

**Jharkhand Third Quarterly Progress Report in the  
matter of OA no. 200/2014 – M.C. Mehta Vs.  
Union of India & Ors.**



## **Summary Sheet**

1. During the course of flow of around 83 km of River Ganga from the State of Jharkhand, river Ganga passes through Sahibganj district of Jharkhand covering two towns i.e. Sahibganj and Rajmahal.
2. The Sahibganj Municipal Sewerage Project comprises of mainly two STPs of 5 MLD and 7 MLD capacity, approx. 55 kms of sewer pipe network and Interception & Diversion (I&D) of 3 nos. of drains have been completed.
3. The Rajmahal Municipal Sewerage Project comprises of mainly one no. of STP of 3.5 MLD capacity, approx. 35 kms of sewer pipe network and I&D of 4 nos. of drains are under construction and 68% of the work has been completed till 25.06.2020.
4. Due to the complete Lockdown in the State of Jharkhand, due to Covid-19 Pandemic from 21.03.2020, the construction work at site was completely stopped from 21.03.2020 to 07.05.2020, at present as per the guideline of Central and State Government, the construction work is resumed with only 30 % of labor/staff at site, due to which the actual timeline for completion of project will get delayed.
5. The actual delay from the target date of completion i.e. 30.06.2020 will be determined after the complete revocation of lockdown in the Jharkhand State.
6. The Sahibganj and Rajmahal Integrated Municipal Solid Waste Management Project has been started and the Capex is expected to be completed by March 2021.
7. In compliance of court direction dated 07.08.2019, the I&D at 2 nos. of drains at Sahibganj that are the only drains monitored by CPCB has been completed on 12.02.2019 and as an interim measure at 4 nos. of drains at Rajmahal, that are considered as dry / stagnant drains in which flow occurs only during monsoon season at Rajmahal, the screens at drains have been installed on dated 25.03.2019 i.e. well before the court order in this matter, to prevent the discharge of floating matter into the river and due to very less flow at these drains, as an interim measure natural and biological treatment with in-situ manual chemical method has been put in place well before 01.11.2019, and the same has been communicated to the CPCB during meeting on dated 07.01.2020 at CPCB, New Delhi and vide UD&HD letter no. 236 & 1391 dated 20.01.2020 & 22.05.2020 respectively to CPCB.

1. Action Taken by the Jharkhand State on the various directions issued by the Hon'ble NGT Court in the order dated 18.12.2019.

Sr. No.	Directions issued by the Hon'ble NGT Court on order dated 18.12.2019	Compliance Report
1	Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.	<p>a. No water polluting Industry is available in Sahibganj District of Jharkhand, i.e. the only District of Jharkhand through which River Ganga flows.</p> <p>b. List of Industries situated at Ramgarh, Bokaro and Dhanbad District of Jharkhand thorough which River Damodar flows i.e. the only tributary of river Ganga at Jharkhand, as provided by Jharkhand State Pollution Control Board (JSPCB) is enclosed as <b>Annexure-1</b>.</p> <p>c. JSPCB is monitoring the status of installation and functioning of ETPs at these industries and status of ETPs of these industries are enclosed at <b>Annexure-1</b>.</p>
2	Utilization of treated sewage, use of sludge as a manure and septage management.	<p>a. The Jharkhand State Action Plan for Utilization of treated waste water from the Sewerage Treatment Plants (STPs) is enclosed as <b>Annexure- 2</b>.</p> <p>b. Sewerage Treatment Plant at Sahibganj is operational and the action plan for utilization of treated waste water from the STP is under preparation. STP at Ranchi, Adityapur, and Rajmahal Urban Local Bodies (ULBs) is under construction and action plan for utilization of treated waste water will be prepared after operation of STPs.</p> <p>c. Septage Treatment Plant at Chas, Deoghar, Hazaribagh and Giridih ULBs are under construction and action plan for utilization of treated waste water will be prepared after</p>

		<p>operation of Septage Treatment Plants.</p> <p>d. The Action plan of the state is already submitted to Hon'ble NGT in the matter OA No. 148/2016 (MA No. 686/2017), Mahesh Chandra Saxena Vrs. South Delhi Municipal Corporation &amp; Ors. and accordingly, action taken is ensured.</p>
3	Demarcation of flood plain zones and preventing encroachments thereof.	<p>a. The Consultant for Demarcation of Flood Plane Zone has been appointed by Water Resources Department (WRD), Government of Jharkhand.</p> <p>b. As per the Report provided by WRD, Government of Jharkhand, for demarcation of flood plain zone, hydrology of the river is required, that will be made available by march 2024 through Government of India sponsored National Hydrology Projects (NHP).</p> <p>c. Report on Demarcation of flood plain zones as provide by WRD, Government of Jharkhand is enclosed as <b>Annexure-3</b>.</p> <p>d. No encroachment has been reported by Circle Officers, Sahibganj/ Borio/ Taljhari/ Rajmahal/ Udhwa along the river Ganga in the territory of Jharkhand State.</p>
4	Maintenance of e-flow.	<p>a. As per the report of Water Resource Department (WRD), Government of Jharkhand, there is no water flow/discharge regulatory structure on river Ganga within the territory of Jharkhand, hence there is no issue regarding the maintenance of e-flow within the stretch of river Ganga at Jharkhand.</p> <p>b. The Status report on e-flow determination as provided by the Water Resources Department, Government of Jharkhand is enclosed as <b>Annexure- 3</b>.</p>
5	Preventing dumping of solid and other waste in and around Ganga.	<p>a. The dumping of solid waste in and around river Ganga has been stopped strictly by Sahibganj and Rajmahal ULBs situated on the bank of river</p>

		<p>Ganga.</p> <p>b. The report of Sahibganj and Rajmahal ULBs is enclosed as <b>Annexure – 4.</b></p>
6	Clearing old legacy waste dump sites.	<p>a. Cleaning old legacy waste dumpsite from Sahibganj ULB is under progress and it will be completed by 01.11.2020.</p> <p>b. Cleaning old legacy waste dumpsite from Rajmahal ULB has been completed and in place of old legacy dupmsites, the ghats have been beautified under River front development projects and bathing ghats have been established under Namami Gange Scheme.</p> <p>c. The report of Sahibganj and Rajmahal ULBs is enclosed as <b>Annexure – 4.</b></p>
7	Preventing and regulating illegal sand mining.	<p>a. Regular prevention and regulation of illegal sand mining is ensured by Department of Mines and Geology, Government of Jharkhand.</p> <p>b. The compliance report is enclosed as <b>Annexure -5.</b></p>
8	Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.	<p>a. 144 nos. of Rain Water Harvesting Structures has been sanctioned for Rs. 5.89 Crores by WRD, Government of Jharkhand and it is completed by June, 2021.</p> <p>b. The report of WRD, Government of Jharkhand is enclosed as <b>Annexure- 3.</b></p>
9	Restoration of water bodies.	<p>a. 214 nos. of water bodies have been identified for restoration for which Rs. 185.08 Crores has been sanctioned by WRD, Government of Jharkhand and the work will be completed by March 2021.</p> <p>b. The report of WRD, Government of Jharkhand is enclosed as <b>Annexure- 3.</b></p>
10	Monitoring and displaying of water quality.	<p>a. Monitoring of water quality is being done on monthly basis and data is being uploaded on EWQDES and displayed on JSPCB website</p>

		<a href="https://jspcb.nic.in/quicklink/water-quality-status--of--river-ganga-falling-in-jharkhand.php">https://jspcb.nic.in/quicklink/water-quality-status--of--river-ganga-falling-in-jharkhand.php</a>
11	Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.	<p>a. JSPCB is ensuring the restoration of the damage to the environment by levying the Environment Compensation against the violators as a punitive action.</p> <p>b. The details as provided by JSPCB is enclosed as <b>Annexure – 1.</b></p> <p>c. No Water polluting industry is available on the Sahibganj District of Jharkhand, from where River Ganga flows at Jharkhand.</p>
12	Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.	<p>a. JSPCB is ensuring the compliance and report is enclosed as <b>Annexure – 1.</b></p>
13	Public awareness and involvement for prevention and control of pollution of Ganga.	<p>a. Sahibganj and Rajmahal ULBs are organizing various activities like rally, shramdaan, nukkad natak, ganga arti etc. in which involvement of social workers, students, Elected representatives, ULB officials, staff etc. are ensured.</p> <p>b. The report of Sahibganj and Rajmahal ULBs is enclosed as <b>Annexure- 4.</b></p>
14	Regulating activities on and around river Ganga including ghats and other establishments.	<p>a. The regulating activities on and around river Ganga is ensured by Sahibganj and Rajmahal ULBs and report of ULBs is enclosed as <b>Annexure – 4.</b></p>
15	Afforestation and setting up of biodiversity parks.	<p>a. Under “Namami Gange” programme by NMCG, an afforestation project for Sahebganj has been sanctioned by NMCG under which Natural Landscape, Agriculture Landscape &amp; Urban Landscape are to be covered in the river bank districts of Jharkhand.</p> <p>b. The Jharkhand State Forest Department is the</p>

		<p>implementing agency of this project and the overall status of this project as per provided by the Sahebganj Forest Division in the Financial year 2018-19 is 99%.</p> <p>c. Number of plants planted till date are 642200.</p> <p>d. Under Namamai Gange Scheme, for development of Ganga River Basin, Agro Forestry and Bamboo Mission project is under implementation with Organic Agriculture Department and Horticulture Department.</p> <p>e. The latest report of project proposal of Arth Ganga – Sustainable and viable economic development framework for the Ganga Basin, submitted by the Jharkhand State to NMCG on dated 16.06.2020 is enclosed as <b>Annexure -6.</b></p>
16	Good Irrigation Practices adopted in order to conserve the water at river Ganga and river Damodar areas of Jharkhand	<p>a. Agriculture, Animal Husbandry &amp; Co-operative Department, Government of Jharkhand has adopted the Centrally sponsored scheme namely Pradhan Mantri Krishi Sinchai Yojna (PMKSY) – Per Drop More Crop.</p> <p>b. The Action plan and the latest progress report of Agriculture, Animal Husbandry &amp; Co-operative Department, Government of Jharkhand in this regard is attached hereto as <b>Annexure -7.</b></p>
17	Identify the officials against whom administrative action has been taken by the State Govt. for delays in sanction, award of works etc. for various projects.	NA

**2. Status of compliance of timeline of the various targets to be achieved as per the Hon'ble NGT Court orders dated 10.12.2015, 13.07.2017 and 22.08.2019.**

Sr. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the Revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
1	<p>Sahebganj Municipal Waste Water Scheme,</p> <p><b>Major Project Components:</b></p> <ul style="list-style-type: none"> <li>• Two units of total 12 MLD (7 &amp; 5 MLD) Capacity of Sewerage Treatment Plants. (SBR Technology).</li> <li>• Around 55 kms of Sewer Pipe Network.</li> <li>• Total 5 nos. of SPS &amp; 2 nos. of MPS.</li> <li>• I&amp;D Work at 3 identified major Nallahs.</li> </ul>	<p>Project Completed and STPs are operational.</p>	-	-
2	<p>Rajmahal Municipal Waste Water Scheme</p> <p><b>Major Project Components:</b></p> <ul style="list-style-type: none"> <li>• One unit of 3.5 MLD capacity of Sewerage Treatment Plant. (SBR Technology).</li> <li>• Around 35 kms of Sewer Pipe Network.</li> <li>• Total 3 nos. of SPS &amp; 1 no. of MPS.</li> <li>• I&amp;D Work at 4 identified major Nallahs.</li> </ul>	<ul style="list-style-type: none"> <li>• Target Date of Completion of Project is 30.06.2020</li> <li>• Overall Project Progress as on 25.06.2020 is 68 %.</li> </ul>	<ul style="list-style-type: none"> <li>• Because of complete Lockdown in the State of Jharkhand, due to Covid -19 Pandemic from 21.03.2020. The work at site was completely stopped, that was resumed from 08.05.2020 with very limited labor/staff as per the</li> </ul>	-

			<p>guideline of Central and State Government in this regards.</p> <ul style="list-style-type: none"> <li>• Due to which the actual timeline for completion of project will be delayed.</li> <li>• The actual delay from the target date of completion i.e. 30.06.2020 can be assess after the complete revocation of lockdown by the State.</li> <li>• The revised timeline of completion of project can be determined after the complete revocation of lockdown by the State.</li> </ul>	
3	<p>Sahebganj &amp; Rajmahal Solid Waste Management Project</p> <p><b>Till date Activities Performed under this Project:</b></p> <ul style="list-style-type: none"> <li>• Concessioner (M/s Consortium of Akansha Enterprises) has been appointed.</li> <li>• Door to Door waste collection work started.</li> <li>• Awareness activities for segregation of waste started.</li> <li>• Segregation has been initiated in all the wards of both the towns. (Rajmahal &amp;</li> </ul>	<ul style="list-style-type: none"> <li>• Target date of completion is 31.03.2021</li> <li>• O&amp;M period- 20 years started after the capex.</li> </ul>	<ul style="list-style-type: none"> <li>• Because of complete Lockdown in the State of Jharkhand, due to Covid -19 Pandemic from 21.03.2020. The work at site was completely stopped.</li> <li>• Due to which the actual timeline for completion of project will be</li> </ul>	-

	<p>Sahibganj)</p> <ul style="list-style-type: none"> <li>• Construction of waste processing plant started.</li> <li>• Approach Road to the Processing Plant is under Construction and around 70% completed.</li> <li>• Capex Cost- 18.92 Cr.</li> <li>• Opex cost- 164.19 Cr.</li> </ul>		<p>delayed.</p> <ul style="list-style-type: none"> <li>• The actual delay from the target date of completion i.e. 31.03.2021 can be assess after the complete revocation of lockdown by the State.</li> <li>• The revised timeline of completion of project can be determined after the complete revocation of lockdown by the State.</li> </ul>	
4	<p>Undertaking bioremediation and /or phytoremediation or any other remediation measures as an interim step for containing discharge from untapped drains/wherever STPs are not operating.</p>	<ul style="list-style-type: none"> <li>• In compliance of court direction dated 07.08.2019, the I&amp;D at 2 nos. of drains at Sahibganj that are the only drains monitored by CPCB has been completed well before the timeline i.e. 12.02.2019.</li> <li>• As an interim measure at 4 nos. of drains at Rajmahal, that are basically consider as dry / stagnant drains in which flow occurs only during monsoon season at Rajmahal,</li> <li>• The screening arrangements at drains have been installed on dated 25.03.2019 i.e. well before the court order in this matter, to prevent the discharge of floating matter into</li> </ul>		

		<p>the river.</p> <ul style="list-style-type: none"><li>• Also, due to very less flow at these drains, as an interim measure natural and biological treatment with in-situ manual chemical method has been put in place well before 01.11.2019, and the same has been communicated to the CPCB during meeting on dated 07.01.2020 and vide UD&amp;HD letter no. 236 &amp; 1391 dated 20.01.2020 &amp; 22.05.2020 to CPCB.</li><li>• Whereas provision of tapping of all 4 drains to the STP of 3.5 MLD have been already made in the ongoing work of Rajmahal Municipal Waste Water Project under Namami Gange Programme and that is under construction.</li></ul>		
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## List of Annexures

<b>Annexure No.</b>	<b>Details</b>
Annexure – 1	Report from Jharkhand State Pollution Control Board (JSPCB)
Annexure – 2	Jharkhand State Action Plan for Utilization of treated waste water from the Sewerage Treatment Plants (STPs)
Annexure – 3	Report from Water Resources Department, Government of Jharkhand
Annexure – 4	Report of Sahibganj and Rajmahal ULBs
Annexure – 5	Report on prevention and regulation of illegal sand mining provided by Department of Mines and Geology, Government of Jharkhand
Annexure – 6	Report from Department of Forest, Environment & Climate Change, Government of Jharkhand.
Annexure - 7	Action plan and latest progress report on Action Plan from Agriculture, Animal Husbandry & Co-operative Department, Government of Jharkhand

# **Annexure -1**



**JHARKHAND STATE POLLUTION CONTROL BOARD**  
TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No. B-818.....

Ranchi, dated.....25/6/2020

From,

Rajeev Lochan Bakshi,  
Member Secretary

To,

The Director,  
State Urban Development Agency, Ranchi.

**Sub: Regarding latest progress report on various directions issued by Tribunal required for compliance of Hon'ble NGT Court Order related to River Ganga & its Tributaries river Damodar**

**Ref: UD&HD letter no. SMCG/UD&HD/NGT/2019/17-65 dated 26.02.2020**

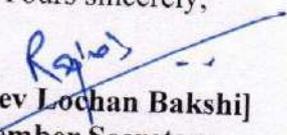
Sir,

With reference to the above noted subject this is to inform you that the status compliance report related to River Ganga & its Tributaries River Damodar has been prepared and the same is attached as annexure.

This is for your information and necessary action.

Encl.: A/a

Yours sincerely,

  
[Rajeev Lochan Bakshi]  
Member Secretary



Ph: 0326-2204933

झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद्  
Jharkhand State Pollution Control Board

HIG-1, Housing Colony, Dhanbad-826001

Letter No. 439

Dated 07/03/2020

From,

Regional Officer,  
Dhanbad

To,

The Member Secretary,  
Jharkhand State Pollution Control Board,  
H.E.C., Dhurwa, Ranchi.

Sub:

Regarding information on status of compliance of River Ganga and its  
Tributary River Damodar in light of direction issued by the Hon'ble  
NGT in O.A. No.. 200/2014, dated 18.12.2019.

Ref:

H.Q., Ranchi letter no. 511, dated 03.03.2020

Sir,

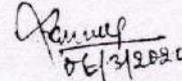
With reference to above subject matter, information as asked on status of  
compliance related to river Ganga & it's tributary river Damodar is as below :

1. There are no CETPs installed in the jurisdiction of Regional Office Dhanbad as yet. List of ETP installed & functioning is enclosed as Annexure-I
2. Monitoring of river water quality is being done on monthly basis under NWMP which is uploaded in EWQDES.
3. For restoration of damage to the environment recovery of Environmental Compensation has been levied against polluters by H.Q., Ranchi as punitive action. List is enclosed in Annexure-II.
4. No closure directions have been issued against non-complying units for damaging river Damodar from this office.

Encl : A/a.

o/c

Your's faithfully,



(Regional Officer)  
Dhanbad

## Annexure - I

## List of ETP Installed &amp; Functioning

S.N.	Name & Address of Industry	Status of ETP	Remarks
20	M/s. 5.0 MTPA Patherdih NLW Washery, BCCL, PO- Patherdih Dhanbad.	Slurry Settling Pond available with recirculation system	Zero liquid discharge maintained
21	M/s. Chasnalla Coal Washery, SAIL (IISCO), Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
22	M/s. Jamadoba Coal Washery, Tata Steel Ltd., Jamadoba, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
23	M/s. Bhelatand Coal Washery, Tata Steel Ltd., Bhelatand, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
24	M/s. Madhuban Coal Washery, BCCL, Baghmara, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
25	M/s. Electrosteel Casting Ltd. (Washery), Parbatpur, Bokaro.	Slurry Settling Pond available with recirculation system	Unit is closed
26	M/s. Priya Rice Processors Pvt. Ltd., Tundi Road, PO-Govindpur, Dhanbad	Installed & Functioning	Zero liquid discharge maintained
27	M/s. Jai Hanuman Rice Mill, Khudandih, Katras, Rajganj Road, Dhanbad.	Installed & Functioning	Zero liquid discharge maintained
28	M/s. Jagdamba Agro Food Pvt. Ltd., Panduki, Nagnagar, Barwadda, Dhanbad.	Installed & Functioning	Zero liquid discharge maintained
29	M/s. Shrikalyani Agritech Private Limited, Rangdih, Govindpur, Dhanbad	Installed & Functioning	Zero liquid discharge maintained
30	M/s. Shiv Shambhu Agrotech Private Limited, Rangdih, Govindpur, Dhanbad	Installed & Functioning	Zero liquid discharge maintained
31	M/s. I.E.L., Gomia, PO- I.E. Gomia, Dist- Bokaro	Installed & Functioning	Zero liquid discharge maintained
32	Ms/. Jamadoba Colliery canteen, TATA Steel, Jharia Division, Jamadoba, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
33	Ms/. Jamadoba Washery canteen, TATA Steel, Jharia Division, Jamadoba, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
34	TATA Central Hospital, TATA Steel, Jharia Division, Jamadoba, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
35	Central Work Shop, TATA Steel, Jharia Division, Jamadoba, Dhanbad	Installed & Functioning	After treatment water is re-used.
36	Bhelatand Colliery Canteen, TATA Steel, Bhelatand, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
37	Sijua Colliery Canteen, TATA Steel, Sijua, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
38	M/s. Shiv Shambhu Commercial Pvt. Ltd. Unit-II, At- Tilabani, PO- Govindpur, Dist- Dhanbad.	Installed & Functioning	After treatment water is re-used in process

## Annexure - I

## List of ETP Installed &amp; Functioning

S.N.	Name & Address of Industry	Status of ETP	Remarks
1	M/s. Bokaro Steel Plant, B.S. City, Bokaro.	Installed & Functioning with continous online monitoring system	Discharge into Garga River & parameters found within the limit
2	M/s. Electrosteel Steels Ltd., At-Siyaljori, PO- Chandankiyari, Dist- Bokaro	Installed & Functioning with continous online monitoring system	Zero liquid discharge maintained
3	M/s. Ankur Bio-Chem Pvt. Ltd., At- Dhubi, PO- Nirsa, Dist- Dhanbad	Installed & Functioning	Zero liquid discharge maintained
4	M/s. Bokaro Dairy, Bokaro	Installed & Functioning	Zero liquid discharge maintained
5	M/s. Maithan Power Ltd., At- Dombhui, PO- Barnendia, Dist- Dhanbad	1. ETP Installed & Functioning with continous online monitoring system 2. Ash settling pond provided with recirculation system & functioning	Zero liquid discharge maintained
6	M/s. TTPS, At+PO- Lalpania,	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
7	M/s. CTPS,DVC At+PO- chandrapura	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
8	M/s. BTPS, DVC. PO- Bokaro thermal,	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
9	M/s. Bokaro Power Supply Co. Ltd. (Inside of premises of M/s. Bokaro Steel Plant, B.S. City, Bokaro.	Ash settling pond provided with recirculation system & functioning	Zero liquid discharge maintained
10	M/s. Imperial Fastner Ltd., At-Kathara, Dist- Bokaro	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
11	M/s. Moonidih Captive Power Plant, BCCL, Monidih, Dhanbad	Ash Settling Pond available with recirculation system	Unit is closed
12	M/s. Kathara Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
13	M/s. Swang Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
14	M/s. Kargali Coal Washery, CCL, B & K Area, Kargali, Bokaro	Slurry Settling Pond available with recirculation system	Unit is not in operation
15	M/s. Dugda Coal Washery, BCCL, PO-Dugda, Dist- Bokaro.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
16	M/s. Mahuda Coal Washery, BCCL, Mahuda, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
17	M/s. Moonidih Coal Washery, BCCL, PO- Munidih, Dist- Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
18	M/s. Sudamdih Coal Washery, BCCL, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
19	M/s. Dahibari Washery, BCCL, PO-Chirkunda, Dist- Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained

**Annexure - II**

List industries against whom Environmental Compensation has been levied for damaging river Damodar, by H.Q. Ranchi.

S.N.	Name & Address of Industry
1	M/s. CTPS, DVC At+PO- Chandrapura, Bokaro
2	M/s. BTPS, DVC. PO- Bokaro thermal, Bokaro.



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No....*B-511*

Ranchi, Dated...*03/3/2020*

From,

Rajeev Lochan Bakshi  
Member Secretary

To,

The Regional Officer,  
Regional Office Hazaribagh, Dhanbad & Dumka

**Sub: Regarding information on status of compliance of River Ganga and its Tributary River Damodar in light of directions issued by the Hon'ble NGT in O.A. No. 200 /2014 dated 18.12.2019**

Ref. No.: JSPCB Notification No. B-21, dated 18.06.2019

Sir,

With reference to the above subject matter kindly provide the following information on status of compliance related to the river Ganga and its tributary river Damodar:

1. Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.
2. Monitoring and displaying of water quality.
3. Taking action against polluters by way of recovering compensation for restoration of damage to the environment.
4. Closure direction issued against non-complying units.

You are therefore, directed to provide the information on or before 07.03.2020 with all the relevant datas, on an urgent basis.

*Dr. A. Arane*  
*urgent*  
*03/03/2020*

(Rajeev Lochan Bakshi)  
Member Secretary

**Analysis Report under NWMP during lockdown period in the light of CPCB direction.**

STN Code	Sampling Date	Sampling Time	Name Of Monitoring Location	Temperature	Dissolved O2	pH	BOD	Total Alkalinity	Chlorides	COD	Total Hardness	Calcium	Magnesium m	Total Dissolved Solids	Total Suspended Solids
2383	13/04/2020	11:45 AM	DAMODAR U/S JAMADDOBA WATER WORKS	32/24	7.8	7.2	1.0	86	42	76	78	12.8	11.224	526	88
2384	13/04/2020	1:00 PM	DAMODAR AT DOMGARH WATER WORKS D/S SINDRI	37/33	7.6	7.3	2.0	94	40	72	80	13.6	11.224	528	82
2391	13/04/2020	2:30 PM	DAMODAR AT PANCHET DAM	38/34	7.5	7.4	0.09	84	34	64	70	12.0	9.76	432	80
2392	13/04/2020	3:45 PM	BARAKAR AT MATTHAN DAM	37.5/32	7.4	7.3	1.1	96	42	68	80	13.2	11.468	520	82
3553	13/04/2020	9:45 AM	DAMODAR RIVER NEAR TELMUCHO BRIDGE	35/29	7.5	7.6	1.1	90	48	80	74	12.0	8.784	498	92
4000	13/04/2020	9:30 AM	GARGA RIVER NEAR TELMUCHO BRIDGE	35/30	5.9	6.7	4.2	132	58	84	70	13.6	9.76	534	94
4738	13/04/2020	8:30 AM	JAMUNIA RIVER NEAR LOHAPATTI BRIDGE, MAHUDA, DHANB	34/29	7.4	7.2	2.8	102	50	72	64	12.0	8.296	498	82
4740	13/04/2020	3:00 PM	(LOCO TALAB) PUMPU TALAB, AT- BARMASIA, DHANBAD	36/31.5	5.4	7.6	5.2	118	52	88	230	36.0	34.16	422	88
4741	13/04/2020	5:45 PM	RANIBANDH TALAB NEAR ISM, DHANBAD	35/30	5.6	7.1	14.0	132	60	104	204	40.6	25.01	534	92

(Lab Asstt.)  
Dhanbad

(Regional Officer)  
Dhanbad

(Board Analyst)  
Ranchi



**झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,**  
क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी०टी०सी० चौक, मटवारी रोड, हजारीबाग।

Ref.....

Date.....

**Details of the drain meeting in the river in R.O. Hazaribag area in the respect of directions issued by the Hon'ble NGT in O.A. No. 200/2014 dated 18.12.2019**

SL. No.	Name of Unit & Address	River	CTO validity	Treated/Untreated
1	M/s Urimari Project, CCL, At+PO- Urimari, Hazaribag	Damodar River	Till 15.02.2021	Treated through settling tank & discharge.
2	M/s Birsa Project, CCL., At+PO- Urimari, Hazaribag	Damodar River	Till 30.06.2023	Treated through settling tank & discharge.
3	M/s Giddi A, Colliery, CCL., At+PO- Giddi, Hazaribag	Damodar River	Till 31.03.2020	Treated through settling tank & discharge.
4	M/s New Giddi C, Colliery, CCL., At+PO- Giddi, Hazaribag	Damodar River	Till 31.03.2022	Treated through settling tank & discharge.
5	M/s Giddi Coal Washery, CCL., At+PO- Giddi, Dist-Hazaribag	Damodar River	Till 31.03.2020	Zero liquid discharge
6	M/s Rajrappa OCP, CCL., At+PO- Rajrappa, Dist-Ramgarh	Damodar River	Till 30.06.2022	Treated through settling tank & discharge.
7	M/s Rajrappa Washery, CCL., At+PO- Rajrappa, Dist- Ramgarh	Damodar River	Till 31.03.2020	Zero liquid discharge
8	M/s Bhagwati Vintrade (p) Ltd. At-Bongabar, PO- Bharechnagar, Dist- Ramgarh	Damodar River	Till 30.06.2020	ETP Installed, Treated effluent kept in katchha pond own land.
9	M/s Kunj Bihari Food Processing (p) Ltd., At- Sukrigarha, PO-Lari, Ramgarh	Damodar River	Till 31.12.2020	ETP Installed, Treated effluent kept in katchha pond own land.
10	M/s Karma Open Cast Project, At+PO- Karma, Dist-Ramgarh	Damodar River	Till 31.12.2022	Treated through settling tank & discharge.
11	M/s Central Coal field Ltd. Kedla Washery, CCL., At- Basantpur, PO-kedla, Dist- Ramgarh	Chutuwa Nallah	Till 30.06.2021	Zero liquid discharge
12	M/s Argadda Colliery, CCL., At-PO- Argadda, Ramgarh	Damodar River	Till 31.12.2006 (closed)	Treated through settling tank & discharge.
13	M/s Sirka Colliery(Sirka U/G & Sirka OCP) CCL., At-Sirka, PO- Argadda, DistRamgarh	Damodar River	Till 31.03.2019 (closed)	Treated through settling tank & discharge.
14	M/s Religarha Colliery, CCL., At- Religarha, Dis-Hazaribag	Damodar River	Till 31.03.2022	Treated through settling tank & discharge.
15	M/s Purnadih Open Cast Project, CCL., At-Purnadih, Dist- Chatra	Damodar River	Till 31.12.2020	Treated through settling tank & discharge.
16	M/s Ashoka Project, CCL., PO-Bachra, Dist- Chatra	Damodar River	Till 31.03.2020	Treated through settling tank &

17	M/s Piparwar Open Cast Project, CCL, At-Piparwar, PO-Bachra, Dist- Chatra	Damodar River	Till 31.03.2020	discharge. Treated through settling tank & discharge.
18	M/s CHP/ CPP, CCL, At-Piparwar, PO-Bachra, Dist- Chatra	Damodar River	Till 31.12.2007	Zero liquid discharge
19	M/s Pali Hills Breweries(p) Ltd., At- Industrial Area, PO-Patratu, Ramgarh	Nalkari River	Till 31.03.2017	ETP Installed, Treated effluent goes out side the premises.
20	M/s H.R. Food Processing (p) Ltd., At- Industrial Area, PO-Patratu, Ramgarh	Nalkari River	Till 31.03.2022	ETP Installed, Treated effluent goes out side the premises.
21	M/s Bhurkunda Colliery, CCL, At+PO- Bhurkunda, Ramgarh	Nalkari River	Till 31.12.2019	Treated through settling tank & discharge.

*Chunma*

*A*  
12/03/20  
(A.K. Yadav)  
Regional Officer



**Jharkhand State Pollution Control Board, Regional Office, Hazaribag.**  
Physico chemical characteristics of river Damodar at different points.  
**For the month of April, 2020**

Sl.No.	Ref. No.	Name of Sampling Points.	Date & time Sampling	Temp. Air/Water °C	pH	D.O.	BOD Mg/l.	COD Mg/l	T.S. Mg/L	TSS Mg/L	TDS Mg/l
1.	147	U/s Bhairi River At- Rajrappa. Ramgarh	12.04.2020 at 02.25 PM	32/31.5	7.4	7.8	1.1	32	180	51	129
2.	148	D/s confluence of Damodar & Bhairi River, At- Rajrappa. Ramgarh	12.04.2020 at 02.45 PM	32/31.5	7.4	7.7	1.3	36	192	58	134
3.	149	Damodar River, at Ramgarh Near Ramgarh Road Bridge, Ramgarh.	12.04.2020 at 11.20 AM	32/29	7.4	7.8	1.2	40	209	85	124
4.	150	Nalkari Tributary, At Patratu Ramgarh.	12.04.2020 at 12.40 PM	32/30	7.3	7.6	1.4	44	253	96	157
5.	145	Brakar River, At- Koderma Near Hilaiya Dam.	11.04.2020 at 02.50 PM	32/31	7.4	7.6	1.3	44	196	68	118
6.	146	Hilaiya Dam, At- Koderma Near Intake Wall of DVC.	11.04.2020 at 03.25 PM	32/31	7.4	7.8	1.1	40	194	61	133
7.	143	Konar River, At-Bhishnugarh, Hazaribag, (Near at Konar Dam)	11.04.2020 at 11.40 AM	30/28	7.4	7.8	1.3	40	171	62	109
8.	144	Konar Dam at Bishnugarh, Hazaribag, Near Intak well of DVC	11.04.2020 at 12.15 PM	30/28	7.4	7.9	1.1	36	167	57	110
9.	151	Meetha Jheel, At-Hazaribag	12.04.2020 at 10.20 AM	28/27.5	7.4	7.6	1.2	36	158	45	113

Standard Limits

6.5 to 8.5 4.0 min. 3.0

1500

*Chaman*  
(C.K. Yadav)  
A.S.O.  
22/04/2020

*R.N.*  
(R.N. Anjaan)  
Lab. Incharge  
22/04/2020

*A.K.*  
(A.K. Yadav)  
R.O.  
22/04/2020

*R.N.*  
(R.N. Kashyap)  
Board Analyst



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No.....

Ranchi, Dated.....

From,

Rajeev Lochan Bakshi  
Member Secretary

To,

The Director,  
Urban Development & Housing Department.  
Govt. of Jharkhand

**Sub: Regarding, information on status of compliance of River Gange and its Tributary River Damodar in light of direction issued by Hon'ble NGT in O.A. No. 200/2014 dated 18.12.2019.**

**Ref. No.:** Urban Development & Housing Department letter SMCG/UD&HD/NGT/2019/17-62 DATED 26.02.2020

Sir,

With reference to the above subject matter, the detailed information on the status of compliance of River Gange and its Tributary River Damodar are mentioned below.

Serial No.	Details	Compliance Status
1.	Installation & Functioning of ETPS/CETPs.	a. List of industries along with their status on installation and functioning of ETP is enclosed as Annexure- I b. One STP is under operation at Rajmahal and one STP is under trail phase at Sahibganj Dist.
2	Monitoring and displaying of water quality	Monitoring of Water Quality is being done on monthly basis and data is being uploaded on EWQDES and displayed on Board's website ( <a href="https://jspcb.nic.in/quicklink/water-quality-status--of--river-ganga-falling-in-jharkhand.php">https://jspcb.nic.in/quicklink/water-quality-status--of--river-ganga-falling-in-jharkhand.php</a> )
3	Action taken against the polluters.	a. For restoration of the damage Environmental Compensation has been levied against the violators as punitive action ( Annexure II) b. Water Polluting industries are not present on the Banks of the River Ganga.
4	Closure direction issued against the non-complying units	No

This is for your kind information and necessary action please.

Thanking You

Encl.:- A/a

Yours Sincerely  
Sd/-

[Rajeev Lochan Bakshi]  
Member Secretary

Memo. No.....

Dated.....

Copy To: - The OSD, Forest Environment & Climate Change Dept., Nepal House, Govt. of Jharkhand for information please

[Rajeev Lochan Bakshi]  
Member Secretary

## List of ETP Installed &amp; Functioning

S.N.	Name & Address of Industry	Status of ETP	Remarks
1	M/s. Bokaro Steel Plant, B.S. City, Bokaro.	Installed & Functioning with continous online monitoring system	Discharge into Garga River & parameters found within the limit
2	M/s. Electrosteel Steels Ltd., At-Siyaljori, PO- Chandankiyari, Dist- Bokaro	Installed & Functioning with continous online monitoring system	Zero liquid discharge maintained
3	M/s. Ankur Bio-Chem Pvt. Ltd., At- Dhubi, PO- Nirsa, Dist- Dhanbad	Installed & Functioning	Zero liquid discharge maintained
4	M/s. Bokaro Dairy, Bokaro	Installed & Functioning	Zero liquid discharge maintained
5	M/s. Maithan Power Ltd., At- Dombhui, PO- Barnendia, Dist- Dhanbad	1. ETP Installed & Functioning with continous online monitoring system 2. Ash settling pond provided with recirculation system & functioning	Zero liquid discharge maintained
6	M/s. TTPS, At+PO- Lalpania,	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
7	M/s. CTPS,DVC At+PO- chandrapura	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
8	M/s. BTPS, DVC. PO- Bokaro thermal, Bokaro	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
9	M/s. Bokaro Power Supply Co. Ltd. (Inside of premises of M/s. Bokaro Steel Plant, B.S. City, Bokaro.	Ash settling pond provided with recirculation system & functioning	Zero liquid discharge maintained
10	M/s. Imperial Fastner Ltd., At-Kathara, Dist- Bokaro	Ash Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
11	M/s. Moonidih Captive Power Plant, BCCL, Monidih, Dhanbad	Ash Settling Pond available with recirculation system	Unit is closed
12	M/s. Kathara Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
13	M/s. Swang Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
14	M/s. Kargali Coal Washery, CCL, B & K Area, Kargali, Bokaro	Slurry Settling Pond available with recirculation system	Unit is not in operation
15	M/s. Dugda Coal Washery, BCCL, PO-Dugda, Dist- Bokaro.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
16	M/s. Mahuda Coal Washery, BCCL, Mahuda, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
17	M/s. Moonidih Coal Washery, BCCL, PO- Munidih, Dist- Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
18	M/s. Sudamdih Coal Washery, BCCL, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
19	M/s. Dahibari Washery, BCCL, PO-Chirkunda, Dist- Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained

## List of ETP Installed &amp; Functioning

S.N.	Name & Address of Industry	Status of ETP	Remarks
20	M/s. 5.0 MTPA Patherdih NLW Washery. BCCL. PO- Patherdih Dhanbad.	Slurry Settling Pond available with recirculation system	Zero liquid discharge maintained
21	M/s. Chasnalla Coal Washery, SAIL. (IISCO). Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
22	M/s. Jamadoba Coal Washery, Tata Steel Ltd., Jamadoba. Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
23	M/s. Bhelatand Coal Washery, Tata Steel Ltd., Bhelatand, Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
24	M/s. Madhuban Coal Washery. BCCL, Baghmara. Dhanbad.	Slurry Settling Pond provided with recirculation system & Functioning	Zero liquid discharge maintained
25	M/s. Electrosteel Casting Ltd. (Washery), Parbatpur. Bokaro.	Slurry Settling Pond available with recirculation system	Unit is closed
26	M/s. Priya Rice Processors Pvt. Ltd., Tundi Road . PO-Govindpur, Dhanbad	Installed & Functioning	Zero liquid discharge maintained
27	M/s. Jai Hanuman Rice Mill, Khudandih. Katras, Rajganj Road, Dhanbad.	Installed & Functioning	Zero liquid discharge maintained
28	M/s. Jagdamba Agro Food Pvt. Ltd., Panduki. Nagnagar. Barwadda, Dhanbad.	Installed & Functioning	Zero liquid discharge maintained
29	M/s. Shrikalyani Agritech Private Limited. Rangdih. Govindpur, Dhanbad	Installed & Functioning	Zero liquid discharge maintained
30	M/s. Shiv Shambhu Agrotech Private Limited. Rangdih. Govindpur, Dhanbad	Installed & Functioning	Zero liquid discharge maintained
31	M/s. I.E.L., Gomia, PO- I.E. Gomia, Dist- Bokaro	Installed & Functioning	Zero liquid discharge maintained
32	Ms/. Jamadoba Colliery canteen, TATA Steel. Jharia Division. Jamadoba, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
33	Ms/. Jamadoba Washery canteen, TATA Steel. Jharia Division, Jamadoba, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
34	TATA Central Hospital, TATA Steel, Jharia Division, Jamadoba, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
35	Central Work Shop. TATA Steel, Jharia Division. Jamadoba, Dhanbad	Installed & Functioning	After treatment water is re-used.
36	Bhelatand Colliery Canteen, TATA Steel, Bhelatand, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
37	Sijua Colliery Canteen, TATA Steel, Sijua, Dhanbad	Installed & Functioning	After treatment water is used in horticulture
38	M/s. Shiv Shambhu Commercial Pvt. Ltd. Unit-II, At- Tilabani. PO- Govindpur, Dist- Dhanbad.	Installed & Functioning	After treatment water is re-used in process



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,  
क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी०टी०सी० चौक, मटवारी रोड, हजारीबाग।

Ref.....

Date.....

**Details of the drain meeting in the river in R.O. Hazaribag area in the respect of directions issued by the Hon'ble NGT in O.A. No. 200/2014 dated 18.12.2019**

SL. No.	Name of Unit & Address	River	CTO validity	Treated/Untreated
1	M/s Urimari Project, CCL, At+PO- Urimari, Hazaribag	Damodar River	Till 15.02.2021	Treated through settling tank & discharge.
2	M/s Birsa Project, CCI., At+PO- Urimari, Hazaribag	Damodar River	Till 30.06.2023	Treated through settling tank & discharge.
3	M/s Giddi A, Colliery, CCL, At+PO- Giddi, Hazaribag	Damodar River	Till 31.03.2020	Treated through settling tank & discharge.
4	M/s New Giddi C, Colliery, CCL, At+PO- Giddi, Hazaribag	Damodar River	Till 31.03.2022	Treated through settling tank & discharge.
5	M/s Giddi Coal Washery, CCL, At+PO- Giddi, Dist-Hazaribag	Damodar River	Till 31.03.2020	Zero liquid discharge
6	M/s Rajrappa OCP, CCL, At+PO- Rajrappa, Dist-Ramgarh	Damodar River	Till 30.06.2022	Treated through settling tank & discharge.
7	M/s Rajrappa Washery, CCL, At+PO- Rajrappa, Dist- Ramgarh	Damodar River	Till 31.03.2020	Zero liquid discharge
8	M/s Bhagwati Vintrade (p) Ltd. At-Bongabar, PO- Bharechnagar, Dist- Ramgarh	Damodar River	Till 30.06.2020	ETP Installed, Treated effluent kept in katchha pond own land.
9	M/s Kunj Bihari Food Processing (p) Ltd., At- Sukrigarha, PO-Lari, Ramgarh	Damodar River	Till 31.12.2020	ETP Installed, Treated effluent kept in katchha pond own land.
10	M/s Karma Open Cast Project, At+PO- Karma, Dist-Ramgarh	Damodar River	Till 31.12.2022	Treated through settling tank & discharge.
11	M/s Central Coal field Ltd. Kedla Washery, CCL, At- Basantpur, PO-kedla, Dist- Ramgarh	Chutuwa Nallah	Till 30.06.2021	Zero liquid discharge
12	M/s Argadda Colliery, CCI., At-PO- Argadda, Ramgarh	Damodar River	Till 31.12.2006 (closed)	Treated through settling tank & discharge.
13	M/s Sirka Colliery(Sirka U/G & Sirka OCP) CCI. At-Sirka, PO- Argadda, DistRamgarh	Damodar River	Till 31.03.2019 (closed)	Treated through settling tank & discharge.
14	M/s Religarha Colliery, CCI., At- Religarha, Dis-Hazaribag	Damodar River	Till 31.03.2022	Treated through settling tank & discharge.
15	M/s Purnadih Open Cast Project, CCL., At-Purnadih, Dist- Chatra	Damodar River	Till 31.12.2020	Treated through settling tank & discharge.
16	M/s Ashoka Project, CCI., PO-Bachra, Dist- Chatra	Damodar River	Till 31.03.2020	Treated through settling tank &

**Annexure - II**

**List industries against whom Environmental Compensation has been levied for damaging river Damodar, by H.Q. Ranchi.**

<b>S.N.</b>	<b>Name &amp; Address of Industry</b>
1	M/s. CTPS, DVC At+PO- Chandrapura, Bokaro
2	M/s. BTPS, DVC. PO- Bokaro thermal, Bokaro.

17	M/s Piparwar Open Cast Project, CCL, At-Piparwar, PO-Bachra, Dist- Chatra	Damodar River	Till 31.03.2020	discharge. Treated through settling tank & discharge.
18	M/s CHP/ CPP, CCL, At-Piparwar, PO-Bachra, Dist- Chatra	Damodar River	Till 31.12.2007	Zero liquid discharge
19	M/s Pali Hills Breweries(p) Ltd., At- Industrial Area, PO-Patratu, Ramgarh	Nalkari River	Till 31.03.2017	ETP Installed, Treated effluent goes out side the premises.
20	M/s H.R. Food Processing (p) Ltd., At- Industrial Area, PO-Patratu, Ramgarh	Nalkari River	Till 31.03.2022	ETP Installed, Treated effluent goes out side the premises.
21	M/s Bhurkunda Colliery, CCL, At+PO- Bhurkunda, Ramgarh	Nalkari River	Till 31.12.2019	Treated through settling tank & discharge.

*Chunma*

*A*  
12/03/20  
(A.K. Yadav)

Regional Officer

# **Annexure -2**

Letter No.: SPMG/UD&HD/NGT/REUSE/2019/16/373

Govt. of Jharkhand

**Urban Development & Housing Department**

From;

**Ajoy Kumar Singh, IAS**  
Secretary to Govt.

To,

**Smt. Divya Sinha,**  
DH-UPC-I,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi-110032

Ranchi/Date. 26/11/19

**Sub:** In the matter *OA No. 148/2016 (MA no. 686/2017)* titled **Mahesh Chandra Saxena Versus South Delhi Municipal Corporation & Ors. in the Hon'ble NGT Court** Regarding "Utilization of treated waste water from the STPs".

**Ref:** CPCB letter no. A-14011/1/2019 dated 07.10.2019

Sir,

With reference to the above-mentioned subject, in the matter *OA No. 148/2016 (MA no. 686/2017)* on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan to CPCB on dated 13.08.2019 in which your valuable comments have been received on dated 07.10.2019.

The Compliance report on the comments received and the revised Action Plan for Utilization of Treated Waste Water from STPs is hereby enclosed with this letter for your kind reference and further action.

**Enclosure: A/A**

Yours faithfully,

  
(Ajoy Kumar Singh)  
Secretary to Govt.

**Memo no. SMCG/UD&HD/NGT/REUSE/2019/16- 373**

Ranchi/Dated. 26/11/19.

Copy to- Additional Chief Secretary, Department of Forest, Environment & Climate Change / Member Secretary, JSPCB, Ranchi for kind information.

  
Secretary to Govt.



## JHARKHAND COMPLIANCE REPORT

Sl.No.	ACTION POINT	REMARKS	COMMENTS	COMPLIANCE
1.	Estimate Present and Projected Sewage Generation and Treatment Capacity.	Ranchi, Adityapur, Sahibganj nagar and Rajmahal Nagar have their present and projected sewage generation	Present sewage generation Projected sewage generation Treatment capacity is missing and need to be provided.	<ul style="list-style-type: none"> <li>• Treatment Capacity Details of Ranchi, Adityapur, Sahibganj &amp; Rajmahal are incorporated under Point no. 10 of the Action Plan.</li> </ul>
2.	Identify bulk users of Water: Industrial Clusters, Metro Rail Indian Railways, Infrastructure Projects, Agriculture, Bus Depots and PWD.	Proposed to use in Industrial Units, Construction activities Agriculture, Metro rail etc.	Explore more possibility to reuse wastewater by bulk and other details as per point no 2, 3, 4, and 5	<ul style="list-style-type: none"> <li>• Under Point no. 10.3.2 of the Action Plan, for Ranchi: PVUNL has been identified as the bulk user who is intend to utilize complete 37 MLD of treated waste water from STP for which it is designed for its upcoming Thermal Power Plant at Patratu.</li> <li>• Under Point no. 10.4.2 of the Action Plan, for Adityapur: Necessary Direction to organize the meeting with Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to the Executing Agency (JUIDCO) by UD&amp;HD.</li> <li>• Under Point no. 10.5.2 and 10.6.2 of the Action Plan, for Sahibganj and Rajmahal: No major industrial unit is currently operational in the area.</li> </ul>
3.	Quantify their potential Water demand of above identified bulk user users of water	Missing data yet to be added-		<ul style="list-style-type: none"> <li>• Identified bulk user of treated waste water from the under construction STP of Ranchi is PVUNL, who intend to use complete 37 MLD of treated waste water for which the STP is designed.</li> <li>• To get the demand from the bulk user for Adityapur: Necessary Direction to organize the meeting with</li> </ul>

				<p>Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to the Executing Agency (JUIDCO) by UD&amp;HD. The same may be referred under Point no. 10.4.2 of the Action Plan.</p> <ul style="list-style-type: none"> <li>• The water demand of the identified bulk user for Sahibganj and Rajmahal will be determined from its city level action plan that will be prepared within three months from the date of final commissioning of STP.</li> </ul>
4.	Development of Dead Water Aquatic Sources (Lakes, Pond, etc.)	Lakes/ivers rejuvenation, Ground water recharge		<ul style="list-style-type: none"> <li>• Water Bodies at Adityapur, Rajmahal and Sahiganj has been identified and already provided in Annexure -8 of the Action Plan.</li> <li>• Further, the final City Level Action Plan for utilization of treated water of the respective ULB will be prepared within three months from the date of final commissioning of STP.</li> </ul>
5.	Time line for establishing such infrastructure (Treatment and Utilization of Treated Sewage)	2024 (intermediate year) to 2047 (ultimate year)		<ul style="list-style-type: none"> <li>• The time line for completion of ongoing Sewerage/Septage projects may be referred from point no. 10.1 &amp; 10.2 of the Action Plan.</li> <li>• The further timeline for establishing such infrastructure will be finalized in the final City Level Action Plan of the respective ULB, that will be prepared within three months from the date of final commissioning of STP.</li> </ul>
6.	To promote use of treated waste water for various usages.	Landscaping, Public Parks Cooling water for Power, Plants and oil refineries Processing water for mills plants,		<ul style="list-style-type: none"> <li>• Various usages like Landscaping, Public Parks, Cooling water for Power Plants, and oil refineries, Processing water for mills plants, Toilet flushing, Dust control,</li> </ul>

		Toilet flushing, Dust control, Construction activities, concrete mixing, car, Cloth & Floor washing, Garden and irrigation using a hose spray or drip irrigation etc.		Construction activities, concrete mixing, car, Cloth & Floor washing, Garden and irrigation using a hose spray or drip irrigation etc. is proposed in the Action Plan as per the Jharkhand Waste Water Policy 2017 attached as Annexure -1.
7.	To promote supply of treated sewage into industrial cluster.	Super Thermal Power Plant (STPP) at Patratu is one of the potential users of treated effluent from 37 MLD STP Plant.		<ul style="list-style-type: none"> <li>Necessary Direction to organize the meeting with Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to Executing Agency (JUIDCO) by UD&amp;HD. The same may be referred under point no. 10.4.2 of the Action Plan.</li> </ul>
8.	Industrial clusters can set up treatment facility to meet their raw water requirement instead of drawing ground water.	Missing data yet to be added	To explore possibility as per suggestion at point no. 8	<ul style="list-style-type: none"> <li>Request letter to Secretary, Department of Industries, Government of Jharkhand to explore the possibility on setting up of treatment facility by the Industries to meet their raw water requirement instead of drawing ground water has been given.</li> </ul>



# Action Plan for Utilization of Treated Waste Water from Sewage Treatment Plants (STPs)



Urban Development & Housing Department,  
Government of Jharkhand

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## **1. Introduction**

Urbanization in Jharkhand has picked up pace since its formation in year 2000, due to migration and associated economic activities in the urban areas. As seen in other growing economies, the state has experienced a corresponding increase in urbanization. While the 2001 census recorded an urban population of 5.9 million, corresponding to 22.24 percent of the total state population of 26.9 million; the 2011 census recorded an urban population of 7.9 million, corresponding to 24.05 percent of the total population of 32.9 million. Considering these projections, urbanization in the state can be expected to continue, and increasingly contribute to the state's GSDP.

Due to the rapid economic growth, urbanization and population growth, Jharkhand, like other states of India, faces serious environmental issues. These include pollution in urban and industrial areas and resource constraints with respect to water, land, forests and energy. Growing water scarcity and water pollution are the most severe environmental problems in the country. In addition to these, inadequate rainfall due to climate change has had a compounding effect on these resources. Erratic and unfavourable monsoon conditions have led to over-exploitation of ground water resources. Less than normal precipitation has resulted in less accumulation of fresh water. The low level of water inflow coupled with increased exploitation has resulted in depleting water levels in reservoirs and rivers.

Wastewater generation has increased along with the increase in water consumption and the quantity of untreated wastewater discharged into local water bodies have resulted in their becoming polluted and unattractive for most beneficial uses. The State has several rivers and river basins and the increased pollution has turned most of the rivers into a 'dead' waterway with high BOD concentrations (about 100 mg/L) and no dissolved oxygen.

Despite polluted conditions; farmers and communities in the downstream continue to use the River water as raw water source for various purposes such as agricultural, irrigation and for drinking as well. The strain on water resources has led to the excessive pumping of groundwater and groundwater levels are dropping fast. The ever-increasing urban population coupled with poor sanitation facilities has put a severe strain on India's freshwater resources, such as rivers, lakes and aquifers.

Industrialization and economic growth has increased the demand for fresh water while inadequate management and treatment of industrial and domestic wastewater has polluted such water sources. The combined effect of these has not only resulted in scarce and dwindling resources but has also made it difficult for cities to meet their increasing water needs. As a result, cities are adopting unsustainable practices, such as bringing water from distant places thereby increasing pumping

stages (which increase the cost of landed water) and over-exploitation of groundwater resources.

## **2. Background**

Water recycling is reusing treated wastewater for beneficial purposes such as agricultural and landscape irrigation, industrial processes, toilet flushing, and replenishing a ground water basin (referred to as ground water recharge). Water recycling offers resource and financial savings. Wastewater treatment can be tailored to meet the water quality requirements of a planned reuse. Recycled water for landscape irrigation required less treatment than recycled water for drinking water. A common type of recycled water is water that has been reclaimed from municipal wastewater, or sewage. The term water recycling is generally used synonymously with water reclamation and water reuse. Gray water is reusable waste water for residential, commercial and industrial bathroom sinks, bath tub shower drains, and clothes washing equipment drains. Gray water is reused onsite, typically for landscape irrigation.

Through the natural water cycle, the earth has recycled and reused water for millions of years. Water recycling though, generally refers to projects that use technology to speed up these natural processes. Water recycling is often characterized as “unplanned” or “Planned”.

## **3. Why Water Recycling**

Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use.

## **4. Uses for Recycled Water**

The recycled water can be used in various ways, the major among them are listed below. The recycled water can also be used for drinking purposes.

- a. Landscaping
- b. Public parks
- c. Cooling water for power plants and oil refineries
- d. Processing water for mills, plants

- e. Toilet flushing
- f. Dust control
- g. Construction activities
- h. Concrete mixing
- i. Artificial lakes
- j. Car, Cloth & floor washing
- k. Garden and irrigation using a hose spray or drip irrigation.

Although most water recycling projects have been developed to meet non-potable water demands, a number of projects use recycled water indirectly for potable purposes. These projects include recharging ground water aquifers and augmenting surface water reservoirs with recycled water. In ground water recharge projects, recycled water can be spread or injected into ground water aquifers to augment ground water supplies, and to prevent saltwater intrusion.

## **5. Environmental Benefits of Water Recycling**

In addition to providing a dependable, locally controlled water supply, water recycling provides tremendous environmental benefits. By providing an additional source of water, water recycling can help us find ways to decrease the diversion of water from sensitive ecosystems. Other benefits include decreasing wastewater discharges and reducing and preventing pollution. Recycled water can also be used to create or enhance wetlands and riparian habitats.

### **Recycling Water Can Save Energy**

As the demand for water grows, more water is extracted, treated, and transported sometimes over great distances which can require a lot of energy. If the local source of water is ground water, the level of ground water becomes lower as more water is removed, and this increases the energy required to pump the water to the surface. Recycling water on site or nearby reduces the energy needed to move water longer distances or pump water from deep within an aquifer. Tailoring water quality to a specific water use also reduces the energy needed to treat water. The water quality required to flush a toilet is less stringent than the water quality needed for drinking water and requires less energy to achieve. Using recycled water that is of

lower quality for uses that don't require high quality water saves energy and money by reducing treatment requirements.

## **6. Jharkhand Waste Water Policy, 2017**

The main purpose of the work is to strengthen/ promote reuse of wastewater in the wake of increase in demand for water from increased urbanization, climate change among others. The sector needs to be guided and regulated effectively so that it can meet the overall objective.

Accordingly, Urban Development & Housing Department, Government of Jharkhand has framed '**JHARKHAND WASTE WATER POLICY, 2017**'. Attached hereto as **Annexure-1**.

The Vision of '**Jharkhand Waster Water Policy 2017**' is "**All Jharkhand cities and towns achieve the water recycling capability from STPs, household, commercial and industrial areas in a sustainable manner and reduce the fresh water demand to a sizeable extent**".

## **7. Goal of the Jharkhand Waste Water Policy, 2017**

This policy is to ensure increase use of recycled water for other purposes apart from drinking, through the provision of appropriate technologies for water recycling and protection of environment.

The policy specifically will endorse the following core principles:

- To protect the environment and the ULB/City water resources.
- To promote proper functioning of network based sewerage systems and ensure connections of household so as to prevent dry weather flow in drains & streets.
- Treatment of sewage, sludge and grey water and recycle it for other uses.
- Promoting recycle & reuse of household, commercial and industrial grey water.
- To make waste water project economical and environmentally sustainable.
- Inclusive and participatory decision making in waste water recycling.
- Transparent decision making processes to achieve socio-environmental as well as economic financial objectives.
- Capacity building for enhanced institutional ability to govern the sector effectively.
- Ensuring, protecting and optimizing investments.

- Public Private Partnership (PPP) in the most appropriate manner.
- Public outreach for environmental and health related outcomes.
- Establishment of an efficient, effective, affordable and accountable system for managing the water recycling form urban sewerage and Septage management.

## **8. Objectives of the Jharkhand Waste Water Policy, 2017**

The objective of making this policy is to overcome the shortage of water by recycling and using it for different purposes so that the use of potable water should mostly be for drinking purposes. The re-use of water in a sizeable quantity up to a certain quality after proper treatment of water for non-drinking purpose and for scientific disposal of the remaining wastewater is the main object behind formulating this policy.

- To ensure 100 percent wastewater recycling in cities /towns.
- To improve wastewater supply service focusing on customer satisfaction, coverage, frequency and reliability.
- Supply of potable water that incurs large amount of money to be reduced and waste water to be used in non-drinking purposes.
- Promoting and augmenting waste water used for ensuring environmental sustainability by reducing burden on already stressed basin and aquifers and preventing their depletion.
- Promoting wastewater reuse from sewage discharge leading to reduction in environmental costs and health hazards.
- Wastewater reuse by ensuring resources conservation & preservation of sensitive eco-system and reducing pollutant loading.

All cities and towns of Jharkhand become totally sanitized, healthy and ensure sustain good public health and environmental outcomes for all their citizens with a special focus on hygienic and affordable sewerage facilities for the urban poor and women. All urban dwellers will have access to and use safe and hygienic sewerage or sludge facilities and arrangements.

## **9. Wastewater Reuse and Opportunities**

### **Urban Reuse**

While there are several major categories of water reuse, urban water reuse is only now emerging in India. Some important components of the reclaimed water portfolio of many emerging urban reuse plans are:

- Landscape irrigation
- Fire protection and toilet flushing
- Recreational opportunities without human contact

Urban reuse is often divided into the following categories:

- ✓ Unrestricted: The use of reclaimed water for non-potable applications in municipal settings where public access is not restricted.
- ✓ Restricted: The use of reclaimed water for non-potable applications in municipal settings where public access is controlled or restricted by physical or institutional barriers, such as fences or timings of application of the reuse water or temporal access restriction.

When treated, wastewater is used to irrigate residential areas, public parks and related sports etc. or is used for toilet flushing and washing, it has to receive significant treatment and high-level disinfection so as to be not considered a threat to public health.

### **Agricultural Reuse**

Use of wastewater in agriculture has a long history and currently represents a significant percentage of use worldwide, especially in emerging economies such as India. With increasing population and sanitation, more treated wastewater is available. The cost of treating wastewater to secondary (and sometimes even higher) standards is generally lower than the cost of pumping potable water from distant sources or for producing it from unconventional water sources (e.g., desalination).

The option of allocating treated wastewater to irrigation is often the preferred and least expensive alternative for municipalities. Irrigation of crops (both food and non-food) with untreated wastewater is widely practiced in many parts of the developing world with accompanying adverse public health outcomes. Nonetheless, this practice represents an economic necessity for many farming communities and for the rapidly expanding population at large, much of which is dependent on locally grown crops.

The WHO guidelines (WHO, 2006) for irrigation with treated wastewater have been successfully applied to irrigation reuse applications throughout the world.

### **Environmental/Recreational Reuse**

Environmental reuse primarily includes the use of treated wastewater to support wetlands and to supplement stream and river flows. Aquifer recharge

also may be considered environmental reuse, but because this practice is integral to management of many complex issues it is recommended as an area of future study.

### **Industrial Reuse**

The industrial use of treated wastewater has grown in a variety of industries ranging from electronics to process industries, food processing, as well as a broader adoption by the power-generation industry. Over the past few years, these industries have embraced the use of such water for purposes ranging from process water, boiler feed water, and cooling tower. Since industry can control water quality within their processes, specific standards for industrial use are not being provided here.

### **Reuse by Construction Industry**

The construction industry is the newest entrant to the industrial category and many urban utilities are now supplying treated wastewater for construction activities.

### **Ground Water Recharge**

Groundwater recharge to aquifers not used for potable water, has been practiced for many years but has often been viewed as a disposal method for treated wastewater effluent. In addition to providing a method of treated effluent disposal, groundwater recharge of treated wastewater can provide a number of other benefits, including the following:

- Recovery of treated water for subsequent reuse or discharge
- Recharge of adjacent surface streams
- Seasonal storage of treated water beneath the site with seasonal recovery for agriculture.

In many cases, groundwater can be recharged in a manner that also utilizes the soil or aquifer system where such water is applied as an additional treatment step to improve the quality.

## **10. Actions taken/To be taken by the State of Jharkhand**

Urban Development and Housing Department, Government of Jharkhand, considering the substantial need to bridge the gap of demand and supply of fresh water and resource conservation & preservation of sensitive ecosystem, plans to re-use the wastewater by setting up treatment plants across the ULBs of the State. Government of Jharkhand is committed to ensure 100 percent

waste water recycling in cities / towns. Currently 4 Municipal Waste Water Projects and 4 Municipal Septage Management Projects are under implementation in the State and city wise re-use of the treated water of these towns will be planned based on the *Jharkhand Waste Water Policy, 2017* and the *best suited option for the town* will be implemented.

**10.1 Time line of various on-going Municipal Sewerage Project in different ULBs of Jharkhand.**

Sr. No.	Name of Project	Unit	Total STP Capacity (MLD)	Stage (Under Construction/ Completed)	Scheme under which STPs are proposed	Target date of Completion
1	Sewerage scheme for Zone I, Ranchi under Ranchi Municipal Corporation	1	37	Under Construction	State	31.12.2021
2.	Sewerage scheme for Adityapur under Adityapur Municipal Corporation	4	36	Under Construction	AMRUT	20.05.2021
3.	Sewerage scheme for Sahibganj under Sahibganj Nagar Parishad	2	12	Construction completed under trial stage.	Namami Gange	Completed
4.	Sewerage scheme for Rajmahal under Rajmahal Nagar Panchayat	1	3.5	Under Construction	Namami Gange	30.06.2020

**10.2 Time line of various on-going Municipal Septage Management Project in different ULBs of Jharkhand.**

Sr. No.	Name of Project	Septage Treatment Plant Capacity (SeTP) (KLD)	Design year of SeTP	Stage (Under Construction / Completed)	Scheme under which SeTP are proposed	Target date of Completion
1	Septage Management Scheme for Chas Municipal Corporation	89	2032	Under Construction	AMRUT	March,2021
2.	Septage Management Scheme for Deoghar Municipal Corporation	101	2032	Under Construction	AMRUT	December, 2020
3.	Septage Management Scheme for Hazaribagh Municipal Corporation	64	2032	Under Construction	AMRUT	January, 2021
4.	Septage Management Scheme for Giridih Municipal Corporation	52	2032	Under Construction	AMRUT	March,2021

**10.3 Sewerage scheme for Ranchi under Ranchi Municipal Corporation**

Ranchi is the capital of the State of Jharkhand and one of the largest cities of the State. Ranchi has been divided into 4 zones for implementation of the sewerage project. Ranchi Sewerage project (Zone I) was awarded in the estimated cost of INR 359 crores but due to the poor performance of the Executing Agency, the agreement with the agency has been terminated by Ranchi Municipal Corporation on dated 14.10.2019. Further, the target date of completion of remaining work will be December 2021.

The Ranchi Sewerage Project (Zone I) covers the total sewerage network of 192 Kms and one unit of Sewerage treatment plant with capacity of 37 MLD. The project is funded under State Budget.

### 10.3.1 Present & Projected Sewage Generation and Treatment Capacity of all Four Zones of Ranchi City

- The total sewage generation and Treatment Capacity from the Zone -I of the Ranchi city is as follow:

Sr. No.	Year*	Total Wastewater generation (MLD)*	Treatment Capacity (MLD)
1	2009 (Base year)	25.16	<ul style="list-style-type: none"> <li>At Present, No Treatment Plant is operational in Zone -1, Ranchi.</li> <li>42% of the STP work has been completed and the remaining work will be completed by December 2021.</li> </ul>
2	2024 (Intermediate year)	42.97	
3	2039 (Ultimate Year)	71.83	

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

- The total sewage generation and Treatment Capacity from the Zone -II of the Ranchi city is as follow:

Sr. No.	Year*	Total Wastewater generation (MLD)*	Treatment Capacity (MLD)
1	2009 (Base year)	82.74	<ul style="list-style-type: none"> <li>At Present, No Treatment Plant is operational in Zone -II, Ranchi.</li> </ul>
2	2024 (Intermediate year)	141.32	
3	2039 (Ultimate Year)	236.23	

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

- The total sewage generation and Treatment Capacity from the Zone -III of the Ranchi city is as follow:

Sr. No.	Year*	Total Wastewater generation (MLD)*	Treatment Capacity (MLD)
1	2009 (Base year)	24.97	• At Present, No Treatment Plant is operational in Zone -III, Ranchi.
2	2024 (Intermediate year)	42.65	
3	2039 (Ultimate Year)	71.29	

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

- The total sewage generation and Treatment Capacity from the Zone -IV of the Ranchi city is as follow:

Sr. No.	Year*	Total Wastewater generation (MLD)*	Treatment Capacity (MLD)
1	2009 (Base year)	24.73	• At Present, No Treatment Plant is operational in Zone - IV, Ranchi.
2	2024 (Intermediate year)	42.24	
3	2039 (Ultimate Year)	70.61	

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

### 10.3.2 Potential Usage of Treated wastewater for Ranchi City.

Sr. No.	Potential Options available for reuse of treated waste water	Remarks
1	Industrial processes	<ul style="list-style-type: none"> <li>Ranchi Municipal Corporation (RMC) has identified an upcoming Super Thermal Power Plant (STPP) at Patratu i.e. within the 50 km distance from the STP plant as one of the potential user of treated water water from the upcoming 37 MLD STP plant.</li> <li>Patratu Vidyut Utpadan Nogam Ltd. (PVUNL) (A subsidiary of NTPC in JV with JBVNL) intend to use entire 37 MLD treated sewage water from the upcoming STP at Bargai, Ranchi for its under-</li> </ul>
2	Metro-Rail	
3	Indian Railways	
4	Infrastructure Projects	

5	Agriculture	<p>construction Power Plant at Patratu for Non-potable water applications.</p> <ul style="list-style-type: none"> <li>• PVUNL agree to bear all the cost (both Capex &amp; Opex) of creating necessary infrastructure (like laying of pipeline from STP to STPP, Installation of Tertiary treatment Plant at STPP) for taking the secondary treated water from the STP.</li> <li>• On the meeting dated 18.07.2019 in this regard under the Chairmanship of Secretary, UD&amp;HD, GoJ, PVUNL will submit the draft agreement format and after taking approval from the Competent Authority, the further process of agreement signing will take place.</li> <li>• The Correspondence in this matter is attached hereto as <b>Annexure -2</b>.</li> <li>• No Metro Rail is currently operational in Ranchi City.</li> <li>• At present there is no Sewage Treatment Plant is operational under RMC.</li> <li>• City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> </ul>
6	Bus Depots	
7	Horticulture	
8	Lake/River Rejuvenation	

#### 10.4 Sewerage scheme for Adityapur under Adityapur Municipal Corporation. (AMC)

The Ministry of Urban Development, Government of India has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Scheme with an objective to provide basic services (e.g. water supply, sewerage, parks) to households and build amenities in cities that will directly improve the quality of life, especially the poor. Under the AMRUT project Sewage Treatment Plants (STPs) are being constructed in various ULBs to treat the sewage water. The Adityapur sewerage scheme has been selected under the AMRUT funding. The scheme was awarded in Nov 2017 with project components ranging from building a total of 4 units of treatment plants with a total capacity of 36 MLD and covering entire town with the total sewerage network of 134 Kms. The project is expected to be completed by May 2021.

#### 10.4.1 Present & Projected Sewerage Generation and Treatment Capacity

- The total amount of waste water generated from the Adityapur Municipal Corporation area and Treatment Capacity are as follows:

Sr. No.	Year*	Total Wastewater Generation (MLD)*	Treatment Capacity
1	2017 (Base year)	27.33	<ul style="list-style-type: none"> <li>At Present, No Treatment Plant is Operational under Adityapur Municipal Corporation Area.</li> <li>STP of total 37 MLD Capacity is under Construction.</li> </ul>
2	Year 2027	35.63	
3	2032 (intermediate year)	40.27	
4	2047 (Ultimate year)	56.15	

\*As per the DPR of Adityapur Sewerage System Scheme prepared by TCE, March 2017

- Considering the Sewerage generation for the intermediate year (i.e. year 2032) 4 units of STPs of capacity 4 MLD in Zone-1, 20 MLD in Zone-2, 10 MLD in Zone-3 and 2 MLD in Zone-4 respectively, are under construction and expected to be completed by May 2021.

#### 10.4.2 Potential Usage of Treated wastewater for Adityapur City.

Sr. No.	Potential Options available for reuse of treated waste water	Remarks
1	Industrial processes	<ul style="list-style-type: none"> <li>At present there is no Sewage Treatment Plant operational under AMC.</li> <li>No Metro Rail is currently operational in Adityapur City.</li> <li>Proposed Strategy for reuse of treated waste water in AMC is attached hereto as Annexure-3.</li> </ul>
2	Metro Rail	
3	Indian Railways	
4	Infrastructure Projects	
5	Agriculture	
6	Bus Depots	

7	Horticulture	<ul style="list-style-type: none"> <li>Letter to the executing agency (JUIDCO) to organize meeting with Industries under Adityapur industrial Cluster to aware them on utilization of treated waste water for its industrial purposes has been given and the same is attached hereto as <b>Annexure-4</b>.</li> <li>City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> </ul>
8	Lake/River Rejuvenation	

### 10.5 Sewerage scheme for Sahibganj under Sahibganj Nagar Parishad

The Sahibganj town was selected for the Municipal Wastewater Project under the National Mission for Clean Ganga (NMCG) programme (Namami Gange) with the objective of effective abatement of pollution, through which we can achieve the aim of conservation and rejuvenation of the National River Ganga.

The Project was awarded at INR 132.59 Cr. in April 2016 and its completed. Two (2) Sewerage Treatment plant with capacities of 5 MLD and 7 MLD respectively have been constructed as part of the Project. The Project have a total of 53 Kms of sewerage network and household service connections will be provided.

#### 10.5.1 Present & Projected Sewerage Generation and Treatment Capacity

- The total amount of waste water generated from the Sahibganj Nagar Parishad area and Treatment Capacity are as follows:

Sr. No.	Year*	Total Wastewater Generation (MLD) *	Treatment Capacity
1	2015 (Base year)	10	<ul style="list-style-type: none"> <li>STP of total 12 MLD Capacity has been completed.</li> </ul>
2	Year 2025	11.50	
3	2030 (intermediate year)	12	
4	2045 (Ultimate year)	14	

\*As per the DPR of Sahibganj Sewerage System Scheme prepared by Wapcos, December 2013.

- Considering the Sewerage generation for the intermediate year (i.e. year 2030), 2 units of STP of capacity 5 MLD in Zone-1 and 7 MLD in Zone-2 is constructed and currently under trial stage.

#### 10.5.2 Potential Usage of Treated wastewater for Sahibganj Town.

Sr. No.	Potential Options available for reuse of treated waste water	Remarks
1	Industrial processes	<ul style="list-style-type: none"> <li>• The Construction of Sewage Treatment Plant of total 12 MLD capacity has been completed and under trial stage.</li> <li>• Proposal for giving treated water to Power Plant to Kahalgaon (55 km away from Sahibganj) has been explored but doesn't find feasible.</li> <li>• No Metro Rail is currently operational in Sahibganj town.</li> <li>• As Sahibganj is situated on the bank of river Ganga, therefore, the land is highly fertile, so strategy for reuse of treated waste water in Agriculture, Environmental/Recreation, avenue plantation, Construction, Dual Water supply system in houses/offices/Business Establishments, Lake/pond rejuvenation purposes are explored by Sahibganj Nagar Parishad.</li> <li>• Proposed Strategy for reuse of treated waste water in Sahibganj NP is attached hereto as <b>Annexure-5</b>.</li> <li>• Accordingly, City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> <li>• Letter to the Executing Agency (JUIDCO) to prepare the City Level Action Plan for Sahibganj has been issued and the same is attached hereto as <b>Annexure-6</b>.</li> </ul>
2	Metro Rail	
3	Indian Railways	
4	Infrastructure Projects	
5	Agriculture	
6	Bus Depots	
7	Horticulture	
8	Lake/River Rejuvenation	

## 10.6 Sewerage scheme for Rajmahal under Rajmahal Nagar Panchayat

The Rajmahal town was selected for the Municipal Waste Water Project under the National Mission for Clean Ganga (NMCG) programme (Namami Gange) with the twin objective of effective abatement of pollution, conservation and rejuvenation of National River Ganga.

The project was awarded at INR 52.97 Cr. in August 2018 and is expected to be completed by June 2020. One Sewerage Treatment Plant with capacity of 3.5 MLD will be constructed under the project. The project will have a total of 34.21 Kms of sewerage network and household service connections will be provided.

### 10.6.1 Present & Projected Sewerage Generation and Treatment Capacity

- The total amount of waste water generated from the Rajmahal Nagar Panchayat area and Treatment Capacity are as follows:

Sr. No.	Year*	Total Wastewater Generation (MLD)*	Treatment Capacity
1	2011 (Base year)	2.4	• At Present, No Treatment Plant is Operational under Rajmahal Nagar Panchayat Area.
2	Year 2017	2.7	
3	2032 (intermediate year)	3.4	
4	2047 (Ultimate year)	4.0	• STP of total 3.5 MLD capacity is under Construction.

\*As per the DPR of Rajmahal Sewerage System Scheme prepared by Wapcos, April 2016

- Considering the Sewerage generation for the intermediate year (i.e. year 2032), STP of capacity 3.5 MLD is under construction and expected to be completed by June 2020.

### 10.6.2 Potential Usage of Treated wastewater for Rajmahal Town.

Sr. No.	Potential Options available for reuse of treated waste water	Remarks
1	Industrial processes	<ul style="list-style-type: none"> <li>At present there is no Sewage Treatment Plant operational under Rajmahal Nagar Panchayat.</li> <li>As Rajmahal is situated on the bank of river Ganga, therefore, the land is highly fertile, so strategy for reuse of treated waste water in Agriculture, Environmental/Recreation, avenue plantation, Lake/pond rejuvenation purposes are explored by Rajmahal Nagar Panchayat.</li> <li>Proposed Strategy for reuse of treated waste water in Rajmahal NP is attached hereto as <b>Annexure-7</b>.</li> <li>Accordingly, City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> </ul>
2	Metro Rail	
3	Indian Railways	
4	Infrastructure Projects	
5	Agriculture	
6	Bus Depots	
7	Horticulture	
8	Lake/River Rejuvenation	

### 10.7 Potential Usage of Treated wastewater from their upcoming Septage Treatment Plant for Chas, Deoghar, Hazaribagh, & Giridih towns.

Sr. No.	Potential Options available for reuse of treated waste water	Remarks
1	Industrial processes	<ul style="list-style-type: none"> <li>At present there is no Septage/Sewerage Treatment Plant operational under these four towns.</li> <li>Due to small quantity of treated waste water from the upcoming Septage Treatment Plant of capacity 89 KLD, 101 KLD, 64 KLD &amp; 52 KLD at Chas, Deoghar, Hazaribagh &amp; Giridih respectively, the proposal for reuse of Water for industrial,</li> </ul>
2	Metro Rail	
3	Indian Railways	
4	Infrastructure Projects	

		<p>Railways, Infrastructure, Agriculture are not found feasible.</p> <ul style="list-style-type: none"> <li>• Feasible options for reuse of treated waste water in these four towns are toilet flushing, gardening, landscape irrigation, washing of vehicles, road washing, and horticulture.</li> <li>• City level Action Plan for utilization of treated waste water from the SeTP is under preparation and that will be prepared within three months from the date of final commissioning of SeTP in the respective Urban Local Bodies.</li> </ul>
5	Agriculture	
6	Bus Depots	
7	Horticulture	
8	Lake/River Rejuvenation	

## 11. Way Forward

Urban Development & Housing Department plans to take up the below initiatives going ahead:

- Detailed Project Report (DPR) for Sewerage Scheme of 3 cities of Jharkhand namely (Mango, Jugsalai, Jamshedpur) is under preparation.
- DPR for Interception & Diversion (I&D) of drains to STP scheme, for Dhanbad and Phusro town is prepared and sent to National Mission for Clean Ganga (NMCG) for its approval. Consultant for preparation of DPR of I&D of drains to STP scheme, for Ramgarh town has been selected and DPR preparation is in progress.
- DPR for Septage Management Scheme for 3 towns (namely Medininagar, Chaibasa, & Dumka) is under preparation.
- DPR for Fecal Sludge Management Scheme for 26 towns of Jharkhand is under Preparation.
- City level action plans will be prepared for reuse of the treated wastewater within three months form the date of final commissioning of STPs/SeTPs in the towns.
- Water Bodies at Adityapur, Rajmahal and Sahibganj have been identified for restoration and rejuvenation, The details are attached hereto as **Annexure-8**.
- Water Bodies at all the ULBs of Jharkhand will be identified for restoration and rejuvenation.
- Institutional Development and Capacity Building Initiatives for reuse of treated waste water.

## **12. Monitoring the Mechanism of UD&HD with ULBs**

**12.1** At the state level, State Urban Development Agency (SUDA)/Jharkhand Urban Infrastructure Development Corporation (JUIDCO) will adopt San-Benchmark framework for revised service level benchmark for sanitation that assess performance of citywide waste water recycling and sewage water treatment.

**12.2** SUDA/JUIDCO will develop a Monitoring & Evaluation (M&E) framework to measure cities performance, and also devise data collection and reporting systems using indicator framework developed for San-Benchmark. This will be aligned with the 14<sup>th</sup> Finance Commission condition of publishing the service level benchmark to avail performance grant. ULBs will develop robust reporting format to track compliance of the various stakeholders with outcomes and process standards.

**12.3** A cell will be created inside JUIDCO for monitoring and evaluation of the waste water management operation. The cell will be created by funds from external agency funding or from the funds of 14<sup>th</sup> Finance commission or through the State Budget. Proposed Organogram of the cell is attached hereto as **Annexure-9**.

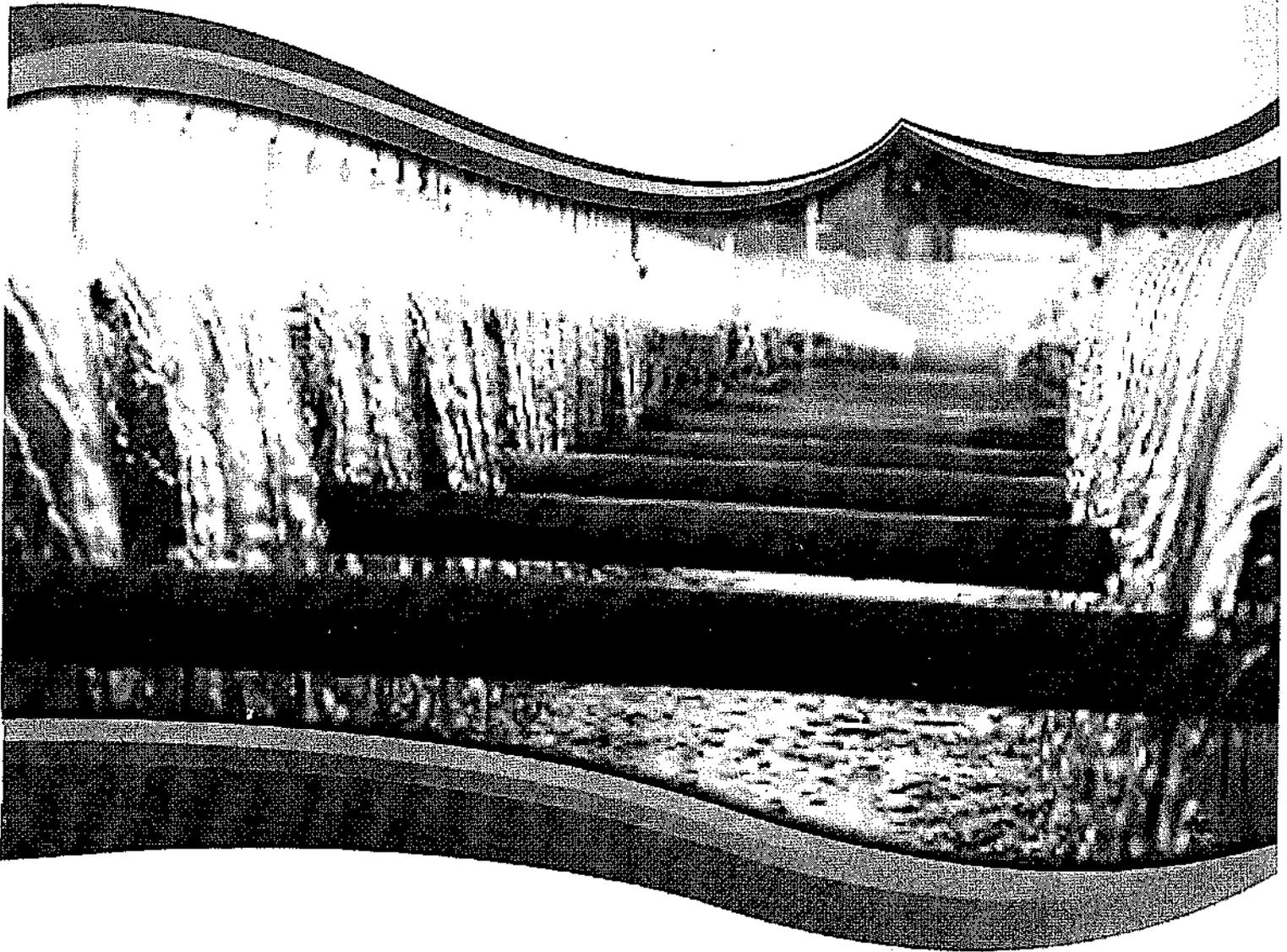
**12.4** A Management Information System (MIS) will be developed accordingly to monitor the progress.

### List of Annexures

<b>Sr. No.</b>	<b>Annexure Number</b>	<b>Details</b>
1	Annexure-1	Jharkhand Waster Water Policy 2017
2	Annexure-2	Correspondence between PVUNL, RMC and UD&HD regarding utilization of treated waste water from the under Construction STP of RMC.
3	Annexure-3	Strategy for reuse of treated waste water by Adityapur Municipal Corporation.
4	Annexure-4	Letter to the executing agency (JUIDCO) to organize meeting with Industries under Adityapur industrial Cluster.
5	Annexure-5	Strategy for reuse of treated waste water by Sahibganj Nagar Parishad.
6	Annexure-6	Letter to the Executing Agency (JUIDCO) to prepare the City Level Action Plan for Sahibganj Nagar Parishad.
7	Annexure-7	Strategy for reuse of treated waste water by Rajmahal Nagar Panchayat.
8	Annexure-8	Details of Water bodies identified at Adityapur, Rajmahal and Sahibganj.
9	Annexure-9	Proposed Organogram for Monitoring & Evaluation of the waste water management operation Cell.



# Jharkhand Waste Water Policy, 2017



**Urban Development & Housing Department**

Government of Jharkhand

4th Floor, Project Building, Dhurwa, Ranchi

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Government of Jharkhand

# Urban Development & Housing Department

## RESOLUTION

No.- SUDA/AMRUT/Wastewater Policy/38/2017/2899

Ranchi, Dated 27/4/17

Subject:- Jharkhand Waste Water Policy, 2017

### 1. BACKGROUND

Water recycling is reusing treated wastewater for beneficial purposes such as agricultural and landscape irrigation, industrial processes, toilet flushing, and replenishing a ground water basin (referred to as ground water recharge). Water recycling offers resource and financial savings. Wastewater treatment can be tailored to meet the water quality requirements of a planned reuse. Recycled water for landscape irrigation requires less treatment than recycled water for drinking water. A common type of recycled water is water that has been reclaimed from municipal wastewater, or sewage. The term water recycling is generally used synonymously with water reclamation and water reuse. Gray water is reusable wastewater from residential, commercial and industrial bathroom sinks, bath tub shower drains, and clothes washing equipment drains. Gray water is reused onsite, typically for landscape irrigation.

Through the natural water cycle, the earth has recycled and reused water for millions of years. Water recycling, though, generally refers to projects that use technology to speed up these natural processes. Water recycling is often characterized as "unplanned" or "planned."

### 2. WHY WATER RECYCLING

Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use. Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use.

#### 2.1 Uses for Recycled Water

- 2.1.1 Landscaping
- 2.1.2 Public parks
- 2.1.3 Cooling water for power plants and oil refineries
- 2.1.4 Processing water for mills, plants
- 2.1.5 Toilet flushing
- 2.1.6 Dust control
- 2.1.7 Construction activities
- 2.1.8 Concrete mixing
- 2.1.9 Artificial lakes
- 2.1.10 Car, Cloth & floor washing
- 2.1.11 Garden and irrigation using a hose spray or drip irrigation.
- 2.1.12 Construction.
- 2.1.13 Artificial lakes

Although most water recycling projects have been developed to meet nonpotable water demands, a number of projects use recycled water indirectly for potable purposes. These projects include recharging ground water aquifers and augmenting surface water reservoirs with recycled water. In ground water recharge projects, recycled water can be spread or injected into ground water aquifers to augment ground water supplies, and to prevent salt water intrusion.

## 2.2 What are the Environmental Benefits of Water Recycling?

In addition to providing a dependable, locally-controlled water supply, water recycling provides tremendous environmental benefits. By providing an additional source of water, water recycling can help us find ways to decrease the diversion of water from sensitive ecosystems. Other benefits include decreasing wastewater discharges and reducing and preventing pollution. Recycled water can also be used to create or enhance wetlands and riparian habitats.

## 2.3 Recycling Water Can Save Energy

As the demand for water grows, more water is extracted, treated, and transported sometimes over great distances which can require a lot of energy. If the local source of water is ground water, the level of ground water becomes lower as more water is removed and this increases the energy required to pump the water to the surface. Recycling water on site or nearby reduces the energy needed to move water longer distances or pump water from deep within an aquifer. Tailoring water quality to a specific water use also reduces the energy needed to treat water. The water quality required to flush a toilet is less stringent than the water quality needed for drinking water and requires less energy to achieve. Using recycled water that is of lower quality for uses that don't require high quality water saves energy and money by reducing treatment requirements.

## 3. TITLE

This policy shall be called as Jharkhand Waste Water Policy, 2017

## 4. VISION

**All Jharkhand cities and towns achieve the water recycling capability from STPs, household, commercial and industrial areas in a sustainable manner and reduce the fresh water demand to a sizeable extent.**

## 5. GOAL

Jharkhand Waste Water Policy, 2017 is to ensure increase use of recycled water for other purposes apart from drinking, through the provision of appropriate technologies for water recycling and protection of environment.

The policy specifically endorses the following core principles:

- 5.1 To protect the environment and the State's water resources.
- 5.2 To promote proper functioning of network based sewerage systems and ensure connections of household so as to prevent dry weather flow in drains & streets.
- 5.3 Treatment of sewage, sludge and grey water and recycle it for other uses.
- 5.4 Promoting recycle & reuse of household, commercial and industrial grey water
- 5.5 To make waste water project economical and environmentally sustainable.
- 5.6 Inclusive and participatory decision making in waste water recycling.

- 5.7 Transparent decision making processes to achieve socio-environmental as well as economic financial objectives.
- 5.8 Capacity building for enhanced institutional ability to govern the sector effectively.
- 5.9 Ensuring, protecting and optimizing investments.
- 5.10 Public Private Partnership (PPP) in the most appropriate manner.
- 5.11 Public outreach for environmental and health related outcomes.
- 5.12 Establishment of an efficient, effective, affordable and accountable system for managing the water recycling form urban sewerage and septage management

**6. OBJECTIVES**

To overcome the shortage of water by recycling it and putting them for different purpose, so that the use of potable water should mostly be for drinking purposes. The re-use of water in a sizeable quantity up to a certain quality after proper treatment of water for non-drinking purpose and last but not the least scientifically disposal of the remaining waste is the object behind formulating this policy.

- 6.1 To ensure 100 percent wastewater recycling in cities/towns
- 6.2 To improve waste water supply service focusing on customer satisfaction, coverage, frequency and reliability
- 6.3 Supply of potable water that incurs large amount of money to be reduced and waste water to be used in non-drinking purposes.
- 6.4 Promoting and augmenting wastewater reuse for ensuring environmental sustainability by reducing burden on already stressed basin and aquifers and preventing their depletion.
- 6.5 Promoting wastewater reuse from sewage discharge leading to reduction in environmental costs and health hazards.
- 6.6 Wastewater reuse by ensuring resource conservation & preservation of sensitive eco-system and reducing pollutant loading.

All cities and towns of Jharkhand become totally sanitized, healthy and liveable and ensure sustain good public health and environmental outcomes for all their citizens with a special focus on hygienic and affordable sewerage facilities for the urban poor and women. All urban dwellers will have access to and use safe and hygienic sewerage or sludge facilities and arrangements.

**7. COMPOSITION OF GREYWATER**

**7.1 Greywater from Bathroom**

Water used in hand washing and bathing generates around 50 60% of total greywater and is considered to be the least contaminated type of greywater. Common chemical contaminants include soap, shampoo, hair dye, toothpaste and cleaning products.

**7.2 Greywater from Cloth Washing Water**

It is used in cloth washing generates around 25 - 35% of total greywater. Wastewater from the cloth washing varies in quality from wash water to rinse water to second rinse water. Greywater generated due to cloth washing can have faecal contamination with the associated pathogens and parasites such as bacteria.

### 7.3 Greywater from Kitchen

Kitchen greywater contributes about 10% of the total greywater volume. It is contaminated with food particles, oils, fats and other wastes. It readily promotes and supports the growth of microorganisms. Kitchen greywater also contains chemical pollutants such as detergents and cleaning agents which are alkaline in nature and contain various chemicals. Therefore kitchen wastewater may not be well suited for reuse in all types of greywater systems.

## 8. LEGISLATION AND GUIDANCE DOCUMENTS

The Waste water Policy should be read in accordance with the most current versions of the following:  
Legislation and document

- 8.1 Environmental (Protection) Act, 1986
- 8.2 The Environment (Protection) rules, 1986
- 8.3 The water (Prevention and Control of Pollution) Act, 1974
- 8.4 The water (Prevention and Control of Pollution) cess, Act, 1974
- 8.5 The water (Prevention and Control of Pollution) Amended rules, 2011
- 8.6 The water (Prevention and Control of Pollution) Cess rules, 1978
- 8.7 The water (Prevention and Control of Pollution) Rules, 1975
- 8.8 National Urban sanitation Policy 2008
- 8.9 National Water Policy 2012
- 8.10 Quality standards suggested by Central Pollution Control Board and Jharkhand State Pollution Control Board.
- 8.11 Standards set by Bureau of Indian Standards (BIS)

## 9. WHAT NEEDS TO BE DONE

- 9.1 A Separate System: STPs water reuse and grey water reuse to encourage.
- 9.2 Water reclamation centers to reclaim water after treatment of domestic sewage and greywater.
- 9.3 Where water Reclamation centers are situated in the midst of residential area, these can be built under ground to avoid the problem odour and parks can be maintained on the roof of treatment facility.
- 9.4 One of the Scheme of treatment may be Grit chamber, Primary sedimentation tank, Reaction Tank, Secondary sedimentation tank, Chlorination Tank followed by sand filtration.
- 9.5 Reverse osmosis filtration may be used for tertiary treatment.
- 9.6 100% households, commercial area and industrial area to be covered for wastewater recycling
- 9.7 Sewerage and water supply activity should be coordinated.
- 9.8 Water tariff should be such as to discourage the people from wasteful use of water.
- 9.9 Provision of adequate wastewater collection and treatment facilities for all the cities and towns in Jharkhand.
- 9.10 Protection of the environment and public health in the areas affected by the proposed systems, especially, surface water and ground water.
- 9.11 Consideration of treated effluents as a source for reuse (irrigation/ industrial).

## 10. THE POLICY

### 10.1 On Resource Development

Wastewater is a perennial water source and shall form an integral part of renewable water resources and the State water budget. Each local body will consider it as a resource and make the plan for reuse as per the site conditions with the help of experts. All local bodies will make city wastewater reuse plan (CWP) for a period of 20 years considering future development and city development in line with city Master plan to avoid any conflicts in developing the city in the future.

Existing levels of wastewater services shall be maintained and upgraded where necessary to enhance public health and the environment and separate plan is to be prepared by local body as per their requirement. Treatment of wastewater shall be targeted towards producing an effluent fit for reuse in irrigation in accordance with WHO guidelines as a minimum. Reuse of treated wastewater in other purposes shall be subject to appropriate specifications. Coordination shall be maintained with the official bodies in charge of urban development to account for the treatment and disposal of their liquid wastes. Central treatment plants shall be built to serve semi-urban areas, and collection of wastewater can be made initially through trucking until collection systems are justified. Specifications and minimum standards as stipulated by CPHEEO shall be applicable for the use of septic tanks in urban areas. Particular attention shall be paid to the protection of underlying aquifers.

### 10.2 On Resource Management

It is highly imperative that Urban Local Body shall develop and manage wastewater systems as well as the treatment and reuse of the effluent.

A basin management approach shall be adopted where possible. The use of treated wastewater from sewerage, households, commercial and from industrial application shall be given the highest priority and shall be pursued with care. Effluent quality standards shall be defined based on the best attainable treatment technologies, and calibrated to support or improve ambient receiving conditions, and to meet public health standards for end users. Key factors will include the location of the discharge, its proximity to wells, the type of receiving water, and the nature and extent of end uses. Industries shall be encouraged to recycle part of its wastewater and to treat the remainder to meet standards set for ultimate wastewater reuse or to meet the regulations set for its disposal through the collection systems and/or into the receiving environment. Wastewater from industries with significant pollution should be treated separately to standards allowing its reuse for purposes identified by the city or to allow its safe disposal or water recharging. Consideration shall be given to isolating treated wastewater from surface and ground waters used for drinking purposes, and to the blending of treated effluent with relatively fresher water for suitable reuse. Urban Local Bodies can engage Experts from Government Engineering Colleges of Jharkhand NITs/Engineering colleges.

### 10.3 On Wastewater Collection and Treatment

10.3.1 **City Plan** : A proper and updated city plan is an essential pre-requisite for proper planning and design of all utilities and more so for the Sewerage Systems and water recycled from houses. The State shall endeavor to have proper digital city maps showing the levels prepared through modern available technology. The digital city maps should clearly show the city feature over ground and underground including all utilities. Geographical Information System (GIS), Ground Penetrating Radar (GPR), Total station etc. tools may be used for preparation of city map. The city maps should be updated for every 5 years. An effective and comprehensive GIS based data base and Management Information System correctly mapping the assets, user base and status of operations shall be established.

10.3.2 **Design Period:** Every city has to prepare a City Wastewater Recycling Plan (CWP) for next 20 years along with 5 year short term plan. The CWP for the city should take into account the likely changes in the city in next 20 years and plan for them and will be according to city Master plan. The Detailed Project Report (DPR) for recycling should be in accordance to CWP. The design of the sewers and planning of space should be for the 30 year projection requirements and for recycling from households and commercial establishments. However, the units which can be developed in modules (e.g. Sewage Treatment Facility, sewerage Pumping machinery, on site treatment facilities, etc.) can be designed for appropriate shorter period. Earmark of land for Sewage Pumping Station (SPS) and Sewage Treatment Plant (STP) should be done for all Urban Local Bodies (ULBs) and appropriate land allotment shall be done by Development Authority/Urban Improvement Trust/State Govt. on priority.

#### 10.4 On Reuse of Treated Effluent and Sludge

- 10.4.1 Treated wastewater effluent is considered a water resource and is added to the water stock for reuse.
- 10.4.2 Blending of treated wastewater with fresh water shall be made to improve quality where possible.
- 10.4.3 Crop nutrient requirements shall be determined taking into consideration the prevailing effluent quality. Overuse of nutrients shall be avoided.
- 10.4.4 Accumulation of heavy metals and salinity shall be monitored, managed and mitigated. Leaching of soils shall be advocated by the irrigation authorities.
- 10.4.5 Treated effluent quality should be monitored and users alerted to any emergency causing deterioration of the quality so that they will not use such water unless corrective measures are taken.
- 10.4.6 Studies should be conducted and projects designed and implemented to store the excess treated wastewater in surface reservoirs but artificial recharge is not permitted. Due attention shall be given to the quality of treated and groundwater and the characteristics of the strata.

#### 10.5 Industry:

Industrial reuse of reclaimed wastewater represents major reuse next only to irrigation in both developed and developing countries. Reclaimed wastewater is ideal for many industrial purposes. Where effluent is to be used in the industrial processes, it should be the responsibility of the industry to treat it to the quality standards required. Wastewater is to achieve adequate quality for reuse as cooling water.

The membrane filtration system can remove all suspended solids, faecal coli forms, and giardia cysts. It could also significantly reduce human enteric viruses such as reovirus and enterovirus.

#### 10.6 Industrial uses for reclaimed water include:

- 10.6.1 Evaporative cooling water:
  - 10.6.1.1 once-Through cooling system
  - 10.6.1.2 Re-circulating cooling system
  - 10.6.1.3 cooling water quality requirements

10.6.2 Boiler –Feed water- The use of reclaimed water differs little from use of conventional public supplies for boiler-feed water,as both require extensive additional treatment quality requirement for boiler feed make up water are dependent upon pressure at which boiler is operated.

10.6.3 Industrial process water- Suitability of reclaimed water for use in industrial process depends upon particular use like-

10.6.3.1 Pulp and paper

10.6.3.2 chemical industry

10.6.3.3 Textile industry

10.6.3.4 Petroleum and coal

## 10.7 Re-use Options:

The following options or re-use of effluent have been identified: In general, public health concern is the major issue in any type of reuse of wastewater, be it for irrigation or non-irrigation utilization, especially long term impact of reuse practices. It is difficult to delineate acceptable health risks and is a matter that is still hotly debated. Potential reuse of wastewater depends on the hydraulic and biochemical characteristics of wastewater, which determine the methods and degree of treatment required. While agricultural irrigation reuses, in general, require lower quality levels of treatment, domestic reuse options (direct or indirect potable and non-potable) reuses need the highest treatment level. Level of treatment for other reuse options lie between these two extremes. The reuse options may be (artificial recharge of aquifers is not permitted):

### 10.7. Irrigation

10.7.1.1 Agriculture and forestry

10.7.1.2 Landscaping

10.7.2 Fish – farming

### 10.7.3 Industry

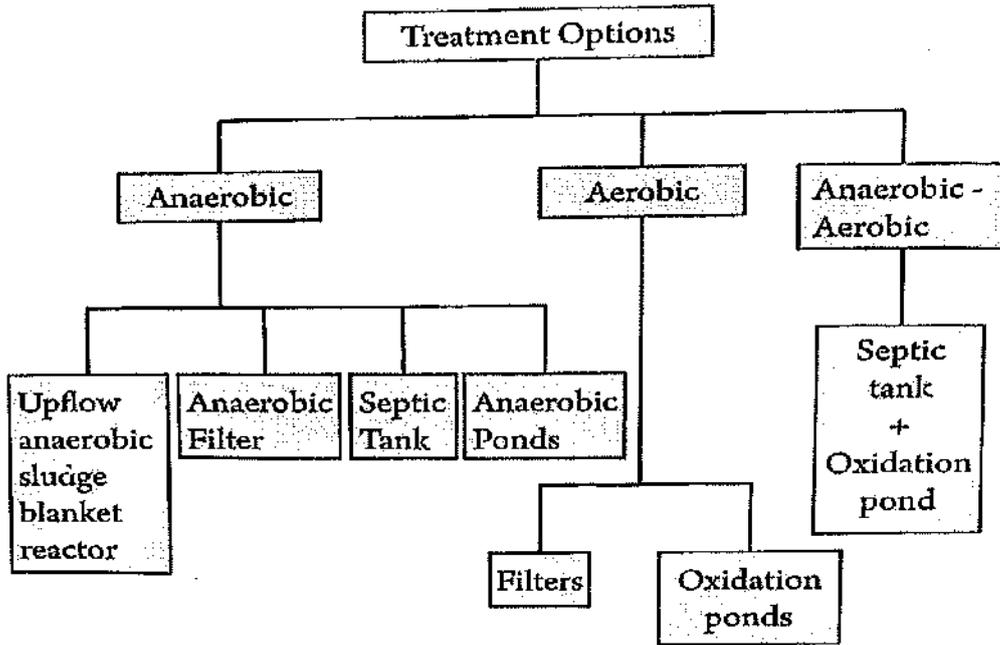
### 10.7.4 Non-potable Domestic Reuse:

The detailed project report should clearly define the best reuse option particular to town and strategy to obtain it. Action plan with clarity should be the part of Detailed Project Report (DPR), while preparing sewerage Projects. Before deciding the reuse of treated waste water authority must full fill the water quality norms and its legal implications.

Governing local body can sell the treated waste water and digested sludge to generate the revenue.

## 11. GREYWATER TREATMENT OPTIONS

Greywater reuse methods can range from low cost methods such as the manual bucketing of greywater from the outlet of bathroom, to primary treatment methods that coarsely screen oils, greases and solids from the greywater before other uses, to more expensive secondary treatment systems that treat and disinfect the greywater to a high standard before using it further. The choice of system will depend on a number of factors including whether a new system is being installed or a disused wastewater system is being converted because the household is connected to sewer.



### 11.1 Components of Greywater Treatment Systems

A number of technologies have been applied for greywater treatment worldwide varying in both complexity and performance. The following in general greywater systems considered :-

#### 11.1.1 Primary treatment pre-treatment to secondary treatment:

11.1.1.1 Screening

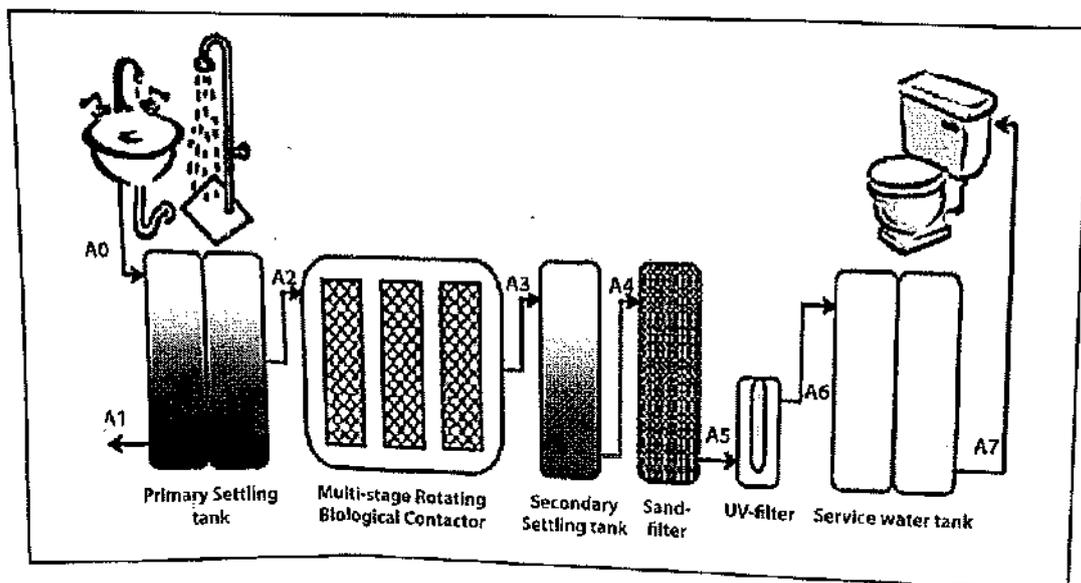
11.1.1.2 Equalization

#### 11.1.2 Secondary treatment - I

11.1.2.1 Gravel filtration

11.1.2.2 Sand filtration

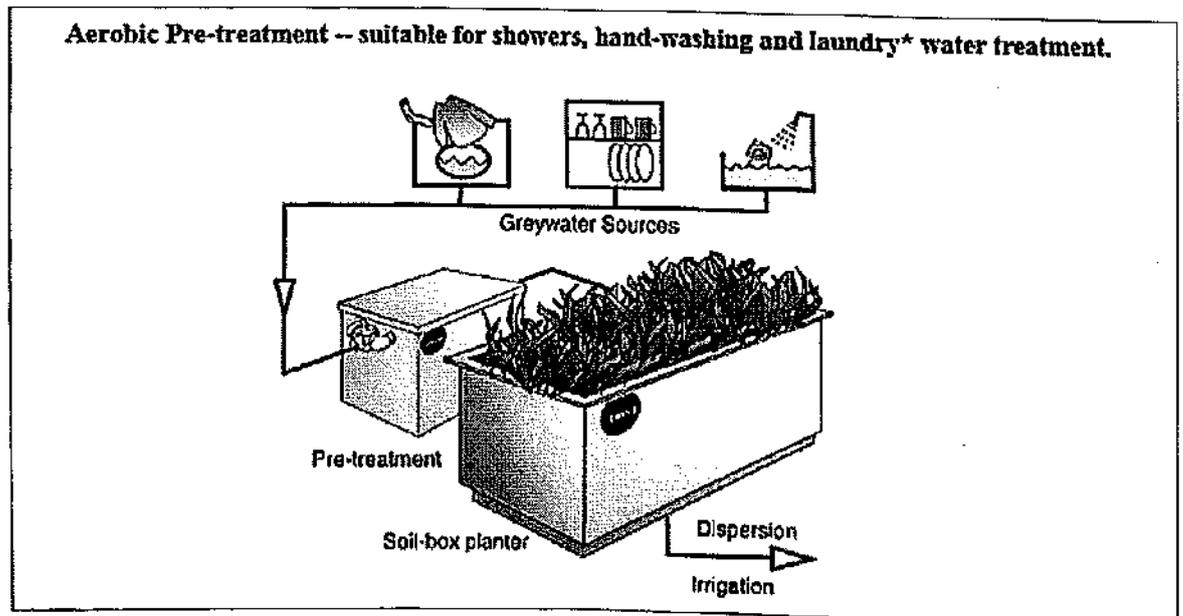
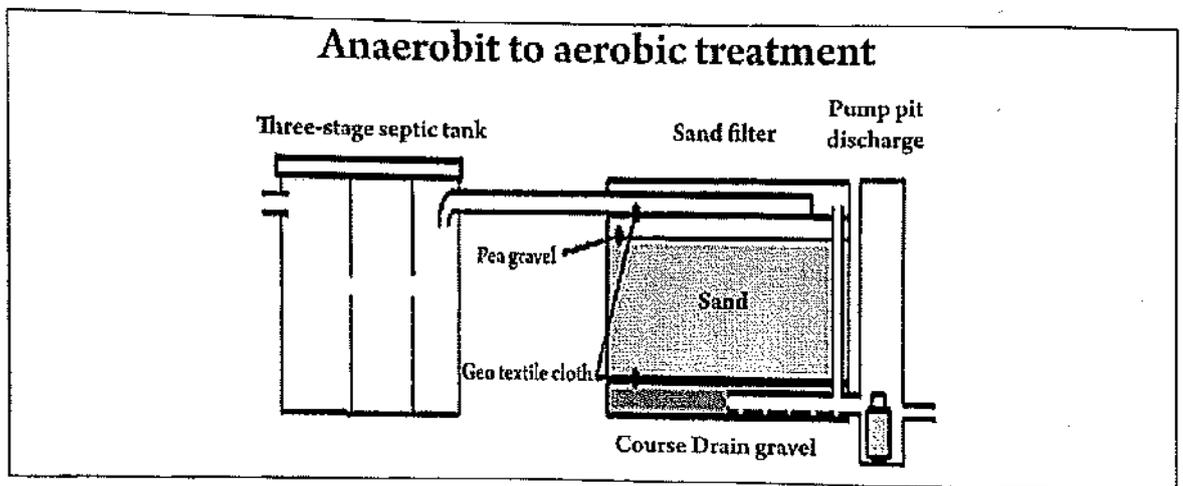
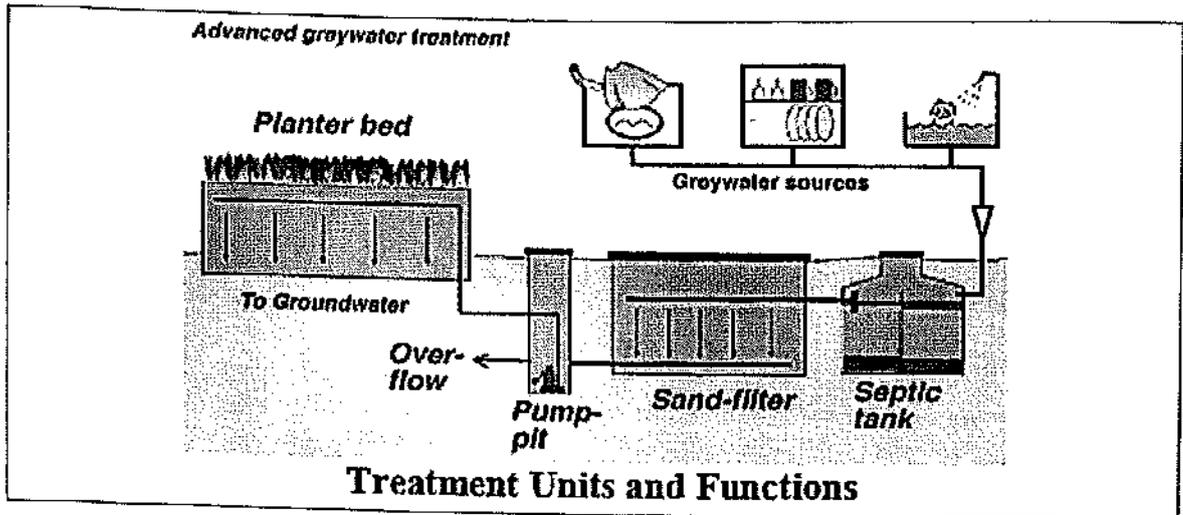
11.1.2.3 Chlorination



11.1.3

### Secondary treatment -II.

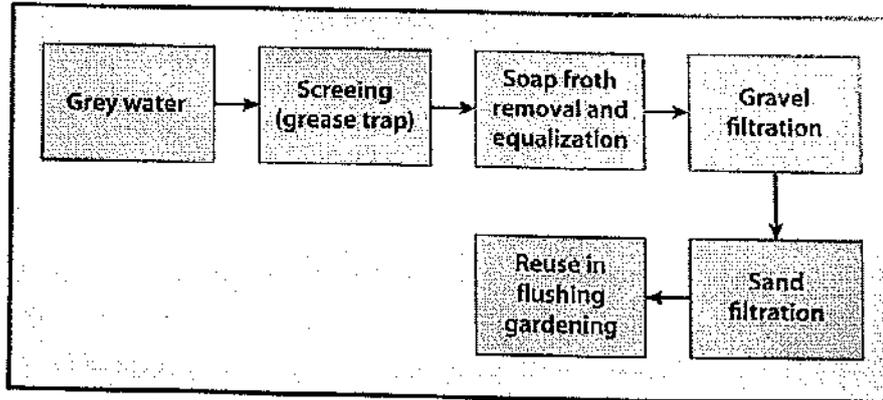
Broken brick, Charcoal, Chlorination, Treated greywater



### 11.2 Household level Greywater Treatment and Reuse System

In water scarce areas, with specific treatment the greywater can be cleaned and reused not only for gardening but for other use also.

Technological process Greywater treatment process at the household level involves screening (grease and silt removal), soap froth removal, equalization and filtration. Flow diagram of household based greywater treatment system is shown below



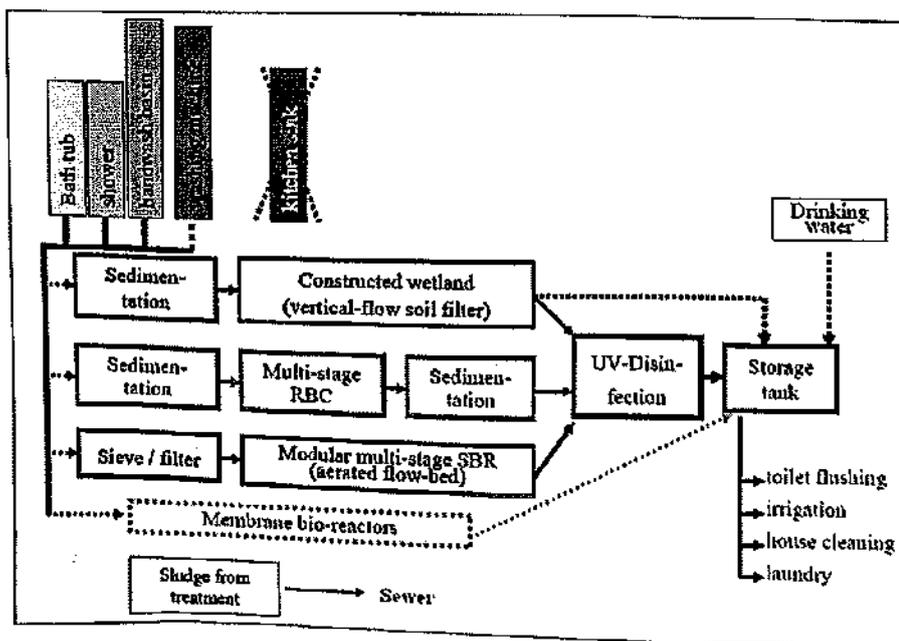
Greywater treatment for reuse in household

#### Advantages:

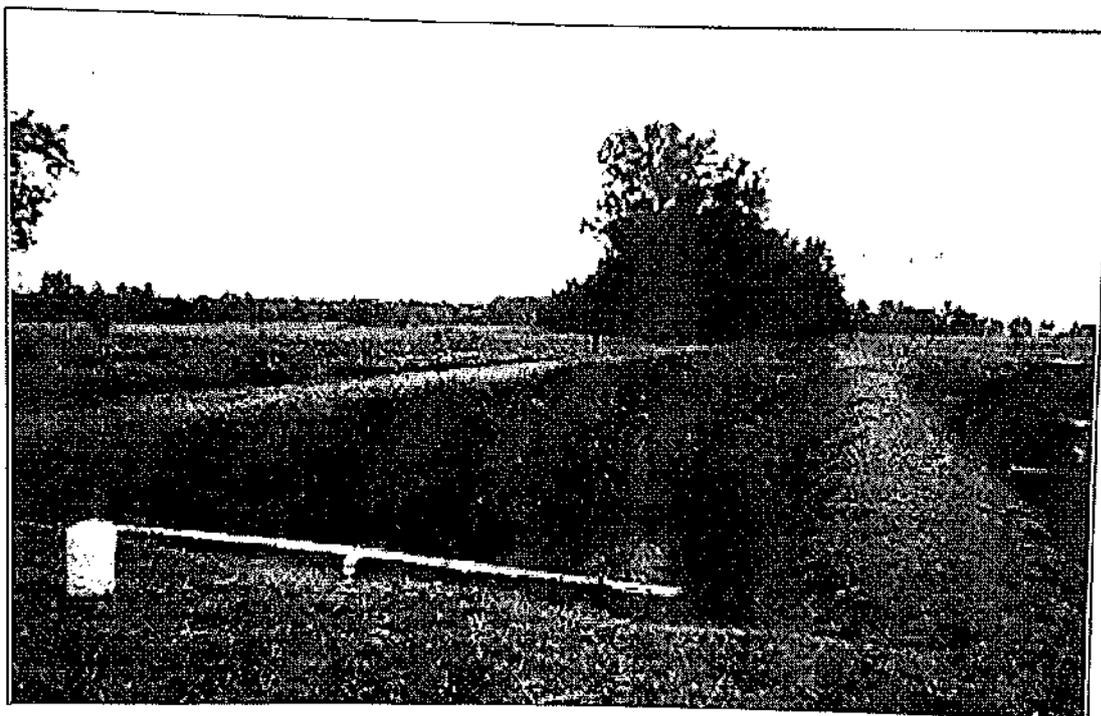
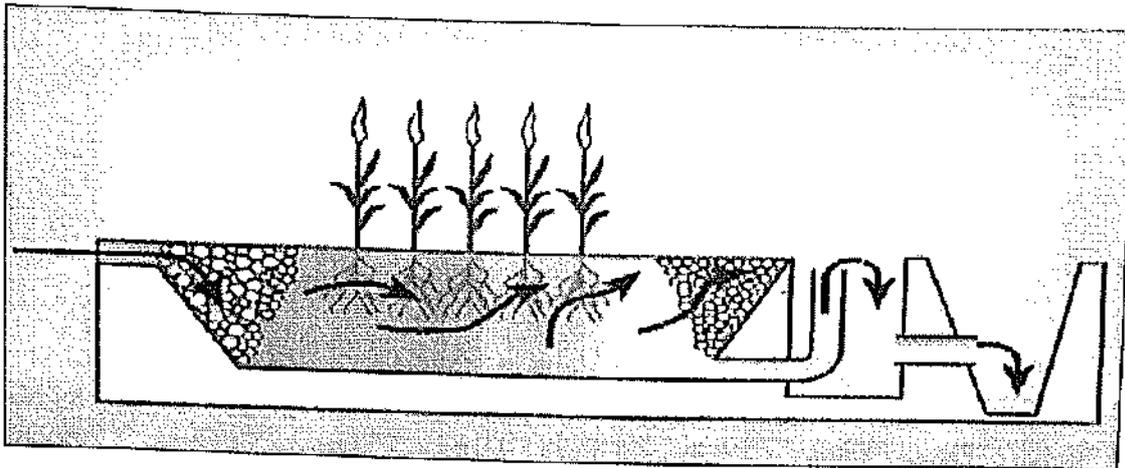
- 11.2.1 Reduces fresh water requirement
- 11.2.2 Prevents greywater stagnation
- 11.2.3 Prevents vector breeding
- 11.2.4 Use in flushing toilets to make toilets functional
- 11.2.5 Use of greywater in gardening
- 11.2.6 Minimal risk to users of greywater as it incorporates principles of water safety.

#### 11.3 Constructed wetlands:

Constructed wetlands have been used successfully in the past for the treatment of wastewaters. Physical, chemical, and biological processes combine in wetlands to remove contaminants from wastewater. Greywater treatment is achieved by soil filtration in reed-bed systems which reduces the organic load of the greywater considerably, in addition to decreasing the concentrations of faecal bacteria. If properly designed, these systems would produce a clear and odourless effluent, which can be stored for several days without the need for disinfection.



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## 12. ON PRICING FINANCING AND INVESTMENT

- 12.1 In view of increasing marginal cost of wastewater collection and treatment, wastewater charges, connection fees, sewerage taxes and treatment fees shall be set to cover at least the operation and maintenance costs. It is also highly desirable that part of the capital cost of the services shall be recovered. The ultimate aim is for a full cost recovery.
- 12.2 Appropriate criteria in order to apply the "polluter pays" principle shall be established.
- 12.3 Different charges for different areas may be applied. This shall be assessed for each geographical area as a function of end uses and effluent quality and will be subject to economic and social considerations.
- 12.4 Because of the limited financial resources available to Government of Jharkhand, setting investment priorities in wastewater will be compatible with government investment plans.
- 12.5 Criteria for prioritizing investments in the wastewater sector shall take into account the current and future needs of the state, needs to expand wastewater systems in urban areas and to provide wastewater systems to smaller towns and villages.

- 12.6 Priorities of wastewater projects shall not be disconnected from water supply projects and urbanization in general. Decisions will be made concerning them to attain optimum solutions to the need for services, availability of finance and availability of trained manpower.
- 12.7 Treated effluent shall be priced and sold to end users at a price covering at least the operation and maintenance costs of delivery.
- 12.8 It is the intention of the Government, through private sector participation, to transfer management of infrastructure and services from the public to the private sector, in order to improve performance and upgrade the level of service.
- 12.9 The role of the private sector will expand with management contracts, concessions and other forms of private sector participation in wastewater management.
- 12.10 The concepts of Built Operate Own/Built Operate Transfer shall be entertained, and the impact of such concepts on the consumers shall be continually addressed and negative impacts mitigated.
- 12.11 The private sector role in reuse of treated effluent shall be encouraged and expanded.
- 12.11.1 The costs will depend on the system/technology adopted for collection of sewerage and treatment and the administration costs. It is important that the full cost of the service is assessed for each urban area instead of adopting a typical cost assessment. The full cost shall cover the following:
- 12.11.1.1 Institutional aspect of the sanitation service e.g. the management information systems, accountancy and finance management, billing and collection, customer services, etc. and oversight activities.
- 12.11.1.2 Operating, maintaining (on a planned maintenance basis), repairing replacing and extending sanitation service physical infrastructure.
- 12.11.1.3 Keeping updated infrastructure and customer data on a GIS base.
- 12.11.1.4 Managers, staff, vehicles, equipment and consumables associated with above.
- 12.11.1.5 Consumable like chemicals etc.
- 12.11.1.6 Power charges.
- 12.11.1.7 Spare Parts.
- 12.11.1.8 Any other O&M contract amount
- 12.11.2 The urban local bodies are proposed to have following sources funds for O&M :-
- 12.11.2.1 The O&M cost will be met from the Government grants and contribution of the beneficiaries.
- 12.11.2.2 Revenue from sale of treated waste water.
- The government in town policy shall include the provision of the recovery of full capital cost of laying sewerage system and prorate cost of STP for new colonies. It shall be mandatory for the ULBs to adhere to minimum 20% reuse and recycling of treated waste water. The treated waste water may be sold at a rate as decided by adopting transparent procedure as decided by State Government.
- 12.12 Public Private Partnership (PPP)/Engineering Procure Construct (EPC) and Operational & Maintenance (O&M) Contract

54

As there is budget constraint from the Central and the state side the option of the Sewerage Project through Public Private Partnership (PPP) will be explored. In case the PPP mechanism is not workable then the EPC mechanism will be explored and long term O&M Contract will be done.

**13. ON STANDARDS, REGULATIONS AND QUALITY ASSURANCE**

- 13.1 Particular attention shall be focused on adopting and enforcing effluent and sludge standards for municipal and industrial wastewater treatment plants and for discharges from industries, laboratories, hospitals, slaughterhouses and other businesses.
- 13.2 Extensive and comprehensive monitoring programs shall be developed. Influent to and effluent from the plants and throughout watercourses shall be measured and monitored against all appropriate parameters to ensure that public health objectives and treatment efficiency goals are attained.
- 13.3 Observation wells shall be installed near the treatment plants to monitor groundwater quality where necessary, and to mitigate adverse impacts where and when needed.
- 13.4 Data collected from the monitoring process shall be entered and stored, processed and analyzed through computer software, and results published periodically.
- 13.5 Roof and storm water connections to public sewers shall be prohibited. Collection of storm water shall be done separately and will be the subject of water harvesting.
- 13.6 Effluent and sludge standards for the disposal of hazardous liquid wastes shall be defined to ensure the safe disposal of such wastes.
- 13.7 State Pollution Control Board/ Central Pollution Control Board regulations for disposal norms shall be mandatory.
- 13.8 Industrial waste water is not allowed to be disposed off in the sewer line. ULB can issue notification for penalties to be imposed on the such industrial units.
- 13.9 Laboratories shall be maintained and properly equipped to provide services and reliable data needed to ensure enforcement of and adherence to standards and regulations.

**14. ON LEGISLATION AND INSTITUTIONAL ARRANGEMENTS**

- 14.1 Legislation and institutional arrangements for the development and management of wastewater shall be periodically reviewed. Gaps shall be filled, and updating of the institutional arrangements with parallel legislation shall be made periodically to cope with varying circumstances and for this government shall notify an agency giving full power to take necessary action in this matter.
- 14.2 The role of the Government shall be fine-tuned and its involvement reduced to be regulatory and supervisory. Involvement of the stakeholders in wastewater management and support shall be introduced and expanded.
- 14.3 On Public Awareness
  - 14.3.1 The public shall be educated through various means about the risks associated with the exposure to untreated wastewater and the value of treated effluents for the different end uses.
  - 14.3.2 Programs on public awareness shall be designed and conducted to promote the reuse of treated wastewater.
  - 14.3.3 Public awareness campaigns shall also be waged to educate the public on the importance of domestic hygiene, wastewater collection, treatment and disposal.

- 14.3.4 It is observed that the system is dependent on the appreciation of the beneficiaries to the advantages and importance of the system to them and thereby working together towards making it successful. The co-operation is vital for following areas:
- 14.3.4.1 Protecting the system from getting choked due to entry of extraneous material in the sewer system. A vigilant public will help prevent this.
  - 14.3.4.2 The sewerage system yield full benefits or disease protection when there is 100% connectivity.
  - 14.3.4.3 It is important that the beneficiaries appreciate the benefits and pay for their upkeep. The systems require proper upkeep and the cost associated with maintenance and upkeep should at least be recovered from the beneficiaries. The principal of the polluter pays will be adopted only by an enlightened and participating public.
- 14.3.5 A conscious campaign has to precede the planning and implementation of the sewerage Systems. ULB, Non Government Organizations and local neighborhood committees could give the process a thrust.
- 14.3.6 A public participation process will not only aid in identifying potential consumers but also serve as a public education program. Potential users will be mainly concerned with the quality of reclaimed water and reliability of its delivery and the constraints in using reclaimed water. Also, connection costs or additional sewerage treatment cost might affect their ability to use the product. Consultations with various stake holders will aid in structuring of tariff and discounts for adopting reuse technologies, awareness on dual piping system, water conservation and safety issues.
- 14.3.7 Municipal Bodies should decide and pass resolution regarding sewer connection charges. The provision should be widely publicized
- 14.3.8 Series of 'Sewer connection camps' may be organized. The time and venue should be publicized widely to inform residents. The days, time and venue should be to suit the convenience of public.
- 14.3.9 Ensure that all Government offices and schools are connected.
- 14.4 On the Human Resources Development & On Research and Development:
- 14.4.1 Capabilities of human resources in the management of wastewater shall be enhanced through training and continuous education. Work environment shall be improved and incentives provided.
  - 14.4.2 Establishment of State Water & Waste water Training Center at state level. It will help in training of human resources in this sector.
  - 14.4.3 Human resources performance will be continually appraised in order to upgrade capabilities, sustain excellence and provide job security and incentives to qualified individuals with excellent performance.
  - 14.4.4 Applied research on relevant wastewater management topics shall be adopted and promoted. Topics such as the transfer of wastewater treatment technologies, low cost wastewater treatment technologies, reduction of energy consumption and others will receive adequate support.

- 14.4.5 Cooperation with specialized centers in the country and abroad shall be advanced, and raising of funds for this purpose shall be supported.
- 14.4.6 Transfer of appropriate technology suited for local conditions will be a primary target for the development activities and for adaptive research.

14.5 On Selected Priority Issues

- 14.5.1 To the extent that design capacities of wastewater treatment plants permit, priority of collection and house connections shall be accorded to expansion of urban areas served by treatment facilities. Users willing to contribute to the cost of the services in addition to fees and charges set by laws and regulations shall also be given priority.
- 14.5.2 Where design capacities of treatment facilities and of conveyance systems are approached or exceeded, priority shall be given to the expansion of such capacities.
- 14.5.3 Priority shall be accorded to situations and locations where waste-water disposal practices threaten the environmental integrity of freshwater resources, and where performance of cesspools and percolation pits pollute underground water aquifers.

More awareness campaigns will help to spread the work. The civic body should make it mandatory for new constructions to have a separate system to collect grey water.

15. OPERATION AND MAINTENANCE

There are several important factors that need to be considered when planning wastewater plants and options which will have a direct impact on O&M and monitoring. Since O&M aspects are important for the overall long-term success of the programme, O&M planning, including the financial provision of funds, should be included in the terms of references for the design of each plant. Furthermore, the O&M plan should be reviewed and approved alongwith engineering designs and specifications, including the operation and maintenance cost:

- 15.1 location of the wastewater treatment plants and its proximity to residential areas;
- 15.2 volumes and schedules of wastewater collection;
- 15.3 degree of mechanisation of technologies; and
- 15.4 final enduse or disposal of reuse
- 15.5 running it on PPP mechanism and charging the different users

16. STATE-LEVEL IMPLEMENTATION STRATEGY

- 16.1 State Urban Development Agency will develop and issue a Wastewater Implementation Strategy and Plan Guidelines. These Guidelines will provide an overall state-level framework, objectives, timelines and implementation plans to the ULBs. The Implementation Strategy will cover aspects such as implementation targets, framework for engagement of the private sector, training and capacity building, behavior change and social communication, M&E framework, specific roles and responsibilities of various entities, guidelines to develop ULB-level plans, and funding mechanisms.
- 16.2 ULB-specific Wastewater Strategy and Action Plan conforming to the State Policy will be developed by each ULB based on the State Faecal Sludge & Septage Management Implementation Strategy and Plan Guidelines.

16.3 How the policy will be executed in the in the cities/towns. Three phase approach will be designed to implement the policy.

16.3.1 In the financial year 2017-18 it will be implemented in all the notified Nagar Nigam.

16.3.2 In the financial year 2018-19 it will be implemented in all the notified Nagar Parisad.

16.3.3 In the financial year 2019-20 it will be implemented in in all the notified Nagar Panchayat.

All efforts will be done to follow the execution method outlined above for the cities towns, however, depending upon the centre/state programme and budget availability the cities/towns might be chosen from any category in any financial year. Due to environmental factors the cities/towns may also be chosen out of these to implement the plan.

## 17. MONITORING & EVALUATION

17.1 At the state level, State Urban Development Agency (SUDA)/ Jharkhand Urban Infrastructure Development Corporation (JUIDCO) will adopt San-Benchmark framework for revised service level benchmark for sanitation that assess performance of citywide waste water recycling and sewage water treatment.

17.2 State Urban Development Agency (SUDA) / or JUIDCO will develop an M&E framework to measure cities' performance, and also devise data collection and reporting systems using indicator framework developed for San-Benchmark. This will be aligned with the 14th Finance Commission condition of publishing the service level benchmark to avail performance grant. UI.Bs will develop robust reporting format to track compliance of the various stakeholders with outcomes and process standards.

17.3 A cell will be created inside JUIDCO to monitor and evaluate the wastewater management operation. The cell will be created by funds from external agency funding or from the funds of 14th finance commission or through the state budget.

17.4 A Management Information System (MIS) will be developed accordingly to monitor the progress.

## 18. TAX INCENTIVE

The tax incentive will apply in following conditions:

18.1 All the Individual Households of RWAs will treat their waste water in a decentralised manner and reuse it inside their colonies as permissible will get a rebate of 10% in the property tax.

18.2 All the new apartments which will be constructed and compulsory treat and reuse the treated waste water in their apartment, will get a 10% rebate of 10% of the construction permit fee, or Rs. 2,00,000/- (Two lakhs) whichever is less.

18.3 All the new malls, big hotels, industries, clubs, colleges, universities, hospitals, sports stadiums etc. which will be constructed will compulsory treat and reuse the treated water. In doing so they will get a rebate of 10 % of the construction permit fee, or Rs. 2,00,000/- (Two lakhs) whichever is less.

18.4 A separate head of the tax namely called 'Waste Water Tax' will be created which may be levied in the property tax for the operation and maintenance of the sepatge.

## 19. POLICY EVALUATION:

19.1 Policy may be reviewed as and when required for assessing its effectiveness and making changes if necessary.

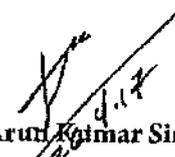
19.2 This policy shall come into force from the date of issue of this resolution.

20. POWER OF THE STATE GOVERNMENT

- 20.1 Notwithstanding anything contained in the foregoing paragraphs of the Jharkhand Waste Water Policy, 2017 the State Government by issuance of notification in the official gazette may amend or withdraw any of the provisions and / or the schemes mentioned herein above.
- 20.2 Interpretation - Should any doubt arise as to the interpretation of any of the provisions of these Rules, the matter shall be referred to the Urban Development and Housing Department, whose decision thereon shall be final.

**Order:** It is hereby ordered that the copy of this resolution be published in the Special Gazette and wide publicity be given and circulated among all Department/ Head of the Department.

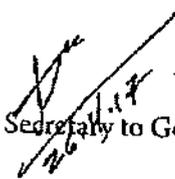
By the order of the Governor of Jharkhand,

  
(Arun Kumar Singh)

Principal Secretary to Government

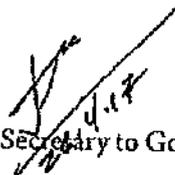
Memo No-Suda/Amrut/ Waste Water-Policy/38/2017/2899..... Ranchi, Dated...27/4/17.....

**Copy to :** Copy of the resolution forwarded to the Superintendent, Government Press, Jharkhand, Ranchi for publication in the forthcoming issue of Government Gazette/Nodal officer, E-Gazette, Urban Development and Housing Department, Government of Jharkhand for information and necessary action.

  
Principal Secretary to Government

Memo No-Suda/Amrut/ Waste Water-Policy/38/2017/2899..... Ranchi, Dated...27/4/17.....

**Copy to :** P.S to Minister, Urban Development and Housing Department/ All Additional Chief Secretary/ Principal Secretary/Secretary, Govt of Jharkhand/All Divisional Commissioners, Jharkhand/Director, SUDA / Director DMA/All Deputy Commissioners, Jharkhand / All Officers, UD&HD/ Municipal Commissioners/ Executive Officers/ Special Officers, urban local bodies for information and necessary action.

  
Principal Secretary to Government



**RANCHI MUNICIPAL CORPORATION, RANCHI**

(ENGINEERING SECTION)

KUTCHERY ROAD, RANCHI, PIN - 834001

e-mail :- support@ranchimunicipal.com

LETTER No. - 350(S&D)

DATED :- 02/08/19.

From,

**Municipal Commissioner**  
Ranchi Municipal Corporation,  
Ranchi.

To,

**Secretary to Government**  
Urban Development & Housing Department.

Sub:-

**Regarding Submission of the action plan for utilization of treated sewage water from the under construction STP under RMC.**

Ref:-

**Your Letter No- 237 date-25-07-2019**

Sir,

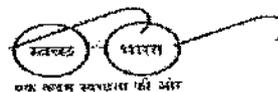
This has the reference of the said letter No- 237 date- 25-07-2019 through which we have been directed to submit the action plan for utilization of treated sewage water from upcoming 37 MLD Capacity STP under zone-I  
The following is the status and proposed action plan for the treated sewage water from 37 MLD STP under construction.

- (a) Status of Present construction of STP  
including SPS & Sewer lines - 45% Completed
- (b) Expected date of completion - March 2020
- (c) Regarding utilisation of treated sewage water, several round of meetings with NTPC Patratu has been held.  
NTPC has requested for getting the entire 37 MLD treated water for their project at NTPC site patratu.
- (d) On last meeting with them on 18-07-2019 following action plan was decided.
- (e) NTPC will request JUIDCO for carrying deposit work in laying pipe line from, existing STP site to their plant site.
- (f) NTPC will appoint a consultant of repute for DPR work and accordingly they will deposit the money with JUIDCO.
- (g) NTPC requirement for this water will be after 2 to 3 years, all infrastructure will be readied in this period.
- (h) RMC will ensure secondary treated water for which tariff will be decided and paid to RMC by NTPC.
- (i) NTPC will be responsible for tertiary treated water required for their plant.

This is for your information and action please.

Yours faithfully

**Municipal Commissioner**  
Ranchi Municipal Corporation, Ranchi



**Government of Jharkhand**  
**Urban Development and Housing Department**

**Minutes of Meeting of discussion on Patratu Vidyut Utpadan Nigam Ltd. (PVUNL) proposal of utilization of the entire 37.5 MLD of treated sewage water produced from the under construction STP at Ranchi under RMC held on 18.07.2019 at 12:00 Hrs. under the Chairmanship of Secretary, UD&HD, Govt. of Jharkhand.**

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**Attendance:** Enclosed.

The Meeting started with a welcome note from the Secretary, UD&HD.

1. GM (Projects), NTPC has briefed the proposal of PVUNL of intending to use treated sewage water from RMC's upcoming 37.5 MLD STP at Bargai, Ranchi for its under-construction Power Plant at Patratu for Non-potable water applications.
2. PVUNL requires tertiary treated sewage water in place of secondary treated sewage water for which the current under construction STP is designed.
3. PVUNL requested the RMC/UD&HD to do the laying of pipeline and installation of Tertiary Treatment Plant on behalf of PVUNL and all the cost (both Capex & Opex) involved in installation of tertiary treatment plant and laying of pipeline for supply of treated sewage water from STP to the Plant shall be borne by PVUNL.
4. Municipal Commissioner, RMC informed that pipeline from the STP site to Patratu Thermal Power Plant involves laying outside the Ranchi municipal boundary therefore he suggested to involve JUIDCO in the planning and execution of all the necessary infrastructures required to supply treated sewage water from STP to the Plant. It was agreed upon by everyone.
5. Secretary directed PVUNL, RMC & JUIDCO to jointly prepare the Terms of Reference (ToR) that should cover the complete planning, topographical survey, land identification, land acquisition plan, assistance in applying for various clearances (like Environmental, Railway, Road, Forest), Impact assessments, detailed estimate, BOQ etc. based upon which JUIDCO can appoint the Consultant for preparation of DPR and to take action for all approvals for its execution.  

**(Compliance: PVUNL, RMC and JUIDCO)**
6. PVUNL wants to sign a formal agreement with RMC and JUIDCO in which Secretary directed the PVUNL to discuss with RMC & JUIDCO and accordingly submit the draft agreement format that should be inline with the agreements that has already been done by NTPC with other Municipal Corporations.  

**(Compliance: PVUNL)**

7. Secretary informed PVUNL that after submission of Draft Agreement format, the approval of Hon'ble Minister, UD&HD on the proposal will be taken and thereafter further necessary action may be taken in this regard.

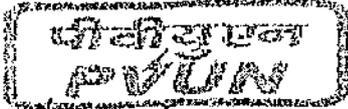
The meeting ended with vote of thanks.

  
(Ajoy Kumar Singh)  
Secretary to Govt.

SMCG/UD&HD/Supply of treated water to PVUNL/2019/25.7.22.9.....date: 19/07/19

**Copy To:-** Municipal Commissioner, RMC/ DC, Ramgarh/ DC, Ranchi/Project Director (Technical), JUIDCO Ltd./GM (Project), NTPC/ All the representatives present in the Meeting.

  
Deputy Director, SUDA



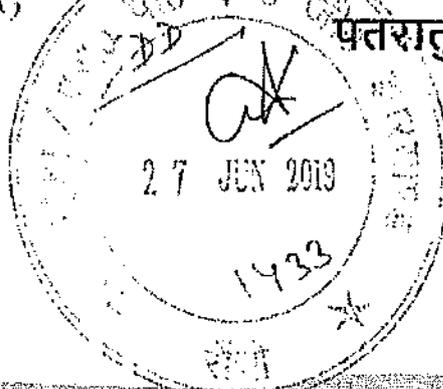
पतरातु विद्युत उत्पादन निगम लिमिटेड  
PATRATU VIDYUT UTPADAN NIGAM LTD.  
(A subsidiary of NTPC in Joint Venture with JBVNL)

पतरातु / PATRATU

सुदर्शन चक्रवर्ती  
मुख्य कार्यकारी अधिकारी,  
Sudarsan Chakrabarti  
Chief Executive Officer, PVUN

Ref: 95851999\STP-01/

Date: 22.06.2019



To,  
The Secretary,  
Urban Development  
Govt. of Jharkhand, Ranchi

Subject: Supply of Treated Sewage water from STP, Ranchi of RMC to Patratu (3x 800 MW) STPP Plant of PVUNL

श्रीमती सुदर्शन  
श्री विद्युत  
2016

Dear Sir,  
Patratu Vidyut Utpadan Nigam Ltd (PVUNL), a Joint Venture Company of NTPC Ltd. & JBVNL (Jharkhand Bijli Vitran Nigam Ltd) is constructing a 3 x 800 MW Coal Fired Power Plant at Patratu (PSTPP) situated in the Ramgarh District of State Jharkhand.

The water requirement of 27 Cusecs for the proposed Power plant is envisaged to be met from Patratu Dam on Nalkari River and the related work for the same is under way.

However, as per Government of India Guidelines and also one of the conditions made in Environment Clearance for Patratu Super Thermal Power Project at Patratu, PVUNL needs to explore the possibilities of using Treated sewage water from the Sewage Treatment Plant of Municipality / local bodies / similar organizations located within 50 km radius of the Power project to minimize the water drawl from surface water bodies.

In view of the above, NTPC / PVUNL approached Ranchi Municipal Corporation (RMC) in Oct-2016 to explore the possibility of using Treated sewage water from its upcoming 37.5 MLD STP at Bargai Ranchi.

RMC in the said meeting agreed to supply the secondary Treated sewage water to PVUNL.

Subsequently, a few rounds of discussions (the latest discussions held in February 2019 and in first week of June 2019) between PVUNL and RMC have taken place regarding detailed modalities / formal agreement with respect to the said work. However, since the cross-country pipeline from the said STP at Ranchi to Patratu Thermal Power Plant involve considerable length (approx. 50 Kms which will need a survey) criss-crossing various municipal / civic areas & districts, it is thought prudent to approach your good office regarding the matter.

Contd. page ..2/-

Office: Patratu Vidyut Utpadan Nigam Limited, Patratu, P.O: PTPS Patratu, Distt. Ramgarh, Pin - 829119 (Jharkhand) Tel. No. 06553-288031, Email: sudarsanchakrabarty@ntpc.co.in

The salient points of PVUNL's proposal regarding the said work are brought out below for your kind consideration:

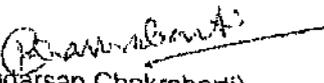
- PVUNL intends to use treated sewage water from RMC's upcoming 37.5 MLD STP at Bargai (Ranchi) for its under construction Power Plant (3X800 MW) at Patratu for Non-potable water applications.
- Further, in line with Draft Model Agreement prepared by CEA (Central Electricity Authority), Ministry of Power, GOI for use of Municipal sewage treated water for non-potable use by power industry/plant, PVUNL requested RMC to look in to the possibility of providing Tertiary treated sewage water to PVUNL in place of secondary Treated sewage water. It may also be noted that cost of Tertiary treatment plant (which is an additional requirement for use of treated water in power plant and can be installed at either at STP end or at Power plant end) both Capex and Opex would be borne by PVUNL.
- PVUNL is to consume the entire 37.5 MLD of treated water from the STP.
- PVUNL request RMC/ Ministry of Urban development ( MOUD), GOJ to provide treated water to PVUNL at our Plant's door-step. We request RMC/ MOUD(GOJ) to do this job on behalf of PVUNL on deposit work basis i.e. entire cost (both Capex and Opex) towards transportation of treated sewage water to our plant premises shall be borne by PVUNL.
- The cost of supply of treated water (Capex and Opex) associated with entire work pertaining to transportation of treated sewage water to plant end will be duly approved from CERC (Central Electricity Regulating Authority). The cost will be discovered through transparent bidding process by RMC/MOUD(GOJ) either in EPC mode or PPP mode in line with the model followed in Municipalities already in other states for NTPC.
- The minimum period of agreement for supply of treated sewage water shall be for 25 years from the date of start of operation & commencement of supply of treated sewage water to PVUNL by RMC. Renewal of agreement beyond 25 years shall be on mutually agreed terms.

Kindly note since the construction of the project has already been started since March 2018, the transmission pipeline works needs to be started at the earliest.

In view of the above, we request your kind support and direction for execution of the transmission pipeline works by RMC/MOUD(GOJ) on deposit work and an early confirmation in this regard will be highly appreciated.

Subsequently, a formal agreement between RMC/MOUD(GOJ) and PVUNL can be signed at any convenient time as has been done with other States.

With Warm Regards,

  
(Sudarsan Chakrabarti)  
Chief Executive Officer, PVUNL

## RECORD NOTES OF DISCUSSION

Apreliminary discussion was held between Ranchi Municipal Corporation, Ranchi and NTPC limited on 14<sup>th</sup> October 2016 at the office of Municipal Commissioner RMC Ranchi on the issue of providing Sewage treated Water from Ranchi City Sewage Treatment Plant for NTPC - Patratu STPP (3x800 MW) project.

### Presence

Ranchi Municipal Corporation, Ranchi  
Shri Prashant Kumar, IAS,  
Municipal Commissioner

Shri Suresh Paswan, Chief Engineer

Shri Bijay Kumar Bhagat, SuperIntending Engineer  
Shri U.N. Tiwary, Executive Engineer

NTPC limited  
Soumitra Bhattacharyya,  
AGM(PE - C&I), Proj Manager(Engg)  
EOC Noida  
M.K. Asthana,  
AGM(PE-Mech, WS), EOC Noida

Followings are the record notes of discussions in brief

- 1 NTPC informed that as per the Government guidelines, NTPC needs to explore the possibilities of using Sewage Treated Water from STPs in Ranchi City for the upcoming 3x800 MW Patratu STPP.
- 2 The preliminary data sought by Municipal Commissioner, RMC- Ranchi about quantity of water, expected water quality (chemistry), preliminary source of water etc. for the proposed units (3x800MW) was provided by NTPC.
- 3 Municipal Commissioner, RMC-Ranchi informed that they have already awarded the contract of sewage treatment work to M/s Jyoti buildtech - Lucknow and work on several fronts in different parts of Ranchi is in progress.

The land where the Sewage Treatment Plant will come is already acquired. It will come at Bargal (near Booty Road) and demarcation of land is already done. The proposed location was visited by NTPC along with engineers of Municipal Corporation of Ranchi

Municipal Commissioner, RMC, Ranchi further informed that the proposed Sewage Treatment Plant is of 37.5 MLD capacity and expected to be ready by 2018 and they are ready to provide Sewage Treated Water (after Secondary Treatment) to desired chemical quality to NTPC. They further informed that the economics of water treatment will be further worked out by them and the same shall be further discussed with NTPC

2

- 4 NTPC requested RMC to set up the tertiary treatment plant as required based on the secondary treatment plant output quality for meeting the water quality requirement of power plant make up at STP complex only and also requested RMC to lay the cross country pipeline of tertiary treated water from STP complex to the doorstep of Patraru Station of NTPC necessary CAPEX and OPEX towards the same will be borne by NTPC. Further economics regarding this will be discussed between NTPC and RMC for drawing up the final agreement and terms and conditions.

Hence NTPC requested RMC to float a separate open tender for TTP and associated delivery pipelines and pumping also to arrive at the discovered rate of water per KL basis to be charged by RMC to NTPC. (NTPC needs this for taking up suitably subsequently with CERC as per the gazette notification for granting pass through in the electricity tariff to be charged from the consumer)

- 5 Municipal Commissioner, RMC suggested that it will be better if NTPC takes the secondary treated water through pipeline to their premises and do the tertiary treatment in their premises. Otherwise, the population on the way will tap tertiary treated water for drinking purpose causing loss to NTPC. Also it will be proper that NTPC does the pipeline laying work and erection of TTP on its own as it has better project handling and O&M capabilities.

RMC would like to charge NTPC for secondary treated sewage water based on mutual understanding and financial modelling.

  
Municipal Commissioner  
Ranchi Municipal Corporation, Ranchi



कार्यालय, नगर निगम, आदित्यपुर

पत्रांक 2206

प्रेषक,

कार्यपालक पदाधिकारी  
नगर निगम, आदित्यपुर।

सेवा में,

श्री अमीत कुमार  
परियोजना निदेशक,  
एशोएमोसीओजी, झारखण्ड।

दिनांक 16.7.19

विषय

Regarding submission of the action plan or utilization of treated waste water from the STPs.

प्रसंग :

भारतीय पत्रांक 1185 दिनांक 25.06.19।

महाशय,

उपरोक्त प्रासंगिक विषय के शीर्षक में कहना है कि action plan/or utilization of treated waste water from the STPs से संबंधित मार्गदर्शक प्रतिवेदन तैयार कर पत्र के साथ संलग्न कर भेजी जा रही है।

सादर सूचनाएँ सम्प्रेषित।

अनु० : यथोक्त।

विश्वनाथराज

कार्यपालक पदाधिकारी  
नगर निगम, आदित्यपुर

16-7-19

## PROPOSED STRATEGY FOR REUSE OF TREATED SEWAGE WATER IN ADITYAPUR MUNICIPAL CORPORATION

### Sewerage System In Adityapur Municipal Corporation

In the absence of a sewerage system, the mode of disposal of waste water consists of septic tanks followed by soak pits or open drains for release of septic tank effluent. The surface drains are basically storm water drains and indiscriminate disposal untreated septic tank effluent in to the storm water drainage system results in pollution of the surface water bodies and ground water. The Adityapur Municipal Corporation is proposing to construct STPs under AMRUT Scheme for effective abatement of pollution of River Swarnakha and Kharkai and its ecological rejuvenation through release of minimum flows in the river. The designs conform to the MGRBA guidelines.

After a techno-economic feasibility study, a partly decentralized system is adapted consisting of 4 MLD STP for Zone-1, 20 MLD STP for Zone-2, 10 MLD STP for Zone-3 and 2 MLD STP for Zone-4. Sequential Batch Reactor (SBR) technology is adopted for the STPs.

### Reuse of Treated sewage

As per the SLBMs defined by MoRUA, 20% reuse or recycling of the treated sewage is to be attained. In the present project it is proposed to reuse/ recycle up to 30% of the treated sewage. The estimated capacity of treated water reuse is 3200 cu.m at 4 MLD, 16000 cu.m at 20 MLD, 8000 cu.m at 10 MLD and 1600 cu.m at 2 MLD plant. The recycling is proposed to be done through water tankers for which a pumping station and 20 water tankers are required along with adequate manpower to operate the facility. The O&M revenue model indicates that by pricing the recycled water at reasonable rate, the maintenance expenditure of the STPs can be fully recovered.

The targeted application of recycled water is as follows :

1. Adityapur Municipal corporation for watering parks and gardens within the Municipal Corporation limits. The supply will be through water tankers of 5000/10000 liter capacity.
2. Local residential communities and institutions for gardening of their landscape zones. These include playgrounds, educational institutions, commercial establishments and residential colonies. The supply will be through water tankers of 5000/10000 liter capacity.
3. For flushing of toilets and urinals at public place, commercial establishments, educational and government institution. The supply will be through water tankers 5000/10000 liter capacity into specifically constructed sumps at the sites.
4. For industrial processes and construction activities the supply will be through a specially laid pipeline or water tankers.

Supply of recycled water to various sectors is likely to be as shown below:

1. Commercial establishments : 5%
2. Parks and Gardens: 10%
3. Government establishments: 5%
4. Educational establishment: 5%
5. Educational establishment : 5%
6. Industries: 70%

  
19-7-19

Letter No.: SPMG/UD&HD/NGT/REUSE/2019/16/342.

Govt. of Jharkhand

**Urban Development & Housing Department**

From,

**Ameet Kumar, IAS**  
Director, SUDA,  
Jharkhand.

To,

**Project Director (Technical),**  
JUIDCO Ltd., 3<sup>rd</sup> Floor, Pragati sadan,  
Ranchi-834001, Jharkhand

Ranchi/Date 22/10/19...

**Sub:** Regarding preparation of Action Plan for utilization of treated waste water from the under construction STPs of Adityapur Sewerage Project.

**Ref:** Hon'ble NGT Case OA No. 148/2016 (MA no. 686/2017) matter of Mahesh Chandra Saxena Versus South Delhi Municipal Corporation & Ors. order dated 27.08.2019.

Sir,

With reference to the above-mentioned subject, in the matter OA No. 148/2016 (MA no. 686/2017) on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan, that was taken up by the Hon'ble Court on dated 27.08.2019.

As you are aware with the fact that, under AMRUT scheme, the construction of 4 units of total 36 MLD capacity STPs at Adityapur is under construction and Since, JUIDCO is involved in the construction of Sewerage system at Adityapur from the beginning of the project and a full fledged team has also been deputed at site for the successful execution of work at site.

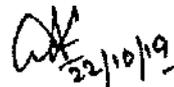
Therefore, It is requested to give necessary directions to your team to coordinate with the ULB, executing agency, PMC team of M/s TCE Ltd. & Industry Department and organize a meeting with the Industrial units currently operational in Adityapur Industrial Cluster and aware them on usage of treated waste water from the STPs in their respective Industrial units.

The response of the Industrial units will be submitted to the undersigned within one month.

This may please be given top most priority.

Enclosure: A/A

Yours faithfully,

  
(Ameet Kumar)  
Director.

Memo No.: SMCG/UD&HD/NGT/REUSE/2019/16/342-Ranchi, Date: 22/10/19  
Copy to:- Executive Officer, Adityapur Municipal Corporation / PMC Team of M/s TCE Ltd./Executing Agency directed to assist JUIDCO on arranging the meeting.

  
Director



**साहिबगंज नगर परिषद् कार्यालय,  
साहिबगंज।**

Email :- [nagarparishadsahibganj@yahoo.in](mailto:nagarparishadsahibganj@yahoo.in)

पत्रांक 1861...../न0प0,

प्रेषक,

कार्यपालक पदाधिकारी,  
साहिबगंज नगर परिषद्।

प्रेषित,

परियोजना निदेशक,  
एस0एम0सी0जी0,  
नगर विकास एवं आवास विभाग,  
झारखण्ड सरकार, रांची।

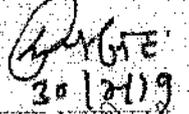
साहिबगंज, दिनांक 30/07/2019

विषय :-  
प्रसंग :-  
महाशय,

STP से उपचारित अपशिष्ट जल के उपयोग की कार्य योजना समर्पित करने के संबंध में।  
भवदीय पत्रांक - SMCG/UD&HD/NGT/REUSE/2019/16/183 Ranchi, Date - 25.06.2019

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में साहिबगंज नगर परिषद् क्षेत्रान्तर्गत STP से उपचारित अपशिष्ट जल के उपयोग की कार्य योजना इस पत्र के साथ संलग्न कर समर्पित की जा रही है।  
भवदीय को आवश्यक कार्रवाई हेतु समर्पित।

विश्वासभाजन



कार्यपालक पदाधिकारी,  
साहिबगंज नगर परिषद्।



## PROPOSED ACTION PLAN FOR UTILIZATION OF TREATED MUNICIPAL WASTE WATER

### 1. Agricultural Reuse:

- i. Availability of suitable irrigation fields in the vicinity of the 5MLD and 7MLD capacity plants,
- ii. Survey of the agricultural area and crops to be irrigated,
- iii. Construction of reservoir for the storage of treated water,
- iv. Supply of Water to agricultural Area through drain/pipeline/tankers.
- v. Prior to allocation of treated water for irrigation purposes in any area, soil hydraulic tests for those areas, water requirements for the crops/vegetation in the respective area and water quality of irrigation water to be used in those respective areas according to these tests should be computed. (*Treated Water Parameters attached*)

### 2. Environmental/Recreational Reuse:

The treated water shall be used by Sahibganj ULB for the following applications in their administrative boundaries:

- i. Maintenance of parks, gardens and developing landscaping. (Ganga Vihar Park and Sidhu Kanu Stadium),
- ii. Rejuvenation of ponds and streams for recharging ground water during lean seasons,
- iii. Water Supply for emergency purposed like Fire Brigade etc.

### 3. Construction Purposes:

Sahibganj ULB may propose to use the treated water for the following construction activities:

- i. Supply of treated water to the new construction sites/developing area through tankers against a fixed predetermined charge,
- ii. Location for setting up filling stations for treated water in tankers/lories shall be developed after assessment of the demand at local level.
- iii. Laying of special supply line for treated water in developing areas/new localities if found feasible,
- iv. Stop supply of fresh water once the above infrastructure is functional and found satisfactory by the user.

### 4. Dual Water Supply System in Houses/Offices/Business Establishments:

- i. Provision of dual water pipeline; independent of each other, one for potable water supply and another for supplying treated water,
- ii. Treated water shall be used for flushing and watering the lawns/gardens,
- iii. Local ULB shall make and endeavor to create conveyance network for supplying treated water to institutional areas, business districts or areas having large numbers of such users to cater to their need.



### PROPOSED USES OF TREATED WATER IN SAHIBGANJ

Sahebganj is the only district in Jharkhand through which River Ganges flow. The National Thermal Power Corporation (NTPC) Ltd. plant at Kahalgaon was identified for using the Treated Waste Water, however the plant is located more than 50 Kms away from the Sahebganj town hence was not viable.

It has been planned by the state government to use the treated water for the below identified areas:

**Railway Junction:** Sahibganj is on the Sahibganj Loop of Eastern Railway. [6] This loop line branches off the main line from Howrah at Khana Junction, goes through Bolpur (Shantiniketan), Rampurhat, Pakur, Sahibganj, Bhagalpur, Jamalpur before meeting the main line again at Kiul Junction. It has been planned to re-use the treated water for the water requirements such as washing, flushing, maintenance of the railway junction

**Crusher Units:** Sahebganj and its periphery has many stone crushers. The treated water shall be used against the water requirements of these crusher such as sprinkling of the dust in the crusher.

**Urban Local Bodies (ULBs):** A large portion of the treated water is planned to be used for against the water requirements of the ULBs. The treated water shall be used for Solid Waste Management (SWM) plant, horticulture, maintenance of parks, public toilet flushing and other construction activities in the town.



Letter No.: SPMG/UD&HD/NGT/REUSE/2019/16/343

Govt. of Jharkhand

Urban Development & Housing Department

From,

Ameet Kumar, IAS  
Director, SUDA,  
Jharkhand.

To,

Project Director (Technical),  
JUIDCO Ltd., 3<sup>rd</sup> Floor, Pragati sadan,  
Ranchi-834001, Jharkhand

Ranchi/Date: 22/10/19.

**Sub:** Regarding preparation of Action Plan for utilization of treated waste water from the STPs of Sahibganj NP.

**Ref:** Hon'ble NGT Case OA No. 148/2016 (MA no. 686/2017) matter of Mahesh Chandra Saxene Versus South Delhi Municipal Corporation & Ors. order dated 27.08.2019 and Letter no. 193 dated 03.07.2019

Sir,

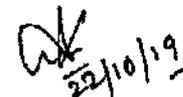
With reference to the above-mentioned subject, in the matter OA No. 148/2016 (MA no. 686/2017) on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan, that was taken up by the Hon'ble Court on dated 27.08.2019.

Since, JUIDCO is involved in the construction of Sewerage system at Sahibganj from the beginning of the project and a full fledge team has also been deputed at site and currently assisting the agency.

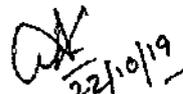
As already requested earlier vide letter no. 193 dated 03.07.2019 on which no compliance is received till date, It is once again requested to give necessary directions to your team to coordinate with the ULB, executing agency & PMC team of M/s Tractabel and prepare the action plan on utilization of treated waste water from the STPs at various possible options viz. Horticulture, Agriculture, rejuvenation of water bodies, Industrial, Railways, Infrastructure projects etc. including the financial implication involved within one month, so that the same will be implemented on site after taking necessary approvals. This may please be given top most priority.

Enclosure: A/A

Yours faithfully,

  
(Ameet Kumar)  
Director.

Memo No.: SMCG/UD&HD/NGT/REUSE/2019/16/343. Ranchi, Date:- 22.10.19  
Copy to:- Executive Officer, Sahebganj Nagar Parishad / PMC Team of M/s Tractabel / Executing Agency directed to assist JUIDCO team on preparation of Action Plan.

  
Director

Letter No.: SPMG/UD&HD/PMSK/110/2016/193

213

Govt. of Jharkhand

**Urban Development & Housing Department**

From,

Ameet Kumar, I.A.S  
Project Director,  
SMCG, Jharkhand

To,

Shri R.K. Vasudev,  
Project Director (Technical),  
JUIDCO Ltd., 3<sup>rd</sup> Floor,  
Pragati Sadan, Near Kutchery Chowk,  
Ranchi-834001

Ranchi/Date..03/07/16

Sub: Regarding Sahibganj Municipal waste water project the treated water reuse .  
Ref: NMCG Do no. I-19012/10/2012-NMCG dated 17.06.2019 .

Sir,

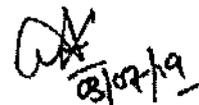
The Sahibganj Municipal waste water project the treated water is to be discharged in the river Ganga as per approved DPR . To discharge treated effluent in the river Ganga through effluent channel currently the work was missing in current scope of work . You are requested to propose a cost effective effluent channel construction for the aforesaid project , which can be used to discharge the treated water in near by drain .

As per Jharkhand Waste water policy 2017, how the treated water can be reused in Sahibganj municipal area detail report is also required .

You are requested to direct the PMC of Namami Gange and the JUIDCO officials to comply the NMCG direction and propose a feasible work plan with details report for effluent channel construction and reused of treated water at Sahibganj municipal area .

Enclose- A/A.

Yours faithfully,

  
(Ameet Kumar)  
Project Director.

Annexure - 7

कार्यालय नगर पंचायत, राजमहल  
पत्रांक : 685 / न० पं०

दिनांक : 02/08/19

प्रेषक,  
कार्यपालक पदाधिकारी,  
नगर पंचायत,  
राजमहल।

सेवा में,  
सरकार के सचिव,  
राज्य शहरी विकास अभिकरण  
नगर विकास एवं आवास विभाग,  
झारखंड, राँची।

विषय : NGT एवं न्यायालय से सम्बंधित मामलों में प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग : भवदीय पत्रांक :- 1334 दिनांक :- 25.07.2019

महाशय,

उपर्युक्त प्रासंगिक विषयक कहना है कि नगर पंचायत, राजमहल का कोई मामला न्यायालय में लंबित नहीं है। NGT सम्बंधित प्रतिवेदन तैयार कर इस पत्र के साथ संलग्न कर सादर सूचनार्थ समर्पित।

अनु० :- यथोक्त।

विश्वासभाजन

कार्यपालक पदाधिकारी

नगर पंचायत  
राजमहल।

02/08/19

## NAGAR PANCHAYAT RAJMAHAL

Under the 'Mission clean Ganga' no untreated municipal sewage or industrial effluent would be allowed to be discharged into the river Ganga by the year 2020. In Rajmahal, total estimated sewage generation of the town in the year 2027 is expected to be 3.0 mld and in the year 2047 it is 4.35 mld. Currently, the sewerage and storm water system in Rajmahal is under-construction. It aims to provide a complete sewerage facility in the town for which required trunk/ branch/ lateral sewer network has been taken in this proposal.

To achieve the desired BOD & TSS levels the treated effluent from conventional Activated Sludge process, Moving Bed Bio Reactor and Extended aeration shall need further Treatment in the shape of sand filtration. To reduce the coliform level, disinfection of treated effluent through chlorination is proposed.

### PROPOSED ACTION PLAN FOR UTILIZATION OF TREATED WASTE WATER FROM THE STP

1. **AGRICULTURAL REUSE:**
  - i) Availability of suitable irrigation fields in the vicinity of the 3.5 MLD capacity plants;
  - ii) Irrigation of agricultural areas and in farming;
  - iii) Construction of reservoir for the storage of treated water;
  - iv) Supply of Water to agricultural areas through drain/pipe line/ tankers;
  - v) Prior to allocation of treated water for irrigation purposes in any area, soil hydraulic tests for those areas, water requirements for the crops/vegetation in the respective area and water quality of irrigation water to be used in those respective areas according to these tests should be computed. (Treated Water Parameters attached)
2. **ENVIRONMENTAL/RECREATIONAL REUSE:**

The treated water shall be used by Rajmahal ULB for the following applications in their administrative boundaries:

  - i) Maintenance of parks, gardens and developing landscaping. (Sanghi Dalan Park And Sharan Park).
  - ii) Rejuvenation of ponds and streams for recharging ground water during lean seasons,
3. **CONSTRUCTION PURPOSES:**

Rajmahal ULB may propose to use the treated water for the following construction activities:-

  - i) Supply of treated water to the new construction sites /developing area through tankers against a fixed Pre-determine charge,
  - ii) Location for setting up filling stations for treated water in tankers/lories shall be developed after assessment of the demand at local level.
  - iii) Laying of special supply line for treated water in developing areas /new localities if found feasible,
  - iv) Stop supply of fresh water once the above infrastructure is functional and found satisfactory by the user.
4. **DUAL WATER SUPPLY IN HOUSES/OFFICES/BUSINESS ESTABLISHMENTS:**
  - i. Provisions of dual water pipeline; independent of each other, one for potable water supply and another for potable water supply and another for supplying treated water,
  - ii. Treated water shall be used for flushing and watering the lawns/gardens,
  - iii. Local ULB shall make endeavour to create conveyance network for supplying treated water to Institutional Areas having large numbers of such users to their need.
5. **URBAN LOCAL BODY (ULBs):**

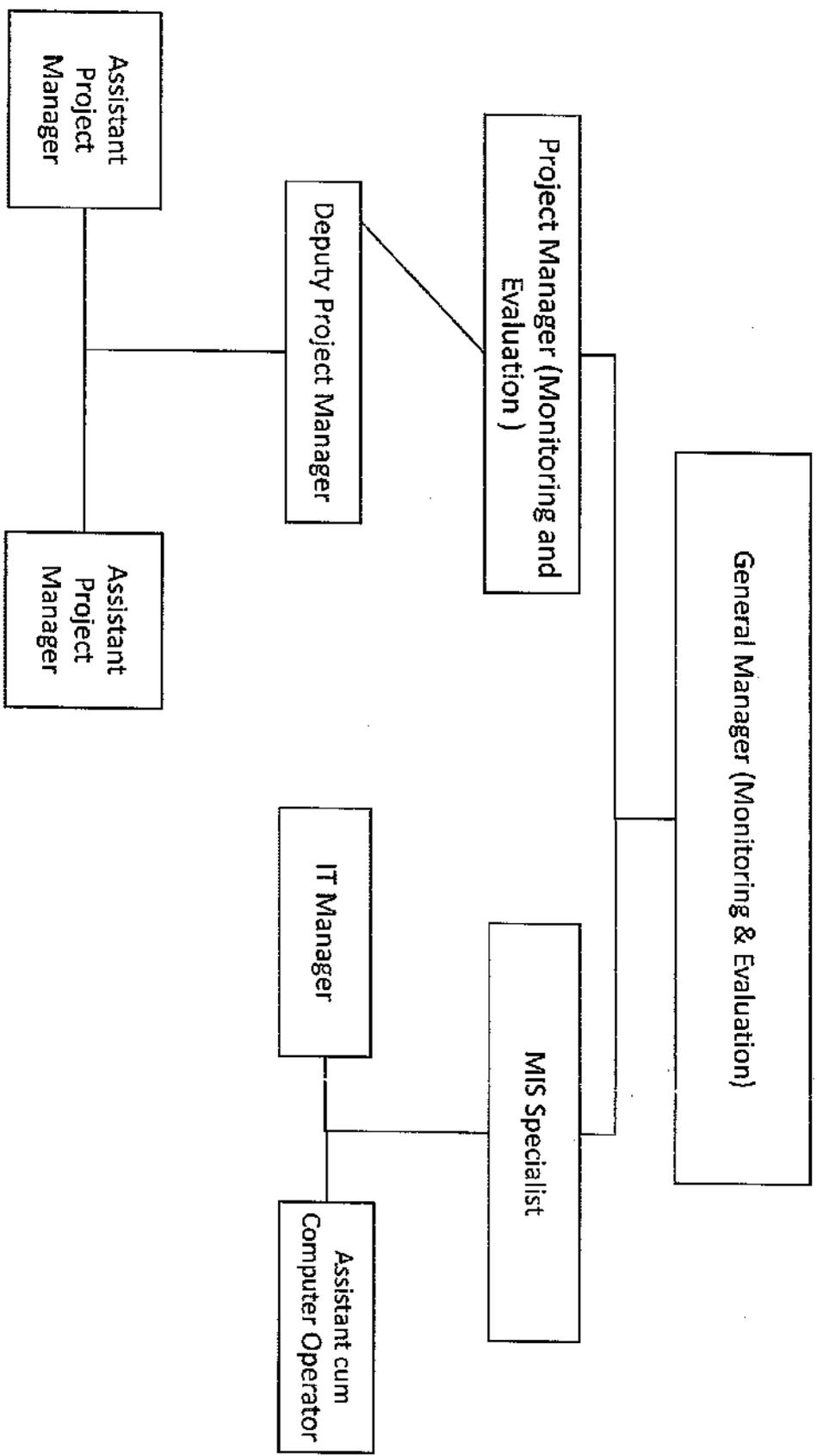
A large portion of the treated water is planned to be used for against the water requirements of the ULBs. The treated water shall be used for Solid Waste Management (SWM) plant, horticulture, maintenance of parks, public toilet flushing and other construction activities in the town.

**Details of Water Bodies at Adityapur, Rajmahal and Sahibganj Municipal area**

S.No	Name of ULBs	Name of Village	Name of Block/District	Types of water Bodies	Whether restoration required or not
1	Adityapur	Gorai Pada	Ganharria/Saraikela Kharasawa	Pond	required
2	Rajmahal	Rajmahal	Rajmahal	Pond	required
3	Sahibganj	Sakrogarh Tank-1	Sahibganj	Talab(Pond)	required
		Madanshai tapuaa, Purani sahibganj	Sahibganj	Talab(Pond)	required
		Sakrogarh Tank-2	Sahibganj	Talab(Pond)	required
		Chota Sakrogarh Tank	Sahibganj	Talab(Pond)	required
		Chamargariya Tank	Sahibganj	Talab(Pond)	required
		Bara jirwabari	Sahibganj	Talab(Pond)	required

.....

**Proposed Organogram for Monitoring & Evaluation of the waste water management operation Cell.**





# **Annexure -3**

Office of the Chief Engineer  
Project Planning & Monitoring  
Water Resources Department

From,

Er. Nagesh Mishra  
Chief Engineer (Mon.)

To,

Sri Vinay Kumar Choubey  
Seretary,  
Urban Development & Housing Department  
Government of Jharkhand, Ranchi.  
E-mail- jhspmgnrba@gmail.com

/Ranchi, Dated ...18/06/2020

**Subject:-** Regarding latest progress report on various directions issued by Tribunal required for compliance of Hon'ble NGT Court order related to River Ganga & its tributary river Damodar.

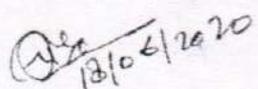
- Ref.:-**
- (i) Your letter no. SMCG/UD & HD/NGT/2019/17-60, dated 26.02.2020
  - (ii) WRD, Letter no.-2/PMC/vividh/754/2019-163 dt. 16.03.2020
  - (iii) Your letter no. -SMCG/UD&HD/NGT/2019/17-130, dt. 15.06.2020

Sir,

With reference to subject and letter mentioned above, the progress report in the matter of Hon'ble NGT Case O.A. No.- 200/2014, regarding Water Resources Department has already submitted by the departmental letter under reference. The copy of reply is enclosed herewith for your kind ready reference.

Your's faithfully

**Encl.:- As mentioned.**

  
(Nagesh Mishra)  
Chief Engineer

**Water Resources Department**  
**Government of Jharkhand**

From,

Satyendra Narayan Upadhyay  
Joint Secretary

To,

Sri Vinay Kumar Choubey  
Secretary,  
Urban Development & Housing Department  
Government of Jharkhand, Ranchi.  
E-mail- jhspmgnrba@gmail.com

/Ranchi, Dated ..16/03/2020..

**Subject:-** Regarding latest progress report on various directions issued by Tribunal required for compliance of Hon'ble NGT Court order related to River Ganga & its tributary river Damodar.

**Ref.:-** Your letter no. SMCG/UD & HD/NGT/2019/17-60, dated 26.02.2020

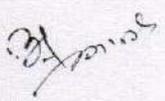
Sir,

With reference to subject and letter mentioned above, I am directed to convey that, the progress report in the matter of Hon'ble NGT Case O.A. No.-200/2014, regarding Water Resources Department is enclosed herewith for your kind information and further action.

Your's faithfully

**Encl.:- As mentioned.**

  
16.3.20  
(Satyendra Narayan Upadhyay)  
Joint Secretary



**Report in the matter of Hon'ble N.G.T. Case O.A. No.- 200/2014**

266

Sl. No.	Activity to be monitored	Submission of Progress/Compliance Status
(i)	Demarcation of Flood Plain Regulation (Including prevention of encroachment)	<p>Demarcation of Flood Plain Zone necessitates its earmarking in the vicinity of existing water bodies which in turn requires regulation to ascertain flood plain zone for which consultant has been appointed.</p> <p>For the accurate assessment of the flood plain zone, hydrology of the rivers is also required. it is pertinent to mention here that Govt. of India sponsored National Hydrology Project (NHP) is under way and is likely to provide the requisite data by the end of March 2024.</p> <p>Hence the Flood Plain Zone of the rivers of the State of Jharkhand will be demarcated during 2024-25, after obtaining the data from National Hydrology Project (NHP).</p> <p>However, as per report submitted by Chief Engineer, Water Resources Department, Deoghar vide its letter no.- 279 dt. 28.01.2020 (Copy enclosed at Annexure-I), no encroachment has been reported by Circle Officers, Shahebganj/Borio/Taljhari/Raj Mahal/Udhwa along the river Ganga in the territory of Jharkhand State.</p>
(ii)	Ground Water Regulation	<p>Framing of Ground Water Regulation is under process. Draft Ground Water Regulation has been prepared by the department and has been published on web site of Water Resources Department for obtaining views/remarks/suggestion of general public and stake holders. It will be enacted as per approval of Govt. of Jharkhand.</p>

<p>(iii)</p>	<p>E-Flow Maintenance</p>	<p>In Jharkhand, Nation Hydrology Project (NHP) is being implemented by Govt. of India under World Bank assistance. Under this programme, Real Time Data Acquisition System has to be installed for the rivers across the State. Data Centre will be available for analysis and information.</p> <p>Thus the information regarding inflow will be available at various structures across the rivers after completion of this programme. Since this programme of Govt. of India is likely to be completed by March 2024, e-flow determination and gauging in the river of Jharkhand will be available by that time.</p>
<p>(iv)</p>	<p>Steps for conservation of ground water particularly with reference to critical, Semi critical or over-exploited areas.</p>	<p>144 nos. Rain Water Harvesting (RWH) Structure has been sanctioned for Rs. 5.89 crores, which is under progress and targeted to be complete by June, 2021. (List of schemes enclosed at Annexure-II)</p>
<p>(v)</p>	<p>Restoration of water bodies</p>	<p>By Water Resources Department, 214 nos. restoration of water bodies has been sanctioned for Rs. 185.08 crores, which is under progress and targeted to be complete by March 2021. (List of schemes enclosed at Annexure-III)</p>

Scanned

मुख्य अभियंता का कार्यालय,  
जल संसाधन विभाग, देवघर।

पत्रांक : 279 / देवघर, दिनांक : 28/1/2020

प्रेषक,

मुख्य अभियंता,  
जल संसाधन विभाग, देवघर।

सेवा में,

अभियंता प्रमुख-1,  
जल संसाधन विभाग, झारखण्ड, राँची।

विषय : Hon'ble NGT O.A.-200/2014 के सन्दर्भ में विभाग द्वारा समर्पित Action Plan के अनुसार ससमय कार्रवाई सम्पन्न कराये जाने के संबंध में।

प्रसंग : विभागीय पत्रांक-1106 दिनांक-19.12.2019 एवं पत्रांक-69 दिनांक-24.01.2020

महाशय,

विषयान्तर्गत प्रासंगिक पत्र के सन्दर्भ में कार्यपालक अभियंता, गंगा पम्प नहर प्रमंडल, साहेबगंज के पत्रांक-40 दिनांक-22.01.2020 द्वारा प्राप्त अद्यतन स्थिति प्रतिवेदन अनुलग्नक सहित संलग्न कर आवश्यक कार्रवाई हेतु समर्पित किया जाता है।

अनु०-यथावत्।

विश्वासभाजन

राहुल /-

मुख्य अभियंता  
जल संसाधन विभाग, देवघर।  
27/1/2020

योग एवं मी० संदल-2  
219  
03/02/20

अभियंता प्रमुख-1 कोषांग, राँची  
कार्य सं० 288  
दिनांक 31.01.20

कार्यपालक अभियंता का कार्यालय,  
गंगा पम्प नहर प्रमंडल, साहेबगंज।

1196

पत्रांक :- 40 / साहेबगंज, दिनांक :- 22 / 01 / 2020

मुख्य अभियंता,  
जल संसाधन विभाग, देवघर।

विषय :- Hon'ble NGT O.A No.-200/2014 के संदर्भ में विभाग द्वारा समर्पित Action Plan के अनुसार ससमय कार्रवाई सम्पन्न कराये जाने के संबंध में।

प्रसंग :- भवदीय पत्रांक- 3713 दिनांक- 31/12/2019

उपरोक्त विषय के संबंध में सूचित करना है कि

- (1) गंगा पम्प नहर प्रमंडल के कार्यक्षेत्र में गंगा नदी के दाँयें किनारे का साहेबगंज से लेकर उधवा तक कुल 83.15 कि०मी० का क्षेत्र पड़ता है, और इसी क्षेत्र में Encroachment को चिन्हित किए जाने की कार्रवाई किया जाना है।
- (2) पूरे 83.15 कि०मी० की लम्बाई साहेबगंज जिले के पाँच अंचलों में पड़ता है। इसमें साहेबगंज अंचल में 25 कि०मी०, बोरियो अंचल में 1.5 कि०मी०, तालझारी अंचल में 05 कि०मी०, राजमहल अंचल में 26 कि०मी० एवं उधवा अंचल में 25.65 कि०मी० लम्बाई का क्षेत्र पड़ता है।
- (3) सहायक अभियंता श्री उदय शंकर गोस्वामी द्वारा अतिक्रमण को चिन्हित किए जाने हेतु विभिन्न अंचलों के अंचलाधिकारियों से सम्पर्क कर ग्रामीण नक्शा उपलब्ध कराने हेतु आवश्यक कार्रवाई की गई। सभी पाँच अंचलाधिकारियों द्वारा दिए गए प्रतिवेदन एवं सहायक अभियंता का प्रतिवेदन संलग्न है।
- (4) अंचलाधिकारियों द्वारा दी गई सूचना निम्न प्रकार है :-
  - (i) अंचलाधिकारी, साहेबगंज :- गंगा के किनारे अधिकांश मौजा असर्वेक्षित है तथा किसी भी मौजे में गंगा के किनारे सरकारी ज़मीन अतिक्रमित नहीं है।
  - (ii) अंचलाधिकारी, बोरियो :- सोतीचौकी खुटहरी का ग्रामीण नक्शा संलग्न है जिसमें ज़मीन अतिक्रमित नहीं है शेष अन्य मौजा का ग्रामीण नक्शा अंचल कार्यालय में उपलब्ध नहीं है।
  - (iii) अंचलाधिकारी, तालझारी :- सूचित किया गया कि अंचल तालझारी अन्तर्गत बहने वाली गंगा नदी के दाहिने किनारे की ज़मीन अतिक्रमित नहीं है।
  - (iv) अंचलाधिकारी, राजमहल :- गंगा किनारे अवस्थित मौजा का नक्शा उपलब्ध नहीं है।
  - (v) अंचलाधिकारी, उधवा :- गंगा किनारे अवस्थित सभी मौजा का नक्शा उपलब्ध नहीं है।

अतः उपरोक्त सभी अंचलाधिकारियों द्वारा समर्पित प्रतिवेदन एवं सहायक अभियंता श्री उदय शंकर गोस्वामी द्वारा समर्पित प्रतिवेदन की छाया प्रति को संलग्न करते हुए आवश्यक अग्रेतर कार्रवाई हेतु समर्पित किया जाता है।

अनु०:- यथावत्।

विश्वासभाजन,

कार्यपालक अभियंता,

गंगा पम्प नहर प्रमंडल, साहेबगंज।

22/01/2020

अचल कार्यालय साहेबगंज सदर

पत्रांक - 523/दि. 10-05-2020

प्रश्नक

अचल अधिकारी

साहेबगंज सदर

सेवा में

कार्यपालक अभियंता

गंगा प्रयाग नहर प्रमंडल

साहेबगंज

विषय -

Honble Muz OA No- 200/2014 के संदर्भ में विभाग द्वारा तैयार किया गया Action Plan के संबंध में।

प्रस्ताव

संबंधी संख्या 523/साहेबगंज दिनांक 09/02/20

विवरण

उपरोक्त विषयक एन प्रस्ताव के संबंध में ज्ञात गायते यह विवरण एन अचल निरीक्षक ने करवाया गया है। एन प्रस्ताव के संबंध में यह कि साहेबगंज अचल असावत अधिकारी मौजूद कार्यालय में कार्यरत हैं। एन प्रस्ताव के संबंध में ज्ञात गायते यह कि साहेबगंज अचल असावत अधिकारी मौजूद कार्यालय में कार्यरत हैं। एन प्रस्ताव के संबंध में ज्ञात गायते यह कि साहेबगंज अचल असावत अधिकारी मौजूद कार्यालय में कार्यरत हैं।

साहेबगंज

अचल अधिकारी

साहेबगंज सदर

492/201

अंचल कार्यालय, बोरियो

पत्रांक.....09.../रा0,

17  
4/01/2020

प्रेषक,

अंचल अधिकारी,  
बोरियो।

सेवा में,

कार्यपालक अभियंता,  
गंगा पम्प नहर प्रमंडल, साहेबगंज।

बोरियो, दिनांक:- 14/01/2020

विषय:-

Hon'ble NGT OA No-200/2014 के संदर्भ में विभाग द्वारा समर्पित Action Plan भेजने के संबंध में।

प्रसंग:-

आपका कार्यालय पत्रांक 820/साहेबगंज, दिनांक 06.12.2019

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सूचित करना है कि अंचल अंतर्गत गंगा नदी के दायें तट से सटे अनेक मौजों में सोतीचौकी खुटहरी का ग्रामीण नक्शा की छायाप्रति संलग्न कर दी जा रही है, एवं शेष अन्य मौजा का ग्रामीण नक्शा अंचल कार्यालय में उपलब्ध नहीं है।

अनुलग्नक:-यथोक्त।

विश्वासभाजन

14/01/2020

अंचल अधिकारी,

बोरियो

14/01/2020



490 259

# अंचल कार्यालय, तालझारी।

पत्रांक - 8 / रा0

प्रेषक,

अंचल अधिकारी,  
तालझारी।

सेवा में

कार्यापालक अभियंता,  
गंगा पथ नहर प्रमण्डल,  
साहेबगंज।

तालझारी दिनांक 09/01/2020

विषय-

Hon'ble NGT OA No. 200/2014 के सदस्य विभाग द्वारा प्रेषित Action Plan के सम्बन्ध में।

प्रसंग-

भवदीय पत्रांक 820/साहेबगंज, दिनांक 06.12.2019

महत्त्व,

उपरोक्त विषयक प्रसांगिक पत्र के आलोक में अंचल तालझारी अन्तर्गत बहनेवाली गंगा नदी के दाहिने किनारे की जमीन का जांच सुबधित राजस्व उपनिरीक्षक एवं प्रभारी अंचल निरीक्षक से करवाई जाने के द्वारा अतिरिक्त किया गया है कि अंचल तालझारी अन्तर्गत बहने वाली गंगा नदी के दाहिने किनारे गंगा नदी की जमीन अतिक्रमित नहीं है।

अतः आवश्यक कार्रवाई हेतु प्रेषित।

विभागाध्यक्ष  
09/01/2020  
अंचल अधिकारी,  
तालझारी।

1189  
1258

**अंचल कार्यालय, राजमहल।**  
**पत्रांक...17.../रा0**

प्रेषक,

अंचल अधिकारी,  
राजमहल।

सेवा में,

कार्यपालक अभियंता  
गंगा पंप नहर प्रमंडल,  
साहेबगंज।

विषय-  
प्रसंग-  
महाशय,

राजमहल, दिनांक 10/01/2020  
गंगा किनारे अवस्थित मौजा का नक्शा उपलब्ध कराने के संबंध में।  
भवदीय पत्रांक 820/साहेबगंज दिनांक-06.12.2019

उपर्युक्त विषय एवं प्रसांगिक पत्र के संदर्भ में कहना है कि गंगा किनारे अवस्थित मौजों के नक्शा के मांग संबंधित राजस्व कर्मचारी से की गई थी, उनके द्वारा प्रतिवेदन किया गया है कि गंगा किनारे अवस्थित मौजा का नक्शा उपलब्ध नहीं है। गंगा किनारे अवस्थित मौजा का विवरण निम्न प्रकार है-

क्र०	हल्का सं०	मौजा का नाम	अभ्युक्ति
01	01	1.गोड़घोवा 2.मालकसवा दियारा 3. बेगमाबाद	नक्शा उपलब्ध नहीं है।
02	02	1. नारायणपुर	
03	11	1.मलाहीटोला 2.शोभापुर, कसवा,	
04	12	1.गदाय दियारा 2.रामबाड़ी, 3.टपुआ जागीर, 4.नारायणपुर चांचर, 5.नुरपुर, खरदिग्धी 6.महेशपुर दियारा, 7.महेशपुर करारा 8.घाटजमनी 9. घाटसेलमपुर, 10.मसाहा दियारा 11. जयरामपुर 12. सैदपुर	

सादर सूचनार्थ समर्पित।

विश्वासभाजन

10/1/2020  
अंचल अधिकारी,  
राजमहल।  
10/1/2020

अंचल कार्यालय, उधवा।

पत्रांक 10/रा0

488  
1257

प्रेषक,

अंचल अधिकारी,  
उधवा।

सेवा में,

कार्यापालक अभियंता,  
गंगा पंप नहर प्रमंडल,  
साहेबगंज।

उधवा, दिनांक 08/01/2010

विषय:- गंगा किनारे अवस्थित मौजा का नक्सा उपलब्ध कराने के संबंध में।

प्रसंग:- भवदीय पत्रांक 820/साहेबगंज, दिनांक 06.12.19

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में कहना है कि गंगा किनारे अवस्थित मौजों के नक्सा के मांग संबंधित राजस्व कर्मचारी से की गई थी, उनके द्वारा प्रतिवेदित किया गया है कि गंगा किनारे अवस्थित सभी मौजा असर्वेक्षित होने के कारण नक्सा उपलब्ध नहीं है। गंगा किनारे अवस्थित मौजा का विवरण निम्न प्रकार है-

क्रमांक	हल्का सं०	मौजा का नाम	अव्यु०
1	3	उधवा दियारा	नक्सा उपलब्ध नहीं है।
2	3	पलासगाछी दियारा	नक्सा उपलब्ध नहीं है।
3	4	प्राणपुर दियारा	नक्सा उपलब्ध नहीं है।
4	4	पियारपुर दियारा	नक्सा उपलब्ध नहीं है।
5	4	श्रीधर दियारा	नक्सा उपलब्ध नहीं है।
6	4	जेतनगर	नक्सा उपलब्ध नहीं है।
7	4	हुसैनाबाद	नक्सा उपलब्ध नहीं है।
8	4	हकीमाबाद	नक्सा उपलब्ध नहीं है।
9	4	काँकड़ी आवरोना	नक्सा उपलब्ध नहीं है।
10	5	बेगमगंज दियारा	नक्सा उपलब्ध नहीं है।
11	6	सधानगर दियारा	नक्सा उपलब्ध नहीं है।
12	6	गजियाफाँडा दियारा	नक्सा उपलब्ध नहीं है।

अतः सूचनाार्थ प्रेषित।

विश्वासभाजन

अंचल अधिकारी

उधवा।

11/10

# ANNEXURE - II

परिशिष्ट-I

वित्तीय वर्ष 2019-20 में बजट शीर्ष : "4702-796(TSP)-24-नई योजनाओं का मू-गर्भ जल सर्वेक्षण / कृत्रिम पुनर्भरण एवं जल संरक्षण-07-59" अंतर्गत प्रस्तावित कार्य की विवरण :-

Sl. No	No	Name of division	Name of Site	No. of Recharge Pit/ Monitoring wells/Geo Physical Survey Site	Name of Work	Estimated Cost	Remarks
		3	4	5	6	7	8
1	2	Ground Water Investigation Division, Ranchi	Kanke Block, District-Ranchi	1	Geo-Physical Survey, Construction of Recharge Pits and Construction of Monitoring wells of 63 No. Sites	262.138	
	1		Nagri Block, District-Ranchi	1			
	2		Ormanjhi Block, District-Ranchi	1			
	3		Itki Block, District-Ranchi	1			
	4		Bero Block, District-Ranchi	1			
	5		Central School HEC Dhurwa, District-Ranchi	2			
	6		Jagamathpur Mahavidyalaya, District-Ranchi	2			
	7		Doranda College ranchi	2			
	8		Sardar Patel High School New Building Dhurwa, District-Ranchi	1			
	9		District Center Khunti, Opposite Khunti Block Office, District-Khunti	2			
	10		Kuru Block, District-Lohardaga	2			
	11		Senha Block, District-Lohardaga	1			
	12		Sadar Hospital Gumla	2			
	13		K.O. College Gumla	1			
	14		JAC office, Ranchi	2			
	15		JSSC Office, Ranchi	2			
	16		RIADA Namkum, Ranchi	2			
	17		Panchyat Bhawan, Ranchi	2			
	18		Kendriya Vidyalaya, Ranchi	2			
	19		LAC Institute, Ranchi	2			
	20		Law College, Ranchi	2			
	21		Bunyadi Madhya Vidhalaya, Ranchi	2			
	22		Namkum Police Station, Ranchi	1			
	23		Palandu Agriculture Insititute, District-Ranchi	2			
	24						

256

वित्तीय वर्ष 2019-20 में बजट शीर्ष : "4702-796(TSP)-24-नई योजनाओं का मू-गर्म जल सर्वेक्षण / कृत्रिम पुनर्भरण एवं जल संरक्षण-07-59" अंतर्गत प्रस्तावित कार्य की विवरणी -

Sl. No	No	Name of division	Name of Site	No. of Recharge Pit/ Monitoring wells/Geo Physical Survey Site	Name of Work	Estimated Cost	Remarks
1	2	3	4	5	6	7	8
	25		Agriculture College Kanke, District-Ranchi	4			
	26		Kanke Police Station, District-Ranchi	1			
	27		Rinpas Hospital, District-Ranchi	2			
	28		Krishi Vibhag, District-Ranchi	2			
	29		Utkramit Vidhyalaya Kanke, District-Ranchi	2			
	30	Ground Water Investigation	Govt. Teachers Training, District-Ranchi	1			
	31	Division, Ranchi	Rajkiya Uoch Vidhyalaya, District-Ranchi	2			
	32		Angara Block office, District-Ranchi	2			
	33		Gumla Block office	2			
	34		SS High School Gumla	2			
	35		Lohardaga Block Office	2			
	36		Kisko Block office, District-Lohardaga	2		262.138	
			<i>Sub total (Ranchi):-</i>	63			
	1		Polytechnic College Dumka	2			
	2		Engineering College Dumka	1			
	3		Godda college Godda	1			
	4		Mahila college Godda	1			
2	5	Ground Water Investigation Division, Dumka	AS College, Deoghar	1			
	6		Court Campus Deoghar	1			
	7		Deoghar College Deoghar	1			
	8		Panchayat Training Institute, Deoghar	1			
					Geo-Physical Survey, Construction of Recharge Pits and Construction of Monitoring wells of 24 No. Sites	82.248	

पृष्ठ - 32 / 19-20 प्रो.सि. दिनांक - 26.08.19

25563

वित्तीय वर्ष 2019-20 में बजट शीर्ष : "4702-796(TSP)-24-नई योजनाओं का मू-गर्म जल सर्वेक्षण / कृत्रिम पुनर्भरण एवं जल संरक्षण-07-59" अंतर्गत प्रस्तावित कार्य की विवरणी

Sl. No	No	Name of division	Name of Site	No. of Recharge Pit/ Monitoring wells/Geo Physical Survey Site	Name of Work	Estimated Cost	Remarks			
		3	4	5	6	7	8			
2		Ground Water Investigation Division, Dumka	District High School, Dumka	1	Geo-Physical Survey, Construction of Recharge Pits and Construction of Monitoring wells of 24 No. Sites					
9			Office of the Chief Engineer, Minor Irrigation Dumka	1						
10			Water ways circle office, Dumka	1						
11			Aadiwasi Kalyaan Chhatrawas National School dumka	1						
12			District Control Room, Dumka	1						
13			District Board office Dumka	1						
14			Primary School Mahadangal Dumka	1						
15			Distict Cow Development office, Godda	1						
16			District Agriculture office, Godda	1						
17			High School Godda	1						
18			Parisadan Godda	1						
19			Sadar Hospital Godda	1						
20			Community Building cum Kalyan Mandap Godda	1						
21			Head post office Godda	1						
22			BSNL office Godda	1						
23							24		82.248	
				<b>Total :-</b>						
			<b>Grand Total (Rauchit+Dumka):-</b>	87		344.586				

पत्रांक - 32/19-20 प्र० स्वी०, दिनांक - 26.08.19

26.8.19

(सत्येन्द्र नारायण उपाध्याय)  
सरकार के सयुक्त सचिव

जल संसाधन विभाग, झारखण्ड, राँची।

PSV

बजट शीर्ष : 4702-101(OSP)-24-नई योजनाओं का मू-गर्म जल सर्वेक्षण / कृत्रिम पुनर्भरण एवं जल संरक्षण-07-59 अंतर्गत प्रस्तावित कार्य की विवरणी :-

Sl. No	Name of division	Name of Site	No. of Recharge Pit/ Monitoring wells/Geo Physical Survey Site	Name of Work	Estimated Cost	Remarks
1	2	3	4	5	6	7
1	Ground Water Investigation Division, Hazaribag	Public High School Kujju, Ramgarh	1	Geo-Physical Survey, Construction of Recharge Pits and Construction of Monitoring wells of 57 No. Sites	245.162	
2		Sub Divisional Hospital Bermo, Bokaro	1			
3		B.D.O. Office, Padma Hazaribag	1			
4		10+2 High School, Bishnugarh, Hazaribag	1			
5		10+2 High School, Bagodar, Giridih	1			
6		Balika Ucheh Vidyalay, Saria, Giridih	1			
7		B.D.O. Office, Barhi, Hazaribag	1			
8		Amrit Nagar High School Hazaribag	1			
9		Swawlambi Institute of Dental Science, Block Sadar Hazaribag	1			
10		Meru BSF Camp, Block Sadar Hazaribag	1			
11		Uchh Vidyalaya, Maherara, Block Sadar Hazaribag	1			
12		Ksniitiz Hospital, Hazaribag	1			
13		Indira Gandhi Girls School, Hazaribag	1			
14		KB Women's College, Hazaribag	1			
15		GM cum Chief Engg. Vidyut Apurty Chetra, Hazaribag	1			
16		St. Columbus College, Hazaribag	1			
17		Executive Engg. Water ways division, (Irrigation Colony) Hazaribag	1			
18		Rajkiya Aadarsh Madhya Vidyalaya, Block-Daru, Hazaribag	1			
19		Uchh Vidyalaya, Tatijhariya, Block- Tatijhariya, Hazaribag	1			
20		Vishnugarh Inter College, Vishnugath, Hazaribag	1			

प्रास - 32/19-20 प्रो. ऑफिस, दिनांक - 26.08.19

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बजट शीर्ष : 4702-101(OSP)-24-नई योजनाओं का मू-गर्म जल सर्वेक्षण / कृत्रिम पुर्नभरण एवं जल संरक्षण-07-59 अंतर्गत प्रस्तावित कार्य की विवरणी :-

Sl. No	Name of division	Name of Site	No. of Recharge Pit/ Monitoring wells/Geo Physical Survey Site	Name of Work	Estimated Cost	Remarks
1	2	3	4	5	6	7
21	Ground Water Investigation Division, Hazariabag	Samudayik Sawasthya Kendra, Vishnugarh, Hazariabag	1	Geo-Physical Survey, Construction of Recharge Pits and Construction of Monitoring wells of 57 No. Sites		
22		Van Bhawan, Ramgarh	1			
23		Minor Irrigation Division Ramgarh	1			
24		Ramgarh College, Ramgarh	1			
25		Zila Udyog Kendra, Ramgarh	1			
26		Sadar Hospital, Ramgarh	1			
27		Civil Surgeon, Ramgarh	1			
28		Krishna Vallabh Uchh Vidyalaya Lari, Ramgarh	1			
29		CCL Kujju, Ramgarh	1			
30		Utkramit Uchh Vidyalay, Morangi, Mandu, Ramgarh	1			
31		Gola Polytechnic, Ramgarh	1			
32		Samudayik Swasthya Kendra, Gola, Ramgarh	1			
33		Niyojnyalaya Bhawan, Shram Niyojan Prashikchan Vibhag (Labour Employment n Training dept.) Dhanbad	1			
34		Mishrit Karyalaya Bhawan, Dhanbad	1			
35		Jharkhand Khaniz Chetra Pradhikar, Dhanbad	1			
36		Polytechnic Dhanbad	1			
37		ITI Dhanbad	1			
38		Mines Rescue Station, Dhanbad	1			
39		BDO office, Topchanchi, Dhanbad	1			
40		Samudayik Swasthya Kendra, Topchanchi, Dhanbad	1			

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बजट शीर्ष : 4702-101(OSP)-24-नई योजनाओं का मू-गर्म जल सर्वेक्षण / कृत्रिम पुनर्भरण एवं जल संरक्षण-07-59 अंतर्गत प्रस्तावित कार्य की विवरणी :-

Sl. No	Name of division	Name of Site	No. of Recharge Pit/ Monitoring wells/Geo Physical Survey Site	Name of Work	Estimated Cost	Remarks
1	2	3	4	5	6	7
41	Ground Water Investigation Division, Hazaribag	Madiya Vidyalaya Karpura, Giridih	1	Geo-Physical Survey, Construction of Recharge Pits and Construction of Monitoring wells of 57 No. Sites	245.162	
42		Sariya Inter College, Sariya, Giridih	1			
43		Aadarsh College Rajdhanwar, Giridih	1			
44		Konar Nahar Pramandal, Bagodar, Giridih	1			
45		Ramkrishna Viveknad Mahavidyalaya, Bagodar, Giridih	1			
46		Uchh Vidyalaya, Bagodar, Giridih	1			
47		Rajkiya Mahila Polytechnic, Bokaro	1			
48		Path Nirman Vibhag, Path Pramandal Bokaro	1			
49		Awar Pramandal Pashupalan Padadhikari, Chas, Bokaro	1			
50		BDO office, Gomiya, Bokaro	1			
51		Gomiya College, Svaag, Gomiya, Bokaro	1			
52		Rajkiya Polytechnic, Khuri, Bermo, Bokaro	1			
53		BDO office, petarwar, Bokaro	1			
54		Pariyojna Balika Uchh Vidyalaya, Koderma	1			
55		Civil Surgeon, Sadar Hospital, Koderma	1			
56		Rajkiya Polytechnic, Koderma	1			
57		Jagannath Jain Mahavidyalaya, Jhumri Tilaiya	1			
Sub total (Hazaribag):-			57			

दिनांक - 32/19-20 प्र० स्वी०, दिनांक - 26.08.19

(सत्येन्द्र नारायण उपाध्याय)  
सरकार के संयुक्त सचिव  
जल संसाधन विभाग, झारखण्ड, राँची।

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लघु सिंचाई प्रोजेक्टों में प्रस्तावित सिंचाई योजनाओं की जीपीआर कार्य की सूची

(विभिन्न क्षेत्रों में)

क्र.सं.	योजना का नाम	जिला	प्रकार	प्रस्तावित घंटा (मिनट + से. मी.)	संचालन दिनांक समाप्त	पूरा/जीपीआर सिंचण योजना			Incidence of Cost	सीधे	अधीन
						संचालित	रकबा	कुल			
1	2	3	4	5	6	7	8	9	10	11	12
लघु सिंचाई प्रोजेक्ट, मेरिनीकरण											
25	भारता आहर का जीपीआर	पल्लारु	सहकारी	21,179	8	17	8	25	31116	OSP	
26	संरक्षण कृषम सिंचाई योजना का जीपीआर	पल्लारु	सहकारी	77,190	14	95	10	125	41252	OSP	
27	संगरी आहर का जीपीआर	पल्लारु	सहकारी	35,632	8	22	15	37	96303	OSP	
28	भवनकुला आहर का जीपीआर	पल्लारु	पार्षी	34,974	7	23	10	33	110103	OSP	
29	सिलवा आहर का जीपीआर	पल्लारु	पार्षी	34,472	8	22	15	37	93168	OSP	
30	मुजारांगी आहर का जीपीआर	पल्लारु	पार्षी	31,110	6	14	10	24	129625	OSP	
31	पान-प्रदुस मे बरुणी आहर का जीपीआर	मेरिनीकरण	पार्षी	25,662	5	20	8	28	61456	OSP	
32	सिधोला कृषम सिंचाई योजना का जीपीआर	पल्लारु	सहकारी	21,210	50	70	30	100	71710	OSP	
33	जीपीआर का जीपीआर	पल्लारु	सहकारी	30,542	10	50	15	65	46988	OSP	
34	सात का आहर का जीपीआर	पल्लारु	सहकारी	26,226	6	12	10	24	109275	OSP	
35	सह का जीपीआर	पल्लारु	सहकारी	40,959	6	24	15	39	105023	OSP	
36	विवाला आहर का जीपीआर	पल्लारु	पंचपुर	12,751	4	11	5	16	79694	OSP	
37	सौर कृषम सिंचाई योजना का जीपीआर	पल्लारु	पार्षी	22,607	15	35	5	40	56518	OSP	
38	सुराहा कृषम सिंचाई योजना का जीपीआर	पल्लारु	पंचपुर	19,170	16	12	2	14	1,19786	OSP	
39	सुराही कृषम सिंचाई योजना का जीपीआर	पल्लारु	सहायक	63,761	68	65	17	82	77757	OSP	
				553,945	242	494	195	689			
लघु सिंचाई प्रोजेक्ट, हजारिया											
40	सौर कृषम सिंचाई योजना का जीपीआर	हजारिया	ईसाक	179,659	5	115	35	150	119773	OSP	
41	जमुशरी मेम का जीपीआर	हजारिया	ईसाक	121,748	5	19	20	99	127978	OSP	
42	संरक्षण आहर का जीपीआर	हजारिया	सहकारी	160,796	3	62	23	85	189113	OSP	
43	भुवई का जीपीआर का जीपीआर	हजारिया	सहकारी	127,614	5	17	25	102	125112	OSP	
44	जोहरा कृषम सिंचाई योजना का जीपीआर	हजारिया	सहकारी	121,605	5	22	10	87	139776	OSP	
45	सुराहा कृषम आहर का जीपीआर	हजारिया	सहकारी	125,418	5	60	6	66	190027	OSP	
46	सलवा कृषम सिंचाई योजना का जीपीआर	हजारिया	सहकारी	179,463	5	85	20	105	170898	OSP	
47	सौर कृषम सिंचाई योजना का जीपीआर	हजारिया	सहकारी	125,782	5	19	10	80	141328	OSP	
48	संरक्षण कृषम का जीपीआर	हजारिया	सहकारी	291,314	10	135	48	183	129188	OSP	
49	सुराहा कृषम का जीपीआर	हजारिया	सहकारी	74,537	5	35	6	60	129262	OSP	
50	सुराही आहर का जीपीआर	हजारिया	सहकारी	98,132	5	38	10	68	144312	OSP	
51	सौर कृषम सिंचाई योजना का जीपीआर	हजारिया	सहकारी	98,981	5	55	10	65	136894	OSP	
52	सुराही आहर का जीपीआर	हजारिया	सहकारी	88,469	5	55	15	70	126184	OSP	
53	सुराहा कृषम आहर का जीपीआर	हजारिया	सहकारी	81,098	5	50	6	56	144818	OSP	
54	सुराहा कृषम आहर का जीपीआर	हजारिया	सहकारी	74,532	5	47	10	57	130738	OSP	
55	सुराहा कृषम आहर का जीपीआर	हजारिया	सहकारी	61,499	5	37	7	44	139772	OSP	
56	सुराही आहर का जीपीआर	हजारिया	सहकारी	69,834	5	42	8	50	119668	OSP	
				2070,431	88	1168	268	1416			
लघु सिंचाई प्रोजेक्ट, चाईवाला											
57	पारसी कृषम सिंचाई योजना का जीपीआर	90 सिंधुपूर	सहकारी	121,712	10	70	12	82	148454	TSP	
58	संरक्षण कृषम सिंचाई योजना का जीपीआर	90 सिंधुपूर	सहकारी	148,671	8	82	17	90	119870	TSP	
59	सुराहा कृषम सिंचाई योजना का जीपीआर	90 सिंधुपूर	सहकारी	48,167	5	37	7	44	109470	TSP	
60	संरक्षण कृषम सिंचाई योजना का जीपीआर	90 सिंधुपूर	सहकारी	95,408	8	72	12	84	117581	TSP	
61	सुराहा कृषम सिंचाई योजना का जीपीआर	90 सिंधुपूर	सहकारी	27,381	8	42	6	18	129891	TSP	
62	सुराहा कृषम सिंचाई योजना का जीपीआर	90 सिंधुपूर	सहकारी	27,306	5	13	8	17	162360	TSP	
				413,163	47	286	50	342			

लघु सिंचाई प्रक्रीताधीन प्रस्तावित सिंचाई योजना को जीर्णोद्धार कार्य की सूची :-

(सिंचन क्षेत्र हे० में)

क्र.सं.	योजना का नाम	जिला	प्रकृत	प्रस्तावित कार्य (हे० में)	वर्तमान सिंचन क्षमता	पुनर्जीवनित सिंचन क्षमता			Incidence of Loss	शीर्ष	अधि
						वर्षीय	वर्षी	कुल			
लघु सिंचाई प्रक्रीताधीन प्रस्तावित योजनाएं											
66	पंचसाल कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	सकलकाल	160.742	0	06	30	95	167445	TSP	
67	पीला बंधी काल काल का जीर्णोद्धार	शु० सिंचन	सकलकाल	34.079	5	31	18	49	69429	TSP	
68	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	पटवडा	95.432	5	43	13	58	164538	TSP	
69	हस्तिनापुर कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	33.050	4	14	6	20	165280	TSP	
70	जूरी कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	15.416	3	7	6	13	118505	TSP	
71	श्रीवाहा कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	91.017	10	40	24	64	146902	TSP	
72	झांसी कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	53.034	6	24	8	32	165731	TSP	
73	धुनपुर कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	64.490	7	32	10	42	153548	TSP	
74	जल कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	30.527	8	16	10	26	152027	TSP	
75	मथुरा कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	43.042	8	16	10	26	165546	TSP	
76	श्रीवाहा कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	48.277	10	16	8	14	344836	TSP	
77	श्रीवाहा कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	70.795	5	20	5	25	782180	TSP	
78	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	40.140	3	17	10	27	148667	TSP	
79	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	शु० सिंचन	मोहा	30.842	3	13	6	19	162326	TSP	
लघु सिंचाई प्रक्रीताधीन, सिंचन				822.830	71	351	160	511			
80	दास कृषक सिंचाई योजना का जीर्णोद्धार	सिंचन	मोहा	91.073	80	80	45	125	72858	TSP	
81	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सिंचन	मोहा	113.252	15	40	20	66	171594	TSP	
82	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सिंचन	मोहा	166.113	60	116	60	176	94382	TSP	
83	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सिंचन	मोहा	224.576	20	80	22	102	220173	TSP	
84	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सिंचन	मोहा	121.994	10	90	12	102	119602	TSP	
85	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सिंचन	मोहा	63.454	20	30	6	36	176261	TSP	
लघु सिंचाई प्रक्रीताधीन, सहायक				780.462	205	436	171	607			
86	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	77.500	2	35	13	48	161583	OSP	
87	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	60.602	2	35	12	37	163789	OSP	
88	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	193.520	5	115	16	131	147732	OSP	
89	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	126.718	2	56	22	78	162459	OSP	
90	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	102.978	2	35	17	52	198035	OSP	
91	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	43.454	3	23	5	27	169041	OSP	
92	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	116.741	2	33	20	73	150119	OSP	
93	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	111.485	2	40	17	52	195588	OSP	
लघु सिंचाई प्रक्रीताधीन, सहायक				833.067	22	381	122	503			
94	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	151.846	5	75	15	90	168718	TSP	
95	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	102.226	5	65	10	75	136301	TSP	
96	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	161.520	10	90	10	109	161520	TSP	
97	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	89.233	70	45	10	55	162542	TSP	
98	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	120.365	20	80	15	95	126700	TSP	
99	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	62.105	10	35	7	32	147869	TSP	
100	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	57.030	20	30	10	40	142575	TSP	
101	जवाहर कृषक सिंचाई योजना का जीर्णोद्धार	सहायक	मोहा	72.819	20	30	15	45	161820	TSP	
लघु सिंचाई प्रक्रीताधीन, सहायक				817.432	110	436	92	542			

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लघु सिंचाई प्रकल्पों की प्रस्तावित सिंचाई योजनाओं की जीपीआर कार्य की सूची -

(सिंचन क्षेत्र हे० में)

क्र.सं.	योजना का नाम	जिला	प्रकल्प	प्रस्तावित लागत (ला० रु० में)	संचालन (मि० मिन० प्रति घं०)	पूर्वनिश्चित सिंचन दरिया			Expenditure of Cost	शीर्ष	अंतिम
						खरीफ	रबी	कुल			
1	2	3	4	5	6	7	8	9	10	11	12
<b>लघु सिंचाई प्रकल्प, गढ़वा</b>											
107	विशाल गाँव गढ़वा सिंचाई योजना का जीपीआर	गढ़वा	बनगा	74,557	5	50	20	70	106510	OSP	
108	भदोही गाँव गढ़वा सिंचाई	गढ़वा	गढ़वा	30,200	5	15	5	20	101000	OSP	
109	सुपारी गढ़वा सिंचाई योजना का जीपीआर	गढ़वा	गढ़वा	42,811	5	35	12	47	91151	OSP	
				137,568	15	100	37	137			
<b>लघु सिंचाई प्रकल्प, कोडरमा</b>											
105	नागडीह आहर का जीपीआर	कोडरमा	धन्वारा	36,366	5	20	5	25	145461	OSP	
				36,366	5	20	5	25			
<b>लघु सिंचाई प्रकल्प, मोरारी</b>											
106	राम सागर गाँव लखन सिंचाई योजना का जीपीआर	मोरारी	नगाडीह	55,174	5	25	10	35	157990	OSP	
107	चिकुडी प्रदेहा गढ़वा सिंचाई योजना का जीपीआर	मोरारी	गोपालीह	41,678	5	20	10	30	158927	OSP	
108	गडका गाँव लखन सिंचाई योजना का जीपीआर	मोरारी	गडपुरा	101,116	0	65	20	85	118960	OSP	
109	जलदा प्रदेहा गढ़वा सिंचाई योजना का जीपीआर	मोरारी	सागर	192,120	19	102	28	130	147785	OSP	
110	नूतन गाँव का जीपीआर	मोरारी	गडपुरा	74,321	5	35	10	45	165162	OSP	
111	दखन गाँव का जीपीआर	मोरारी	गडपुरा	55,556	5	35	10	45	123458	OSP	
				523,967	39	282	68	370			
<b>लघु सिंचाई प्रकल्प, धनबाद</b>											
112	गोपाली गढ़वा सिंचाई योजना का जीपीआर	धनबाद	पूर्वी दुर्गा	209,110	20	50	35	85	215424	OSP	
113	राजी गाँव धनबाद का जीपीआर	धनबाद	गोपालीह	232,045	3	87	45	132	168216	OSP	
114	सोरी गाँव धनबाद का जीपीआर	धनबाद	गोपालीह	88,054	12	33	19	52	169335	OSP	
115	बनगापुरा धनबाद का जीपीआर	धनबाद	गोपालीह	85,300	5	25	16	41	208049	OSP	
116	गोपाली गढ़वा सिंचाई योजना का जीपीआर	धनबाद	गोपालीह	123,937	2	52	22	75	165249	OSP	
117	पुष्पा गाँव का जीपीआर	धनबाद	गोपालीह	41,136	1	17	9	25	164544	OSP	
118	जलदा गाँव का जीपीआर	धनबाद	गोपालीह	142,134	1	49	35	84	169267	OSP	
119	गोपाली गढ़वा सिंचाई योजना का जीपीआर	धनबाद	धनबाद	59,348	3	22	15	37	160400	OSP	
120	गोपाली गढ़वा सिंचाई योजना का जीपीआर	धनबाद	धनबाद	55,381	10	20	15	35	158231	OSP	
121	सिद्धा गाँव धनबाद का जीपीआर	धनबाद	धनबाद	91,429	3	37	20	57	160419	OSP	
122	सोरी गाँव धनबाद का जीपीआर	धनबाद	गोपालीह	58,291	5	25	11	36	162197	OSP	
123	सिद्धा गाँव धनबाद का जीपीआर	धनबाद	गोपालीह	101,626	10	40	20	60	169377	OSP	
				1268,901	75	458	261	719			
<b>लघु सिंचाई प्रकल्प, पटना</b>											
124	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	36,178	2	18	7	25	144512	OSP	
125	बनगापुरा गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	12,386	1	15	6	21	154190	OSP	
126	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	38,507	1	22	8	30	128157	OSP	
127	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	41,710	5	19	7	26	160423	OSP	
128	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	65,647	1	20	10	30	168326	OSP	
129	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	33,919	1	18	3	21	161519	OSP	
130	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	55,477	1	29	13	42	132088	OSP	
131	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	39,253	1	19	10	29	135355	OSP	
132	गोपाली गढ़वा सिंचाई योजना का जीपीआर	पटना	गोपालीह	32,682	2	18	7	25	130728	OSP	
				275,703	15	187	71	258			

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पत्रांक - 51/19-70 प्रो. स्टा. / सी.टी. दिनांक 29/05/19

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समु सिंचाई प्रलेखीय प्रस्तावित सिंचाई योजना के जीर्णोद्धार कार्य की सूची :-

(सिंचन क्षेत्र हे० में)

क्र०	योजना का नाम	जिला	प्रकार	समाप्त/निर्माणाधीन (कि० मी० में)	अंशगत सिंचन क्षेत्र (कि० मी० में)	पूर्ण/अंशगत सिंचन क्षेत्र			Facilities of cost	शीर्ष	प्रति
						सिंचित	अंशगत	कुल			
1	2	3	4	5	6	7	8	9	10	11	12
समु सिंचाई कर्मागम प्रणालि सुगम शिवाड-देवघर											
123	खेत वहा कालिका मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	देवघर	19,764	70	180	150	130	27201	OSP	
124	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	सिद्ध	21,777	18	62	36	100	215777	OSP	
125	असतोरी मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	सिद्ध	11,060	5	25	10	35	301029	OSP	
126	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	गलकोठी	55,642	5	60	10	70	136631	OSP	
127	समोरीया मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	करी	63,631	13	77	26	51	120056	OSP	
128	सारासै मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	करी	56,184	8	23	20	47	117966	OSP	
129	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	महानपुर	48,065	5	35	15	50	96130	OSP	
130	करीमपुर मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	महानपुर	36,241	5	22	12	34	106591	OSP	
131	महाबो मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	साम्बो	91,200	45	160	25	185	49297	OSP	
132	सारासै मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	सारासै	165,685	15	105	25	130	81296	OSP	
133	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	सैकीपुर	21,213	15	35	20	55	44624	OSP	
134	महाबो मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	सैकीपुर	83,552	18	72	18	90	163104	OSP	
135	श्रीरामपुर मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	भारमपुराडा	52,037	5	25	5	33	157688	OSP	
136	अमरपुरी मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	महानपुर	30,984	2	16	10	26	119169	OSP	
137	सारासै मध्यम सिंचाई योजना का जीर्णोद्धार	देवघर	सोनासराडा डी	22,082	5	22	12	34	64950	OSP	
				1685,318	234	833	399	1232			
समु सिंचाई प्रणालि, जगतडाडा											
138	सारासै मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	जगतडाडा	59,933	5	30	15	45	153402	TSP	
139	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	महाबो	74,816	17	52	18	70	106871	TSP	
140	सारासै मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	महाबो	103,860	10	50	26	76	148171	TSP	
141	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	महाबो	57,022	8	42	25	67	85107	TSP	
142	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	महाबो	34,442	7	28	12	40	86105	TSP	
143	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	जगतडाडा	88,727	12	58	14	72	123232	TSP	
144	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	जगतडाडा	52,450	9	43	15	58	90431	TSP	
145	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	महाबो	44,728	10	20	15	35	127794	TSP	
146	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	सुपडाडा	91,309	10	45	20	65	140475	TSP	
147	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	जगतडाडा	सुपडाडा	47,435	10	25	15	40	118588	TSP	
				664,716	84	391	169	562			
समु सिंचाई प्रणालि, सारासै											
148	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	सारासै	सारासै	81,382	15	30	20	50	162764	TSP	
149	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	सारासै	सारासै	112,177	5	55	15	70	160253	TSP	
150	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	सारासै	सारासै	98,728	5	45	15	60	164547	TSP	
151	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	सारासै	सारासै	38,980	30	5	10	15	259927	TSP	
152	सैकंडरी मध्यम सिंचाई योजना का जीर्णोद्धार	सारासै	सारासै	117,081	15	55	15	70	167239	TSP	
				448,357	70	190	75	265			

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फाईल - 51/19-20 प्रो.सी. / संचि, दिनांक 24.09.19



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लघु सिंचाई प्रक्षेत्राधीन प्रस्तावित सिंचाई योजना के जीएनडीएस कार्य की सूची :-

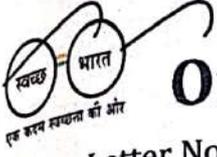
(सिंचन क्षेत्र हे० में)

क्र०	योजना का नाम	जिला	प्रकार	प्रस्तावित माप (हेक्टर हे० में)	प्रस्तावित निवेश (ला० में)	प्रस्तावित सिंचन लागत			Incidence of Cost	शीट	पृष्ठ
						सिंचक	शक्ति	सूत्र			
202	विशाला गाँव कालिदास का सिंचाई	दुमका	जामना	76.508	12	28	23	90	113016	TSP	
203	भोकरपुर गाँव कालिदास का सिंचाई	दुमका	जामना	87.812	10	35	28	93	94422	TSP	
204	दुमकी गाँव कालिदास योजना का सिंचाई	दुमका	जामना	74.234	10	50	32	82	90529	TSP	
205	नमनारदी गाँव कालिदास का सिंचाई	दुमका	सरेधाना	55.699	10	50	23	73	76300	TSP	
206	बेरा गाँव कालिदास का सिंचाई	दुमका	सरेधाना	93.588	10	65	28	93	100632	TSP	
207	बनो गाँव का सिंचाई	दुमका	सरेधाना	102.467	10	81	41	124	82615	TSP	
208	बडा गाँव कालिदास योजना का सिंचाई	दुमका	सरेधाना	44.442	10	30	10	40	111103	TSP	
209	बनो गाँव कालिदास योजना का सिंचाई	दुमका	सरेधाना	42.967	10	10	10	40	107418	TSP	
210	बडा गाँव कालिदास योजना (बीम गाँव) का सिंचाई	दुमका	सरेधाना	78.022	10	42	42	84	93955	TSP	
211	बडा गाँव कालिदास का सिंचाई	दुमका	दुमका	79.841	10	39	26	65	122832	TSP	
212	मनमोहिनी गाँव कालिदास का सिंचाई	दुमका	दुमका	39.582	10	18	16	34	116418	TSP	
213	बनो गाँव कालिदास योजना का सिंचाई	दुमका	सरेधाना	75.234	10	35	9	44	126986	TSP	
214	बनो गाँव कालिदास योजना का सिंचाई	दुमका	सरेधाना	33.054	10	15	6	21	157400	TSP	
				1319.812	122	904	467	1383			
	कुल योग			18508.977	2461	10826	3743	14571			

अज्ञेय

पत्रांक - 51/19-20 प्र० स्वी०/सि० दिनांक 24/09/19

# **Annexure -4**



# Office of Nagar Panchayat Rajmahal



Letter No: 450

Date: 24/06/2020

From,  
Executive officer,  
Nagar Panchayat, Rajmahal.

To,  
Secretary to Govt.  
UDHD,  
Govt. of Jharkhand.

Sub: Regarding latest progress report submission on various directions issued by the Tribunal required for compliance of Hon'ble NGT Court Order related to River Ganga.

Ref: Letter No. SMCG/UD&HD/NGT/2019/17(Part-2)/44/2020-133, Ranchi, Dated: 15.02.2020, Hon'ble NGT case OA No. 200/2014, Dated: 18.12.2019

Sir,

With reference to above Letter No Letter No. SMCG/UD&HD/NGT/2019/17(Part-2)/44/2020-133, Ranchi, Dated: 15.02.2020, latest progress report on various directions issued by the Tribunal required for compliance of Hon'ble NGT Court Order related to River Ganga is attached with this letter.

Enclosure : A/A

Your's faithfully,

Executive officer  
Nagar Panchayat, Rajmahal

christina.k  
24/06/2020

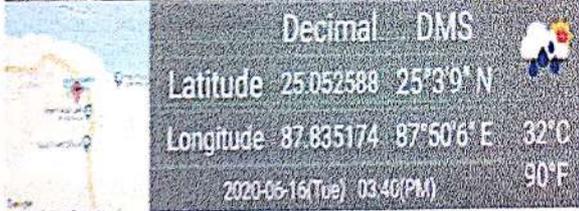
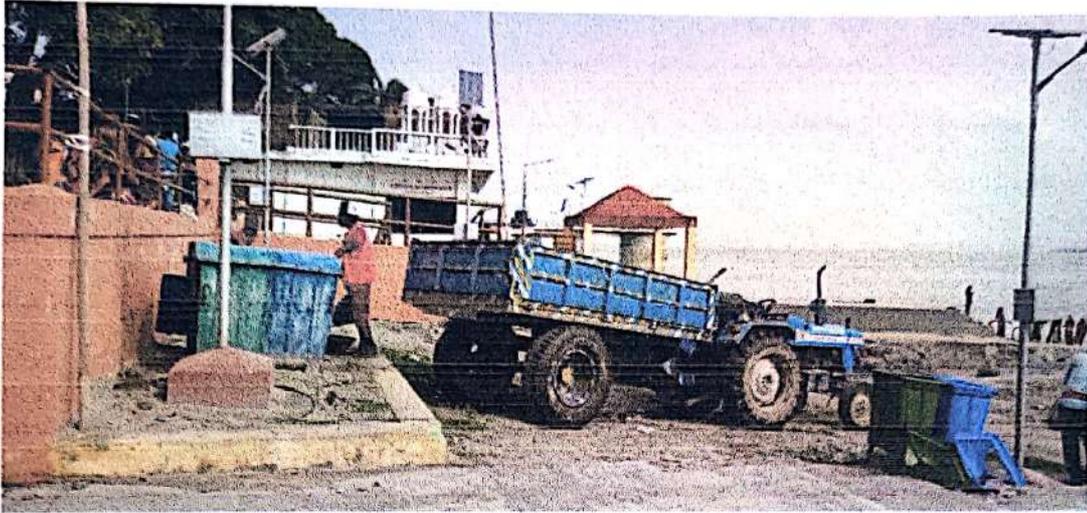
**Latest Progress Report on various directions issued by the Tribunal required for compliance of Hon'ble NGT Court Order related to River Ganga:**

<b>Name of the ULB: <u>Nagar Panchayat Rajmahal, Jharkhand</u></b>		
<b><u>Third Quarterly Progress Report</u></b>		
<b>Sl. No.</b>	<b>Monitoring Points</b>	<b>Compliance</b>
1	Preventing dumping of solid and other waste in and around Ganga in the ULB.	Dumping of solid waste and other waste in and around river Ganga within the ULB is stopped. Twin bins are installed in all the ghats and daily Door to Door waste collection is active for all the residential areas in and around the ghats.
2	Clearing old legacy waste dumpsites near river Ganga.	Legacy waste dumpsites near river Ganga are cleared. In place of old legacy dumpsites, the ghats have been beautified under River front development projects and bathing ghats have been established under Namami Gange.
3	Public awareness and involvement for prevention and control of pollution of Ganga.	Public awareness and involvement of various stakeholders- like Social workers, Student Organisations, SHG members, Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats clean. Regular miking is being done regarding no dumping in ghat areas.
4	Regulating activities on and around river Ganga including Ghats and other establishments and other directions as mentioned in the last Court order dated 18.12.2019.	Activities are being regulated & monitored by the ULB on a regular basis.

*Christina. K*  
24/06/2020  
  
Executive Officer  
Nagar Panchayat Rajmahal

**Pictorial Evidence of the activities and work under taken with regard to keep River Ganga and ghats clean:**

- 1) **Regular waste collection from waste bins & twin bins installed in ghat areas & attached residential areas:**



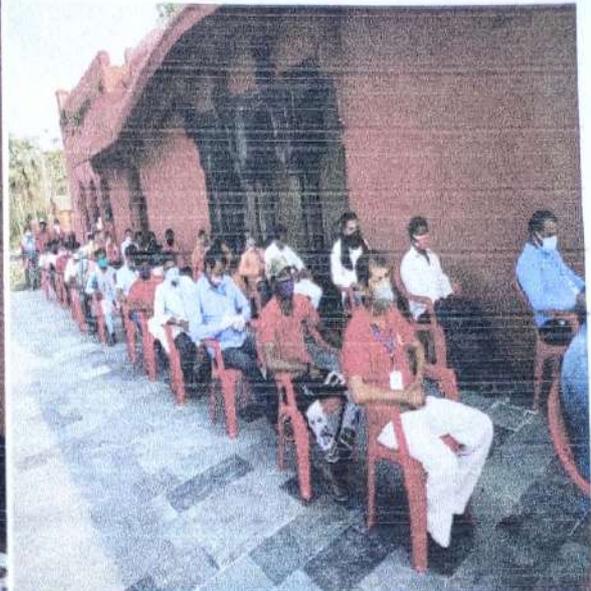
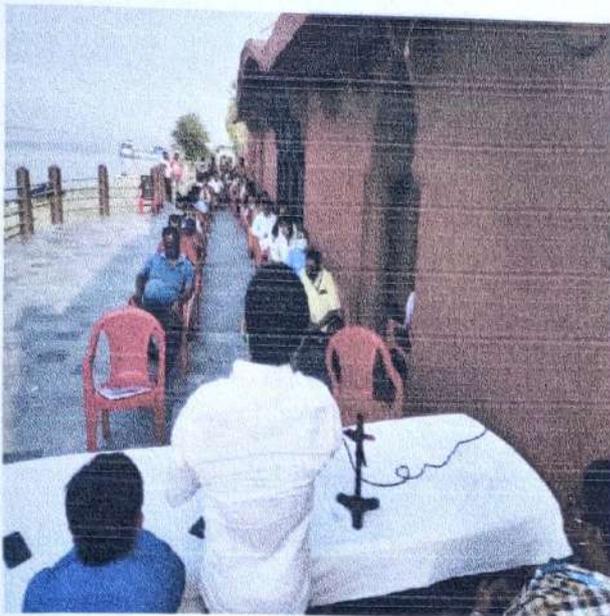
Decimal DMS  
Latitude 25.052588 25°3'9" N  
Longitude 87.835174 87°50'6" E 32°O  
2020-06-16(Tue) 03:40(PM) 90°F



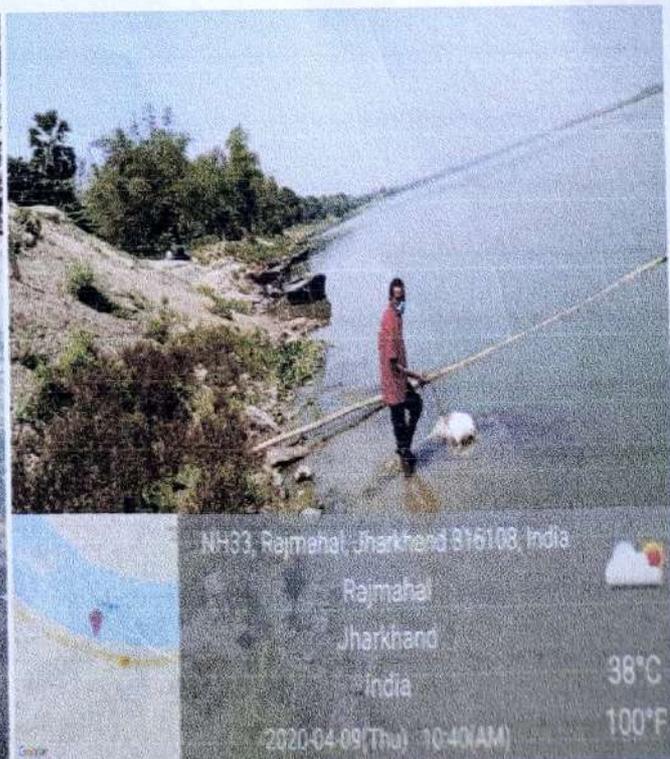
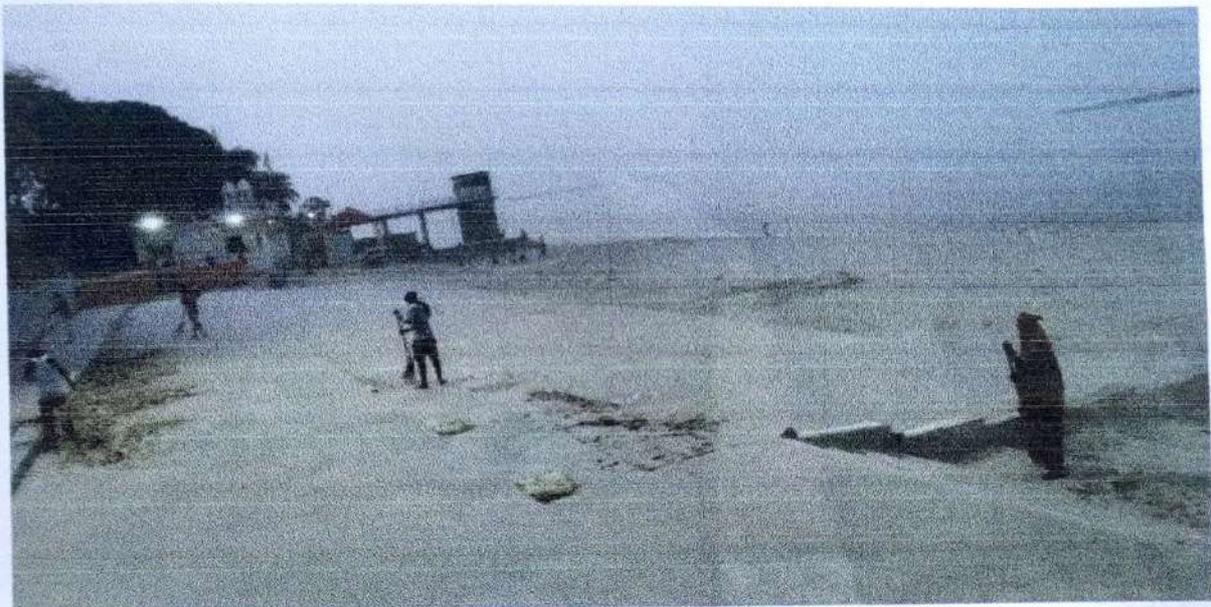
Decimal DMS  
Latitude 25.054982 25°3'17" N  
Longitude 87.829524 87°49'46" E  
2020-06-16(Tue) 03:09(pm)

- 2) **Regular miking regarding no dumping of waste near ghat areas & Training of Sanitation Staffs to carry cleaning activities in a better way for the city & all Ganga Ghats:**





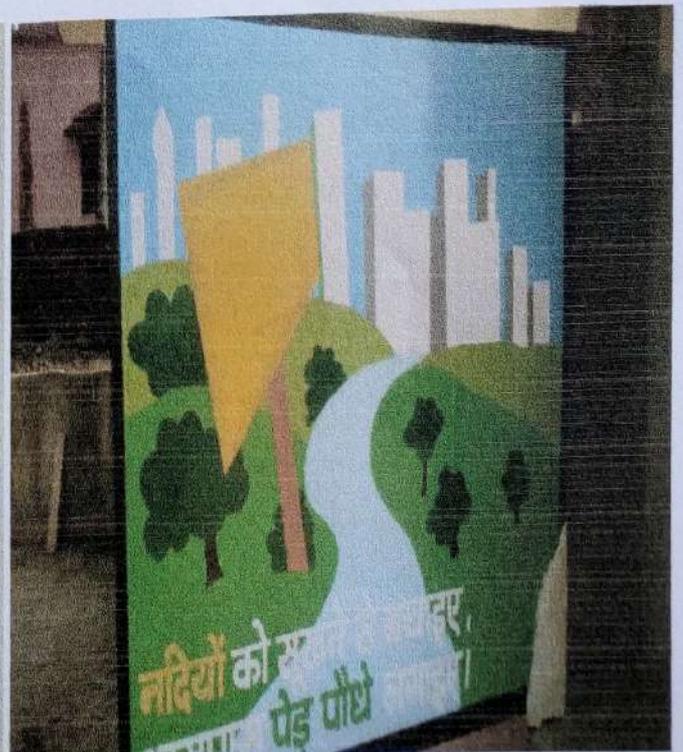
3) Regular Sweeping, removal of dead animals & drain cleaning of drains leading to ghats:



4) Beautification of Ghats by developing bathing spaces, selfie points, messages & wall paintings:



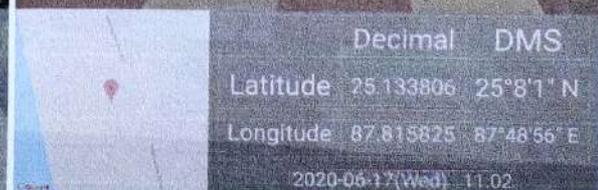
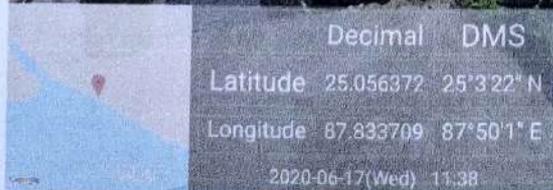
1. गंगे च युक्तं चैव गोदावरी सरस्वति ।  
नर्मदे सिंधु कवेरी जलेऽस्मिन् सन्निधिं कुरु ॥  
2. पापेऽहं पापकर्माऽहं पापान्मा पापसंभवः ।  
त्राहि मां कृपया गंगे सर्वपापहरा भव ॥



- 5) 3.5 MLD STP(Sewerage Treatment Plant with 3 SPS- Sewerage Pumping Stations) construction work is in progress in the city to tackle 2.6 MLD waste water (Acc. Waste water DPR), currently achieved 53% completion:



- 6) Development of Filtration points near drains opening to ghats to segregate sediments and solid waste directly flowing into river & Plantation of trees with gabion:



*christina.k*  
24/06/2020  
Executive Officer  
Nagar Panchayat Rajmahal

*JC* 24/6/20

**नगर परिषद् कार्यालय,  
साहिबगंज।**

Email :- [nagarparishadsahibganj@yahoo.in](mailto:nagarparishadsahibganj@yahoo.in)

पत्रांक...1135.../न0प0,  
To,

साहिबगंज, दिनांक 26/6/2020

Vinay Kumar Choubey, IAS  
Secretary to Govt.  
UDHD, Govt. of Jharkhand.

Sub :- Regarding latest progress report on various direction issued by the tribunal required for compliance of hon'ble NGT court order related to river Ganga.

Ref :- Hon'ble NGT case O.A No. 200/2014 matter of M.C. Mehta versus union of India ors. order dated 18/12/2019 and letter no. SMCG/UD&HD/NGT/2019/17-64.

Sir,

With refrence to above, as per the Hon'ble NGT court order dated 18.12.2019 in the matter O.A 200/2014, M.C. Mehta versus union of India & ors, the hon'ble NGT court is monitoring the following point to related to River Ganga.

S.No.	Related point	Answer
1	Preventing dumping of solid and other waste in and other waste in and around Ganga in the ULB.	for this ULB has issue 10 acre land at Ghogi (which is 4 km away from bank of ganga river), were plant and dumping site plan is implemented.
2	Clearing old legacy waste dump site near river Ganga.	Sahibganj Akansha enterprises pvt. ltd. Concessionaire has appointed, only one dumpsite contain old legacy waste at malgodown, removing legacy waste is in under process all waste will removed till 01/11/2020.
3	Public awareness and involvement for prevention and control of pollution and control of pollution of Ganga.	For this ULB has organized various activities like : rally, shrmadaan, mukkad natak, Ganga Aarti etc. (Public awareness activities).
4	Regulating activities on and around river gnaga including ghats and other establishments and other direction as mentioned in the last court order dated 8.12.2019, that is hereby enclosed.	Cleantec india pvt. ltd. has appointed for cleaning bank of ganga river and Ghat, one thrash skimmer and 10 labour regularly used for cleaning.

we are sending details regarding as per the Hon'ble NGT court order dated 18.12.2019 in the matter of O.A 200/2014. We have also enclosed photograph of various activities under Namami Ganga for public awareness activities.

Yours Faithfully,

Executive Officer,  
Nagar Prishad, Sahibganj

Letter No...1135.../Dated 26/6/2020...

Copy to :- Director, SUDA, UD&HD, Ranchi for kind information.

Executive Officer,  
Nagar Parishad, Sahibganj

D/: S.hari Office order प्लास्टिक की नहीं कोई शान!! मिटा दो इसका नामो निशान !!















# **Annexure -5**

1191

झारखण्ड सरकार  
खान एवं भूतत्व विभाग  
जिला खनन कार्यालय, धनबाद।

पत्रांक:- 1015 / खनन, दिनांक:- 12 / 12 / 2019

प्रेषक:- जिला खनन पदाधिकारी  
धनबाद।

सेवा में,  
उप निदेशक खान (मु0),  
(श्री आशुतोष प्रसाद)  
खान निदेशालय,  
खान एवं भूतत्व विभाग,  
झारखंड, राँची।

विषय:- NGT नई दिल्ली में दायर वाद संख्या-606/2018 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- भवदीय पत्रांक 2658/एम0, राँची, दिनांक 06.12.2019।

महशय,

उपर्युक्त विषयक वाद संख्या-606/2018 में पारित आदेश दिनांक 12.09.2018 के आलोक में धनबाद जिलान्तर्गत अप्रैल-2018 से अद्यतन Illegal Sand Mining के संदर्भ में किये गये कार्रवाई से संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनुलग्नक-यथोक्त। 17 पन्ने

विश्वासभाजन

12.12.19  
जिला खनन पदाधिकारी,  
धनबाद।

1190

जिला खनन कार्यालय, धनबाद।  
अवैध बालू खनन/परिवहन की रोकथाम के लिए की गयी कार्रवाई की विवरणी

क्र.0	दोषीय निरीक्षण की तिथि	अवैध खनन स्थल की विवरणी	जप्त खनिज/सामग्री/वाहन की सूची	दर्ज प्राथमिकी/शिकायतवाद की विवरणी	मूल्य एवं स्वामित्व की बसूली हेतु की गयी कार्रवाई का विवरणी	बसूली गयी राशि की विवरणी	अभियुक्ति	
1	2	3	4	5	6	7	8	
1	11.05.2018	गोरामता ओपीओ	ट्रैक्टर नं०-JH10BF-5893 (टेलर नं०-JH10BF-3678)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जप्त कर धाना प्रभारी गोरामता ओपीओ को सुपुंड किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
2			ट्रैक्टर इंजन/घेचिस नं०-YP53300366BE (टेलर नं०-JH10BA-1866)	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
3			ट्रैक्टर नं०-JH109L-5273 (टेलर नं०-अंकित नहीं)	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
4			ट्रैक्टर नं०-अंकित नहीं। घेचिस नं०-RFNE06348 (डाला नं०-अंकित नहीं)	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
5			ट्रैक्टर नं०-JH10BF8427. (टेलर नं०-अंकित नहीं है)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00	
6			Power Trak 439 Plus Tractor, Chasis No. T0533464010F	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00	
7		भौसा रेल फाटक	हाइवा नं०-JH09AD-8428	200 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जप्त कर धाना प्रभारी, सुदामडीह को सुपुंड किया गया। JMMC Rule 2004 के नियम 54(5) के तहत खनिज मूल्य जमा करने पर मुक्त किया गया।	20000.00	
8			हाइवा नं०-JH10AR-6667	500 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	25000.00	
9		धनबाद डुमरी पथ में भानटॉड मोड़ के पास।	घेचिस नं०-DNV3035007629, डाला नं०- अंकित नहीं	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00	
10	30.05.2018	सर्रा पूरनाडीह पथ में दीवाना मोड़ करमाटांड के पास	ट्रैक्टर नं०-JH10BG-2993 (टेलर नं०-JH10BG-3549)	100 घनफुट बालू	वाहन को लदे खनिज सहित जप्त कर घालक, वाहन मालिक एवं इसने रुकित व्यक्ति पर मनियाडीह धाना में प्राथमिकी दायर।			
11			सोनासिका ट्रैक्टर नं०-13ZJST61438953, डाला नं०- अंकित नहीं	100 घनफुट बालू	-तदैव-			
12			ट्रैक्टर नं०-JH10BL-2810 (टेलर नं०-JH10BL-5138)	100 घनफुट बालू	-तदैव-			
13			स्वराज ट्रैक्टर नं०-EXYF31419124276, डाला नं०- अंकित नहीं	100 घनफुट बालू	-तदैव-	मनियाडीह धाना काण्ड सं० /2018 दर्ज		
14			ट्रैक्टर नं०-JH10AZ-0195. (टेलर नं०-अंकित नहीं है)	100 घनफुट बालू	-तदैव-			

15			स्वयंज ट्रैक्टर नं- WSPG11419103750, डाला नं- अंकित नहीं	100 घनफुट बालू	-तरीफ-		
16			रोनालिका ट्रैक्टर नं-DI-734, Chassis No HZQSC20600613, (टैलर नं-अंकित नहीं है)	100 घनफुट बालू	-तरीफ-		
17			रोनालिका ट्रैक्टर नं-DI-35, Chassis No HZJSE3935435M, (टैलर नं-अंकित नहीं है)	100 घनफुट बालू	-तरीफ-		
18	30.05.2018	कर्माटोंड	श्री गजलक्ष्मी मंडल, उम्र-45 वर्ष पिता- श्री प्रदलु मंडल, ग्राम-कर्माटोंड, पो- घरक, थाना- मनिवाडीह जिला- धनबाद	बालू	अफीम बालू प्रदान करने पर मनिवाडीह थाना में प्रार्थना की जायेगी।		
19		कर्माटोंड	श्री विष्णु मंडल, उम्र-40 वर्ष पिता- श्री प्रदलु मंडल, ग्राम-कर्माटोंड, पो- घरक, थाना- मनिवाडीह जिला- धनबाद	बालू	अफीम बालू प्रदान करने पर मनिवाडीह थाना में प्रार्थना की जायेगी।		
20		कर्माटोंड	श्री पवन मंडल, उम्र-22 वर्ष पिता- श्री विद्यामणी मंडल, ग्राम-कर्माटोंड, पो- घरक, थाना- मनिवाडीह जिला- धनबाद	बालू	अफीम बालू प्रदान करने पर मनिवाडीह थाना में प्रार्थना की जायेगी।		
21		कर्माटोंड	श्री राजेश मिश्री, उम्र-24 वर्ष पिता- श्री सरयु मिश्री, ग्राम-कर्माटोंड, पो- घरक, थाना- मनिवाडीह जिला- धनबाद	बालू	अफीम बालू प्रदान करने पर मनिवाडीह थाना में प्रार्थना की जायेगी।		
22		कर्माटोंड	श्री करणमंद सोरेन, उम्र-40 वर्ष पिता- श्री प्रभू सोरेन, ग्राम-कर्माटोंड, पो- घरक, थाना- मनिवाडीह जिला- धनबाद	बालू	अफीम बालू प्रदान करने पर मनिवाडीह थाना में प्रार्थना की जायेगी।		
23	06.06.2018	सुदामडीह कोल वाशरी के नीचे दामोदर नदी में।	महिन्द्र B275DI, Chassis No. MBNAUBAEAKJRA02001 डाला नं अंकित नहीं।	100 घनफुट बालू	वाहन को लदे खनिज सहित जला कर यात्रा, वाहन मालिक एवं इसमें संलग्न व्यक्ति पर प्रार्थना की जायेगी।	सुदामडीह थाना क्रमांक 80 / 2018 दर्ज	
24			ट्रैक्टर सं- JH110AN-6148, (डाला नं अंकित नहीं)	100 घनफुट बालू	-तरीफ-		
25			ट्रैक्टर सं- JH110N-1024 (डाला नं- JH109AA-6457)	100 घनफुट बालू	-तरीफ-		
26			महिन्द्र B275DI, SI. No RAE002672DI	100 घनफुट बालू	-तरीफ-		
27			महिन्द्र B275DI, Chassis No. MBNAAADAPJRL00038 डाला नं अंकित नहीं।	100 घनफुट बालू	-तरीफ-		
28	28.06.2018	पुल्की, धनबाद।	ट्रैक्टर सं- JH10AK-5018	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर थाना प्रभारी पुल्की को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
29	03.07.2018	गोविन्दपुर, धनबाद।	टाटा 407 सं- JH11F-0498	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर थाना प्रभारी गोविन्दपुर को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
30	06.07.2018	निरसा, धनबाद।	ट्रैक्टर सं- JH10R-5149 (डाला नं- JH10R-5150)	100 घनफुट स्टोन पिप	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर थाना प्रभारी निरसा को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00

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31	06.07.2018	सरपंचदेवा धनबाद।	ट्रक सं०-BR17G-7353	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायधिक दफ्तरिकारी धनबाद को सुविधा किया गया।	वाहन को लदे खनिज सहित जका कर धाना प्रगती प्रस्तावित को सुविधा किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
32	09.07.2018	कागुबधाना ओपीओ धनबाद।	महीन्दा ट्रैक्टर B-275D1 घेचिस न०-MBNABALAKHRG01374 डाला न० (नबर अंकित नहीं)	100 घनफुट बालू	वाहन को लदे खनिज सहित जका कर धाना प्रगती प्रस्तावित को सुविधा किया गया।	कागुबधाना ओपीओ धाना कांक सं० /2018 दर्ज	-
33			महीन्दा ट्रैक्टर ALT-400 घेचिस न०-T05128661JU डाला न० JH10BH-0938	100 घनफुट बालू			-
34			Powertrack 434 Plus घेचिस न०-T053370168KG डाला न० (नबर अंकित नहीं)	100 घनफुट बालू			-
35	09.07.2018	पयेल ओपीओ धनबाद।	महीन्दा ट्रैक्टर B-275D1 घेचिस न०-MBNABAEAKHRD00908 डाला न० (नबर अंकित नहीं)	100 घनफुट बालू	वाहन को लदे खनिज सहित जका कर धाना प्रगती प्रस्तावित को सुविधा किया गया।	पयेल ओपीओ धाना कांक सं० /2018 दर्ज	-
36			Powertrack घेचिस न०-T053174417LG डाला न० (नबर अंकित नहीं)	100 घनफुट बालू			-
37			Powertrack घेचिस न०-T053166601KG डाला न० (नबर अंकित नहीं)	100 घनफुट बालू			-
38	11.07.2018	तोपचौबी धनबाद।	ट्रैक्टर सं०-JH11K-1891, डाला न०-JH11K1892	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायधिक दफ्तरिकारी धनबाद को सुविधा किया गया।	वाहन को लदे खनिज सहित जका कर धाना प्रगती प्रस्तावित को सुविधा किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
39			ट्रैक्टर घेचिस न०-T053366661KG, इंजन न०-E3411647 (डाला न०-अंकित नहीं)	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00
40	17.07.2018	निरसा धनबाद।	ट्रैक्टर सं०-JH10AY-1203 (डाला न०-JH10AY-3107)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायधिक दफ्तरिकारी धनबाद को सुविधा किया गया।	वाहन को लदे खनिज सहित जका कर धाना प्रगती प्रस्तावित को सुविधा किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
41			JH109L-0224 (डाला न०- अंकित नहीं है)	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00
42			Power Track 439F1, घेचिस न०-T053369442KG	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00
43	31.07.2018	पुटकी, धनबाद।	ट्रैक्टर सं०-JH109AB-1703 (डाला न०-अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायधिक दफ्तरिकारी धनबाद को सुविधा किया गया।	वाहन को लदे खनिज सहित जका कर धाना प्रगती प्रस्तावित को सुविधा किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
44			ट्रैक्टर इंजन न०-3100BL63J591624F3	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00
45	31.07.2018	तोडापट्टी स्थित डोगा घाट, धनबाद।	ट्रैक्टर सं०-JH10BM-0296, डाला न०-JH10BM-7380	100 घनफुट बालू	वाहन को लदे खनिज सहित जका कर धाना प्रगती प्रस्तावित को सुविधा किया गया।	महुदा धाना कांक सं० /2018 दर्ज	-
46			ट्रैक्टर सं०-JH09AB-6518, डाला न०-JH09AB-2938	100 घनफुट बालू			-
47			ट्रैक्टर सं०-JH10BK-4410, डाला न०-JH10BK-2887	100 घनफुट बालू			-

48	03.08.2018	धर्मावना ओपीओ, धनबाद।	ट्रैक्टर नं०- JH09R-6765 (डाला नं० अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(6) के तहत मुक्त न्यायिक दस्तावेजों के धनबाद को सुविधा किया गया।	वाहन को लदे खनिज सहित जवाब कर धाना प्रभाषी धर्मावना ओपीओ को सुविधा किया गया। JMMC Rule 2004 के नियम 54(6) के तहत पर मुक्त किया गया।	5000.00	
49			ट्रैक्टर नं० अंकित नहीं, ट्रैक्टर इंजन नं० MBNADAEXPJRL04146, डाला नं० MBM-2387	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00	
50			ट्रैक्टर/डाला नं०-अंकित नहीं, चेचिसा नं० MBNADAFAK11RM00266	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00	
51	14.08.2018	लोदना पोस्ट, धनबाद।	ट्रैक्टर नं०-JH10AY-9560	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(6) के तहत मुक्त न्यायिक दस्तावेजों के धनबाद को सुविधा किया गया।	वाहन को लदे खनिज सहित जवाब कर धाना प्रभाषी जोरफोन्डर को सुविधा किया गया। JMMC Rule 2004 के नियम 54(6) के तहत पर मुक्त किया गया।	5000.00	
52			Power track Euro37, चेचिसा नं०-T053326922KF, (ट्रैक्टर/डाला नं० अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(6) के तहत मुक्त न्यायिक दस्तावेजों के धनबाद को सुविधा किया गया।	वाहन को लदे खनिज सहित जवाब कर धाना प्रभाषी राजगज को सुविधा किया गया। JMMC Rule 2004 के नियम 54(6) के तहत पर मुक्त किया गया।	5000.00	
53	19.08.2018	डोमनपुर मोड से राजगज धाना के पास	Mahindra B275DI, चेचिसा नं०-NYNB00897 (ट्रैक्टर/डाला नं० स्पष्ट नहीं है)	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00	
54			Swraj 755FE, चेचिसा नं०-WSTB31419151192 (ट्रैक्टर/डाला नं० अंकित नहीं)	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00	
55			Sonalka DE35 SR No. 1006054EB/चेचिसा नं०-AZJSG720129S3	100 घनफुट बालू	-तदेव-	-तदेव-	5000.00	
56	08.09.2018	दामोदर नदी स्थित मौजा बरबेन्दिया, अचल निरसा।	आइशर 380 ट्रैक्टर, चेचिसा नं०-926713172263	100 घनफुट बालू	वाहन को लदे खनिज सहित जवाब कर धाना, वाहन मालिक एवं इसमें संबंधित व्यक्ति पर प्राथमिकी दायर।	निरसा धाना काण्ड नं०/2018 दर्ज	-	
57			श्री अशोक कुमार मठल एवं किशोर मठल, पिता-सुधो विश्वनाथ मठल, साकिन+पं०-बरबेन्दिया, धाना-निरसा, जिला-धनबाद।	बालू	अधिकांश पर निरसा धाना में प्राथमिकी दायर।	-		
58			श्री मधुसूदन मराण्डी, पिता-अनंद मराण्डी, साकिन-विशाल पहाड़ी, पं०-बरबेन्दिया, धाना-निरसा, जिला-धनबाद।	बालू	अधिकांश पर निरसा धाना में प्राथमिकी दायर।	-		
59	10.09.2018		श्री देवीलाल मराण्डी, पिता-ईश्वर मराण्डी, साकिन-विशाल पहाड़ी, पं०-बरबेन्दिया, धाना-निरसा, जिला-धनबाद।	बालू	अधिकांश पर निरसा धाना में प्राथमिकी दायर।	-		निरसा धाना काण्ड नं० 0299/18 दर्ज।
60			श्री नविलाल मराण्डी, पिता-सुधो लज्जतम मराण्डी, साकिन-विशाल पहाड़ी, पं०-बरबेन्दिया, धाना-निरसा, जिला-धनबाद।	बालू	अधिकांश पर निरसा धाना में प्राथमिकी दायर।	-		
61			श्री नूतनाथ मराण्डी एवं अन्य, पिता-पुपु माण्डी, साकिन-विशाल पहाड़ी, पं०-बरबेन्दिया, धाना-निरसा, जिला-धनबाद।	बालू	अधिकांश पर निरसा धाना में प्राथमिकी दायर।	-		



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62	26.09.2018	बरयडा, धनबाद।	Eicher Tractor, Chassis No. 922414199606	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर धाना प्रभारी बरयडा को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
63	27.09.2018	पुटकी, धनबाद।	Sonalika DI-35 चेचिस नं०-MZJSF544456SM	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर धाना प्रभारी पुटकी को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
64	27.09.2018	तेलमोचो के दामोदर नदी विहत सोगा घाट, अंचल बाघमास।	महीन्द्रा B-275DI, Chasis No. RYNB02015	100 घनफुट बालू	वाहन को लदे खनिज सहित जला कर धाना प्रभारी एच इरम सलिल व्यक्ति पर प्राथमिकी दायर।	महुदा धाना कान्ड सं० /2018 दर्ज	-	
65			ट्रैक्टर सं०-JH10BL-7969, डाला नं०-JH10BL-1328	100 घनफुट बालू			-	
66			ट्रैक्टर सं०-JH09Y-9785 (डाला नं० अंकित नहीं)	100 घनफुट बालू			-	
67			ट्रैक्टर सं०-JH10AY-2619 (डाला नं० अंकित नहीं)	100 घनफुट बालू			-	
68			ट्रैक्टर सं०-JH09AH-9260, डाला नं०-JH09AJ7790	100 घनफुट बालू			-	
69			ट्रैक्टर सं०-JH09AC-6137, डाला नं०-JH09AC-6675	100 घनफुट बालू			-	
70	04.10.2018	गलफरवाडी, थाना के पास।	ट्रैक्टर सं० JH10BN-0428, डाला सं० JH10BN-0951	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर धाना प्रभारी गलफरवाडी को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
71			Eicher Model-380, Engine No. J19384, Chassis No. 926313154513	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर धाना प्रभारी गलफरवाडी को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
72	04.10.2018	कतरास, थाना के पास।	ट्रैक्टर सं० JH10J-6476, डाला सं० JH10J-6477	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर धाना प्रभारी कतरास को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
73	04.10.2018	कलियासोत बाजार के पास।	ट्रैक्टर सं० JH10AC-3010 (डाला सं० अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर धाना प्रभारी कालुखान को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
74			ट्रैक्टर सं० JH10BK-4410 (डाला सं० JH10BK-2887)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जला कर धाना प्रभारी महुवन को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	

75	04.10.2018	भधुवन थाना के सामने।	ट्रैक्टर सं० JH10AZ-8971 (डाला सं० JH10AZ-0631)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
76			ट्रैक्टर सं० JH09AE-1789 (डाला सं० JH09AE-9626)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
77			ट्रैक्टर सं० JH09W-8815 (डाला सं० अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
78	05.10.2018	गोविन्दपुर थाना के पास।	ट्रैक्टर सं० JH10BF-3790 (डाला सं० JH10BF-4991)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रमारी गोविन्दपुर को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुज्त किया गया।	5000.00
79			ट्रैक्टर सं० JH11U-6847 (डाला सं० JH11U-3373)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रमारी मनियाडीह को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुज्त किया गया।	5000.00
80	09.10.2018	मनियाडीह थाना के सामने।	ट्रैक्टर/डाला सं०-अंकित नहीं, स्वराज 735KE, इंजन सं०-391354/ASWNI6931, चेचिस नं०- WYTN31419144914	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
81			ट्रैक्टर सं० JH10BB-3552 (डाला सं० JH10BB-6747)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
82			ट्रैक्टर/डाला सं०-अंकित नहीं, स्वराज 735KE, इंजन सं० 391354/GF005744A, चेचिस नं०- WSTA31419102469	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
83	12.10.2018	कालूवथान थाना के सामने।	ट्रैक्टर सं० JH10J-8899	100 घनफुट पत्थर	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रमारी कालूवथान को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुज्त किया गया।	5000.00
84			ट्रैक्टर सं० JH10BP-1490 (डाला सं० JH10BP-9562)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
85	12.10.2018	गलफरबाड़ी थाना के सामने।	ट्रैक्टर सं० JH10BB-4448 (डाला नं० JH10BB-3756)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रमारी गलफरबाड़ी को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुज्त किया गया।	5000.00

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86			ट्रैक्टर सं० JH110BL-8685 (डाला सं० JH110BL-3426)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	-तदैव-	5000.00
87	12.10.2018	भलियपुर थाना के सामने।	ट्रैक्टर सं० JH10AW-3104 (डाला सं० JH10AW-4601)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रभारी बलियापुर को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
88	27.10.2018	मधुवन थाना के सामने।	सोनालिका सिंकदर ट्रैक्टर सं० चेचिसा नं० EYAS476194853 (डाला नं० अंकित नहीं)	100 घनफुट चिप्पा	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रभारी मधुवन को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
89	27.10.2018	महुदा थाना के सामने।	ट्रैक्टर सं० JH10AX-2927 (डाला नं० JH10AX-9753)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रभारी महुदा को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
90	27.10.2018	घर्नाबौघ ओ०पी० थाना के सामने।	ट्रैक्टर सं० JH10AF-6783 (डाला नं० JH10AF-6784)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रभारी घर्नाबौघ ओ०पी० को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
91			ट्रैक्टर सं० JH10AT-0402 (डाला नं० JH10AT-3887)	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
92	27.10.2018	पुटकी थाना के सामने।	ट्रैक्टर सं० JH10AX-2927 (डाला नं० JH10AX-9753)	400 घनफुट बालू	-	वाहन को लदे खनिज सहित जब्त कर धाना प्रभारी पुटकी को सुर्पुद किया गया। परिवहन खालान प्रस्तुत करने पर खनिज सहित विमुक्त किया गया।	-
93	27.10.2018	सोनारडीह ओ०पी० थाना के सामने।	सोनालिका DI-35 KZJST69050253 (डाला/ट्रैक्टर नं० अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रभारी सोनारडीह ओ०पी० को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
94			ट्रैक्टर सं० JH09T-0457 (डाला नं० JH09AA-4325)	-	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रभारी चिरकुण्डा को सुर्पुद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	2000.00
95			ट्रैक्टर सं० JH10AQ-0508 (डाला नं० JH10AQ-1546)	-	-तदैव-	-तदैव-	2000.00
96			ट्रैक्टर सं० JH10AX-9723 (डाला नं० JH10AX-3396)	-	-तदैव-	-तदैव-	2000.00
97	20.10.2018	चिरकुण्डा थाना	ट्रैक्टर सं० JH10AQ-1032 (डाला नं० JH10AQ-4262)	-	-तदैव-	-तदैव-	2000.00

98		के सामने।	Sonalika DI-734, इंजन नं० BR44G5506	-	-तदव-	-तदव-	2000.00	
99			ट्रैक्टर सं० JH10BJ-3523 (डाला नं० अंकित नहीं)	-	-तदव-	-तदव-	2000.00	
100			ट्रैक्टर सं० JH10G-7019 (डाला नं० अंकित नहीं)	-	-तदव-	-तदव-	2000.00	
101			ट्रैक्टर सं० JH10BF-4587 (डाला नं० JH10BF-8406)	-	-तदव-	-तदव-	2000.00	
102			ट्रैक्टर सं० BR3G-4439 (डाला नं० अंकित नहीं)	-	-तदव-	-तदव-	2000.00	
103			Powertrak-434BS, Engine No. E3342035, Chasis No. T053306240DE	-	-तदव-	-तदव-	2000.00	
104			ट्रैक्टर सं० JH10AK-0457 (डाला नं० अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दस्तावेजकारी धनवाद को सूचित किया गया।	वाहन को लदे खनिज सहित जल कर धाना प्रभारी भीरा ओ०पी० को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
105	30.10.2018	भीरा ओ०पी० धाना के सामने।	ट्रैक्टर सं० JH10BJ-9849 (डाला नं० JH10BJ-3340)	100 घनफुट बालू	-तदव-	-तदव-	5000.00	
106			ट्रैक्टर सं० JH09Y-3982 (डाला नं० JH09Y-6376)	100 घनफुट बालू	-तदव-	-तदव-	5000.00	
107			ट्रैक्टर सं० JH10BF-0155 (डाला नं० JH10BF-7327)	100 घनफुट बालू	-तदव-	-तदव-	5000.00	
108			ट्रैक्टर सं० BR25A-5173 (डाला नं० BR25A-5174)	100 घनफुट बालू	-तदव-	-तदव-	5000.00	
109	02.11.2018	तोपचौकी धाना के सामने।	स्वराज 765FE (ट्रैक्टर/डाला सं० अंकित नहीं) चेचिस सं० WYTN31419144901	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दस्तावेजकारी धनवाद को सूचित किया गया।	वाहन को लदे खनिज सहित जल कर धाना प्रभारी तोपचौकी को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
110			एस्कॉर्टस ट्रैक्टर (ट्रैक्टर/डाला सं० अंकित नहीं) चेचिस सं० T0533890390G	100 घनफुट बालू	-तदव-	-तदव-	5000.00	
111	03.11.2018	तोपचौकी धाना के सामने।	Sonalika Tractor चेचिस सं० HZQST657930SM	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दस्तावेजकारी धनवाद को सूचित किया गया।	वाहन को लदे खनिज सहित जल कर धाना प्रभारी तोपचौकी को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
112			Mahindra B275DI, S.R. No. NDN4093139	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दस्तावेजकारी धनवाद को सूचित किया गया।	वाहन को लदे खनिज सहित जल कर धाना प्रभारी कालूस्थान को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
113	28.11.2018	कालूस्थान धाना के सामने।	Powertrac 439, चेचिस सं० T053324917KF, इंजन नं०-E3363503	100 घनफुट पत्थर	-तदव-	-तदव-	5000.00	
114			ट्रैक्टर सं०-JH10BK-7996, (डाला सं० JH10BK-1147)	100 घनफुट बालू	-तदव-	-तदव-	5000.00	

06.12.2018	कतरास मोड मार्ग	Sonalika DI-35, Chasis Serial No- JZJSF57972953	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जबर कर धाना प्रभारी राजगंज को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
		Escoats Limited, Engine No.- E3366005	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
		Sonalika Tractors, Chasis No. DZJSG780910S3	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
		Swaraj 735FE, Chasis No.- WSTA31419148616	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
		Sonalika DI-42RX, Chasis No.- JZYS1674245S3	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
10.12.2018	राजगंज हाई स्कूल के सामने	वाहन सं० JH09AB-0862	400 घनफुट स्टोन चिप्स	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जबर कर धाना प्रभारी राजगंज को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	20000.00	
12.12.2018	गोविन्दपुर-साहेब गंज पथ में कपुरिया के पास	ट्रक सं० BIR-2935	400 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जबर कर धाना प्रभारी राजगंज को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	20000.00	
		ट्रक सं० OR16B-9194	400 घनफुट बालू	-तदैव-	-तदैव-	20000.00	
		ट्रक सं० BR17A-5093	50 घनफुट बालू	-तदैव-	-तदैव-	2500.00	
	बिरसा, धनबाद।	ट्रैक्टर/डाला नं० अंकित नहीं-ACE DI-554-NG, चेचिस नं०-PAG850027899	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जबर कर धाना प्रभारी बिरसा को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
		ट्रैक्टर सं० JH09L-0224	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
	कुरखड़ा, धनबाद।	TATA 407-MT Chasis No. MAT505243J8009318	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जबर कर धाना प्रभारी कुरखड़ा को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	10000.00	
127	38.01	सोनारडीह पी०पी० धनबाद।	ट्रैक्टर सं०-JH09-4659 (डाला नं-A/F)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जबर कर धाना प्रभारी सोनारडीह पी०पी० को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
128			ट्रैक्टर सं०-JH10BQ-9218 (डाला नं-JH10BQ-1385)	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00

129	18.01.2019	मुनीडीह ओपीओ, धनबाद।	ट्रैक्टर/डाला नं-अंकित नहीं, चेचिस नं- BZJSD274753/35	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तरीकारी, धनबाद को सूचित किया गया।	वाहन को लटे खनिज सहित जल कर धाना प्रगरी मुनेडीह ओपीओ को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
130	18.01.2019	म्हुबन, धनबाद।	ट्रैक्टर सं- JH10AT-7746 (डाला नं-अंकित नहीं)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तरीकारी, धनबाद को सूचित किया गया।	वाहन को लटे खनिज सहित जल कर धाना प्रगरी म्हुबन को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
131	21.01.2019	कोलाहीर बस्ती, टुण्डी धनबाद।	SAWARAJ 735 FE ट्रैक्टर जिसका मॉडल नं- 735 YEAR WS, ENGINE NO - 39.1354/SYH12098, CHASSIS No- WSTH 31419107585	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तरीकारी, धनबाद को सूचित किया गया।	वाहन को लटे खनिज सहित जल कर धाना प्रगरी टुण्डी को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
132			SONALIKA ट्रैक्टर जिसका मॉडल नं- DI 35, ENGINE NO - 3100FL63G568666F3 तथा CHASSIS No- EZJSF57550153	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
133	05.02.2019	तेतुलमारी, धनबाद।	ट्रैक्टर सं JH10BG-4373	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तरीकारी, धनबाद को सूचित किया गया।	वाहन को लटे खनिज सहित जल कर धाना प्रगरी तेतुलमारी को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
134	28.02.2019	गलफरबाडी ओपीओ के पास, धनबाद।	सोनालीका DI-47 चेचिस सं- JZVSG77179253	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तरीकारी, धनबाद को सूचित किया गया।	वाहन को लटे खनिज सहित जल कर धाना प्रगरी गलफरबाडी ओपीओ को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
135			आयशर 380 चेचिस सं- 927313104709	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
136			ट्रैक्टर सं JH10BS-6628	100 घनफुट मिट्टी	-तदैव-	-तदैव-	5000.00
137			ट्रैक्टर सं JH10PH-3349 डाला सं- अंकित नहीं।	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
138	19.03.2019	महुदा थाना के पास, धनबाद।	ट्रैक्टर सं/डाला सं-अंकित नहीं, चेचिस नं- JZJSG772563S3	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तरीकारी, धनबाद को सूचित किया गया।	वाहन को लटे खनिज सहित जल कर धाना प्रगरी महुदा थाना को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	25000.00
139			ट्रैक्टर सं JH09R-9536, डाला सं JH09R-9537	100 घनफुट बालू	-तदैव-	-तदैव-	25000.00
140	29.03.2019	सरायडेला थाना के पास, धनबाद।	ट्रैक्टर सं JH10AK-6806, (डाला सं-अंकित नहीं है)	100 घनफुट पत्थर	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तरीकारी, धनबाद को सूचित किया गया।	वाहन को लटे खनिज सहित जल कर धाना प्रगरी सरायडेला थाना को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	20000.00

141	29.03.2019	ट्रकडी थाना के पास, धनबाद।	ट्रैक्टर चेचिस नं० NBHAG4RACKTAG1K23, इंजन नं० 331008SZP10559	100 घनफुट बालू	JMAMC Rule 2994 के नियम 54(5) के तहत मूल्य आर्थिक दृष्टिकोण से अनुमान को सुनिश्चित किया गया।	वाहन को लदे खनिज सहित जला कर धाला प्रकृति ट्रकडी थाना को सुनिश्चित किया गया। JMAMC Rule 2994 के नियम 54(5) के तहत पर मूल्य किया गया।	50000.00	
142	29.03.2019	ट्रकडी थाना के पास, धनबाद।	ट्रैक्टर सं० JH10AY-5059, डाला सं० JH10AY-8732	100 घनफुट बालू	JMAMC Rule 2994 के नियम 54(5) के तहत मूल्य आर्थिक दृष्टिकोण से अनुमान को सुनिश्चित किया गया।	वाहन को लदे खनिज सहित जला कर धाला प्रकृति ट्रकडी थाना को सुनिश्चित किया गया। JMAMC Rule 2994 के नियम 54(5) के तहत पर मूल्य किया गया।	5000.00	
143			ट्रैक्टर सं०/डाला नं०-अंकित नहीं, चेचिस सं०-BZJSU473422SM	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
144	30.03.2019	सारायदेला थाना के पास, धनबाद।	ट्रक निबंधन सं० NL0IK-3953	100 घनफुट बालू	JMAMC Rule 2994 के नियम 54(5) के तहत मूल्य आर्थिक दृष्टिकोण से अनुमान को सुनिश्चित किया गया।	वाहन को लदे खनिज सहित जला कर धाला प्रकृति सारायदेला थाना को सुनिश्चित किया गया। JMAMC Rule 2994 के नियम 54(5) के तहत पर मूल्य किया गया।	20000.00	
145			ट्रक निबंधन सं० BR01A-9521	100 घनफुट बालू	-तदैव-	-तदैव-	20000.00	
146	15.04.2019	निरसा थाना क्षेत्रान्तर्गत सिजुआ घाट से।	ट्रक सं० HR38B-2188	400 घनफुट बालू	वाहन का लदे खनिज सहित जला कर धाला प्रकृति निरसा थाना को सुनिश्चित किया गया।	-	-	
147			ट्रक सं० BR13G-8386	400 घनफुट बालू		-	-	
148			मालवाहक 407 सं० JH10S-6544	200 घनफुट बालू		-	-	
149			मालवाहक 407 सं० JH10A-6954	200 घनफुट बालू		-	-	
150			मालवाहक 407 सं० JH10H-9431	200 घनफुट बालू		-	-	
151			ट्रैक्टर सं०/डाला सं०-अंकित नहीं, चेचिस नं०-H053337264AF	100 घनफुट बालू		-	-	
152			स्वराज 735FE, इंजन नं०- 391354/SPL11472A, चेचिस सं०-WWTL30705040486	100 घनफुट बालू		-	-	
153	स्वराज 735FE, ट्रैक्टर सं०- JH11S-0656, डाला सं०-अंकित नहीं।	100 घनफुट बालू	-	-				
154	महिन्द्र B275 DI, ट्रैक्टर सं०- JH09AG-4150, डाला सं०- JH09AL-0235	100 घनफुट बालू	-	-				
155	19.04.2019	तिलोरी स्थान रेलवे फाटक के पास।	Escort Limited, इंजन नं०- E3366005, चेचिस सं०-T053326922KF	100 घनफुट बालू	वाहन को लदे खनिज सहित जला कर धाला प्रकृति तिलोरी स्थान रेलवे फाटक पर प्राथमिकी दायर।	-	-	
156			Massey Ferguson, इंजन नं०- KJ533406841, चेचिस सं०- MEAOE761KJ2219172	100 घनफुट बालू		-	-	
157			Poweriac 434 Plus, इंजन नं०- E3403486, चेचिस सं०-T053359657GF	100 घनफुट बालू		-	-	

158			Tohy Deene 5039D, इंजन नं०- PY3029D448133, चेचिस सं०-IVY5039DKHA003386	100 घनफुट बालू			
159	19.04.2019	सुदामहीह थाना के पास, धनबाद।	ट्रैक्टर सं० JH09AA-3271, डाला सं० JH09AA-6457	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
160	25.04.2019	मधुवन थाना के पास, धनबाद।	Mahindra B275DI, चेचिस नं० MBNABAEAK J.R.D 2429	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुज्त प्राथमिक दफ्तरीकरण के धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जवा कर धाना प्रपती मधुवन थाना को सुदुर किया गया।	5000.00
161			Mahindra B275DI, चेचिस नं० MBNABAEAK J.R.F Q 5572	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
162			Mahindra B275DI, चेचिस नं० MBNAAADAP J.R.F	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
163			ट्रैक्टर इंजन नं० D36490	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
164	16.05.2019	महुदा थाना के पास।	ट्रैक्टर सं० JH09Y-9262	100 घनफुट बालू	वाहन को लदे खनिज सहित जवा कर धाना, वाहन मालिक एव इसमें सलिल व्यक्ति पर प्राथमिकी दायर।	-	-
165			ट्रैक्टर सं० JH10BJ-3653 (डाला सं०-JH10BJ-9897)	100 घनफुट बालू		-	-
166	18.05.2019	पूर्वी टुण्डी अचलान्तर्गत पाण्डुरा-बैजरा के पास, धनबाद।	ट्रक सं० BR1G-2885	400 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुज्त प्राथमिक दफ्तरीकरण के धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जवा कर धाना प्रपती पूर्वी टुण्डी थाना को सुदुर किया गया।	20000.00
167			ट्रक सं० UP60D-8466	400 घनफुट बालू	-तदैव-	-तदैव-	20000.00
168			ट्रक सं० BEY-1023	400 घनफुट बालू	-तदैव-	-तदैव-	20000.00
169	29.05.2019	टुण्डी थाना के पास।	ट्रैक्टर सं० JH10BR-7132, (डाला नं०-JH10BR-1970)	100 घनफुट बालू	वाहन को लदे खनिज सहित जवा कर धाना, वाहन मालिक एव इसमें सलिल व्यक्ति पर प्राथमिकी दायर।	-	-
170			सोनातिका ट्रैक्टर चेचिस नं० T66375353	100 घनफुट बालू		-	-
171			स्वराज ट्रैक्टर सं० JH10BP-6712, (डाला नं०-JH10BP-0142)	100 घनफुट बालू		-	-
172			सोनातिका ट्रैक्टर चेचिस नं० BZJSG70602453	100 घनफुट बालू		-	-
173	31.05.2019	श्री निवास कुमार तिवारी थाना-तोपखोली।	श्री निवास कुमार तिवारी थाना-श्री हरि प्रसाद तिवारी, ग्राम-घायाविका, पोड-राजगंज, थाना-राजगंज, जिला-धनबाद।	पत्थर	अधैय पत्थर उत्खनन कर्ता पर तोपखोली थाना से प्राथमिकी दायर।	-	-
174	18.06.2019	अशोक सिन्डिकॉन लि० के कैंप के पास, थाना महुदा, जिला-धनबाद।	ट्रैक्टर सं०-JH10AP-8542	100 घनफुट बालू	वाहन को लदे खनिज सहित जवा कर धाना, वाहन मालिक एव इसमें सलिल व्यक्ति पर प्राथमिकी दायर।	-	-
175			ट्रैक्टर इंजन सं०-331008/SZA00038, ट्रैक्टर सं०-JH10DL-3060	100 घनफुट बालू		-	-
176			ट्रैक्टर सं०-JH10AS-6755, टेलर सं०-JH10AS-7548	100 घनफुट बालू		-	-
177			महिन्दा B-275DI इंजन सं०-RZZ2EANG314	100 घनफुट बालू		-	-
178			ट्रैक्टर सं०-JH09X-9368, टेलर सं०-अंकित नहीं	100 घनफुट बालू		-	-
179			ट्रैक्टर सं०-JH09AX-0597, डाला सं०-JH09AK-1262	100 घनफुट बालू		-	-
180			ट्रैक्टर सं०-JH09A-9561	100 घनफुट बालू		-	-

181			सोनलिका 03-714, इजन नं०-AZQSE405539SM	100 घनफुट बालू				
182			सोनलिका DI-35RX, इजन सं०-3100FLU83G751787F18	100 घनफुट बालू				
183			407 नं० JH10H-4997	100 घनफुट बालू				
184			407 नं० JH10U-3478	100 घनफुट बालू				
185			407 नं० JH10U-9050	100 घनफुट बालू				
186			407 नं० JH10AR-3355	100 घनफुट बालू				
187			407 नं० JH01M-9922	100 घनफुट बालू				
188	20.06.2019	राजगंज थाना क्षेत्र के डोमनपुर मोड़ के पास।	ट्रैक्टर सं० JH10BN-3758, डाला नं०-JH10BN-7073	100 घनफुट बालू	वाहन को लदे खनिज सहित जप्त कर चालक, वाहन मालिक एवं इसमें सलिप्त व्यक्ति पर प्राथमिकी दायर।			
189			ट्रैक्टर सं० JH10BB-3552, डाला नं०-JH10BB-6747	100 घनफुट बालू				
190			ट्रैक्टर सं० JH10AU-3429, डाला नं०-JH10AU-8399	100 घनफुट बालू				
191			ट्रैक्टर सं० JH10BE-0751, डाला नं०-अंकित नहीं	100 घनफुट बालू				
192			ट्रैक्टर सं० JH10BG-2921	100 घनफुट बालू				
193			INDOFARM ट्रैक्टर चेचिसा नं० ANV3040005601	100 घनफुट बालू				
194			ट्रैक्टर सं० JH10BL-8921, डाला नं०-JH10BL-1581	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जप्त कर धाना प्रभारी निरसा थाना को सुर्पद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
195	21.06.2019	निरसा थाना के पास, धनबाद।	ट्रैक्टर सं०/डाला सं० अंकित नहीं, Mahindra B75 DI - RFNE00685DE	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
196			ट्रैक्टर सं०/डाला सं० अंकित नहीं, Mahindra B75 DI - MBNAAADBPJR-J00491	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
197			ट्रैक्टर सं०/डाला सं० अंकित नहीं New Holend 3030 बल्लू रंग का है।	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
198	27.06.2019	पूर्वी दुण्डी थाना के पास, धनबाद।	ट्रक सं० OR09F-0554	400 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जप्त कर धाना प्रभारी पूर्वी दुण्डी थाना को सुर्पद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	20000.00	
199			ट्रक सं० BR21G-9831	400 घनफुट बालू	-तदैव-	-तदैव-	20000.00	
200			ट्रैक्टर सं० JH10BQ-1370, टेलर नं० JH10BQ-6812	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
201	04.07.2019	निरसा थाना, जिला धनबाद।	ट्रक सं० HR55G-5273	250 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जप्त कर धाना प्रभारी निरसा थाना को सुर्पद किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	12500.00	

202			हाइवा सं० JH10G-8404	300 घनफुट बालू	-तदैव-	-तदैव-	15000.00	
203			ट्रक सं० UP-78AT-5162	250 घनफुट बालू	-तदैव-	-तदैव-	12500.00	
204	15.07.2019	पूर्वी दुण्डी अंचल में स्थित बैजरा पुल के समीप।	ट्रैक्टर सं० JH10AZ-7328	100 घनफुट बालू	वाहन को लदे खनिज सहित जप्त कर घातक, वाहन मालिक एवं इसमें सलिप्त व्यक्ति पर प्राथमिकी दायर।	-	-	
205			ट्रक सं० BER-6227	200 घनफुट बालू		-	-	
206			ट्रक सं० BR17B-8411	200 घनफुट बालू		-	-	
207			ट्रक सं० OR16B-1465	200 घनफुट बालू		-	-	
208			ट्रक सं० BIR-2935	200 घनफुट बालू		-	-	
209			ट्रक सं० LOB 41-O-9391	200 घनफुट बालू		-	-	
210			ट्रक सं० LOB 37-6093	200 घनफुट बालू		-	-	
211			ट्रक सं० BR20G-9919	200 घनफुट बालू		-	-	
212			ट्रक सं० OR 09D-5432	200 घनफुट बालू		-	-	
213			15.07.2019	लोहापट्टी नदी के डोंगा घाट में		धनजय महतो, उम्र-45 वर्ष, पिता-स्व० मनु महतो, ग्राम-लोहापट्टी, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू	अवैध बालू स्टॉक कर्ता पर महुदा थाना में प्राथमिकी दायर।
214	हिरालाल महतो, उम्र-35, पिता-स्व० वकुल महतो, ग्राम-लोहापट्टी, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू			-	-		
215	नवीन कुमार महतो, उम्र-23 वर्ष, पिता-श्री वकुल महतो, ग्राम-तेलमोच्चो, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू			-	-		
216	शिवु महतो, उम्र-36 वर्ष, पिता-स्व० सीताराम महतो, ग्राम-तेलमोच्चो, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू			-	-		
217	15.07.2019	तेलमोच्चो नदी घाट में	छोटू राम, उम्र-40 वर्ष, पिता-किरी राम, ग्राम-तेलमोच्चो, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू	अवैध बालू स्टॉक कर्ता पर महुदा थाना में प्राथमिकी दायर।	-	-	
218			जितेंद्र तुरी, उम्र-22 वर्ष, पिता-स्व० हरभजन तुरी, ग्राम-तेलमोच्चो, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू		-	-	
219			भागन तुरी, उम्र-38 वर्ष, पिता-राधो तुरी, ग्राम-तेलमोच्चो, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू		-	-	
220			राजू राम, उम्र-38 वर्ष, पिता-रामजीत राम, ग्राम-तेलमोच्चो, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू		-	-	
221			कमल राम, उम्र-40 वर्ष, पिता-उत्तम रवीदास, ग्राम-तेलमोच्चो, पो०-समनगरगढ़, थाना-महुदा, जिला-धनबाद।	बालू		-	-	
222	22.07.2019	राजमंज धाना के पास,	सोनालिका A/F, चेचिस नं०-BZSS81375153	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जप्त कर धाना प्रमारी राजमंज धाना को सुरक्षित किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर जप्त किया गया।	5000.00	

227		धनबाद।	सोनलिका ट्रैक्टर नं० JH11U-6847	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
228			स्वराज ट्रैक्टर चेचिस नं० - WYTN1419144914	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
229			स्वराज ट्रैक्टर चेचिस नं० - WSTG31419102469	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
226	27.07.2019	तोपखोली धाना के पास धनबाद।	महिन्द ट्रैक्टर चेचिस नं० MBNAAAVAPRF02542	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दायिकाधी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जका कर धाना प्रभारी तोपखोली धाना को सुर्दुत किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
227			स्वराज ट्रैक्टर चेचिस नं० WZF1131419136338	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
228			ट्रैक्टर चेचिस नं० 925713123231	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
229	05.08.2019	पूर्वी टुण्डी धाना के पास धनबाद।	ट्रैक्टर नं० JH110BR-2009	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दायिकाधी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जका कर धाना प्रभारी पूर्वी टुण्डी धाना को सुर्दुत किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
230			ट्रक सं० BR24G-S151	400 घनफुट बालू	-तदैव-	-तदैव-	15000.00
231			ट्रक सं० BR 13C-5779	300 घनफुट बालू		-	-
232			ट्रक सं० JH 10AM-3645	300 घनफुट बालू		-	-
233			ट्रक सं० UP 78AF-1596	300 घनफुट बालू		-	-
234			ट्रक सं० QR 16B-3645	300 घनफुट बालू		-	-
235			ट्रक सं० JH 10AV-5093	500 घनफुट बालू		-	-
236			ट्रक सं० NL 01K-6429	300 घनफुट बालू		-	-
237			हार्डवा JH 10AZ-6198	400 घनफुट बालू	वाहन को लदे खनिज सहित जका कर धालक, वाहन मालिक एवं इसमें सलित व्यक्ति पर प्राथमिकी दायर।	-	-
238	01.09.2019	कोशीटोड जोनीलोपा सिजुआ मार्ग निरसा के पास।	हार्डवा JH 10AR-9759	400 घनफुट बालू		-	-
239			ट्रैक्टर सं० JH10BG-6020	100 घनफुट बालू		-	-
240			ट्रैक्टर सं० JH10 BG-0223	100 घनफुट बालू		-	-
241			ट्रैक्टर सं० JH 10BA-7455	100 घनफुट बालू		-	-
242			ट्रैक्टर (आयसर) इंजन नं० - HWS9570, चेचिस सं०-925913133772	100 घनफुट बालू		-	-
243			ट्रैक्टर (सोनलिका) इंजन नं०- 3100FL63E557707F3, चेचिस सं०-FZJSF56207853	100 घनफुट बालू		-	-
244	12.09.2019	पूर्वी टुण्डी धाना के पास धनबाद।	ट्रैक्टर नं० JH10BP-6241 (डाला सं० JH10BP-1107)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दायिकाधी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जका कर धाना प्रभारी पूर्वी टुण्डी धाना को सुर्दुत किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
245			ट्रैक्टर नं० JH10BP-1291 (डाला सं० JH10BP-4556)	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00

246			हाईवा नं० JH09H-2640	400 घनफुट पत्थर चिप्स	-तदैव-	-तदैव-	20000.00	
247			टाटा हाईवा नं० JH10X-4026	400 घनफुट पत्थर चिप्स	-तदैव-	-तदैव-	20000.00	
248	14.09.2019	हटिया रोड, हीरापुर के पास, धनबाद।	टाटा 407 JH10BN-4497	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रकारी जोड़ापोखर थाना को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
249	14.09.2019	जोड़ापोखर थाना के पास, धनबाद।	ट्रैक्टर सं० JH10BF-5893	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रकारी जोड़ापोखर थाना को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
250	21.09.2019	निरसा थाना क्षेत्रान्तर्गत धंजडा घाट के पास।	ट्रक सं० OR-16B-3585	400 घनफुट बालू	वाहन को लदे खनिज सहित जब्त कर चालक, वाहन मालिक एवं इसमें संलिप्त व्यक्ति पर प्राथमिकी दायर।	-	-	
251			ट्रक सं० UP-50D-6726	400 घनफुट बालू		-	-	
252			ट्रैक्टर नं० JH-10AZ-3548 (डाला सं० अंकित नहीं)	100 घनफुट बालू		-	-	
253			ट्रैक्टर नं० JH-10AZ-3548 (डाला सं० अंकित नहीं)	100 घनफुट बालू		-	-	
254			ट्रक सं० NL-08D-2791	400 घनफुट बालू		-	-	
255			ट्रक सं० BR-17B-1442	300 घनफुट बालू		-	-	
256			ट्रक सं० JH-10G-0558	400 घनफुट बालू		-	-	
257			ट्रक सं० BR-47G-2819	400 घनफुट बालू		-	-	
258	25.09.2019	मधुवन थाना के पास, धनबाद।	महिन्द्र चेचिस नं० RYNB00697, डाला में नं० अंकित नहीं	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दफ्तिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब्त कर धाना प्रकारी, मधुवन थाना को सुर्द किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00	
259			सोनालिका JH09AJ-7230 (डाला नं० JH09AJ-3977)	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00	
260	04.10.2019	पूर्वी दुण्डी क्षेत्रान्तर्गत पालोवेडा घाट के पास।	ट्रक सं० NL 05A-7015	400 घनफुट बालू	वाहन को लदे खनिज सहित जब्त कर चालक, वाहन मालिक एवं इसमें संलिप्त व्यक्ति पर प्राथमिकी दायर।	-	-	
261			ट्रक सं० OR 16E-0101	400 घनफुट बालू		-	-	
262			ट्रक सं० BHY-9523	100 घनफुट बालू		-	-	
263			ट्रक सं० JH11A-7431	100 घनफुट बालू		-	-	
264			ट्रैक्टर नं० JH10BP-7002 (डाला सं० JH10BP-8798)	100 घनफुट बालू		-	-	
265			ट्रक सं० S.N.-E56A95D-10RS296	400 घनफुट बालू		-	-	
266			ट्रक सं० BR 17G-8692	400 घनफुट बालू		-	-	
267			ट्रैक्टर चेचिस नं० TO53437791MH इजन सं० E3492276	100 घनफुट बालू		-	-	

768	10.10.2019	मालूबधान धानानगरगत रोखरापहाडी जागृति उध्धा विद्यालय के समीप	ट्रैक्टर नं० JH10AL-80X7 (डाला सं० अंकित नहीं)	100 घनफुट बालू	वाहन को लदे खनिज सहित जब कर चालक, वाहन मालिक एवं इसमें सलिप्त व्यक्ति पर प्राथमिकी दायर।	-	-
769			ट्रैक्टर चेचिस नं० T0533605761HF इंजन सं० 3404460	100 घनफुट बालू		-	-
770			ट्रैक्टर नं० JH10BF-8427 (डाला सं० स्पष्ट रूप से अंकित नहीं)	100 घनफुट बालू		-	-
771	12.10.2019	भटुदा धाना के पास, धनबाद।	सोनालिका चेचिस नं० H.Z.Q.S.G.7476445M	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब कर धाना प्रभारी, भटुदा धाना को सुर्पुट किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
772			सोनालिका D.I. 35, चेचिस नं० J.Z.J.S.G 77256353 (डाला में नं० अंकित नहीं है)	100 घनफुट बालू	-तदैव-	-तदैव-	35000.00
773	15.10.2019	पूरी दुण्डी क्षेत्रान्तर्गत पालोवेडा घाट के पास।	ट्रक सं० JH10AW-2365	300 घनफुट बालू	वाहन को लदे खनिज सहित जब कर चालक, वाहन मालिक एवं इसमें सलिप्त व्यक्ति पर प्राथमिकी दायर।	-	-
774			ट्रक सं० HR 67-3753	300 घनफुट बालू		-	-
775			ट्रक सं० UP 17C-5783	300 घनफुट बालू		-	-
776			ट्रैक्टर नं० JH10BG-6423 (डाला सं० JH10BG-3490)	100 घनफुट बालू		-	-
777			ट्रैक्टर नं० JH10BG-8900 (डाला सं० JH10BG-6086)	100 घनफुट बालू		-	-
778			सोनालिका D.I. 35, इंजन नं० 3100FL83H760781F3, चेचिस नं० JZJ5476877053	50 घनफुट बालू		-	-
779	16.10.2019	सोनारडीह ओपपीठ के पास, धनबाद।	ट्रैक्टर नं० JH10BP-0565	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब कर धाना प्रभारी, भटुदा धाना को सुर्पुट किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
780			ट्रैक्टर नं० JH10BE-7879	100 घनफुट बालू	-तदैव-	-तदैव-	5000.00
781	23.11.2019	सिन्दी धाना के पास, धनबाद।	ट्रैक्टर टेलर सं० JH10BA 7857 (डाला सं०-JH10BA 0938)	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब कर धाना प्रभारी, सिन्दी धाना को सुर्पुट किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	5000.00
782	25.11.2019	सिन्दी धाना के पास, धनबाद।	ट्रैक्टर मॉडल नं० B 275, चेचिस नं० RYNB00552, इंजन नं० RYNB00552, Registration No. JH10AT-2830	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब कर धाना प्रभारी, सिन्दी धाना को सुर्पुट किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	10000.00
783	26.11.2019	सिन्दी धाना के पास, धनबाद।	ट्रैक्टर मॉडल नं० 434 E5 चेचिस नं०-T053396977DG, इंजन नं० E3446292, Registration No. JH10BS-9080	100 घनफुट बालू	JMMC Rule 2004 के नियम 54(5) के तहत मुख्य न्यायाधिक दंडाधिकारी, धनबाद को सूचित किया गया।	वाहन को लदे खनिज सहित जब कर धाना प्रभारी, सिन्दी धाना को सुर्पुट किया गया। JMMC Rule 2004 के नियम 54(5) के तहत पर मुक्त किया गया।	10000.00

जिला खनन कार्यालय, साहेबगंज  
पत्रांक 1673/एम0, दिनांक 13/12/19

1144

प्रेषक,

जिला खनन पदाधिकारी,  
साहेबगंज।

सेवा में,

अपर निदेशक, खान (गु0)  
खान निदेशालय,  
खान एवं भूतत्व विभाग,  
झारखंड, राँची।

विषय : NGT नई दिल्ली में दायर वाद संख्या- 606/2018 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग : भवदीय पत्रांक 2658/एम0, राँची दिनांक 06/12/19

महाशय

उपर्युक्त विषयक प्रसांगिक पत्र के संदर्भ में कहना है NGT नई दिल्ली में दायर वाद संख्या- 606/2018 में पारित आदेश के अनुपालन साहेबगंज जिलान्तर्गत अवैध बालू खनन के संदर्भ में की गयी कार्रवाई निम्न प्रकार से है :-

वर्ष	अवैध बालू खनिज परिवहन पर दायर प्राथमिकी की संख्या	अवैध बालू खनिज परिवहन में संलिप्त वाहन की संख्या	अवैध बालू भंडारण पर दायर प्राथमिकी की संख्या	बालू खनिज के अवैध परिवहन में संलिप्त वाहन की संख्या	बालू खनिज के अवैध परिवहन में वसूल की गयी राशि
2018	4	13 ट्रैक्टर 2 ट्रक	---	19	7.50 लाख रु0
2019	9	15 ट्रैक्टर एवं 11 ट्रक	1	15	8.35 लाख रु0

विश्वासभाजन

  
जिला खनन पदाधिकारी  
साहेबगंज।

निसा खनन कार्यालय राणाड  
 पत्र सं. 1311 दिनांक राणाड दिनांक 10/12/2019

निसा खनन कार्यालय  
 राणाड

अन्य विवरण सं. (20)  
 अन्य विवरण सं.  
 निसा खनन विभाग  
 राणाड, जिला।

NGI नई दिल्ली में राणाड का संख्या 500/2018 में पारित आदेश के अनुपालन के  
 लिए।

राणाड खनन कार्यालय के पत्र सं. 2000 दिनांक 06/12/2019 के क्रम में NGI नई  
 दिल्ली के संख्या सं. 500/2018 में पारित आदेश के आदेश में राणाड जिलान्तर्गत illegal

खनन के लिए नई कार्यवाही से संबंधित प्रमाणित विवरण प्रसारित है।

क्र. सं.	खाने का विवरण के अवधि परिचालन में की संख्या	खाने का विवरण के अवधि परिचालन में की संख्या	खाने का विवरण के अवधि परिचालन में की संख्या	खाने का विवरण के अवधि परिचालन में की संख्या	जन्मदिनांक
1	11	11	11	11	12/12/2019
2	12	12	12	12	12/12/2019

निष्कार राणाड

निसा खनन परामर्शक  
 राणाड

Mineral: Sand

**Data related to Illegal Mining of Sand**

<b>S.No.</b>	<b>District</b>	<b>FIRs Registered</b>	<b>Total Vehicles Seized</b>	<b>Fines Realized (Rs)</b>
1	Dhanbad	32	269	10,97,500
2	Sahebganj	14	34	15,85,000
3	Ramgarh	29	114	7,00,600
4	Bokaro	37	110	15,14,000
<b>TOTAL</b>		<b>112</b>	<b>527</b>	<b>48,97,100</b>

*Note:*

*Data compiled against NGT order of September 2018*

*up to the month of November 2019 for some districts and up to December 2019 for others.*

# **Annexure -6**

Letter No. SPMG/UD&HD/NMCG/EC/149/2017-135.....  
Govt. of Jharkhand  
Urban Development & Housing Department

From;

**Vinay Kumar Choubey, IAS**  
Secretary to Govt.

To,

**Shri Rajiv Ranjan Mishra, IAS**  
Director General,  
National Mission for Clean Ganga,  
Major Dhyan Chand National Stadium,  
First Floor, National Stadium,  
India Gate, New Delhi-110002

Ranchi, Date 16.05.2020.....

**Sub.:** Submission of "Arth Ganga" proposal under Namami Gange programme.

**Ref.:** Your letter no. D.O. No. C-14/2014-15/830/NMCG (Vol-II), Dated-28.05.2020

Respected Sir,

Jharkhand state "Arth Ganga" proposal for Sahibganj district for your kind approval. The "Arth Ganga" proposal consist of following activities:

- i. Capacity Building and skilled training.
- ii. Agriculture/Horticulture/Forestry/Fishery
- iii. Livelihood and value addition activity
- iv. Water conservation activities.
- v. Three years road map and action plan

With regards,

Encl. As above.

Yours faithfully  
  
(Vinay Kumar Choubey)  
Secretary to Govt.

उपायुक्त कार्यालय, साहेबगंज  
( जिला विकास शाखा )

पत्रांक- 169 / जि।वि.।

प्रेषक,

उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति,  
साहेबगंज ।

सेवा में,

परियोजना निदेशक,  
राज्य स्वच्छ गंगा मिशन,  
नगर विकास एवं आवास विभाग,  
झारखंड, राँची ।

साहेबगंज, दिनांक-18-6-2020

विषय :-

नमामि गंगे परियोजनान्तर्गत "Arth Ganga" हेतु समग्र विकास के लिए समिति द्वारा अनुमोदित कार्य योजना तैयार कर भेजने के संबंध में ।

प्रसंग :-

विभागीय पत्रांक-124/राँची, दिनांक-12.06.2020 एवं वन प्रमंडल पदाधिकारी, साहेबगंज के पत्रांक-1242/दिनांक-17.06.2020

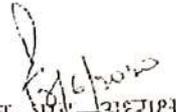
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि नमामि गंगे परियोजनान्तर्गत साहेबगंज जिला के तटीय क्षेत्रों में अवस्थित कुल-33 (तींतीस) पंचायतों के 78 (अठहत्तर) गांवों के समग्र विकास के लिए "Arth Ganga" से संबंधित Concept Note में निहित प्रावधान के अनुरूप कार्य योजना तैयार किया गया है, जो अधोहस्ताक्षरी की अध्यक्षता में दिनांक-12.06.2020 को आहूत जिला गंगा संरक्षण समिति की बैठक में सर्वसम्मति से पारित किया गया है।

प्रासंगिक पत्र के संदर्भ में गंगा नदी के तटीय क्षेत्रों में अवस्थित ग्रामो/पंचायतों के समग्र विकास हेतु जिला गंगा संरक्षण समिति, साहेबगंज द्वारा अनुमोदित कार्य योजना संलग्न कर भेजा जाता है।

अनुलग्नक :- यथोक्त।

विश्वासभाजन

  
उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति,  
साहेबगंज ।



साहेबगंज - वन प्रमंडल पदाधिकारी, साहेबगंज वन प्रमंडल, साहेबगंज।

E-Mail - dfo-sahebganj@gov.in, Ph. No. - 06436-222065

पत्रांक :- 1242 साहेबगंज / दिनांक :- 17-06-2020

संलग्नक नमूने

सेवा

वन प्रमंडल पदाधिकारी,  
-साह-सादस्य व संयोजक,  
जिला गंगा समिति,  
साहेबगंज।

सेवा में

उपायुक्त-साह-  
अध्यक्ष,  
जिला गंगा समिति,  
साहेबगंज।

विषय :- ननानि गंगे परियोजना अन्तर्गत "Arth Ganga" का प्रस्ताव एवं कार्य योजना अनुमोदनोपरान्त उपलब्ध कराने के संबंध में।

प्रसंग :- परियोजना निदेशक, एसओएम(सीओजी), नगर विकास एवं आवास विभाग, झारखण्ड, राँची के पत्रांक-SPMG/UP & HD/Sahibganj/Site/Reports/01-2017-124 दिनांक-12.06.2020

महाराय,

उपरोक्त विषयक एवं प्रासंगिक पत्र के संदर्भ में सूचित करना है कि नमामि गंगे परियोजना अन्तर्गत गंगा नदी के तट पर बसे हुए पंचायत एवं गाँवों के समग्र विकास के लिए "Arth Ganga" का प्रस्ताव एवं कार्य योजना जिला गंगा समिति, साहेबगंज द्वारा अनुमोदनोपरान्त इस पत्र के साथ संलग्न कर दो प्रति में भेजी जा रही है।

अतः अनुरोध है कि आवश्यक अग्रतर कार्रवाई करने की कृपा की जाय।

अनुलग्नक-यथोक्त।

विश्वासगाजग

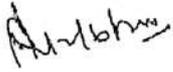
वन प्रमंडल पदाधिकारी,  
-साह-सादस्य व संयोजक,  
जिला गंगा समिति,  
साहेबगंज।

दिनांक-12.06.2020 को श्री वरुण रंजन, (भा0प्र0सो0), उपायुक्त-सह-अध्यक्ष, जिला गंगा समिति, साहेबगंज की अध्यक्षता में जिला गंगा समिति की आयोजित बैठक की कार्यवाही।

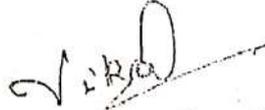
उपस्थिति :- पंजी के अनुसार।

सर्वप्रथम उपायुक्त द्वारा इस बैठक में उपस्थित सभी पदाधिकारियों/सदस्यों का स्वागत किया गया। तत्पश्चात् बैठक की कार्यवाही प्रारंभ करते हुए "जिला गंगा समिति" द्वारा कार्यान्वित विभिन्न बिन्दुओं की प्रगति की समीक्षा की गयी। समीक्षा के क्रम में साहेबगंज जिला अन्तर्गत गंगा नदी के तट पर बसे हुए पंचायत एवं गाँवों के समग्र विकास के लिए "Arth Ganga" का प्रस्ताव रखा गया जिसको जिला गंगा समिति के सदस्यों द्वारा विमर्शोपरान्त सर्वसम्मति से निर्णय लेते हुए "Arth Ganga" कार्य योजना को अनुमोदित किया गया।

अन्त में धन्यवाद ज्ञापन के साथ "जिला गंगा समिति" की आहूत बैठक की कार्यवाही समाप्त की गयी।

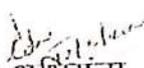


उप विकास आयुक्त,  
साहेबगंज।



वन प्रमंडल पदाधिकारी  
-सह-सदस्य व संयोजक,  
जिला गंगा समिति,  
साहेबगंज।

  
12/6/2020  
उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति,  
साहेबगंज।

  
कार्यपालक अभियंता,  
पेयजल एवं स्वच्छता प्रमंडल,  
साहेबगंज

  
जिला योजना पदाधिकारी,  
साहेबगंज।

ज्ञापक - 1224 दिनांक - 12-06-2020

प्रतिलिपि :- वन प्रमंडल पदाधिकारी, साहेबगंज/उप विकास आयुक्त, साहेबगंज/अध्यक्ष, नगर परिषद, साहेबगंज/अध्यक्ष, नगर पंचायत, राजमहल/कार्यपालक पदाधिकारी, नगर परिषद, साहेबगंज/कार्यपालक पदाधिकारी, नगर पंचायत, राजमहल/कार्यपालक अभियंता, पेयजल एवं स्वच्छता प्रमंडल, साहेबगंज/जिला योजना पदाधिकारी, साहेबगंज/प्रो० रंजीत सिंह, साहेबगंज महाविद्यालय, साहेबगंज/श्री प्रणव शंकर, साहेबगंज/श्री चन्द्रेश्वर प्रसाद, सिन्हा, एल०सी०रोड, साहेबगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

  
12/6/2020  
उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति,  
साहेबगंज।



झारखण्ड सरकार  
प्रेषक,

कार्यालय :- वन प्रमंडल पदाधिकारी, साहेबगंज वन प्रमंडल, साहेबगंज।  
E-Mail – dfo-sahebganj@gov.in Ph. No. – 06436-222065  
पत्रांक :- १८१ साहेबगंज / दिनांक :- 14-05-2020



सत्यमेव जयते

सेवा में,  
वन प्रमंडल पदाधिकारी,  
साहेबगंज वन प्रमंडल,  
साहेबगंज।

वन संरक्षक,  
प्रादेशिक अंचल,  
दुमका।

विषय :- नमामि गंगे योजनान्तर्गत गंगा तटवर्तीय क्षेत्रों के विकास हेतु Agro Forestry एवं Bamboo Mission से संबंधित योजना की अद्यतन स्थिति एवं प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग :- अपर प्रधान मुख्य वन संरक्षक, विकास, झारखण्ड, राँची का पत्रांक – 219 दिनांक – 22.04.2020

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में सूचित करना है कि नमामि गंगे योजनान्तर्गत गंगा तटवर्तीय क्षेत्रों के विकास हेतु Agro Forestry एवं Bamboo Mission से संबंधित योजना को Organic Agriculture Department एवं Horticulture Department के साथ एकत्रित (Integrated) करते हुए योजना इस पत्र के साथ संलग्न कर भेजी जा रही है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक-यथोक्त।

विश्वासभाजन,

*V. K. R.*  
14/5/2020

वन प्रमंडल पदाधिकारी,  
साहेबगंज वन प्रमंडल,  
साहेबगंज।

A Project Proposal on

# ARTH GANGA

SUSTAINBLE AND VIABLE ECONOMIC  
DEVELOPMENT FRAMWORK FOR THE GANGA BASIN



Submitted By:  
Divisional Forest Officer,  
Sahibganj Forest Division,  
Sahibganj, Jharkhand

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## ***Executive Summary***

### **1. Present Status and Situation analysis of the Area:**

The Namani Gange Project lies in the block of Sahibganj, Borio, Taljhari, Rajmahal, Udhwa and Barharwa in Sahebganj, Jharkhand. The Project treatment covering area 5376.70 hec of 78 villages and 30 Panchayat of Sahibganj, Borio, Taljhari, Rajmahal, Udhwa and Barharwa block of Sahebganj district.

The Project area is located under Longitude 87° 35' 55" to 87° 40' 80 East and Latitude 24° 54' 15" to 24° 59' 55" North. The elevation of the project area ranges from 918 ft.

The Namami Gange Project Area covering 45098 Ha has total population of 166863 out of which ST Constitutes – 0.5%, SC – 9.5%, OBC – 59% and Others 31%. Literacy rate being 56% and has 28638 BPL families. The land holding comprises 45% marginal, 30% small, 7% large and 18% landless. Constituting average of 0.43 hectare of land. The Landuse pattern of Project Area covers forest land 0.034 Ha, rain fed agriculture 5213.16 Ha, irrigated 197.26 Ha, Cultivable and Non Cultivable Waste land 163.50 Ha and 233.68 Ha respectively. In Project villages more than 30% of the arable land is rain fed. The rain fed condition, absence of irrigation facilities, absent of dry land farming & unscientific farming system cause food insecurity among marginal farmers (45%) and small farmers (30%).

The topography of the area is rolling and undulating. The water level goes below 10-12 mts during lean period leading to acute water scarcity problem. The annual average rain fall of the area is 1320 mm (Last Year). with 55 to 60 rainy days. May and June are the hottest months (40-42 deg. Cent.) and the lowest in December / January with 5 to 6 degree Centigrade. Around 93% people in the project area depends upon agriculture, allied livelihood system and Small Industry Labour (Stone Crusher). Erratic rainfall & subsequent drought had resulted in lower income for farmers from agriculture. The present agriculture scenario is unable to provide either sustenance or employment opportunities round the year due to low land holding capacity, poor soil productivity, lack of irrigation facility and absence of proper agricultural practices. The food security is only for 4-8 months annually. Ultimately it leads to unemployment and distress migration about 10% families

### **2. Vision Statement**

- Project has been formulated with specific vision within the stipulated time frame of 3 Years.
- Greenery environment creation through Horticulture/Forestry Activity for 3 years.

- Ecosystem stability and income generation through Value Addition and Livelihood Activity.
- Increase in income level of landless farmers through various alternative Livelihood activities in project.
- Through implementation of Natural Resource Management Activity, the irrigated area will lead towards increase in crop productivity.
- The rainfed agriculture project area comes under Organic Agriculture through proper management of water and new techniques, where crop productivity will be increase 2 times than the present productivity.
- Increase in irrigation command area will increase the 2<sup>nd</sup> cropping area through proper management of water resources.
- Maximum percentage of population will attain food security after implementation of the project.
- Most of households of the project area will have access to safe and hygienic drinking water.
- The capacity building program will enhance enough awareness, so as to sustain development of villages after 3 years.
- The overall vision of the project is to uplift the socio economic condition of the community through interventions of Arth Ganga project.

### **3. Institutional Arrangements**

The Divisional Forest Office (PIA), is one of the reputed Government Organizations working in the field of Forest development & Management, Natural Resource Based and forest based Livelihood project implementation. The Organization is under the aegis of Ministry of Environment, Forest and Climate Change Department, Govt. of Jharkhand. The Organization has Implementing Office in each districts of Jharkhand, headed by Van Bhawan at Ranchi. The Organization is working successfully since its establishment & has implemented many project in respect to forest & rural development as well as Eco Sensitive zone for helping poor community and forest dependent community.

The role of Divisional Forest Office (PIA) is to facilitate the program by supporting Community Based Organization (CBO) like Farmers Groups, Self Help Group (SHG), JFMCs and User's Group (UG).

#### **4. Salient Project Activities**

Rapport building and awareness generation of community members is the first stage for building self confidence to take decisions for implementation of activities. The broad head includes Capacity Building, EPA, Horticulture, Forestry, Agriculture, Value Addition Activity Natural Resources Management, Livelihood promotion, Productivity Enhancement and Micro Enterprises, Exit protocol etc. The major proposed activities are Entry point Intervention (cost = Rs. 10.15 lakhs), Capacity Building (Cost = Rs. 20.86500 Lakh), Agriculture, Horticulture, Fishery, Floriculture, Forestry Activity (cost = Rs. 795.89 lakhs), Livelihood and Value Addition Activity for asset less section (cost = Rs. 56.52500 lakhs) and Natural Resource Management (cost = Rs. 72.24 lakhs). A comprehensive training and Capacity building Plan (which constitutes project fund) have been designed for various CBO like SHG, Farmers Group, UG, and Other. The basic aim of this training programme will be for Project Orientation as well as Skill Improvement.

#### **5. Convergence with Various Schemes**

The aim of the Convergence is to saturate the possible Agriculture, Horticulture, Forestry, Livelihood and NRM activities in the project area which is planned under Arth Ganga concepts. The activates for some of the intervention like Check Dam special proposals will be made and submitted at Soil Conservation / Irrigation Deptt etc. other line departments.

## CHAPTER 1

### Introduction and Background

#### Introduction

#### Background of the Self-Sustaining Village under ARTH Ganga Concepts

Bhagirathi is the source stream of Ganga. It emanates from Gangotri Glacier at Gaumukh at an elevation of 3,892 m (12,770 feet). Many small streams comprise the headwaters of Ganga. The important among these are Alaknanda, Dhauliganga, Pindar, Mandakini and Bhilangana. At Devprayag, where Alaknanda joins Bhagirathi, the river acquires the name Ganga. It traverses a course of 2525 km before flowing into the Bay of Bengal. It has a large number of tributaries joining it during this journey.

*Namami Gange* programme is an integrated Ganga conservation mission with a vision to restore the wholesomeness of the Ganga River by ensuring *Aviral Dhara* and *Nirmal Dhara*, and maintaining geo-hydrological and ecological integrity of the river. This programme focuses on several aspects such as sustainable agriculture, basin management and ecological restoration in order to conserve the Ganga River as one whole river ecosystem.

The *Arth Ganga* Programme envisage to improve the overall human well-being in Ganga Basin through sustainable economic development and equitable resource allocation. The Programme aims to garner people's participation for Ganga conservation by promoting sustainable development so as to contribute about 3% to the GDP from the Ganga basin. It is proposed to achieve this by working on the following objectives, (a) Strengthen the local economy in the basin, (b) Enhancing resource use efficiency, (c) Sustainable forestry, (d) Water Conservation, (e) Biodiversity conservation, (f) Strengthening capacity and public awareness, and (g) Promote multi-sectoral coordination. The focus areas of intervention will be (a) agriculture, including horticulture and floriculture, (b) fisheries, (c) tourism and culture, (d) handicrafts, including artisans in village subsistence industries, (e) renewable energy, (f) sustainable forestry, and (g) biodiversity and wetland conservation.

The ideal village concept is a community village with a self sustaining income producing project/s, independent electrification system generated from non-fuel based device, clean water facility for drinking including water for irrigation, quality but affordable housings, school, medical facilities for human beings and animals, proper sanitation system, information center, bank,

police station, retail outlet for household and agriculture needs, phone facility, connecting roads to nearby villages and towns, legal councilor. Such community villages can contribute to the economic growth of a province and even at national level. A prosperous village can result in less political problems for governments and enhance the standard of living of the people. On the surface, it looks like we need multi-millions of dollars to implement such a program but in reality this is not. The funding for developing such a concept must first come from the government in the beginning after one such community is successfully implemented funds from other sources such as aids organizations, charitable foundations, development banks, the world bank, donor countries as well as private donors will flow in because these organizations will know that the government is committed to provide good management and proper governance. Conceptually, such a village is very ideal, it will be quite a task but it is not impossible. The concept must be tailored to available resources in the project area but the most important criteria that will make the project a success is that there must be commitment and good management from the sponsor of the project as well as full support from village residents to maintain these.

## **VISION**

Improve the overall human well-being in Ganga River Basin through sustainable economic development.

Global studies and experiences indicate that health of the river in a country is a mirror-image of the economic condition of the vast population inhabiting the basin. Among several other techno-social factors responsible for the present state of the river, it is the high incidence of poverty and lack of economic opportunities for the people of Ganga. In spite of the US\$ 700 billion of GDP accounted for by the basin, this fertile Ganga basin is also home to some of the poorest sections of India's population, with more than 200 million people living below the national poverty line (World Bank, 2016). To sustainably improve the health of the river and the basin, we must strive to substantially improve the economic condition of the vast population of the farmers and agricultural labourers, industrial workers and artisans, youth and women and casual labourers and even presently unemployed people inhabiting the basin. There is an urgent need to realise the economic potential of the river and the basin, while maintaining or even improving the spirituality of the Ganga and its entire ecosystem and the landscape. Fortunately, the new environment of economic dynamism, high aspirations of the youth, good success rate of the new start-ups, greater role being played by the technology and innovations both in industry and agriculture and strong commitment of the government to the cause, all present good

opportunities to transform the economic condition of the people of Ganga through the Prime Minister's visionary concept of "Arth Ganga".

## **PROGRAMME OBJECTIVES**

### **• Strengthen the local economy and human well-being**

- Promote sustainable agricultural practices such as organic farming, agroforestry, and fish farming.
- Promote value added products and skill development for subsistence based industries (e.g. such as handloom, handicrafts, *agarbatti* making, etc. from locally sourced products).
- Develop protocol for food processing and regional branding.
- Establish market linkages for floricultural, horticultural, and value-added products.
- Enhance local livelihood through eco-tourism and other innovative interventions.

### **• Enhancing resource use efficiency**

- Promote renewable energy (wind, solar and biogas) for powering agricultural practices, rural households and cottage industries.
- Creating awareness among communities for sustainable resource use.
- Minimize solid waste generation and use of plastics.

### **• Sustainable forestry**

- Increase forest cover and green belts around human habitations.
- Raising nurseries as a source of saplings.
- Plantation drives promoting native species.

### **• Water Conservation**

- Restoring water bodies - wetlands, rivers and streams.
- Improving watershed management.
- Groundwater recharge by increasing riparian forest cover.

### **• Biodiversity conservation**

- Biodiversity assessment to identify priority areas.
- Habitat improvement for aquatic species by minimising anthropogenic disturbances in priority areas.
- Create a platform for interaction and dialogue with the dependent communities on the model of *Ganga Prahari*.
- Site specific strategies to align income generation with conservation priorities.
- Estuarine flows for protecting estuaries aquaspecies

### **• Strengthening capacity and public awareness**

- Village Development Committee, Eco-development Committees, Forest Protection Committees, Panchayat Samitis.
- Target universities and research institutions.

### **• Promote multi-sectoral coordination**

- Strengthen rural institutions and local governance.
- Strengthen dialogue among multiple sectors.
- Leverage knowledge, expertise, reach and resources through Community Facility Centres (CFCs).

## CHAPTER 2

### Project Area Background

#### **Background of the project implementation area**

##### **STATE**

The newly constituted state of Jharkhand has a predominant population comprising of tribal & the backward class community. The state comes under the purview of the 5th Schedule of the constitution. The villages are scattered in the hilly and dense forest cover. The people are simple, peace loving and hard working and are attached to their societal structure and 'Jal, Jungle and Jameen' form the base of their existence.

##### **Background under Namami Gange Project (District).**

The River after traversing a distance of 2525 Kms. from its source, meets the Bay of Bengal at Ganga Sagar in West Bengal. During the course of its journey from the Hill to sea. It covers 83 Kms total length traversing. 6 Blocks, 30 Panchayat and 78 Villages situated on the bank of River Ganga has been identified to be covered under Arth Ganga Project.

##### **DISTRICT PROFILE**

Set within the lush green region, the district of Sahibganj, with a predominantly tribal population is a part of Santhal Pargana division and forms the eastern most tip of the division. The Rajmahal and Pakur subdivisions of old Santhal Pargana district were carved out on 17th May, 1983 to form Sahibganj district. Subsequently Pakur sub-division of Sahibganj district was carved out on 28th January, 1994 to constitute Pakur District.

##### **GEOGRAPHICAL LOCATION:-**

The district of Sahibganj lies approximately between 24°42' north and 25°21' north latitude and between 87°25' and 87°54' east longitude. Sahibganj is the administrative headquarter of the district and situated on the bank of the river Ganges at 25°15' north latitude and 87°38' east longitude. The geographical area of the district is 1599.00 sq. km.

It is bounded on north by the river Ganges and district of Katihar, on the south by the district Godda, on the east by Maldah and Murshidabad districts of the state of West Bengal, and on the west by Bhagalpur and Godda districts.

The total number of Block 9 Namely Barharwa, Barhait, Pathna, Udhwa, Rajmahal, Mandrao, Sahebganj, Taljhari & Borio, 166 Panchayat and villages in the district is 1819. Of these, 1307 are inhabited (chiragi) and 512 uninhabited (bechiragi).

### **PHYSICAL ASPECTS :-**

A large part of the district is hilly. The vast tract of land enclosed between hill ranges had been assigned a name- Damin-I-koh, which is a Persian word means Skirts of the hills. The region on the bank of the Ganges is fertile and richly cultivated. The district may be divided into two natural divisions on the basis of its geographical location and cultivable land.

First region consists of Borio, Mandro, Barhait, Pathna and Taljhari blocks and lies under Damin-I-koh area. The hills and slopes are covered with forests, once dense but scanty now. The valleys have cultivable lands, yielding mostly paddy. The inhabitants of this region are generally Paharias, Mal Paharias and Santhals. The inhabitants on the hill top cultivate Barbatti and maize using rain water.

The second region consists of Sahibganj, Rajmahal, Udhwa and Barharwa blocks. This plain region consists of the uplands, undulation along ridges and depressions. The Ganges, Gumani and Bansloi rivers flow through this region. This area has plenty of fertile lands and is richly cultivated. The inhabitants of this region are mainly middle class people of different castes, Paharias and Santhals.

### **Rivers:-**

The river Ganges forming the northern boundary of the district enters at its north western corner and journeys eastward up to Sakrigali where it takes a turn to the south and forms the southern boundary of the district up to a little beyond Radhanagar in Rajmahal subdivision. The river has been drifting gradually to the north and the Sahibganj town, which was once on the riverbank, is now about a mile away. The average width of the Ganges in the district is about 4 and half kilometers. It generally swells during the rains and inundates the lowlands lying east of the Railway loop line. There are ferry services across the river between Sahibganj ghat in the Sahibganj district on this side and Manihari ghat in the Katihar district on the other side and

Rajmahal ghat in the Sahibganj district and Manikchak ghat in the Malda district of West Bengal. Country boats also ply in the river.

River Gumani emerges from the southern region of the Rajmahal hills. It flows in a north-easterly direction up to Barhait valley where it is joined by the river Mural. The joint stream takes a south-eastern turn and joins the Ganges a little beyond the district boundary.

#### **FOREST:-**

Owing to large scale unscrupulous felling the region once known for its thick and extensive forests is now bereft of much of its jungle wealth. The Forest department has undertaken afforestation of these areas. The most common tree found in the district is sal (*Shorea Robusta*). Some teak, though not of good quality, is also found. Some other trees found in the district are Jackfruit, Murga, Simal, Bamboo, Asan and Satsal. Sal and Simal logs and Jackfruit are exported in large quantities to the neighboring districts and also to the places outside Jharkhand.

#### **LIVESTOCK :-**

Despite a large population of cattle, yield of milk in the district is very poor. In order to grade up the cattle quickly and also at low cost, artificial insemination centers and sub-centers have been opened at various places in the district.

#### **FISHERIES:-**

The extensive bed of the Ganges at Sahibganj and Rajmahal offers one of the best fields in the state for collection of fish spawn and fishing. The spawn of Rohu, Katla, Mirga, Catfish and Hilsa is collected from the Barhait valley.

#### **MINES AND MINERALS:-**

The Rajmahal Hills are the source of building and road stones. Most of the quarrying is done by the side of the loop line of the Eastern Railway. Pakur chips are quite well known and are used extensively all over Jharkhand, Bihar and parts of West Bengal. Kaolin is found near Mangal Hat in Rajmahal subdivision. Bentonite available in some places is used by women-folk as hair washing material and now a days it is getting popular among urban ladies as Multani Mitti.

## **INDUSTRY :-**

The traditional cottage and village industries practiced by the Santhals and the Paharias constitute tasar rearing, village black-smithy, carpentry, handloom weaving, rope making, bidi making, earthen ware making, stone ware making, etc. There is no large-scale industry available in the area mainly due to lack of infrastructure support. A number of small-scale industries have been set up in the district. Most of these are based on mining and related quarrying activities. There is a good potential for setting up china clay industries.

## **TRADE AND COMMERCE:-**

Sahibganj is by far the most important place for trade and commerce in the district. Wholesale trading in foodgrains is mostly carried on in Sahibganj. The main imports of the districts are linseed, mustard seed, tobacco, raw cotton, sugar, refined and unrefined molasses, salt, kerosene oil, coal, coke, gunny bags, gram, wheat and maize. The main exports are paddy, jawar, sabai, grass, stone chips, hides, fibers, kaolin and bentonite.

## **COMMUNICATION:-**

**a) Roads :-** The district has good network of roadways. The river Ganges provides water link also for such purposes. No important place in the district is left unconnected by a metalled road. The Jamtara-Dumka-Sahibganj road provides a link with Assam after ferry across the Ganges. The road between Farakka and Bhagalpur has been upgraded as National Highway.

**b) Railways :-** The district is deprived of adequate railway communication as it lies on the Howrah-Bhagalpur loop line. Both the sub-divisional headquarters have railway stations. Presently there is rail connection for Howrah, New Delhi and Patna.

**c) Waterways :-** The only navigable waterways is the river Ganges. There are ferry services across the river Ganges between Sahibganj ghat to Manihari Ghat in Katihar district of Bihar, which is directly linked to the Guwahati highway and between Rajmahal ghat to Manikchak ghat in Maldah district of West Bengal.

## **ELECTRICITY AND POWER :-**

The district receives most of the power supply from the Super Thermal Power Station at Kahalgaon. While all the main areas of the district have been electrified still the supply of power in the rural areas is not yet sufficient and is an area of major concern.

### **Topography**

The topography of the watershed area reveals undulating topography with Laterite capping the ridge portion. The altitude of the watershed project region varies from 2234 ft to 2255 ft above mean sea level. Down the gentle slope the soil depth increases with changes in soil types. Down to the valley fill area the soil having fine texture. Some places along the river banks, gullies are seen. All throughout the area there is the coverage of agriculture land except the Ridge where either wasteland or forest cover is present. There is absence of any rocky outcrop in the project area. It is mainly the denuded region of Ranchi Plateau with a height of 600 to 900 mts above sea level.

The topography of the area is rolling and undulating and moderate to steep slope. Presiding 5 years on an average ,the average rainfall in mm is 1240 only. The water level goes below 10-14 mts during lean period leading to acute water scarcity problem. With 55 to 60 rainy days. May and June are the hottest months (40-42 deg. Cent.) and the lowest in December / January with 5 to 6 degree Centigrade. Around 95% people in the project area depends upon agriculture and allied livelihood system. Due to erratic rainfall, subsequent drought the farmers are getting least interested in agriculture. The present agriculture scenario is unable to provide either sustenance or employment opportunities round the year due to low land holding capacity, poor soil productivity, lack of irrigation facility and absence of proper new techniques for the agricultural practices. The food security is only for 4-8 months annually. Ultimately it leads to unemployment and distress migration about 12% of families.

Soil type of the area is sandy,sandy loam and laterite type.Major crops cultivated are Paddy in an area of 3250ha,Wheat in 1500ha , Pulses of 250 ha and Vegetables of 750 ha only.

The topography of the Project area can be divided into the following terrain classification

### **The land structure of the watershed area is as follows:**

<b>Land Structure</b>	<b>Characteristics</b>
Don-I	It is swampy land and continually wet throughout the year, with slope less

	than 2%. Kharif rice, Summer rice, vegetables, and pulses are produced here.
Don – II	It is moderately wet land with moisture availability for 9 months above the Don – I land. The slope is generally 2% to 3 %. The winter crops, such as wheat, vegetables etc. along with kharif paddy are produced here.
Don – III	The land higher to don – II with availability of moisture for 7 months annually, with slope of 3 to 4 %. Horticulture and timber plantation site with interculture of upland crops (oil, Sweet Potato, Potato, Onion etc). Where the gravels are present the soil and moisture conservation activity must be implemented to increase land productivity.
Tanr	The region represents the rocky and Laterite formation mainly wasteland and the highest point in the terrain cross section, no soil cover.

### **Climate**

The Watershed project area falls under Central and North eastern Plateau Agro Climatic Region. The climatic characteristic reveals that of the Project area represents salubrious climate. Temperature ranges from maximum 37 to 20 °C during summer, and minimum of 22 to 10 °C during winter. The annual rainfall is about 1320 mm. About 80% of rainfall falls between July to September every year.

### **Landuse**

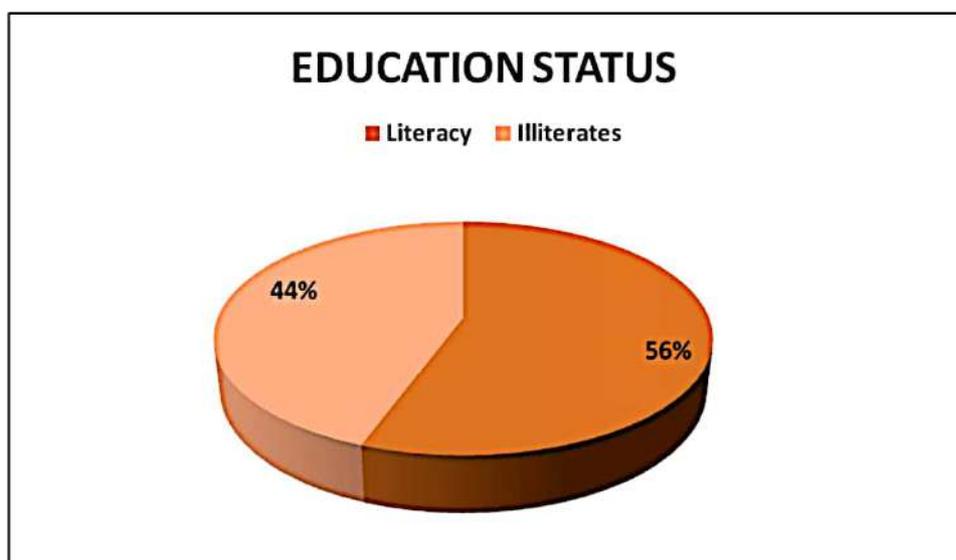
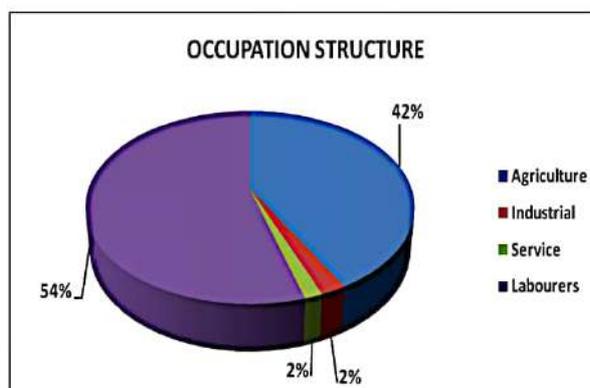
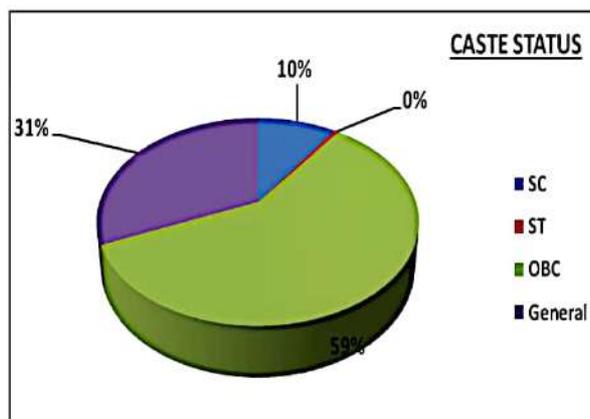
The Land use represents mostly agricultural land unirrigated, where Kharif paddy is done. Other major landuse includes small patches of irrigated agricultural lands along the rivers. The wasteland is found in patches where the is presence of Lateritic soils. There is forest cover mixed deciduous type in the project area mainly in the ridge section.

## CHAPTER 3

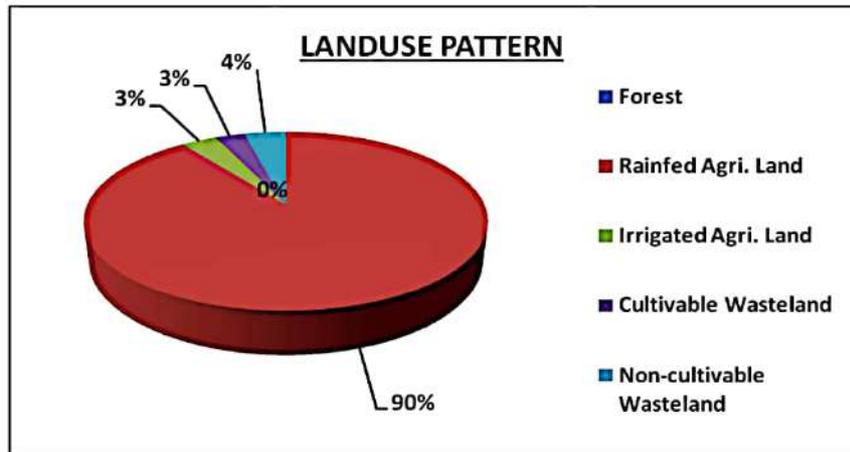
### General Description of Project Area

#### PROJECT AREA DEMOGRAPHY DETAILS

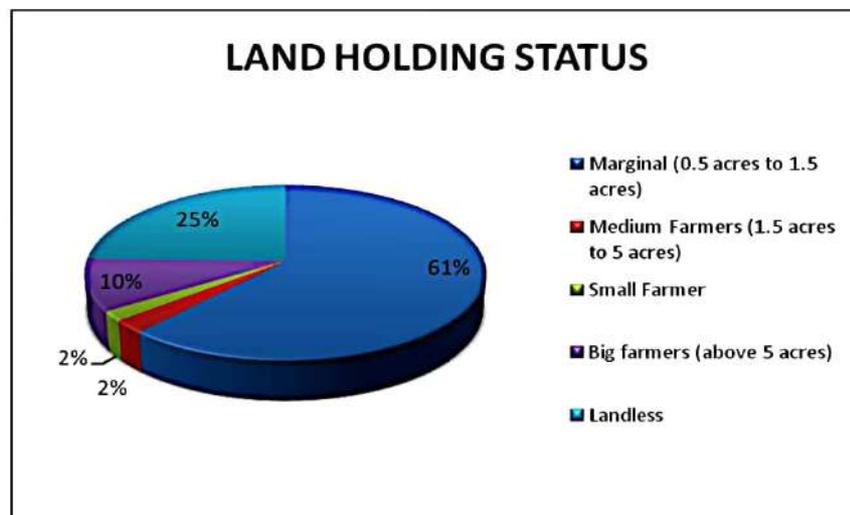
1	2	3	4	5
S.No	Feature	Male	Female	Total
1	<b>Population</b>			
	SC	8719	7133	15852
	ST	459	375	834
	OBC	47636	49979	97615
	General	28909	23652	52561
	<b>Total</b>	<b>85722</b>	<b>81140</b>	<b>166862</b>
2	<b>Children(0-14 years)</b>			
		15318	14717	30035
3	<b>Literacy</b>			
	Literates	50576	42193	92769
	Illiterates	35146	38947	74093
4	<b>Work Force</b>			
	Agriculture	19716	12982	32698
	Industrial	857	811	1669
	Service	771	406	1177
	Labourers	22288	20285	42573

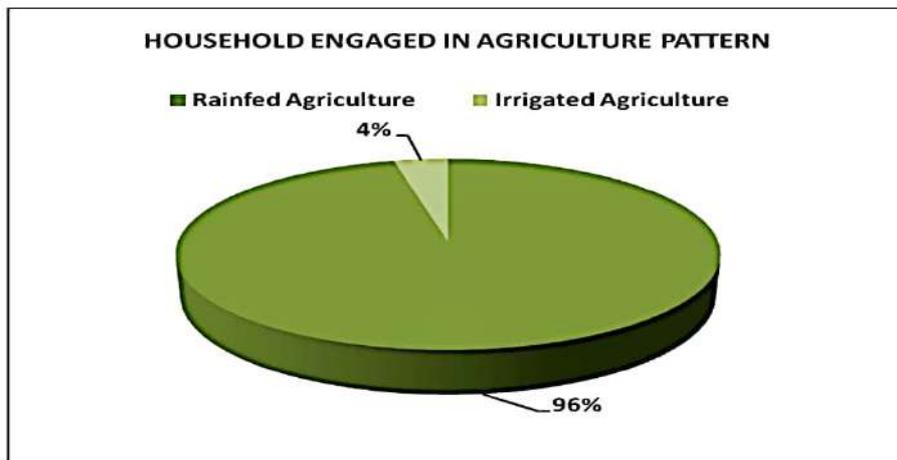
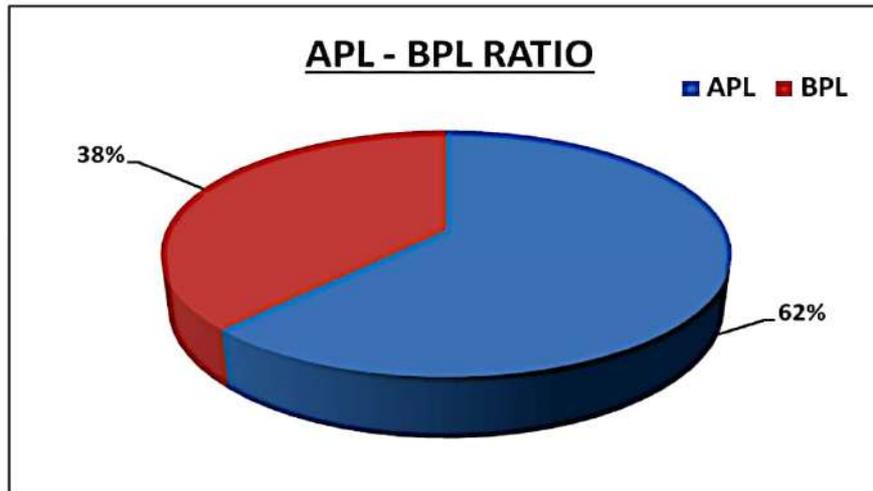


Sl. No	Area	Area under Arth Ganga Project Geographical area	Area under Treatable area	Forest Area	Rainfed Agri land	Irrigated Agri Land	Wasteland	
							Cultivable	Non-cultivable
1	All 78 Village	5807.6481	5376.701	0.034	5213.16	197.26	163.5073	233.68

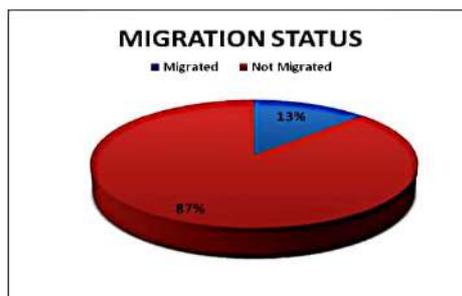


S. No	Type	Total HHs	No. of BPL HHs	Land Holding (Ha)					
				Rain fed			Irrigated		
				SC	ST	Others	SC	ST	Others
1	Marginal (0.5 acres to 1.5 acres)	20294	8726	938	626	1564	16	4	20
2	Medium Farmers (1.5 acres to 5 acres)	13529	219	469	313	782	24	6	30
3	Big farmers (above 5 acres)	3157	0	156	104	261	39	10	49
4	Landless	8118	8118	0	0	0	0	0	0
	Total	45098	17063	1564	1043	2607	79	20	99





1	2			3	4	5	6	7
Sl. No.	No. of persons migrating			No. of days per year of migration	Major reason(s) for migrating	Distance of destination of migration from the village (km)	Occupation during migration	Income from such occupation (Rs.)
	M	F	Total					
1	12148	9545	21692	180	Drought, Landless, poverty	300 - 4000	Agriculture labour, Masonary labour, Mistry, Small Business	780918840



Season	Crop Type	Crop	Area Coverage (Ha.)	Production in Qu./yr.	Productivity Rate Qu./Ha*	Cost of Cultivation Rs./Ha *
Kharif	Cereals	Paddy	4327	52356	12	25000
		Maize	261	2867	11	15000
Rabi	Cereals	Wheat	69	967	14	20000
	Pulses	Urad	24	76	3.2	8000
		Arhar	51	180	3.5	8000
	Vegetables	Potato	47	10415	220	40000
		Gourd	11	4004	350	10000
Cucumber		12	3787	320	12000	
	Others	30	8285	280	15000	
Summer	Cereals	Maize	39	395	10	15000

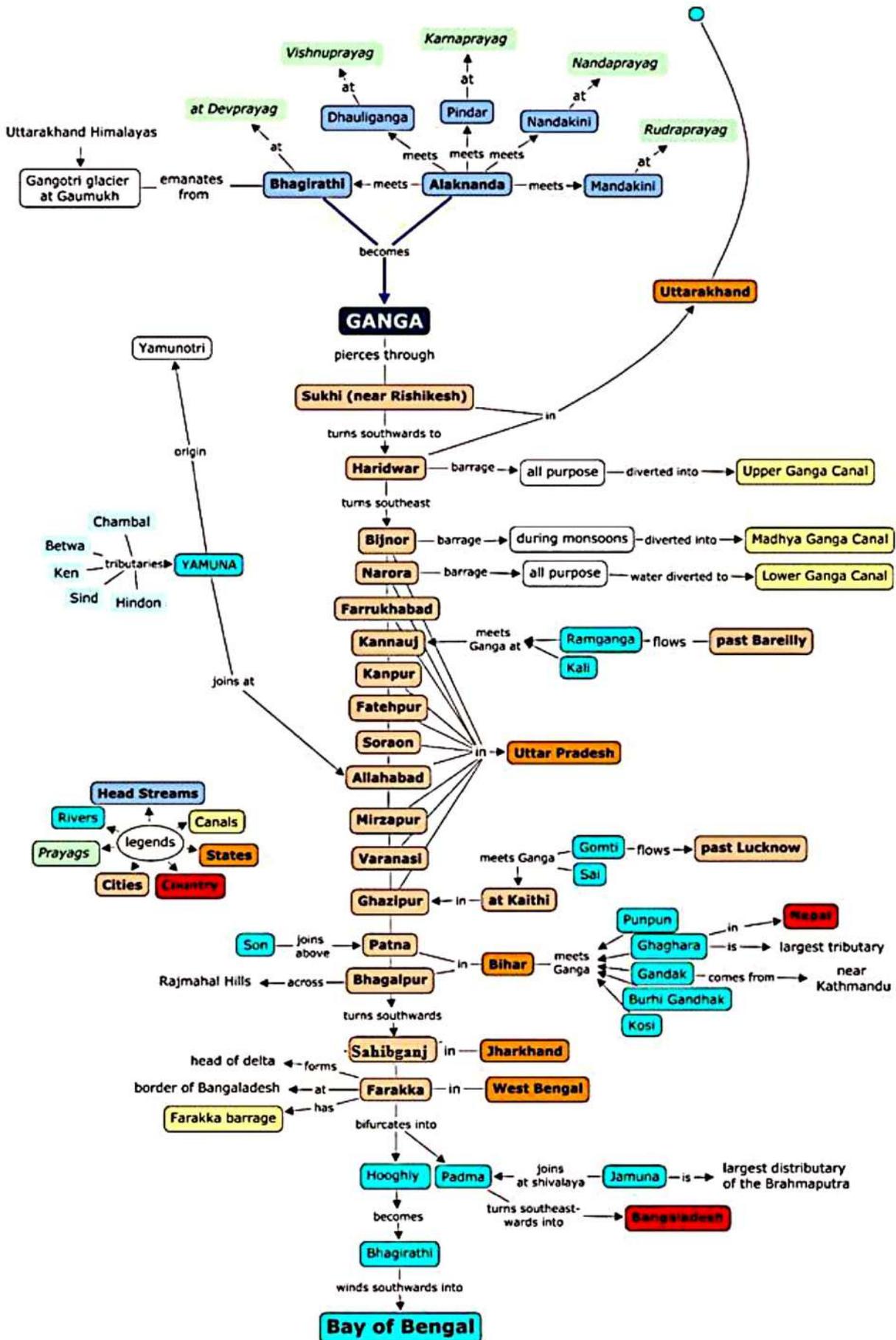
**\* As per local project area**

1	2	3
S. No	Crop classification	Area (Ha)
1	Single crop	4171
2	Double crop	197
3	Multiple crop	118

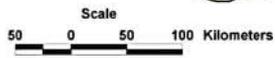
Crops						
Rain fed						
Season	Crop Type	Crop	Area Coverage (Ha.)	Production in Qu./yr.	Productivity Rate Qu./Ha*	Cost of Cultivation Rs./Ha *
Kharif	Cereals	Paddy	4327	52356	12	25000
		Maize	261	2867	11	15000
Rabi	Pulses	Wheat	69	967	14	20000
		Urad	24	76	3.2	8000
		Arhar	51	180	3.5	8000

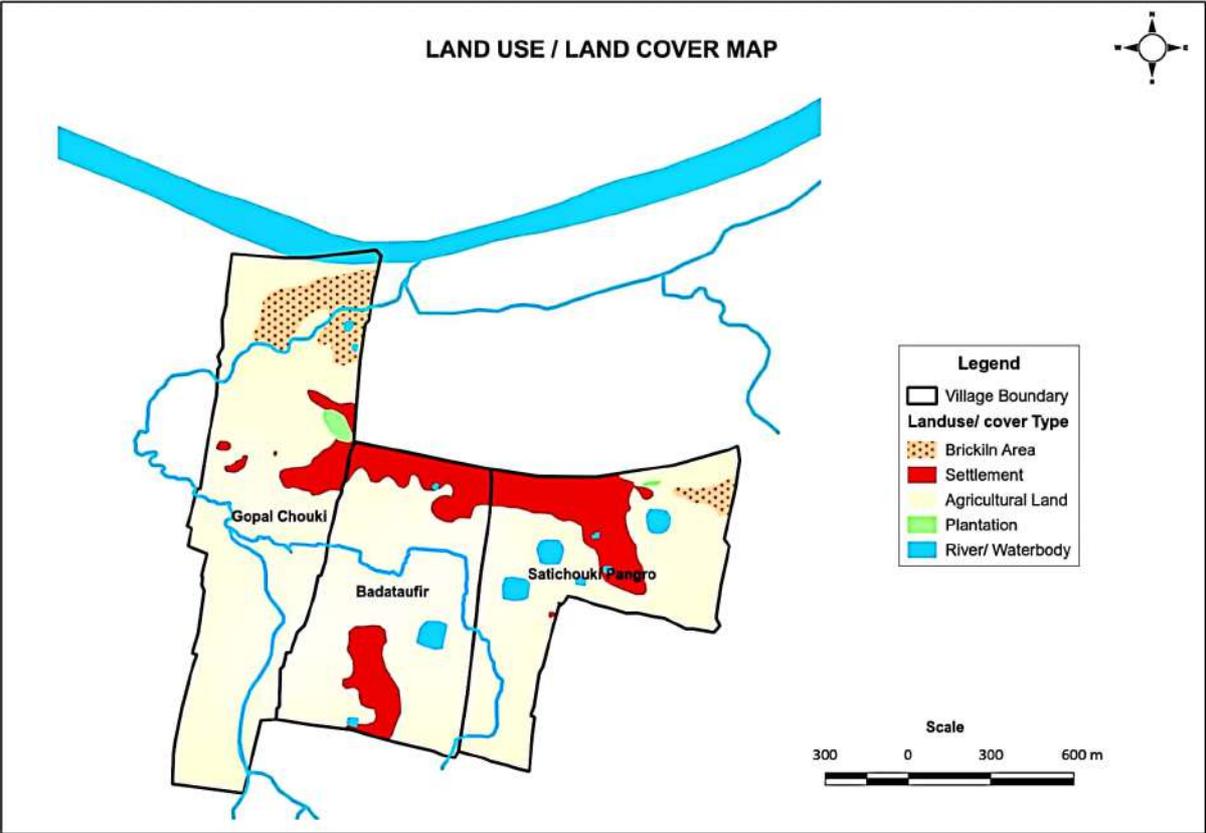
Crops						
Irrigated						
Season	Crop Type	Crop	Area Coverage (Ha.)	Production in Qu./yr.	Productivity Rate Qu./Ha*	Cost of Cultivation Rs./Ha *
Rabi	Cereals	Wheat	69	967	14	20000
	Pulses	Urad	24	76	3.2	8000
		Arhar	51	180	3.5	8000
		Potato	47	10415	220	40000
	Vegetables	Gourd	11	4004	350	10000
		Cucumber	12	3787	320	12000
		Others	30	8285	280	15000
Summer	Cereals	Maize	39	395	10	15000

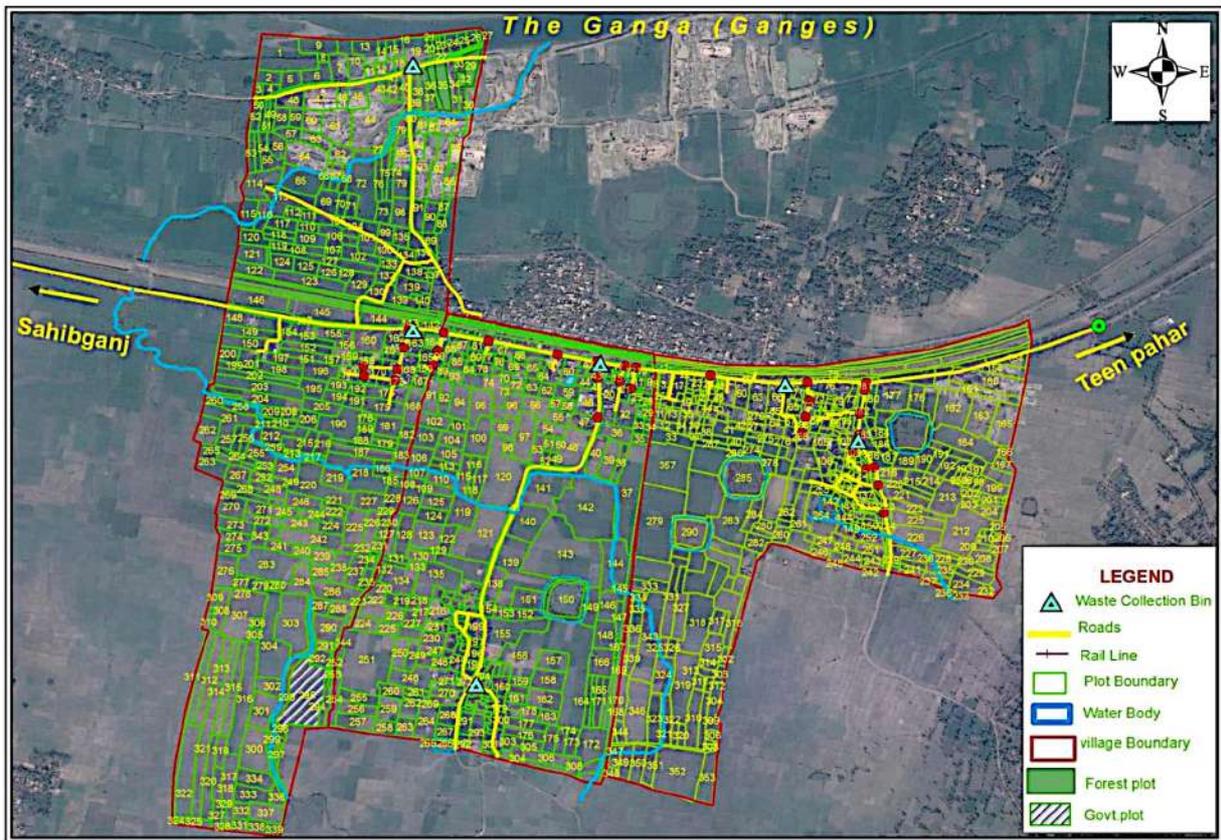




INDEX MAP







### Details of 78 Village wise Data

Sl.	S. No.B	Block	S. No.P	Panchayat	S. No.R.V	RevenueVillage	Total BPL HH	Total APL HH	Total HH	Total MGNREGA Registered Worker	Total Farmers	Total SHG Groups
1	1	Borio	1	Bara Madansahi	1	Bara Madansahi	318	343	661	129	1091	3
					2	Sitachoki khuthari	205	197	402	219	663	2
					3	Chota Madansahi	167	198	365	80	602	4
					4	Chota Pangro	90	143	233	117	384	3
			2	Bara Taufir	5	Bara Taufir	173	127	300	58	495	3
					6	Sitachoki Pangro	221	115	336	50	554	2
					7	Gopal chouki	0	40	40	8	66	1
<b>Sub Total</b>						<b>1174</b>	<b>1163</b>	<b>2337</b>	<b>661</b>	<b>3856</b>	<b>18</b>	
2	2	Barharwa	3	Barari	8	Barari	595	200	795	121	1312	1
					9	Ganeshpur	105	79	184	72	304	2
					10	Paharpur	109	39	148	106	244	3
					11	Bhagwanpur	168	52	220	40	363	5
					12	Pipra	131	62	193	7	318	3
					13	Mahattapur	32	38	70	5	116	4
					14	Maslandpur	64	30	94	5	155	3
<b>Sub Total</b>						<b>1204</b>	<b>500</b>	<b>1704</b>	<b>356</b>	<b>2812</b>	<b>21</b>	
3	3	Rajmahal	4	Ghatjamni	15	Ghatjamni	206	183	389	26	642	4
					16	Yogichak	185	263	448	245	739	3
					17	Ghat salemipur	142	135	277	66	457	2
					18	Bhudwariya	123	88	211	162	348	3

			5	East Narayanpur	19	East Narayanpur	668	594	1262	467	2082	5
			6	Middle Narayanpur	20	Middle Narayanpur	977	541	1518	488	2505	3
			7	West Narayanpur	21	West Narayanpur	956	96	1052	327	1736	4
			8	Kasba	22	Kasba	802	112	914	436	1508	2
					23	Arizi Mokimpur	150	54	204	58	337	2
					24	Sayeed Bazar	65	18	83	9	137	3
					25	Ray Bazar	77	23	100	24	165	4
			9	Saidpur	26	Saidpur Bajrang	290	89	379	48	625	5
					27	Kanhai Aasthan	168	348	516	304	851	6
					28	Derghama	275	31	306	109	505	2
					29	Sobhapur	100	81	181	100	299	6
			10	Mokimpur	30	Malahi Tola	150	51	201	52	332	4
					31	Sobhapur	297	637	934	325	1541	3
					32	Jayrampur	82	48	130	33	215	2
					33	Panchkathiya	57	109	166	11	274	1
						<b>Sub Total</b>	<b>5770</b>	<b>3501</b>	<b>9271</b>	<b>3290</b>	<b>15297</b>	<b>64</b>
4	4	Udhwa	11	Sridhar	34	Sridhar	947	224	1171	783	1932	2
			12	South Plasgachi	35	South Plasgachi	1424	640	2064	445	3406	3
			13	West Pranpur	36	West Pranpur	619	651	1270	357	2096	4
					37	Khasmahal	417	416	833	69	1374	4
			14	Middle Piyarpur	38	Middle Piyarpur	700	100	800	396	1320	3
			15	North Plasgachi	39	North Plasgachi	1100	700	1800	661	2970	2
			16	South Piyarpur	40	South Piyarpur	1056	200	1256	773	2072	2
			17	Aamanat Diara	41	Aamanat Diara	892	570	1462	347	2412	3
			18	East Pranpur	42	East Pranpur	227	177	404	408	667	2
					43	Jalbalu	96	66	162	70	267	3
					44	Jeet Nagar	101	35	136	2	224	4
45	Hussainabad	123			104	227	1	375	3			

				46	Hamidpur	152	125	277	0	457	2		
			19	North Piyarpur	47	North Piyarpur	1200	250	1450	336	2393	2	
						<b>Sub Total</b>	<b>9054</b>	<b>4258</b>	<b>13312</b>	<b>4648</b>	<b>21965</b>	<b>39</b>	
5	5	Tajhri	20	Bari Bagiamari	48	Paltanganj	75	23	98	23	162	2	
			21	Kalyani	49	Kalyani	283	204	487	189	804	3	
					50	Dhanbad	52	285	337	155	556	3	
					51	Mehdipur	76	77	153	37	252	2	
					52	Maharajpur Bazar	108	74	182	76	300	3	
					53	Maskalia	151	156	307	44	507	2	
			22	Maskalia	54	Balapokhar	225	169	394	158	650	4	
					55	Fatehpur	119	13	132	30	218	2	
									<b>Sub Total</b>	<b>1089</b>	<b>1001</b>	<b>2090</b>	<b>712</b>
			6	6	Sahibganj	23	Ganga Pd. East Middle	56	Mahadevganj	887	590	1477	233
24	Ganga Pd. West Middle	57				Ganga pd. Part	1088	562	1650	134	2723	2	
25	Hajipur East	58				Bholiya Tola	321	211	532	410	878	2	
		59				Bari Kodarjanna	558	450	1008		1663	4	
		60				Naya Tola	150	33	183		302	3	
26	Ganga Pd. East	61				Ganga pd. East	1062	326	1388	115	2290	2	
27	Hajipur West	62				Diyara	333	147	480	260	792	4	
		63				Dihari	234	143	377	69	622	3	
		64				Rajgaon	165	53	218	46	360	5	
28	Ganga Pd. West	65				Ganga pd. West	871	595	1466	168	2419	3	
29	Makhmalpur North	66				Chausa Makhmalpur	392	359	751	498	1239	4	
		67				Makhmalpur	412	372	784		1294	5	
30	Makhmalpur South	68				Makhmalpur Part	740	558	1298	164	2142	3	
		69				Lalbathani	293	56	349	127	576	2	
31	Kishan prasad	70				Kishan prasad	725	383	1108	373	1828	3	
32	Sakrigali	71	Rampur	218	231	449	182	741	3				

					72	Samda Siz	249	169	418	130	690	4
					73	Samda Nala	152	165	317	15	523	3
					74	Gopal River Block 7	637	315	952	474	1571	3
					75	Sakri Bazar	116	45	161	5	266	2
			33	Har Prasad	76	Topra Rampur	101	181	282	1	465	3
					77	Rampur	346	67	413	210	681	2
					78	Haji Nagar	297	26	323	1	533	3
						<b>Sub Total</b>	<b>10347</b>	<b>6037</b>	<b>16384</b>	<b>3615</b>	<b>27034</b>	<b>71</b>
						<b>Total</b>	<b>28638</b>	<b>16460</b>	<b>45098</b>	<b>13282</b>	<b>74412</b>	<b>234</b>

## **CHAPTER 4**

### **Project Implementation Overview**

Implementation of alternate energy linked livelihoods initiatives for Ganga Rejuvenation in Sahibganj district of Jharkhand.

The primary objective of the project is to reduce dependency on mono cropping and diversify their income by enabling them through SHG formation, productivity enhancement by promotion of semi intensive rearing, strengthening vet care services and promoting Livestock activity.

- It will create a platform for effective implementation of NAMAMI Gange and other initiatives.
- Ease accessibility of the community to government and other schemes through SHG platform.
- Reduce animal mortality and morbidity by strengthening vet care infrastructure and accessibility.

#### **Emphasis on Sustainable Livelihoods**

The main aim of the project is to reduce dependency on mono cropping and diversify their income by enabling them through SHG formation, productivity enhancement by promotion of semi intensive rearing strengthening vet care services and promoting Livestock activity. The department along with the community members/SHGs will focus on comprehensive and inclusive health, education and livelihood training in order to promote sustainable economic well being, equality and basic human rights of the community regardless of gender, age and ability. Improve the lives of women and children by providing them clean cooking technologies and reducing health hazards like TB caused due to indoor pollution arising from traditional cooking practices. The project will promote cost-effective, appropriate local, low cost, easy to manage, technologies using local resources to ensure improved access, sustained use and maintenance of infrastructure created for effective management of cow dung as alternate energy and solid and liquid waste.

#### **Gender Focus**

The project will promote the participation of both men and women from the target village. Community participation is an integral part of the project. Community members will actively participate in all the phases of the project initiation from project planning and designing till its monitoring and evaluation. The project will ensure active participation of women members in

decision making. 243 SHGs will be formed with 95% bank linkages at the end of the project. Women SHGs will also be involved in planning implementing and managing the project activities.

### **OBJECTIVES OF THE PROPOSED PROJECT-**

- 1.** To improve the level of participation of the community members in All selected activities initiative and in decision making for its further development of the village or tola.
- 2.** To develop Green infrastructure (Horticulture/Forestry/Floriculture and etc.) in the village so as to increase the Environment/Social/Economic development.
- 3.** To increase the income level of the land less family /poor farmers / agricultural labours through livelihood activities /production system & micro enterprises.
- 4.** To ensure all resource availability to the farmers in need for agricultural purposes round the year. To improve the employment in the village or Tola through development of primary and agro- based activities
- 5.** To utilize west land and develop fallow land for agriculture purpose through NRM activity and enhance land capability.
- 6.** To ensure Need based Skill development training for unemployed youth in the village or Tola so as to increase the rate of employment.

### **METHODOLOGY**

Need assessment in the village and mapping out strategy for all respective activities is implementation on the project area by the community members themselves.

Department is very close to the reality of the life of the rural people and hence it can prioritize the actual needs of the village people.



(Dron View of Nāmami Gange Project village Madansahi with Community)

**CHAPTER – 5**

**PROPOSED PROJECT ACTIVITIES**

Sl. No.	Budget Head	Sub Head	Details of Activities
1	Entry Point Intervention		PRA and Meeting
			Village Wise/Activity wise Survey
			Motivation exercise Plan
			Plants Distribution and Home Garden Plantation
			<b>Total</b>
2	Capacity Building and Skilled Based Training		a) Preparatory Phase Awareness & Orientation Program for 1 day @150/Person/day
			b) Training to SHG members or Landless farmers on Livestock for 03 Days @Rs400.00/Person/Day
			c) Agricultural Literature For Farmers as IEC Materials
			d) Farmers exposure and demonstration on Agriculture Crops & Organic Farming And other instrument used in new agriculture technology@(600/person)for 2 days
			e) Training on Mushroom Cultivation for 3 day @ 200 / person
			f) Skill Development training to SHG members Account Keeping for 02 Days @Rs200.00/Person/Day
			g) Skill Development training to farmers on Organic Agriculture Activity for 03 Days @Rs400.00/Person/Day
			h) Training on Vermicomposting for 3 day @ 200 / person
			i) Training on Floriculture for 3 day @ 200 / person
			j) Training on Bamboo Craft Making for 3 day @ 200 / person
			k) Training on Agarbati Making for 3 day @ 200 / person
	l) Training on Pattal Plate Making for 3 day @ 200 / person		
3	Agriculture/Horticulture/Forestry/Fishery	Horticulture	Mango Plantation
			Papaya Plantation
			Guava Plantation
			Sahjan Plantation
			Jack Fruits Plantation
			Custard Apple Plantation
			<b>Sub total</b>

		Forestry Activity	Agro Forestry Plantation	
			Bamboo Plantation	
			Forestry Plantation (Arjun/Karanj/Gamhar/Sisam/Sagwan/Semal and etc)	
			Nusery Raising	
		<b>Sub total</b>		
		Medicinal Plantation	Alovera	
			Tulsi	
			Geloy	
			Ashwagandha	
			Neem	
		<b>Sub total</b>		
		Floriculture	Mary Gold	
			Gulmohar	
			Amaltash	
			Palash	
			Lily	
			Other Flower Cultivation	
		<b>Sub total</b>		
		Fisheries Activity	Pond Renovation	
			Fish Jira Distribution	
Fish Production Unit				
Fish Market Unit through Group				
<b>Sub total</b>				
Agriculture Activity	Vegetable Cultivation (Barwati/Parwal/Brinjal/Sim and etc.)			
	Vegetable Cultivation by Organic Farming			
	Pulses Cultivation (Urad/Mung/Arhar/Chana)			
	Chili Cultivation			
<b>Sub total</b>				
<b>4 Livelihood and Value Addition Activity</b>	Livelihood activity	Goatry		
		Piggery		
		Poultry		
		Duckery		
	<b>Sub total</b>			
	Production and Value Addition Activity	Patal Making Unit		
		Mushroom		
		Vermi Composting		
		Bamboo Handicraft Making		
		Fish Market Unit through Group		
		Agarbati Making		
		Vegetable Marketing Mandi		
		Food Processing Unit (Jam/Jelly/pickel/Hurbs Processing)		
	<b>Total</b>			
<b>5 Water Conservation Activity</b>	Field Bunding			
	Trench Cum Bund			
	New Pond			
	Nala Repairing			

### **Strategy for Project Implementation**

1. Need Based assessment through different survey.
2. Prepared Need Based Activities Report of the Project area.
3. Project Staff Recruitment & Training
4. Awareness & Mobilization of the Project area
5. Formation of SHG, UG & Unemployed youth group
6. Capacity building Training for every group
7. Net Planning for Activities through PRA
8. Implement NRM Activities through rich to valley process in every year
9. Implement Livelihood activities through SHG & land less.
10. Implement Production system & Micro enterprises through farmers
11. Implement Community based activities on the basis of needs.
12. Monitoring & evaluation Process in every year by the funding agency as well as other organization

### **Exit strategy and sustainability of the programme**

A Group of SHG, UG, Unemployed youth and Entrepreneurs would be formed before completion of the programme. This group with capacitated will provide substantial support to the upcoming projects. These units of group will work as resource community group for the future. Department will coordinate the function of group & provide supplementary support to them. This is 3 years project with an aim to develop self-sustaining model village of the country.

Self Sustaining Model village





## **Proposed activity budget (Year wise)**

Three Years budget Abstracts of Physical, Financial (Rs. In Lakhs) Plan of Arth Ganga Project (Namami Gange)																
Sl. No.	Budget Head	Sub Head	Details of Activities	Unit	Unit Cost	Grand Total (Physical)	Grand Total (Financial)	Year 1		Year 2		Year 3				
								Phy.	Fin.	Phy.	Fin.	Phy.	Fin.			
1	Entry Point Activity		PRA and Meeting	No	500	78	3,90,000	78	3,90,000	0	0,00,000	0	0,00,000			
			Village Wise/Activity wise Survey	No	500	78	3,90,000	78	3,90,000	0	0,00,000	0	0,00,000			
			Motivation exercise Plan	No	200	20	40,000	20	40,000	0	0,00,000	0	0,00,000			
			Plants Distribution and Home Garden Plantation	No	5	3900	1,95,000	3900	1,95,000	0	0,00,000	0	0,00,000			
			<b>Total</b>					<b>10,15,000</b>								
2	Capacity Building and Skilled Based Training		a) Preparatory Phase Awareness & Orientation Program for 1 day @150/Person/day	No	150	300	0,45,000	100,00	0,15,000	100	0,15,000	100	0,15,000			
			b) Training to SHG members or Landless farmers on Livestock for 03 Days @Rs400.00/Person/Day	No	1200	150	1,80,000	50,00	0,60,000	50	0,60,000	50	0,60,000			
			c) Agricultural Literature For Farmers as IEC Materials	No	25	1500	0,37,500	500,00	0,12,500	500	0,12,500	500	0,12,500			
			d) Farmers exposure and demonstration on Agriculture Crops & Organic Farming And other instrument used in new agriculture technology@(600/person)for 2 days	No	1200	220	2,64,000	70,00	0,84,000	100	1,20,000	50	0,60,000			
			e) Training on Mushroom Cultivation for 3 day @ 200 / person	No	600	300	1,80,000	100	0,60,000	100	0,60,000	100	0,60,000			
			f) Skill Development training to SHG members on Account Keeping for 02 Days @Rs200.00/Person/Day	No	400	300	1,20,000	100	0,40,000	100	0,40,000	100	0,40,000			
			g) Skill Development training to farmers on Organic Agriculture Activity for 03 Days @Rs400.00/Person/Day	No	1200	300	3,60,000	100	1,20,000	100	1,20,000	100	1,20,000			
			h) Training on Vermicomposting for 3 day @ 200 / person	No	600	300	1,80,000	100	0,60,000	100	0,60,000	100	0,60,000			
			i) Training on Floriculture for 3 day @ 200 / person	No	600	300	1,80,000	100	0,60,000	100	0,60,000	100	0,60,000			
			j) Training on Bamboo Craft Making for 3 day @ 200 / person	No	600	300	1,80,000	100	0,60,000	100	0,60,000	100	0,60,000			
			k) Training on Agarbati Making for 3 day @ 200 / person	No	600	300	1,80,000	100	0,60,000	100	0,60,000	100	0,60,000			
			l) Training on Patal Plate Making for 3 day @ 200 / person	No	600	300	1,80,000	100	0,60,000	100	0,60,000	100	0,60,000			
			<b>Total</b>			<b>4570</b>		<b>20,86,500</b>	<b>1520</b>	<b>6,91,500</b>	<b>1550</b>	<b>7,27,500</b>	<b>1500</b>	<b>6,67,500</b>		
			Horticulture			Mango Plantation	Ha.	70000	70,00	49,00,000	20,00	14,00,000	30,00	21,00,000	20,00	14,00,000
						Papaya Plantation	Ha.	52000	30,00	15,60,000	10,00	5,20,000	15,00	7,80,000	5,00	2,60,000
Guava Plantation	Ha.	52000				63,00	32,76,000	20,00	10,40,000	25,00	13,00,000	18,00	9,36,000			
Sahjan (Moringa oleifera) Plantation	Ha.	52000				95,00	49,40,000	30,00	15,60,000	40,00	20,80,000	25,00	13,00,000			
Jack Fruits Plantation	Ha.	70000				45,00	31,50,000	15,00	10,50,000	20,00	14,00,000	10,00	7,00,000			
<b>Sub total</b>			<b>373,00</b>		<b>214,66,000</b>	<b>71,30,000</b>	<b>87,00,000</b>	<b>20,00</b>	<b>12,00,000</b>	<b>10,00</b>	<b>6,00,000</b>					
Forestry Activity			Agro Forestry Plantation	Ha.	60000	45,00	27,00,000	15,00	9,00,000	20,00	12,00,000	10,00	6,00,000			
			Bamboo Plantation	Ha.	68000	20,00	13,60,000	5,00	3,40,000	10,00	6,80,000	5,00	3,40,000			
			Forestry Plantation (Arjun/Karanj/Gamhar/Sisam/Sagwan/Se mal and etc)	Ha.	45000	85,00	38,25,000	30,00	13,50,000	40,00	18,00,000	15,00	6,75,000			
<b>Sub total</b>			<b>85,00</b>		<b>60,35,000</b>	<b>30,00</b>	<b>21,30,000</b>	<b>40,00</b>	<b>28,40,000</b>	<b>15,00</b>	<b>10,65,000</b>					
<b>Total</b>			<b>235,00</b>		<b>1,39,20,000</b>	<b>80,00</b>	<b>47,20,000</b>	<b>110,00</b>	<b>65,20,000</b>	<b>45,00</b>	<b>26,80,000</b>					

3	Agriculture/Horticulture/Forestry/Fishery	Medicinal Plantation	Alowera	Ha.	72000	30.00	21.60000	15	10.80000	10	7.20000	5	3.60000	
			Tulsi	Ha.	58000	30.00	17.40000	10	5.80000	15	8.70000	5	2.90000	
			Geloy	Ha.	28000	30.00	8.40000	15	4.20000	10	2.80000	5	1.40000	
			Ashwagandha	Ha.	61000	35.00	21.35000	10	6.10000	15	9.15000	10	6.10000	
			N neem	Ha.	45000	30.00	13.50000	10	4.50000	15	6.75000	5	2.25000	
			<b>Sub total</b>			<b>155.00</b>	<b>82.25000</b>	<b>60.00</b>		<b>31.40000</b>	<b>65.00</b>	<b>34.60000</b>	<b>30.00</b>	<b>16.25000</b>
			Mary Gold (Taetes erecta)	Ha.	82000	30.00	24.60000	10	8.20000	15	12.30000	5	4.10000	
			Gulmoher (Delonix regia)	Ha.	50000	45.00	22.50000	20	10.00000	15	7.50000	10	5.00000	
			Annaltash (Cassia fistula)	Ha.	50000	40.00	20.00000	15	7.50000	20	10.00000	5	2.50000	
			Palash (Butea monosperma)	Ha.	50000	60.00	30.00000	20	10.00000	25	12.50000	15	7.50000	
	Lily (Lilium)	Ha.	75000	18.00	13.50000	10	3.75000	5	3.75000	3	2.25000			
	Other Flower Cultivation	Ha.	65000	55.00	35.75000	20	13.00000	20	13.00000	15	9.75000			
	<b>Sub total</b>			<b>248.00</b>	<b>146.35000</b>	<b>95.00</b>		<b>56.20000</b>	<b>100.00</b>	<b>59.05000</b>	<b>53.00</b>	<b>31.10000</b>		
	Pond Renovation	No	210000	13.00	27.30000	4	8.40000	7	14.70000	2	4.20000			
	Fish Jira Distribution	No	6500	135.00	8.77500	50	3.25000	65	4.22500	20	1.30000			
	Fish Production Unit	No	62200	35.00	21.77000	10	6.22000	15	9.33000	10	6.22000			
	Fish Market Unit through Group	No	10000	30.00	3.00000	10	1.00000	10	1.00000	10	1.00000			
	<b>Sub total</b>			<b>213.00</b>	<b>60.84500</b>	<b>74.00</b>		<b>18.87000</b>	<b>97.00</b>	<b>29.25500</b>	<b>42.00</b>	<b>12.72000</b>		
	Vegetable Cultivation (Banwat/Panwal/Brcinal/Sem and etc.)	Ha.	23000	300.00	69.00000	100	23.00000	130	29.90000	70	16.10000			
	Vegetable Cultivation by Organic Farming	Ha.	41200	55.00	22.66000	20	8.24000	25	10.30000	10	4.12000			
	Pulses Cultivation (Urad/Mungo/Arhar/Chana)	Ha.	30500	125.00	38.12500	40	12.20000	50	15.25000	35	10.67500			
	Chilli Cultivation	Ha.	38000	60.00	22.80000	20	7.60000	25	9.50000	15	5.70000			
	<b>Sub total</b>			<b>540.00</b>	<b>152.58500</b>	<b>180.00</b>		<b>51.04000</b>	<b>230.00</b>	<b>64.95000</b>	<b>130.00</b>	<b>36.59500</b>		
	Goatry	No	28500	90.00	25.65000	30	8.55000	30	8.55000	30	8.55000			
	Piggery	No	27600	30.00	8.28000	10	2.76000	10	2.76000	10	2.76000			
	Poultry	No	25000	125.00	31.25000	40	10.00000	50	12.50000	35	8.75000			
	Duckery	No	25000	60.00	15.00000	20	5.00000	25	6.25000	15	3.75000			
	<b>Sub total</b>			<b>305.00</b>	<b>80.18000</b>	<b>100.00</b>		<b>26.31000</b>	<b>115.00</b>	<b>30.06000</b>	<b>90.00</b>	<b>23.81000</b>		
	Patal Making Unit	No	75000	55.00	22.50000	10	7.50000	10	7.50000	10	7.50000			
	Mushroom	No	17500	30.00	9.62500	20	3.50000	15	2.62500	20	3.50000			
	Vermi Composting	No	17500	30.00	5.25000	10	1.75000	10	1.75000	10	1.75000			
	Bamboo Handicraft Making	No	17500	30.00	5.25000	10	1.75000	5	0.87500	15	2.62500			
	Fish Market Unit through Group	No	10000	24.00	2.40000	7	0.70000	10	1.00000	7	0.70000			
	Agarbati Making	No	15000	15.00	2.25000	5	0.75000	5	0.75000	5	0.75000			
	Vegetable Marketing Mandi	No	10000	60.00	6.00000	20	2.00000	10	1.00000	30	3.00000			
	Food Processing Unit (Jam/Jelly/Jickle/Hurbs Processing)	No	25000	13.00	3.25000	3	0.75000	5	1.25000	5	1.25000			
	<b>Total</b>			<b>257.00</b>	<b>56.52500</b>	<b>85.00</b>		<b>18.70000</b>	<b>70.00</b>	<b>16.75000</b>	<b>102.00</b>	<b>21.07500</b>		
	Field Bunding	Ha.	28000	90.00	25.20000	30	8.40000	30	8.40000	30	8.40000			
	Trench Gum Bund	Ha.	18500	75.00	13.87500	25	4.62500	30	5.50000	20	3.70000			
	New Pond	No	297800	30.00	89.34000	10	29.78000	10	29.78000	10	29.78000			
	Nala Repairing	No	18000	22.00	3.96000	7	1.26000	5	0.90000	10	1.80000			
	<b>Total</b>			<b>132.37500</b>	<b>44.06500</b>			<b>44.63000</b>				<b>43.68000</b>		
	Salary of 3 Staffs for 3 years and PIA other Expenses	Month		0.00	21.60000		7.20000		7.20000		7.20000			
	<b>Total</b>			<b>0</b>	<b>21.60000</b>	<b>0</b>		<b>7.20000</b>	<b>0</b>	<b>7.20000</b>	<b>0</b>	<b>7.20000</b>		
	<b>Grand Total</b>			<b>1117.58500</b>	<b>389.35000</b>		<b>445.97000</b>		<b>282.26500</b>		<b>282.26500</b>			

  
 Divisional Forest Officer,  
 Sahibganj Forest Division,  
 Sahibganj

# **Annexure -7**

कृषि निदेशालय, झारखण्ड, राँची

पत्रांक:

1510

राँची, दिनांक: 23.06.2020

प्रेषक,

कृषि निदेशक,  
झारखण्ड, राँची।

सेवा में,

सरकार के अपर सचिव,  
कृषि पशुपालन एवं सहकारिता विभाग, झारखण्ड, राँची।

**विषय:** माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर वाद O.A. No. 606/2018 में विभिन्न पारित आदेशों के अनुपालन के संबंध में।

**प्रसंग:** विभागीय पत्रांक 997 दिनांक 19.06.2020, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 1547 दिनांक 15.06.2020 एवं 1620 दिनांक 22.06.2020, नगर विकास एवं आवास विभाग, झारखण्ड का पत्रांक 129 दिनांक 15.06.2020 तथा झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड, राँची का पत्रांक 877 दिनांक 11.03.2020।

महाशय,

उपर्युक्त प्रासंगिक विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर वाद OA No 606/2018 में विभिन्न पारित आदेशों के आलोक में राज्य में विभिन्न नदियों के विस्तार क्षेत्रों में पड़ने वाले प्रखण्डों में Good Irrigation Practices का adoption से संबन्धित प्रतिवेदन इस पत्र के साथ संलग्न कर सूचनार्थ एवं आवश्यक कार्रवाई हेतु भेजी जा रही है।

साथ ही कहना है कि दिनांक 04.03.2020 को मुख्य सचिव की अध्यक्षता में आहूत बैठक की कार्यवाही झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड, राँची का पत्रांक 877 दिनांक 11.03.2020 (प्रति संलग्न) की पारा 4 में कृषि, पशुपालन एवं सहकारिता विभाग से नोडल पदाधिकारी नामित करने हेतु निदेशित किया गया है। उक्त के आलोक में विभाग स्तर से नोडल पदाधिकारी नामित करने की कृपा की जाय।

अनुलग्नक: यथोक्त।

विश्वासभाजन

  
23/6/2020

कृषि निदेशक,  
झारखण्ड, राँची।

**Achievement of NGT Action Plan under PMKSY 2019-2020**

Rivers	Approx Length of the stretch	Catchment District	Physical Achievement	Financial Achievement
Ganga	-	Sahibganj		
Damodar	12 K.M.	Bokaro	31.41	36.926502
		Dhanbad	0.186	0.37158
Subarnrekha	120 K.M.	Ranchi	30.432	40.268346
		Seraikela-Kharsawan	0	0
		East Singhbhum	184.008	233.933088
Konar	-	Bokaro	14.676	18.262356
Garga	8 K.M.	Bokaro	18.534	23.615094
Jumar	10 K.M.	Ranchi	67.398	93.902232
Nalkari	-	Ramgarh	21.582	28.27662
Sankh	10 K.M.	Palamu	6.024	7.453554
		Gumla	18.36	23.596848
		Simdega	67.362	85.444236
North Koyal	-	Latehar	101.838	114.408222
		Palamu	4.32	5.077914
<b>Grand Total</b>			<b>566.13</b>	<b>711.536592</b>

1510  
23.06.2020

J

कृषि निदेशालय, झारखण्ड, राँची

पत्रांक: 01/NMSA/Misc-09/2015

1759

राँची, दिनांक: 10-07-19

प्रेषक,

कृषि निदेशक,  
झारखण्ड, राँची।

सेवा में,

सरकार के सचिव,  
कृषि पशुपालन एवं सहकारिता विभाग,  
झारखण्ड, राँची।

**विषय:** वित्तीय वर्ष 2019-20 में केंद्र प्रायोजित PMKSY-PDMC योजनान्तर्गत कार्ययोजना के संबंध में।

**प्रसंग:** सचिव, नगर विकास एवं आवास विभाग, झारखण्ड, राँची का पत्रांक-196 दिनांक-08/07/2019।

महोदया,

उपरोक्त प्रासंगिक विषय के संबंध में कहना है कि झारखण्ड राज्य में वित्तीय वर्ष 2019-20 में केंद्र प्रायोजित PMKSY-PDMC योजनान्तर्गत सभी जिलों में सूक्ष्म सिंचाई योजना के कार्यान्वयन हेतु कार्ययोजना स्वीकृत है। गंगा नदी एवं दामोदर नदी के सिंचित क्षेत्रों में किसानों को Good Irrigation Practices अपनाने हेतु सूक्ष्म सिंचाई योजना का कार्यान्वयन प्राथमिकता के आधार पर किया जाएगा।

अनुलग्नक: PMKSY-PDMC की स्वीकृत कार्ययोजना।

विश्वासभाजन

  
10/7/19

कृषि निदेशक,  
झारखण्ड, राँची।

ज्ञापांक: 01/NMSA/Misc.09/2015

1759

राँची, दिनांक: 10-07-19

**प्रतिलिपि:** सरकार के सचिव, नगर विकास एवं आवास विभाग, झारखण्ड, राँची की सेवा में सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

  
10/7/19

कृषि निदेशक,  
झारखण्ड, राँची।

दिनांक-18/06/2019 को 12:00 बजे मुख्य सचिव, झारखण्ड, राँची की अध्यक्षता में प्रोजेक्ट बिल्डिंग, धुर्वा, राँची स्थित सभा-कक्ष में प्रधानमंत्री कृषि सिंचाई योजनान्तर्गत राज्य स्तरीय स्वीकृति समिति (State Level Sanctioning Committee-SLSC) की आहूत बैठक की कार्यवाही:-

दिनांक-18/06/2019 को 12:00 बजे मुख्य सचिव, झारखण्ड, राँची की अध्यक्षता में प्रोजेक्ट बिल्डिंग, धुर्वा, राँची स्थित सभा-कक्ष में प्रधानमंत्री कृषि सिंचाई योजनान्तर्गत राज्य स्तरीय स्वीकृति समिति (State Level Sanctioning Committee-SLSC) की आहूत बैठक सम्पन्न हुई।

**उपस्थिति:-** उपस्थिति संलग्न।

**प्रस्ताव संख्या-1**

(क) प्रधानमंत्री कृषि सिंचाई योजना अंतर्गत गठित राज्य स्तरीय स्वीकृति समिति (State Level Sanctioning Committee-SLSC) की दिनांक-25/06/2018 को आहूत बैठक की कार्यवाही की संपुष्टि की गई।

**प्रधान मंत्री कृषि सिंचाई योजना - प्रति बूंद अधिक फसल (PMKSY-PDMC) अवयव**

दिनांक-14/05/2019 को विकास आयुक्त, झारखण्ड, राँची की अध्यक्षता में अंतर विभागीय कार्य समूह (Inter Departmental Working Group-IDWG) की बैठक में लिए गए निर्णय पर स्वीकृति प्रदान की गई है।

**प्रस्ताव संख्या-2 :**

(क) वित्तीय वर्ष 2018-19 में प्रधानमंत्री कृषि सिंचाई योजना-प्रति बूंद अधिक फसल (सूक्ष्म सिंचाई) योजना का भौतिक एवं वित्तीय उपलब्धि तथा उपयोगिता प्रमाण-पत्र की स्थिति:-

क्र०	अवयव	भौतिक लक्ष्य (हे०)	भौतिक उपलब्धि (हे०)
1	ड्रिप सिंचाई प्रणाली	9218	2621.45
2	मिनी स्प्रींकलर सिंचाई प्रणाली	9218	1356.03
	<b>कुल योग:-</b>	<b>18436</b>	<b>3977.48</b>

वर्ष	पिछले वर्ष की अवशेष राशि (लाख रू०)	विमुक्त राशि (लाख रू०)	उपयोगिता (लाख रू०)	अवशेष राशि (लाख रू०)	उपयोगिता प्रमाण-पत्र की स्थिति
2018-19	1921.00	1000.00	1258.34743	1662.65257	निर्गत

कुल केंद्रान्श - 1258.34743 लाख + कुल राज्यान्श - 2101.92682 लाख।

कुल व्यय रू० 3360.27425 लाख।

**प्रस्ताव संख्या-3 :**

(क) प्रधानमंत्री कृषि सिंचाई योजना-प्रति बूंद अधिक फसल (सूक्ष्म सिंचाई) योजना अंतर्गत दिनांक 01/04/2018 के बाद अनिवार्य सहायता का स्वरूप लघु एवं सीमांत कृषकों के लिए सूक्ष्म

*(Handwritten signatures)*

सिंचाई प्रणाली के ईकाई लागत का 55% तथा अन्य कृषकों के लिए 45%, जिसमें केंद्रान्श एवं राज्यांश का अनुपात 60:40 तथा अतिरिक्त राज्यांश 35%, जो निम्न प्रकार है:-

कृषक का प्रकार	दिनांक 01/04/2018 के बाद सहायता का स्वरूप			
	केंद्रान्श	अनिवार्य राज्यांश	अतिरिक्त राज्यांश	कुल अनुदान
लघु एवं सीमांत	33%	22%	35%	90%
अन्य	27%	18%	35%	80%

कृषक अंशदान के रूप में वित्तीय वर्ष 2019-20 में लघु एवं सीमांत कृषकों द्वारा ईकाई लागत का केवल 10% तथा अन्य कृषकों द्वारा ईकाई लागत का केवल 20% ही वहन किया जाएगा पर स्वीकृति प्रदान की गई।

**प्रस्ताव संख्या-4 :**

- (क) वित्तीय वर्ष 2019-20 में भारत सरकार पत्रांक-17-3/2019-RFS-III दिनांक-02/05/2019 द्वारा प्रधानमंत्री कृषि सिंचाई योजना-प्रति बूंद अधिक फसल अवयव के कार्यान्वयन हेतु रु० 45.00 करोड़ केंद्रान्श का उपबंध किया गया है।
- (ख) भारत सरकार पत्रांक-11-7/2017-RFS-III दिनांक-30/04/2019 द्वारा प्रधानमंत्री कृषि सिंचाई योजना-प्रति बूंद अधिक फसल अवयव अंतर्गत वित्तीय वर्ष 2018-19 में व्यय हेतु विमुक्त केंद्रान्श में से अवशेष राशि का पुनर्वैधीकरण वित्तीय वर्ष 2019-20 के कार्ययोजना में व्यय हेतु तथा गत वर्ष के दायित्वों के भुगतान हेतु किया गया है। वित्तीय वर्ष 2018-19 में रु० 10.00 + रु० 19.21 = रु० 29.21 करोड़ केंद्रान्श तथा रु० 50.8450 करोड़ राज्यांश आवंटित किया गया था जिसमें रु० 16.6265257 करोड़ केंद्रान्श तथा रु० 29.8257318 करोड़ राज्यांश अवशेष रहा। वित्तीय वर्ष 2018-19 में रु० 4.1621967 करोड़ केंद्रान्श तथा रु० 7.0855337 करोड़ राज्यांश कुल रु० 11.2477304 करोड़ कोषागार द्वारा xml नहीं होने के कारण व्ययगत हुआ। वित्तीय वर्ष 2019-20 में व्यय तथा गत वर्ष के दायित्वों के भुगतान हेतु स्वीकृति प्रदान की गई।
- (ग) वित्तीय वर्ष 2019-20 में केंद्र प्रायोजित प्रधानमंत्री कृषि सिंचाई योजना-प्रति बूंद अधिक फसल अवयव के कार्यान्वयन हेतु वार्षिक कार्ययोजना निम्न प्रकार है:-

कार्यकलाप	संख्या	हेक्टेयर	कुल लागत (लाख रु०)	केंद्रान्श (लाख रु०)	अनिवार्य राज्यांश (लाख रु०)	अतिरिक्त राज्यांश (लाख रु०)	कृषकांश (लाख रु०)
Drip Irrigation System	14180	5670	7318.46	2327.32	1551.48	2561.48	878.18
Mini Sprinkler Irrigation System	14165	5664	6124.60	1947.70	1298.49	2143.60	734.81
Administrative Expenses	-	-	622.64	224.98	150.00	247.64	-
<b>Grand Total</b>	<b>-</b>	<b>11334</b>	<b>14065.70</b>	<b>4500.00</b>	<b>2999.97</b>	<b>4952.72</b>	<b>1612.99</b>

कुल केंद्रान्श 4500.00 लाख, कुल राज्यांश- 7952.68 लाख एवं कुल अनुदान रु० 12452.68 लाख

वित्तीय वर्ष 2019-20 की जिलेवार कार्ययोजना परिशिष्ट-1 पर है, जिसमें:

- 1) नदी जीर्णोद्धार समिति (RRC) द्वारा नदियों यथा गरगा, संख, स्वर्णरेखा दामोदर, जुमार, कोनार एवं नलकरी के चिन्हित प्रदूषित विस्तार क्षेत्रों के संबन्धित जिलों में जल संरक्षण के तहत किसानों को सूक्ष्म सिंचाई प्रणाली अपनाने के लिए प्राथमिकता के आधार पर कार्यान्वयन किया जाएगा।

- 2) जल संसाधन विभाग द्वारा Accelerated Irrigation Benefit Programme (AIBP) के तहत पूर्ण परियोजनाओं के सिंचन-क्षेत्र में सूक्ष्म सिंचाई योजना प्राथमिकता के आधार पर किया जाएगा।
- 3) वित्तीय वर्ष 2018-19 में xml नहीं होने के कारण व्ययगत राशि का भुगतान वित्तीय वर्ष 2019-20 में आवंटित राशि से प्राथमिकता के आधार पर किया जाएगा।
- 4) गत वर्ष के दायित्वों का भुगतान वित्तीय वर्ष 2019-20 में आवंटित राशि से किया जाएगा।

उपरोक्त प्रस्ताव पर एवं वित्तीय वर्ष 2019-20 की जिलावार कार्ययोजना परिशिष्ट-1 पर स्वीकृति प्रदान की गई।

**प्रस्ताव संख्या-5 :**

- (क) वित्तीय वर्ष 2018-19 में सूक्ष्म सिंचाई योजना के तहत व्यय की गई राशि का कृषि निदेशालय अंतर्गत सूचीबद्ध अंकेक्षकों में से किसी एक से अंकेक्षण कराने की स्वीकृति प्रदान की गई।

**प्रस्ताव संख्या-6 :**

- (क) योजना अंतर्गत प्रशासनिक मद से निम्नलिखित व्यय की स्वीकृति प्रदान की गई:-

क्र०	अवयव	अनुमानित लागत (लाख रु०)
1	राष्ट्रीय कृषि और ग्रामीण विकास बैंक परामर्शी सेवाएँ प्राइवेट लिमिटेड द्वारा किए जा रहे योजनाओं के भौतिक सत्यापन में व्यय @ रु० 1100.00 + 18% GST:-	367.92
2	योजना के ऑनलाइन कार्यान्वयन के तहत स्तर-1 तकनीकी सहायता, अनुकूलन, वार्षिक-अनुरक्षण-लागत, सर्वर किराया एवं सर्वर स्पेस पर व्यय:-	40.00
3	विविध: तृतीय पक्ष के द्वारा प्रभाव अध्ययन, अंकेक्षण, विडियो शंशा-पत्र, सफलता की कहानी, कार्यालय संचालन, कार्यालय उपस्कर/उपकरण, वाहन, ईंधन, योजना अंतर्गत राज्य एवं राज्य के बाहर किए जाने वाले यात्रा आदि में व्यय:-	214.69
	<b>कुल योग:-</b>	<b>622.61</b>

अंत में धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही समाप्त की गई।

  
कृषि निदेशक,  
झारखण्ड, राँची।

  
सचिव,  
कृषि, पशुपालन एवं सहकारिता विभाग,  
झारखण्ड, राँची।

  
मुख्य सचिव,  
झारखण्ड, राँची।

ज्ञापांक: 02/06/NMSA-10/2014 (I) 1532 राँची, दिनांक: 21.06.2019  
प्रतिलिपि: सभी सदस्यगण, राज्य स्तरीय स्वीकृति समिति (SLSC) को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उप कृषि निदेशक (यो०),  
कृषि निदेशालय, राँची।

ज्ञापांक: 02/06/NMSA-10/2014 (I) 1532 राँची, दिनांक: 21.06.2019  
प्रतिलिपि: संयुक्त सचिव, आर०एफ०एस० डिविजन, कृषि सहकारिता एवं किसान कल्याण विभाग, कृषि मंत्रालय, भारत सरकार, नई दिल्ली की सेवा में सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

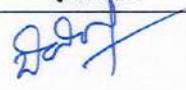
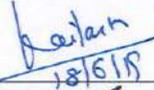
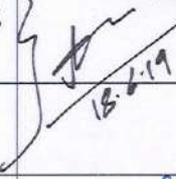
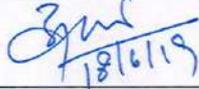
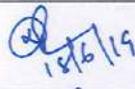
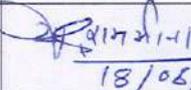
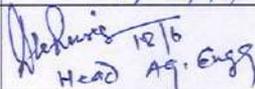
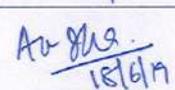
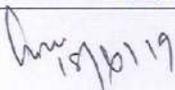
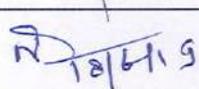
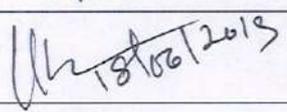
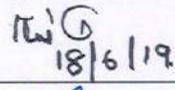
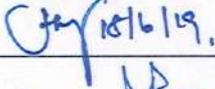
उप कृषि निदेशक (यो०),  
कृषि निदेशालय, राँची।

ज्ञापांक: 02/06/NMSA-10/2014 (I) 1532 राँची, दिनांक: 21.06.2019  
प्रतिलिपि: मुख्य सचिव, झारखण्ड, राँची/सचिव, कृषि पशुपालन एवं सहकारिता विभाग, झारखण्ड, राँची की सेवा में सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

उप कृषि निदेशक (यो०),  
कृषि निदेशालय, राँची।

**झारखण्ड सरकार**  
**कृषि, पशुपालन एवं सहकारिता विभाग**

आज दिनांक-18/06/2019 को 12:00 बजे मुख्य सचिव, झारखण्ड, राँची की अध्यक्षता में प्रोजेक्ट बिल्डिंग, धुर्वा, राँची स्थित सभा-कक्ष में प्रधानमंत्री कृषि सिंचाई योजनान्तर्गत गठित राज्य स्तरीय स्वीकृति समिति (State Level Sanctioning Committee-SLSC) की आहूत बैठक की उपस्थिती विवरणी:-

क्र०	पदाधिकारी का पदनाम	हस्ताक्षर
1	मुख्य सचिव, झारखण्ड - अध्यक्ष	
2	अपर मुख्य सचिव, योजना-सह-वित्त विभाग, झारखण्ड - सदस्य	 18/6/19
3	अपर मुख्य सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड - सदस्य	 18-6-19
4	अपर मुख्य सचिव, जल संसाधन विभाग, झारखण्ड - सदस्य	
5	प्रधान सचिव, ग्रामीण विकास विभाग, झारखण्ड - सदस्य	 18/6/19
6	सचिव, कृषि, पशुपालन एवं सहकारिता विभाग, झारखण्ड - सदस्य सचिव	 18/6/19
7	कृषि निदेशक, झारखण्ड - सदस्य	 18/6/19
8	निदेशक, उद्यान, झारखण्ड - सदस्य	 18/6/19
9	डॉ० वाय० आर० मीणा, अपर आयुक्त (प्रसार), कृषि, सहकारिता एवं किसान कल्याण विभाग, कृषि मंत्रालय, भारत सरकार, नई दिल्ली	 18/06/19
10	कुलपति, बिरसा कृषि विश्वविद्यालय, कांके, राँची - सदस्य	for  18/6
11	निदेशक, केन्द्रीय जल आयोग, राँची -	 18/6/19
12	निदेशक, भूमि संरक्षण, झारखण्ड - सदस्य	 18/6/19
13	निदेशक, मत्स्य, झारखण्ड - सदस्य	 18/6/19
14	निदेशक, गव्य विकास, झारखण्ड - सदस्य	 18/06/2019
15	निदेशक, पशुपालन, झारखण्ड - सदस्य	 18/6/19
16.	CEO - JSWP	 18/6/19.
17.	एम.पी. सिंह अ. प्रमुख व.स. विज्ञान परिषद/राँची; एन. पशुपालन एवं जलवायु परिवर्तन विभाग	 18/6/19

Pradhan Mantri Krishi Sinchai Yojana (PMKSY)-Per Drop More Crop  
Annual Action Plan 2019-20

State: Jharkhand (Micro Irrigation)

(Rs. in Lakh)

SN	District	Crop	Micro Irrigation	Category of	Number of Farmer	System Cost/ha	Area (Ha)	Total Cost	Mandatory Assistance		Additional State Govt.	Total Assistance	Farmer Contribution	
									Central Govt.	State Govt.				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
1	Ranchi	Horticulture	Drip	S&M	1250	1.29073	500.00	645.37	212.97	141.98	225.88	580.83	64.54	
			Drip	Others	313	1.29073	125.00	161.34	43.56	29.04	56.47	129.07	32.27	
			Mini	S&M	1250	1.08132	500.00	540.66	178.42	118.95	189.23	486.60	54.06	
1	Ranchi	Agriculture	Mini	Others	313	1.08132	125.00	135.17	36.50	24.33	47.31	108.14	27.03	
			<b>Sub-Total</b>				<b>3126</b>	<b>1250.00</b>	<b>1482.54</b>	<b>471.45</b>	<b>314.30</b>	<b>518.89</b>	<b>1304.64</b>	<b>177.90</b>
			Drip	S&M	720	1.29073	288.00	371.73	122.67	81.78	130.11	334.56	37.17	
2	Khunti	Horticulture	Drip	Others	180	1.29073	72.00	92.93	25.09	16.73	32.53	74.35	18.58	
			Mini	S&M	720	1.08132	288.00	311.42	102.77	68.51	109.00	280.28	31.14	
			Mini	Others	180	1.08132	72.00	77.86	21.02	14.01	27.25	62.28	15.58	
2	Khunti	Agriculture	<b>Sub-Total</b>				<b>1800</b>	<b>853.94</b>	<b>271.55</b>	<b>181.03</b>	<b>298.89</b>	<b>751.47</b>	<b>102.47</b>	
			Drip	S&M	610	1.29073	244.00	314.94	103.93	69.29	110.23	283.45	31.49	
			Drip	Others	153	1.29073	61.00	78.73	21.26	14.17	27.56	62.99	15.74	
3	Lohardaga	Agriculture	Mini	S&M	610	1.08132	244.00	263.84	87.07	58.04	92.34	237.45	26.39	
			Mini	Others	153	1.08132	61.00	65.96	17.81	11.87	23.09	52.77	13.19	
			<b>Sub-Total</b>				<b>1526</b>	<b>610.00</b>	<b>723.47</b>	<b>230.07</b>	<b>153.37</b>	<b>253.22</b>	<b>636.66</b>	<b>86.81</b>
4	West Singhbhum	Horticulture	Drip	S&M	340	1.29073	136.00	175.54	57.93	38.62	61.44	157.99	17.55	
			Drip	Others	85	1.29073	34.00	43.88	11.85	7.90	15.36	35.11	8.77	
			Mini	S&M	340	1.08132	136.00	147.06	48.53	32.35	51.47	132.35	14.71	
4	West Singhbhum	Agriculture	Mini	Others	85	1.08132	34.00	36.76	9.93	6.62	12.87	29.42	7.34	
			<b>Sub-Total</b>				<b>850</b>	<b>340.00</b>	<b>403.24</b>	<b>128.24</b>	<b>85.49</b>	<b>141.14</b>	<b>354.87</b>	<b>48.37</b>
			Drip	S&M	590	1.29073	236.00	304.61	100.52	67.01	106.61	274.14	30.47	
5	Seraikela-Kharsawan	Horticulture	Drip	Others	148	1.29073	59.00	76.15	20.56	13.71	26.65	60.92	15.23	
			Mini	S&M	590	1.08132	236.00	255.19	84.21	56.14	89.32	229.67	25.52	
			Mini	Others	148	1.08132	59.00	63.80	17.23	11.48	22.33	51.04	12.76	
5	Seraikela-Kharsawan	Agriculture	<b>Sub-Total</b>				<b>1476</b>	<b>699.75</b>	<b>222.52</b>	<b>148.34</b>	<b>244.91</b>	<b>615.77</b>	<b>83.98</b>	
			Drip	S&M	550	1.29073	220.00	283.96	93.71	62.47	99.39	255.57	28.39	
			Drip	Others	138	1.29073	55.00	70.99	19.17	12.78	24.85	56.80	14.19	
6	East Singhbhum	Agriculture	Mini	S&M	550	1.08132	220.00	237.89	78.50	52.34	83.26	214.10	23.79	
			Mini	Others	138	1.08132	55.00	59.47	16.06	10.70	20.81	47.57	11.90	
			<b>Sub-Total</b>				<b>1376</b>	<b>550.00</b>	<b>652.31</b>	<b>207.44</b>	<b>138.29</b>	<b>228.31</b>	<b>574.04</b>	<b>78.27</b>
7	Gumla	Horticulture	Drip	S&M	1220	1.29073	488.00	629.88	207.86	138.57	220.46	566.89	62.99	
			Drip	Others	305	1.29073	122.00	157.47	42.52	28.34	55.11	125.97	31.50	
			Mini	S&M	1220	1.08132	488.00	527.69	174.14	116.09	184.69	474.92	52.77	
7	Gumla	Agriculture	Mini	Others	305	1.08132	122.00	131.92	35.62	23.75	46.17	105.54	26.38	

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State: Jharkhand (Micro Irrigation)

(Rs. in Lakh)

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									Central Govt.	State Govt.	Additional State Govt.				
1	2	3	4	5	6	7	8	9	10	11	12	13	14		
8	Simdega	Horticulture	Drip	S&M	390	1.29073	156.00	201.35	66.45	44.30	70.47	181.22	20.13		
				Others	98	1.29073	39.00	50.34	13.59	9.06	17.62	40.27	10.07		
				S&M	390	1.08132	156.00	168.69	55.67	37.11	59.04	151.82	16.87		
		Agriculture	Mini	Others	98	1.08132	39.00	42.17	11.39	7.59	14.76	33.74	8.43		
				S&M	976	1.08132	390.00	462.55	147.10	98.06	161.89	407.05	55.50		
				Others	390	1.29073	156.00	201.35	66.45	44.30	70.47	181.22	20.13		
		9	Dumka	Horticulture	Drip	S&M	98	1.29073	39.00	50.34	13.59	9.06	17.62	40.27	10.07
						Others	390	1.08132	156.00	168.69	55.67	37.11	59.04	151.82	16.87
						S&M	98	1.08132	39.00	42.17	11.39	7.59	14.76	33.74	8.43
				Agriculture	Mini	Others	976	1.08132	390.00	462.55	147.10	98.06	161.89	407.05	55.50
S&M	100					1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16		
Others	25					1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58		
10	Jamtara	Horticulture	Drip	S&M	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32		
				Others	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16		
				S&M	250	1.08132	100.00	118.60	37.72	25.15	41.51	104.38	14.22		
		Agriculture	Mini	Others	100	1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16		
				S&M	25	1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58		
				Others	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32		
11	Sahibganj	Horticulture	Drip	S&M	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16		
				Others	250	1.08132	100.00	118.60	37.72	25.15	41.51	104.38	14.22		
				S&M	120	1.29073	48.00	61.96	20.45	13.63	21.69	55.77	6.19		
		Agriculture	Mini	Others	30	1.29073	12.00	15.49	4.18	2.79	5.42	12.39	3.10		
				S&M	120	1.08132	48.00	51.90	17.13	11.42	18.17	46.72	5.18		
				Others	30	1.08132	12.00	12.98	3.50	2.34	4.54	10.38	2.60		
12	Pakur	Horticulture	Drip	S&M	420	1.29073	168.00	216.84	71.56	47.70	75.89	195.15	21.69		
				Others	105	1.29073	42.00	54.21	14.64	9.76	18.97	43.37	10.84		
				S&M	410	1.08132	164.00	177.34	58.52	39.01	62.07	159.60	17.74		
		Agriculture	Mini	Others	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64		
				S&M	300	1.08132	120.00	142.33	45.26	30.18	49.82	125.26	17.07		
				Others	420	1.29073	168.00	216.84	71.56	47.70	75.89	195.15	21.69		
13	Latehar	Horticulture	Drip	S&M	105	1.29073	42.00	54.21	14.64	9.76	18.97	43.37	10.84		
				Others	410	1.08132	164.00	177.34	58.52	39.01	62.07	159.60	17.74		
				S&M	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64		
		Agriculture	Mini	Others	1035	1.08132	414.00	491.64	156.40	104.26	172.07	432.73	58.91		
				S&M	430	1.29073	172.00	222.01	73.26	48.84	77.70	199.80	22.21		
				Others	108	1.29073	43.00	55.50	14.99	9.99	19.43	44.41	11.09		
14	Palamu	Agriculture	Mini	S&M	430	1.08132	172.00	185.99	61.38	40.92	65.10	167.40	18.59		
				Others	108	1.08132	43.00	46.50	12.56	8.37	16.28	37.21	9.29		

**Pradhan Mantri Krishi Sinchay Yojana (PMKSY)-Per Drop More Crop**

**Annual Action Plan 2019-20**

**State: Jharkhand (Micro Irrigation)**

(Rs. in Lakh)

SN	District	Crop	Micro Irrigation	Category of	Number of Farmer	System Cost/ha	Area (ha)	Total Cost	Mandatory Assistance			Total Assistance	Farmer Contribution		
									Central Govt.	State Govt.	Additional State Govt.				
1	2	3	4	5	6	7	8	9	10	11	12	13	14		
15	Garhwa	Horticulture	Drip	S&M	380	1.29073	152.00	196.19	64.74	43.16	68.67	448.82	61.18		
			Drip	Others	95	1.29073	38.00	49.05	13.24	8.83	17.17	39.24	176.57	19.62	
		Agriculture	Mini	S&M	380	1.08132	152.00	164.36	54.24	36.16	57.53	147.93	147.93	16.43	
			Mini	Others	95	1.08132	38.00	41.09	11.09	7.40	14.38	32.87	147.93	16.43	
		<b>Sub-Total</b>					<b>950</b>		<b>380.00</b>	<b>450.69</b>	<b>143.31</b>	<b>95.55</b>	<b>157.75</b>	<b>396.61</b>	<b>54.08</b>
		Horticulture	Drip	S&M	750	1.29073	300.00	387.22	127.78	26.14	85.19	135.53	348.50	38.72	
			Drip	Others	188	1.29073	75.00	96.80	26.14	17.42	8.51	33.88	77.44	19.36	
		Agriculture	Mini	S&M	750	1.08132	300.00	324.40	107.05	71.37	71.37	113.54	291.96	32.44	
			Mini	Others	188	1.08132	75.00	81.10	21.90	14.60	28.39	64.89	16.21		
		<b>Sub-Total</b>					<b>1876</b>		<b>750.00</b>	<b>889.52</b>	<b>282.87</b>	<b>188.58</b>	<b>311.34</b>	<b>782.79</b>	<b>106.73</b>
17	Ramgarh	Horticulture	Drip	S&M	500	1.29073	200.00	258.15	85.19	56.79	90.35	232.33	25.82		
			Drip	Others	125	1.29073	50.00	64.54	17.43	11.62	22.59	51.64	12.90		
		Agriculture	Mini	S&M	500	1.08132	200.00	216.26	71.37	47.58	75.69	194.64	21.62		
			Mini	Others	125	1.08132	50.00	54.07	14.60	9.73	18.92	43.25	10.82		
		<b>Sub-Total</b>					<b>1250</b>		<b>500.00</b>	<b>593.02</b>	<b>188.59</b>	<b>125.72</b>	<b>207.55</b>	<b>521.86</b>	<b>71.16</b>
		Horticulture	Drip	S&M	580	1.29073	232.00	299.45	98.82	20.21	65.88	104.81	269.51	29.94	
			Drip	Others	145	1.29073	58.00	74.86	20.21	13.47	26.20	59.88	25.09		
		Agriculture	Mini	S&M	580	1.08132	232.00	250.87	82.79	55.19	87.80	225.78	25.09		
			Mini	Others	145	1.08132	58.00	62.72	16.93	11.29	21.95	50.17	12.55		
		<b>Sub-Total</b>					<b>1450</b>		<b>580.00</b>	<b>687.90</b>	<b>218.75</b>	<b>145.83</b>	<b>240.76</b>	<b>605.34</b>	<b>82.56</b>
18	Chatra	Horticulture	Drip	S&M	400	1.29073	160.00	206.52	68.15	45.43	72.28	185.86	20.66		
			Drip	Others	100	1.29073	40.00	51.63	13.94	9.29	18.07	41.30	10.33		
		Agriculture	Mini	S&M	400	1.08132	160.00	173.01	57.09	38.06	60.55	155.70	17.31		
			Mini	Others	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64		
		<b>Sub-Total</b>					<b>1000</b>		<b>400.00</b>	<b>474.41</b>	<b>150.86</b>	<b>100.57</b>	<b>166.04</b>	<b>417.47</b>	<b>56.94</b>
		Horticulture	Drip	S&M	530	1.29073	212.00	273.63	90.30	60.20	95.77	246.27	27.36		
			Drip	Others	133	1.29073	53.00	68.41	18.47	12.31	23.94	54.72	13.69		
		Agriculture	Mini	S&M	530	1.08132	212.00	229.24	75.65	50.43	80.23	206.31	22.93		
			Mini	Others	133	1.08132	53.00	57.31	15.47	10.32	20.06	45.85	11.46		
		<b>Sub-Total</b>					<b>1326</b>		<b>530.00</b>	<b>628.59</b>	<b>199.89</b>	<b>133.26</b>	<b>220.00</b>	<b>553.15</b>	<b>75.44</b>
Horticulture	Drip	S&M	400	1.29073	160.00	206.52	68.15	45.43	72.28	185.86	20.66				
	Drip	Others	100	1.29073	40.00	51.63	13.94	9.29	18.07	41.30	10.33				
Agriculture	Mini	S&M	400	1.08132	160.00	173.01	57.09	38.06	60.55	155.70	17.31				
	Mini	Others	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64				
<b>Sub-Total</b>					<b>1000</b>		<b>400.00</b>	<b>474.41</b>	<b>150.86</b>	<b>100.57</b>	<b>166.04</b>	<b>417.47</b>	<b>56.94</b>		
21	Giridih	Horticulture	Drip	S&M	400	1.29073	160.00	206.52	68.15	45.43	72.28	185.86	20.66		
			Drip	Others	100	1.29073	40.00	51.63	13.94	9.29	18.07	41.30	10.33		
		Agriculture	Mini	S&M	400	1.08132	160.00	173.01	57.09	38.06	60.55	155.70	17.31		
			Mini	Others	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64		
		<b>Sub-Total</b>					<b>1000</b>		<b>400.00</b>	<b>474.41</b>	<b>150.86</b>	<b>100.57</b>	<b>166.04</b>	<b>417.47</b>	<b>56.94</b>

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State: Jharkhand (Micro Irrigation)

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SN	District	Crop	Micro Irrigation	Category of	Number of Farmer	System Cost/ha	Area (ha)	Total Cost	Mandatory Assistance			Total Assistance	Farmer Contribution
									Central Govt.	State Govt.	Additional State Govt.		
1	2	3	4	5	6	7	8	9	10	11	12	13	14
			<b>Sub-Total</b>		<b>1000</b>		<b>400.00</b>	<b>474.41</b>	<b>150.86</b>	<b>100.57</b>	<b>166.04</b>	<b>417.47</b>	<b>56.94</b>
		Horticulture	Drip	S&M	370	1.29073	148.00	191.03	63.04	42.03	66.86	171.93	19.10
		Horticulture	Drip	Others	93	1.29073	37.00	47.76	12.90	8.60	16.72	38.22	9.54
		Agriculture	Mini	S&M	370	1.08132	148.00	160.04	52.81	35.21	56.01	144.03	16.01
		Agriculture	Mini	Others	93	1.08132	37.00	40.01	10.80	7.20	14.00	32.00	8.01
			<b>Sub-Total</b>		<b>926</b>		<b>370.00</b>	<b>438.84</b>	<b>139.55</b>	<b>93.04</b>	<b>153.59</b>	<b>386.18</b>	<b>52.66</b>
		Horticulture	Drip	S&M	100	1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16
		Horticulture	Drip	Others	25	1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58
		Agriculture	Mini	S&M	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32
		Agriculture	Mini	Others	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16
			<b>Sub-Total</b>		<b>250</b>		<b>100.00</b>	<b>118.60</b>	<b>37.72</b>	<b>25.15</b>	<b>41.51</b>	<b>104.38</b>	<b>14.22</b>
		Horticulture	Drip	S&M	100	1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16
		Horticulture	Drip	Others	25	1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58
		Agriculture	Mini	S&M	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32
		Agriculture	Mini	Others	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16
			<b>Sub-Total</b>		<b>250</b>		<b>100.00</b>	<b>118.60</b>	<b>37.72</b>	<b>25.15</b>	<b>41.51</b>	<b>104.38</b>	<b>14.22</b>
		Horticulture	Drip	S&M	11340	1.29073	4536.00	5854.77	1932.09	1288.04	2049.17	5269.30	585.47
		Horticulture	Drip	Others	2840	1.29073	1134.00	1463.69	395.23	263.44	512.31	1170.98	292.71
		Agriculture	Mini	S&M	11330	1.08132	4532	4900.55	1617.18	1078.13	1715.19	4410.50	490.05
		Agriculture	Mini	Others	2835	1.08132	1132.00	1224.05	330.52	220.36	428.41	979.29	244.76
			<b>Sub-Total</b>		<b>28345</b>		<b>11334.00</b>	<b>13443.06</b>	<b>4275.02</b>	<b>2849.97</b>	<b>4705.08</b>	<b>11830.07</b>	<b>1612.99</b>
		Training Programme						622.61	224.98	150.00	247.64	622.61	0.00
		Administrative						14065.67	4500.00	2999.97	4952.72	12452.68	1612.99
		<b>Grand Total</b>			<b>28345</b>		<b>11334.00</b>	<b>14065.67</b>	<b>4500.00</b>	<b>2999.97</b>	<b>4952.72</b>	<b>12452.68</b>	<b>1612.99</b>

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परिशिष्ट-1

Pradhan Mantri Krishi Sinchai Yojana (PMKSY)-Per Drop More Crop  
Annual Action Plan 2019-20

State: Jharkhand (Micro Irrigation)

(Rs. in Lakh)

SN	District	Crop	Micro Irrigation	Category of	Number of Farmer	System Cost/ha	Area (ha)	Total Cost	Mandatory Assistance		Additional State Govt.	Total Assistance	Farmer Contribution
									Central Govt.	State Govt.			
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Ranchi	Horticulture	Drip	S&M	1250	1.29073	500.00	645.37	212.97	141.98	225.88	580.83	64.54
			Drip	Others	313	1.29073	125.00	161.34	43.56	29.04	56.47	129.07	32.27
		Agriculture	Mini	S&M	1250	1.08132	500.00	540.66	178.42	118.95	189.23	486.60	54.06
			Mini	Others	313	1.08132	125.00	135.17	36.50	24.33	47.31	108.14	27.03
		<b>Sub-Total</b>					<b>3126</b>		<b>1250.00</b>	<b>1482.54</b>	<b>471.45</b>	<b>314.30</b>	<b>518.89</b>
2	Khunti	Horticulture	Drip	S&M	720	1.29073	288.00	371.73	122.67	81.78	130.11	334.56	37.17
			Drip	Others	180	1.29073	72.00	92.93	25.09	16.73	32.53	74.35	18.58
		Agriculture	Mini	S&M	720	1.08132	288.00	311.42	102.77	68.51	109.00	280.28	31.14
			Mini	Others	180	1.08132	72.00	77.86	21.02	14.01	27.25	62.28	15.58
		<b>Sub-Total</b>					<b>1800</b>		<b>720.00</b>	<b>853.94</b>	<b>271.55</b>	<b>181.03</b>	<b>298.89</b>
3	Lohardaga	Horticulture	Drip	S&M	610	1.29073	244.00	314.94	103.93	69.29	110.23	283.45	31.49
			Drip	Others	153	1.29073	61.00	78.73	21.26	14.17	27.56	62.99	15.74
		Agriculture	Mini	S&M	610	1.08132	244.00	263.84	87.07	58.04	92.34	237.45	26.39
			Mini	Others	153	1.08132	61.00	65.96	17.81	11.87	23.09	52.77	13.19
		<b>Sub-Total</b>					<b>1526</b>		<b>610.00</b>	<b>723.47</b>	<b>230.07</b>	<b>153.37</b>	<b>253.22</b>
4	West Singhbhum	Horticulture	Drip	S&M	340	1.29073	136.00	175.54	57.93	38.62	61.44	157.99	17.55
			Drip	Others	85	1.29073	34.00	43.88	11.85	7.90	15.36	35.11	8.77
		Agriculture	Mini	S&M	340	1.08132	136.00	147.06	48.53	32.35	51.47	132.35	14.71
			Mini	Others	85	1.08132	34.00	36.76	9.93	6.62	12.87	29.42	7.34
		<b>Sub-Total</b>					<b>850</b>		<b>340.00</b>	<b>403.24</b>	<b>128.24</b>	<b>85.49</b>	<b>141.14</b>
5	Seraikela-Kharsawan	Horticulture	Drip	S&M	590	1.29073	236.00	304.61	100.52	67.01	106.61	274.14	30.47
			Drip	Others	148	1.29073	59.00	76.15	20.56	13.71	26.65	60.92	15.23
		Agriculture	Mini	S&M	590	1.08132	236.00	255.19	84.21	56.14	89.32	229.67	25.52
			Mini	Others	148	1.08132	59.00	63.80	17.23	11.48	22.33	51.04	12.76
		<b>Sub-Total</b>					<b>1476</b>		<b>590.00</b>	<b>699.75</b>	<b>222.52</b>	<b>148.34</b>	<b>244.91</b>
6	East Singhbhum	Horticulture	Drip	S&M	550	1.29073	220.00	283.96	93.71	62.47	99.39	255.57	28.39
			Drip	Others	138	1.29073	55.00	70.99	19.17	12.78	24.85	56.80	14.19
		Agriculture	Mini	S&M	550	1.08132	220.00	237.89	78.50	52.34	83.26	214.10	23.79
			Mini	Others	138	1.08132	55.00	59.47	16.06	10.70	20.81	47.57	11.90
		<b>Sub-Total</b>					<b>1376</b>		<b>550.00</b>	<b>652.31</b>	<b>207.44</b>	<b>138.29</b>	<b>228.31</b>
7	Gumla	Horticulture	Drip	S&M	1220	1.29073	488.00	629.88	207.86	138.57	220.46	566.89	62.99
			Drip	Others	305	1.29073	122.00	157.47	42.52	28.34	55.11	125.97	31.50
		Agriculture	Mini	S&M	1220	1.08132	488.00	527.69	174.14	116.09	184.69	474.92	52.77
			Mini	Others	305	1.08132	122.00	131.92	35.62	23.75	46.17	105.54	26.38

**Pradhan Mantri Krishi Sinchai Yojana (PMKSY)-Per Drop More Crop  
Annual Action Plan 2019-20**

**State: Jharkhand (Micro Irrigation)**

**(Rs. in Lakh)**

SN	District	Crop	Micro Irrigation	Category of	Number of Farmer	System Cost/ha	Area (ha)	Total Cost	Mandatory Assistance		Additional State Govt.	Total Assistance	Farmer Contribution
									Central Govt.	State Govt.			
1	2	3	4	5	6	7	8	9	10	11	12	13	14
		<b>Sub-Total</b>			<b>3050</b>		<b>1220.00</b>	<b>1446.96</b>	<b>460.14</b>	<b>306.75</b>	<b>506.43</b>	<b>1273.32</b>	<b>173.64</b>
8	Simdega	Horticulture	Drip	S&M	390	1.29073	156.00	201.35	66.45	44.30	70.47	181.22	20.13
			Drip	Others	98	1.29073	39.00	50.34	13.59	9.06	17.62	40.27	10.07
		Agriculture	Mini	S&M	390	1.08132	156.00	168.69	55.67	37.11	59.04	151.82	16.87
			Mini	Others	98	1.08132	39.00	42.17	11.39	7.59	14.76	33.74	8.43
		<b>Sub-Total</b>				<b>976</b>		<b>390.00</b>	<b>462.55</b>	<b>147.10</b>	<b>98.06</b>	<b>161.89</b>	<b>407.05</b>
9	Dumka	Horticulture	Drip	S&M	390	1.29073	156.00	201.35	66.45	44.30	70.47	181.22	20.13
			Drip	Others	98	1.29073	39.00	50.34	13.59	9.06	17.62	40.27	10.07
		Agriculture	Mini	S&M	390	1.08132	156.00	168.69	55.67	37.11	59.04	151.82	16.87
			Mini	Others	98	1.08132	39.00	42.17	11.39	7.59	14.76	33.74	8.43
		<b>Sub-Total</b>				<b>976</b>		<b>390.00</b>	<b>462.55</b>	<b>147.10</b>	<b>98.06</b>	<b>161.89</b>	<b>407.05</b>
10	Jamtara	Horticulture	Drip	S&M	100	1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16
			Drip	Others	25	1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58
		Agriculture	Mini	S&M	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32
			Mini	Others	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16
		<b>Sub-Total</b>				<b>250</b>		<b>100.00</b>	<b>118.60</b>	<b>37.72</b>	<b>25.15</b>	<b>41.51</b>	<b>104.38</b>
11	Sahibganj	Horticulture	Drip	S&M	100	1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16
			Drip	Others	25	1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58
		Agriculture	Mini	S&M	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32
			Mini	Others	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16
		<b>Sub-Total</b>				<b>250</b>		<b>100.00</b>	<b>118.60</b>	<b>37.72</b>	<b>25.15</b>	<b>41.51</b>	<b>104.38</b>
12	Pakur	Horticulture	Drip	S&M	120	1.29073	48.00	61.96	20.45	13.63	21.69	55.77	6.19
			Drip	Others	30	1.29073	12.00	15.49	4.18	2.79	5.42	12.39	3.10
		Agriculture	Mini	S&M	120	1.08132	48.00	51.90	17.13	11.42	18.17	46.72	5.18
			Mini	Others	30	1.08132	12.00	12.98	3.50	2.34	4.54	10.38	2.60
		<b>Sub-Total</b>				<b>300</b>		<b>120.00</b>	<b>142.33</b>	<b>45.26</b>	<b>30.18</b>	<b>49.82</b>	<b>125.26</b>
13	Latehar	Horticulture	Drip	S&M	420	1.29073	168.00	216.84	71.56	47.70	75.89	195.15	21.69
			Drip	Others	105	1.29073	42.00	54.21	14.64	9.76	18.97	43.37	10.84
		Agriculture	Mini	S&M	410	1.08132	164.00	177.34	58.52	39.01	62.07	159.60	17.74
			Mini	Others	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64
		<b>Sub-Total</b>				<b>1035</b>		<b>414.00</b>	<b>491.64</b>	<b>156.40</b>	<b>104.26</b>	<b>172.07</b>	<b>432.73</b>
14	Palamu	Horticulture	Drip	S&M	430	1.29073	172.00	222.01	73.26	48.84	77.70	199.80	22.21
			Drip	Others	108	1.29073	43.00	55.50	14.99	9.99	19.43	44.41	11.09
		Agriculture	Mini	S&M	430	1.08132	172.00	185.99	61.38	40.92	65.10	167.40	18.59
			Mini	Others	108	1.08132	43.00	46.50	12.56	8.37	16.28	37.21	9.29

**Pradhan Mantri Krishi Sinchai Yojana (PMKSY)-Per Drop More Crop  
Annual Action Plan 2019-20**

**State: Jharkhand (Micro Irrigation)**

**(Rs. in Lakh)**

SN	District	Crop	Micro Irrigation	Category of	Number of Farmer	System Cost/ha	Area (ha)	Total Cost	Mandatory Assistance		Additional State Govt.	Total Assistance	Farmer Contribution
									Central Govt.	State Govt.			
1	2	3	4	5	6	7	8	9	10	11	12	13	14
		<b>Sub-Total</b>			<b>1076</b>		<b>430.00</b>	<b>510.00</b>	<b>162.19</b>	<b>108.12</b>	<b>178.51</b>	<b>448.82</b>	<b>61.18</b>
15	Garhwa	Horticulture	Drip	S&M	380	1.29073	152.00	196.19	64.74	43.16	68.67	176.57	19.62
			Drip	Others	95	1.29073	38.00	49.05	13.24	8.83	17.17	39.24	9.81
		Agriculture	Mini	S&M	380	1.08132	152.00	164.36	54.24	36.16	57.53	147.93	16.43
			Mini	Others	95	1.08132	38.00	41.09	11.09	7.40	14.38	32.87	8.22
		<b>Sub-Total</b>				<b>950</b>		<b>380.00</b>	<b>450.69</b>	<b>143.31</b>	<b>95.55</b>	<b>157.75</b>	<b>396.61</b>
16	Hazaribagh	Horticulture	Drip	S&M	750	1.29073	300.00	387.22	127.78	85.19	135.53	348.50	38.72
			Drip	Others	188	1.29073	75.00	96.80	26.14	17.42	33.88	77.44	19.36
		Agriculture	Mini	S&M	750	1.08132	300.00	324.40	107.05	71.37	113.54	291.96	32.44
			Mini	Others	188	1.08132	75.00	81.10	21.90	14.60	28.39	64.89	16.21
		<b>Sub-Total</b>				<b>1876</b>		<b>750.00</b>	<b>889.52</b>	<b>282.87</b>	<b>188.58</b>	<b>311.34</b>	<b>782.79</b>
17	Ramgarh	Horticulture	Drip	S&M	500	1.29073	200.00	258.15	85.19	56.79	90.35	232.33	25.82
			Drip	Others	125	1.29073	50.00	64.54	17.43	11.62	22.59	51.64	12.90
		Agriculture	Mini	S&M	500	1.08132	200.00	216.26	71.37	47.58	75.69	194.64	21.62
			Mini	Others	125	1.08132	50.00	54.07	14.60	9.73	18.92	43.25	10.82
		<b>Sub-Total</b>				<b>1250</b>		<b>500.00</b>	<b>593.02</b>	<b>188.59</b>	<b>125.72</b>	<b>207.55</b>	<b>521.86</b>
18	Chatra	Horticulture	Drip	S&M	580	1.29073	232.00	299.45	98.82	65.88	104.81	269.51	29.94
			Drip	Others	145	1.29073	58.00	74.86	20.21	13.47	26.20	59.88	14.98
		Agriculture	Mini	S&M	580	1.08132	232.00	250.87	82.79	55.19	87.80	225.78	25.09
			Mini	Others	145	1.08132	58.00	62.72	16.93	11.29	21.95	50.17	12.55
		<b>Sub-Total</b>				<b>1450</b>		<b>580.00</b>	<b>687.90</b>	<b>218.75</b>	<b>145.83</b>	<b>240.76</b>	<b>605.34</b>
19	Dhanbad	Horticulture	Drip	S&M	400	1.29073	160.00	206.52	68.15	45.43	72.28	185.86	20.66
			Drip	Others	100	1.29073	40.00	51.63	13.94	9.29	18.07	41.30	10.33
		Agriculture	Mini	S&M	400	1.08132	160.00	173.01	57.09	38.06	60.55	155.70	17.31
			Mini	Others	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64
		<b>Sub-Total</b>				<b>1000</b>		<b>400.00</b>	<b>474.41</b>	<b>150.86</b>	<b>100.57</b>	<b>166.04</b>	<b>417.47</b>
20	Bokaro	Horticulture	Drip	S&M	530	1.29073	212.00	273.63	90.30	60.20	95.77	246.27	27.36
			Drip	Others	133	1.29073	53.00	68.41	18.47	12.31	23.94	54.72	13.69
		Agriculture	Mini	S&M	530	1.08132	212.00	229.24	75.65	50.43	80.23	206.31	22.93
			Mini	Others	133	1.08132	53.00	57.31	15.47	10.32	20.06	45.85	11.46
		<b>Sub-Total</b>				<b>1326</b>		<b>530.00</b>	<b>628.59</b>	<b>199.89</b>	<b>133.26</b>	<b>220.00</b>	<b>553.15</b>
21	Giridih	Horticulture	Drip	S&M	400	1.29073	160.00	206.52	68.15	45.43	72.28	185.86	20.66
			Drip	Others	100	1.29073	40.00	51.63	13.94	9.29	18.07	41.30	10.33
		Agriculture	Mini	S&M	400	1.08132	160.00	173.01	57.09	38.06	60.55	155.70	17.31
			Mini	Others	100	1.08132	40.00	43.25	11.68	7.79	15.14	34.61	8.64

**Pradhan Mantri Krishi Sinchai Yojana (PMKSY)-Per Drop More Crop  
Annual Action Plan 2019-20**

**State: Jharkhand (Micro Irrigation)**

**(Rs. in Lakh)**

SN	District	Crop	Micro Irrigation	Category of	Number of Farmer	System Cost/ha	Area (ha)	Total Cost	Mandatory Assistance		Additional State Govt.	Total Assistance	Farmer Contribution	
									Central Govt.	State Govt.				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
		<b>Sub-Total</b>			<b>1000</b>		<b>400.00</b>	<b>474.41</b>	<b>150.86</b>	<b>100.57</b>	<b>166.04</b>	<b>417.47</b>	<b>56.94</b>	
22	Deoghar	Horticulture	Drip	S&M	370	1.29073	148.00	191.03	63.04	42.03	66.86	171.93	19.10	
			Drip	Others	93	1.29073	37.00	47.76	12.90	8.60	16.72	38.22	9.54	
		Agriculture	Mini	S&M	370	1.08132	148.00	160.04	52.81	35.21	56.01	144.03	16.01	
			Mini	Others	93	1.08132	37.00	40.01	10.80	7.20	14.00	32.00	8.01	
		<b>Sub-Total</b>				<b>926</b>		<b>370.00</b>	<b>438.84</b>	<b>139.55</b>	<b>93.04</b>	<b>153.59</b>	<b>386.18</b>	<b>52.66</b>
23	Godda	Horticulture	Drip	S&M	100	1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16	
			Drip	Others	25	1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58	
		Agriculture	Mini	S&M	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32	
			Mini	Others	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16	
		<b>Sub-Total</b>				<b>250</b>		<b>100.00</b>	<b>118.60</b>	<b>37.72</b>	<b>25.15</b>	<b>41.51</b>	<b>104.38</b>	<b>14.22</b>
24	Kodarma	Horticulture	Drip	S&M	100	1.29073	40.00	51.63	17.04	11.36	18.07	46.47	5.16	
			Drip	Others	25	1.29073	10.00	12.91	3.49	2.32	4.52	10.33	2.58	
		Agriculture	Mini	S&M	100	1.08132	40.00	43.25	14.27	9.52	15.14	38.93	4.32	
			Mini	Others	25	1.08132	10.00	10.81	2.92	1.95	3.78	8.65	2.16	
		<b>Sub-Total</b>				<b>250</b>		<b>100.00</b>	<b>118.60</b>	<b>37.72</b>	<b>25.15</b>	<b>41.51</b>	<b>104.38</b>	<b>14.22</b>
		Horticulture	Drip	S&M	11340	1.29073	4536.00	5854.77	1932.09	1288.04	2049.17	5269.30	585.47	
			Drip	Others	2840	1.29073	1134.00	1463.69	395.23	263.44	512.31	1170.98	292.71	
		Agriculture	Mini	S&M	11330	1.08132	4532	4900.55	1617.18	1078.13	1715.19	4410.50	490.05	
			Mini	Others	2835	1.08132	1132.00	1224.05	330.52	220.36	428.41	979.29	244.76	
		<b>Sub-Total</b>				<b>28345</b>		<b>11334.00</b>	<b>13443.06</b>	<b>4275.02</b>	<b>2849.97</b>	<b>4705.08</b>	<b>11830.07</b>	<b>1612.99</b>
		Training Programme												
		Administrative							622.61	224.98	150.00	247.64	622.61	0.00
<b>Grand Total</b>					<b>28345</b>		<b>11334.00</b>	<b>14065.67</b>	<b>4500.00</b>	<b>2999.97</b>	<b>4952.72</b>	<b>12452.68</b>	<b>1612.99</b>	